

No. HCB/GOA/RS/DRT/2025

Dated : 06th December, 2024

N O T I C E

Sub : Destruction of Records in accordance with Chapter XV of the Bombay High Court, (Appellate Side) Rules, 1960, to be carried out during the Summer Vacation of 2025.

Public in general/litigants/advocates appearing for the litigants are hereby informed that destruction of records of disposed files will be carried out in accordance with Chapter XV of the Bombay High Court, Appellate Side Rules, 1960, during the Summer Vacation of 2025. The List of proposed files for destruction to be carried out of the year i.e. **(2014)** and also the list of High Court disposed files which were decided by the Honourable Supreme Court and received back after disposal (**till 2014**) are annexed herewith).

You are requested to communicate and inform this office in writing in case you are interested to receive back any documents covered under Rule I of Chapter XV of the Bombay High Court, Appellate Side Rules, 1960, which you have submitted during the course of hearing and which you are willing to receive back in your possession on or before the commencement of Summer Vacation of 2025.

sd/-

(Sudhir S. Shirgaonkar)
Registrar (Judicial)
High Court of Bombay at Goa

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WP – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
2	WP/297/2014	08/05/2014	MR. MICHAEL NZUBE Adv.: ADV. GALILEO FRANCISCO TELES	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	3 files	
3	WP/11/2014	07/02/2014	SHRI. IBRAHIM BEPARI Adv.: ADV. SARVESH DINKER KAMAT MALYEKER	DIRECTOR OF URBAN DEVELOPMENT AND 3 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 4	two files	
4	WP/330/2014	11/06/2014	SHRI KRISHNA SONU HALARNKAR @ HALANKAR Adv.: ADV. DEVIDAS J. PANGAM	SHRI. VITHU ATMARAM HALARNKAR AND ANR., Adv.:	two files	
5	WP/328/2014	11/06/2014	SHRI. KRISHNA SONU HALARNKAR @ HALANKAR Adv.: ADV. DEVIDAS J. PANGAM	SHRI JANARDAN GOVIND KOLE AND ANR., Adv.:	two files	
6	WP/17/2014	23/04/2014	SANTANA NAZARETH Adv.: ADV. RYAN DA PIEDADE MENEZES FOR APPELLANT U/LAS	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 10 ORS., Adv.: ADV. VALLABH D. PANGAM FOR R.NO. 11	3 files	
7	WP/98/2014	29/04/2014	MR. YASHWANT ANANT FADTE (SIN.DEC.) THROUGH HIS LR'S., Adv.: ADV. JOAQUIM GODINHO	MR. SHANKAR RAGHU FADTE (SIN.DEC.) AND 3 ORS., Adv.: ADV. ARJUN F. NAIK FOR R.NO. 2A TO 2D	3 ffiles alongwith ca/23/2014	
8	WP/94/2014	10/04/2014	M/S. SADHANA BUILDERS PVT. LTD. THROUGH ITS DIRECTOR SHRI VIRTEJ VEERDHAWAL GHAG Adv.: ADV. NITIN SARDESSAI	THE CHIEF TOWN PLANNER TOWN AND COUNTRY PLANNING DEPARTMENT AND 3 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 1 and 4	2 files	
9	WP/329/2014	11/06/2014	SHRI KRISHNA SONU HALARNKAR @ HALANKAR Adv.: ADV. DEVIDAS J. PANGAM	SHRI ARJUN NAUSO KUDAV AND ANR., Adv.:	2 files	
10	WP/199/2014	28/04/2014	M/S. SUVARN RAJARAM BANDEKAR DISCRETIONARY TRUST REP. BY P.O.A. SHRI R. S. SAWANT Adv.: ADV. E. DIAS	DEPUTY COLLECTOR AND S.D.O. OF SALCETE AND 3 ORS., Adv.:	2 files	
11	WP/273/2014	09/06/2014	HARISH VAIKUNTH KENAUDEKAR REP. THR. SHRI. PRASHANT HARISH KENAVDEKAR AND ANR., Adv.: ADV. SUDIN MANOHAR USGAONKAR	SAMANTA SANVARDHANECHCHU SAMAJ REP. BY ITS PRESIDENT SHRI. GURUDAS T. MALGAONKAR AND 3 ORS., Adv.:	3 files	
12	WP/327/2014	11/06/2014	SHRI. KRISHNA HALARNKAR @ HALANKAR Adv.: ADV. DEVIDAS J. PANGAM	SHRI. JAIDEV RAMA KUDAV @ ARLEKAR AND ANR., Adv.:	2 FILES	
13	WP/313/2010	23/04/2014	SHRI. RAMKRISHNA SHANTARAM MANGESHKAR Adv.: MR. S.Y. THALI	STATE OF GOA , THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	7 files along with mca 100/2012,mca 330/2013.	
14	WP/671/2003	03/03/2014	TRAVEL TOURISM ASSOCIATION OF GOA AND 2 ORS., Adv.:	UNION OF INDIA AND 3 ORS., Adv.:	9 files along with mca 871/2004,mca 86/2006	
16	WP/131/2006	21/04/2014	SHRI SANJAY V. REDKAR AND 6 ORS., Adv.: MR. H. D. NAIK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 8 ORS., Adv.: AG WITH MS. R.CHODNAKAR, AGA	8 files along with mca 950/2007,mca 288/2006	
17	WP/633/2013	16/06/2014	GLENN JOHN VIJAY AMBROSIO E SOUZA TICLO @ TICLO GLENN J.V.A. E. SOUCA Adv.: ADV. ASHWIN D. BHOBE	UNION OF INDIA THROUGH DIRECTOR (MU and I) AND 3 ORS., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 4	5 files	

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18	WP/695/2013	10/07/2014	MR. VINAYAK N. DESSAI Adv.: ADV. JOAQUIM GODINHO	MR. ULHAS N. NAIK AND 3 ORS., Adv.:	3 files along with mca 158/2014	
19	WP/643/2013	08/04/2014	SHRI. SANDEEP GANAPATI KARMALI AND ANR., Adv.: ADV. GAURISH N. AGNI	MR. AJAY SHIVAJI FATTO DESSAI AND 4 ORS., Adv.: ADV. RISHIKESH P. GAWTHANKAR FOR R.NO. 1 TO 5	6 files along with wp 658/2013	
21	WP/753/2013	19/06/2014	SHRI MORESHWAR JOSHI Adv.: ADV. SHASHIKANT NARAYAN JOSHI	SHRI VALLABH BHOBE Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR RESPONDENT	5 files along with ca 249/2013	
22	WP/634/2013	16/07/2014	MRS. TEREZINHA PERPETUA SOCARRO Adv.: ADV. ASHWIN D. BHOBE	SHRI. PAIXAO ALMEIDA (DELETED AS PER ORDER DT. 14/1/2011) AND 4 ORS., Adv.:	2 files	
23	WP/339/2013	18/09/2014	LUISINHA ANTONIETA SAVERINA PAES ALIAS LENA ANDRADE REP BY P.O.A. SHRI. ANTHONY ANDRADE AND 3 ORS., Adv.: ADV. PRITAM ROHIDAS GAUDE	ZITA D'MELO, AND 25 ORS., Adv.:	6 files along with mca 986/2013,mca 624/2014,mca 65/2014,mca 837/2013	
24	WP/661/2012	19/02/2014	SHRI UMAKANT G. TALKAR Adv.: JAGANNATH JAYANT MULGAONKAR	ADMINISTRATIVE TRIBUNAL GOA THROUGH ITS PRESIDENT, AND 3 ORS., Adv.: ADV. A. D. BHOBE FOR R - 3.	2 files	
25	WP/503/2012	25/03/2014	M/S. PARAMOUNT DEVELOPERS THROUGH ITS PROPRIETOR EASO KOSHY Adv.: ROHIT BRAS DE SA	GOA STATE CO-OPERTIVE BANK LIMITED THROUGH ITS MD, AND 4 ORS., Adv.: CENTRAL GOVT. ADV. MAHESH AMONKAR R.NO. 5	3 files	
26	WP/845/2012	09/10/2014	SHRI GAJANAN V. FATREKAR AND ANR., Adv.: A.D. BHOBE	THE ATTORNEY COMMUNIDADE OF USGAO AND ANR., Adv.:	3 files along with mca 12/2014	
27	WP/384/2013	22/01/2014	MRS. VENCY D'CRUZ Adv.: ADV. VALMIKI MENEZES	VILLAGE PANCHAYAT OF AMBELIM THROUGH ITS SECRETARY AND 4 ORS. Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 1	3 files	
28	WP/475/2013	05/02/2014	SHRI. GOKULDAS KUMBHARJUVENKAR Adv.: ADV. GALILEO FRANCISCO TELES	THE CHIEF SECRETARY, STATE OF GOA, GOVT. OF GOA AND ANR., Adv.: ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 and 2	3 files	
29	WP/657/2013	30/01/2014	MR. CAMILO CAETANO AGNELO D'SOUZA REP. BY ATTORNEY MR. JOHN LUIS ASSIS FERNANDES AND 12 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR	MR. JOSEPH ROSA DE LIMA FERNANDES AND ANR., Adv.: ADV. SOMNATH B. KARPE FOR R.NO. 1 and 2	2 files	
30	WP/473/1992	29/10/2014	GOA FOUNDATION and ANR. Adv.: MRS NORMA ALVARES	STATE OF GOA and 7 ORS. Adv.: AG WITH MR.P.A.KAMAT,GA	9 files along with ca 148/2001,mca 29/1993	
31	WP/301/2013	06/03/2014	MR. ALEIXO ARNOLFO PEREIRA., Adv.: ADV. IN PERSON	STATE OF GOA, THROUGH SECRETARY (ENVIRONMENT) AND 5 ORS., Adv.: ADV. MANISH DAMODAR SALKAR FOR R.NO. 1 TO 5	7 files along with mca 699/2013	
32	WP/563/2013	05/03/2014	M/S. LIVING LIQUIDZ INDIA PVT. LTD. THROUGH ITS AUTHO. REP. AND MANAGER SHRI. SURESH K. V. Adv.: ADV. PREETAM TALAULIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS., Adv.: ADV. MR. SAKHARAY ULHAS NAIK FOR R.NO. 5	3 files	
33	WP/73/2004	08/08/2014	M/S MAHADHAN REAL ESTATES LTD., AND ANR., Adv.: AG WITH MS. RAKHI CHODANKAR, AGA	M/S ANJALI REAL ESTATES PVT.LTD., AND 4 ORS., Adv.: MR.A.R.KANTAK FOR R-1	12 files along with loose papers & wp 74/2004,mca 17/2014,mca 554/2012,mca 16/2014,mca 485/2013,mca 553/2012,mca 483/2013	
35	WP/430/2013	06/08/2014	WORKMEN REP. BY GOA M. R. F. EMPLOYEES UNION Adv.: ADV. VALMIKI MENEZES	M/S. ICARUS FOODS AND FARMS AND ANR., Adv.: ADV. ROHIT BRAS DE SA FOR R.NO. 1	3 files along with mca 264/2014	
40	WP/151/2014	15/09/2014	MR. ALBERTO FRANCISCO FERNANDES THR, MR. GEORGE FRANCIS FERNANDES Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR., Adv.: ADV. HANUMANT D. NAIK FOR R.NO. 2	3 files	

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41	WP/89/2005	01/07/2014	MS. RESHMA S. VETE AND ANR. Adv.: MR. SUDESH USGAONKAR	MRS.KAMAL K.KHALAP NEE KAMAL N.VETE(DEC)THROU'L.RS Adv.:	5 files along with mca 689/2013,mca 130/2005,mca 268/2012	
42	WP/117/2005	22/04/2014	MR. SILVESTRE D'SOUZA AND ANR. Adv.: MS. A. A. AGNI FOR PETITIONER.	STATE OF GOA AND ANR. Adv.:	5 files along with mca 618/2011	
43	WP/532/2013	11/04/2014	SMT. SUNDARABAI GOVIND DHURI @ SUNDARABAI GOVIND DHURI AND 18 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	SHRI. DIAGO MINGUEL PEREIRA AND 13 ORS., Adv.: ADV. UJJWALA G. ARAS FOR R.NO. 14	3 files along with loose papers	
44	WP/187/2013	23/07/2014	SMT. GULABI ALIAS GULAFI ALIAS SUMITRA SAVLO MORAJKAR THROUGH ATTORNEY NANDAKISHORE SAVLO MORAJKAR Adv.: ADV. ARUN A.S. TALAULIKER	SHRI SANTOSH SAVLO MORAJKAR AND ANR., Adv.: ADV. DEEPAK GAONKAR FOR R.NO. 1	5 files along with mca 796/2013,mca 737/2013,sta 1837/2013	
45	WP/642/2013	23/07/2014	SHRI ASHIB USMAN SHAH Adv.: ADV. DEVIDAS J. PANGAM	MR. MASANAKATTI ALLAVUDDINASAB AND ANR., Adv.: ADV. DHARMANAD R. VERNEKAR FOR R.NO. 1	2 files	
46	WP/564/2013	06/08/2014	MR. ANTHONY ASSIS FERNANDES Adv.: ADV. ROHIT BRAS DE SA	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS., Adv.: ADV. ANTHONY JOE D'SILVA FOR R.NO.7	3 files	
47	WP/135/2006	07/08/2014	MR. SHAIKH KAMRUDDIN AND ANR., Adv.: MR. NOEL D'SOUZA	MR. SHAIKH ABDUL KADIR AND ANR., Adv.: MR. CLEOFATO ALMEIDA COUTINHO, FOR RESP. NO. 1.	4 files along with mca 587/2014, mca 403/2014	
48	WP/73/2014	25/07/2014	MR. LAXMIMIKANT VASUDEVA POROBO SINARI Adv.: ADV. F.E. NORONHA	VILLAGE PANCHAYAT CURCA, BAMBOLIM AND TALAULIM REP. BY ITS SARPANCH AND 3 ORS., Adv.: ADV. MARVIN D'SOUZA FOR R.NO. 1	3 files + wp/72/14	
49	WP/72/2014	25/07/2014	MR. SURESH VASUDEVA POROBO SINARI Adv.: ADV. F.E. NORONHA	VILLAE PANCHAYAT CURCA, BAMBOLIM AND TALAULIM REP. BY ITS SARPANCH AND 3 ORS., Adv.: ADV. MARVIN D'SOUZA FOR R.NO. 1	3 files	

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50	WP/86/2014	23/06/2014	DR. SILVIA NORONHA Adv.: ADV. SUELLEN CORREIA	UNIVERSITY GRANTS COMMISSION REP. BY ITS CHAIRMAN AND 2 ORS., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1	3 files	
51	WP/268/2014	19/06/2014	MS. IDALINA PRECIOSA D'SOUZA @ IDA D'SOUZA REP. BY MRS. MARIA LIBERATA MENDONCA E KHADAPKAR Adv.: ADV. J. ABREU LOBO	MR. INACINHO CELESTINO DO PINTO E SA @ IGNATIUS DE SA AND 3 ORS., Adv.: ADV. U.R.TIMBLE FOR R.NO. 3 and 4	2 files	
52	WP/539/2014	10/12/2014	SHRI. KRISHNANATH DATTARAM PETKAR SALGAONKAR AND 8 ORS., Adv.: ADV. KANSAR AMRUT SHIVRAM	STATE OF GOA THR. CHIEF SECRETARY AND 9 ORS., Adv.: ADV. PARAG G. WAGLE. (ADVOCATE FOR CAVEATORS)	9 FILES ALONGWITH CA 121/2014	
53	WP/112/2008	13/11/2014	MR. BRUNO VICTOR ABREU AND 3 ORS., Adv.: MR. A. V. NIGALYE	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: MR. G. SHIRODKAR AGA FOR R-1 and 2	3 FILES	
57	WP/717/2013	09/01/2014	SHRI. SEBASTIAO FERNANDES Adv.: ADV. PREETAM TALAULIKAR	CHANDAR BARKELO FADTE AND 6 ORS., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO.1 TO5	2 FILES	
58	WP/758/2013	07/01/2014	MR. NAPOLEAO VITORIANO VALES Adv.: ADV. NIGEL DA COSTA FRIAS	THE PASSPORT OFFICER AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	3 FILES	
59	WP/603/2013	13/01/2014	RAVINDRANATH A. N. GAONKAR Adv.: ADV. ANARKALI AGNI	THE CHIEF SECRETARY AND THE APPELLATE AUTHORITY AND 2 ORS., Adv.:	3 FILES	
60	WP/141/2006	17/01/2014	STATE OF GOA REP.BY THE EXECUTIVE ENGINEER Adv.: MS. RAKHI M. CHODANKER	SHRI C.M. NOORUDHIN, PONDA GOA. Adv.: MR. DATTA L. NAYAK KARMALI	2 FILES	
61	WP/572/2012	06/08/2014	SHRI UMAKANT ZALMI THROUGH ATTORNEY SHRI MAHESH U. ZALMI AND ANR., Adv.:	SHRI MALBARAO SARDESSAI (DEC.) BY LR'S AND 8 ORS., Adv.: ADV. DEEPAK GAONKAR FOR R.NO. 3(B), 3(C), 4 TO 8	2 FILES	
62	WP/743/2013	22/01/2014	LUIS SALES DE ANDRADE E SOUZA (JR.) AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	JJABAI NAMDEV SATARDEKAR AND 3 ORS., Adv.: ADV. MR. SANJAY K. MANGESHKAR FOR R.NO. 1 TO 4	2 FILES	
63	WP/767/2013	29/01/2014	SHRI. SATCHIT DATTA CHARI Adv.: ADV. RYAN DA PIEDADE MENEZES	THE CHIEF OFFICER, MARGAO MUNICIPAL COUNCIL AND 2 ORS., Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 1 and 2	2 FILES	
64	WP/744/2013	21/01/2014	MR. DHAKTU SADASHIV NAIK Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THOUGH CHIEF SECRETARY AND ANR., Adv.: ADV. SUSAN LINHARES AGA FOR R.NO. 1 and 2	3 FILES	
65	WP/403/2013	06/02/2014	SHRI. TUKARAM MALAPUR Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHRI. GAJANAN SALKAR AND 4 ORS. Adv.: ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3	2 FILES	
66	WP/740/2013	19/02/2014	SHRI. BASILIO SANTANA CASTELINO @ B. S. CASTELINO AND ANR., Adv.: ADV. IN PERSON	STATE OF GOA THE CHIEF SECRETARY AND 5 ORS., Adv.:	3 FILES	

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67	WP/735/2013	31/01/2014	MR. VICENTE DA COSTA REP. THROUGH P.O.A. MR. ALEXIO MANUEL DO C. P. DA COSTA @ MANUEL DA COSTA Adv.: ADV. GAURISH N. AGNI	MR. P.E.E. DOURADO PROPRIETOR OF M/S DHILLAN EARTHMOVERS Adv.:	2 FILES	
68	WP/613/2013	21/01/2014	M/S. KADAMBA TRANSPORT CORPORATION LTD., THROUGH ITS MANAGING DIRECTOR MR. DERRICK PEREIRA NETO Adv.: ADV. SHIVAN DESAI	SHRI. KAMLAKANT HALARNKAR REP. BY KAMDAMBA KAMGAR UNION Adv.:	2 FILES	
69	WP/754/2013	20/02/2014	MR. YOGESH @ BHAGWAN VISHNU PALLAV AND ANR., Adv.: ADV. ASHWIN D. BHOBE	MRS. SHEELA GANESH SHIRODKAR @ SUJAL SUNIL TAMSE Adv.: ADV. DEEPAK GAONKAR (FOR CAVEATOR)	3 FILES	
70	WP/680/2013	28/01/2014	SHRI. SHIVAJI ARJUN DESSAI AND ANR., Adv.: ADV. ASHWIN D. BHOBE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	3 FILES	
71	WP/782/2013	03/07/2014	SHRI. ROHIDAS T. NAIK Adv.: ADV. SEBASTIAN VALES	OFLA AND DONGZA TENANTS ASSOCIATION REP. BY ITS CHAIRMAN GOVIND V. NAIK AND 3 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO.1	3 FILES ALONGWITH CA 264/2013	
72	WP/498/2013	03/07/2014	SHRI. RAMESH VISHNU KARAPURKAR THROUGH P.O.A. DR. BIPIN KARAPURKAR AND 3 ORS., Adv.:	SHRI. SHRINIWAS VISHNU KARAPURKAR AND ANR., Adv.: ADV. KANSAR AMRUT SHIVRAM FOR R. 1 and 2.	2 FILES	
73	WP/493/2013	08/01/2014	PRASHANT MADHU FADTE Adv.: ADV. PRAVIN N. FALDESSAI	BABY RAGHU FADTE AND 3 ORS., Adv.: ADV. MR. SAKHARAY ULHAS NAIK FOR R.NO 1 TO 3	2 FILES	
75	WP/265/2007	03/03/2014	MS. FAWIA MENEZES MESQUITA AND ANR., Adv.: MR. V.TAMBA	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 24 ORS., Adv.: MR. G. SHIRODKAR, FOR R. 1 TO 6 AND 8	21 FILES ALONGWITH MCA 749/2007	
76	WP/292/2007	25/03/2014	ABG HEAVY INDUSTRIES LIMITED THROUGH MANAGING DIRECTOR MR. SAKET AGRAWAL AND ANR., Adv.: MR. P. S. RAO	BOARD OF TRUSTEES OF PORT OF MORMUGAO THROUGH CHAIRMAN AND ANR., Adv.: MR. E.O.MENDES FOR R-2	6 FILES ALONGWITH MCA 578/2007	
77	WP/408/2013	25/03/2014	SMT. SHAVAKKA Y. GAUDAR AND ANR. Adv.: ADV. VIJAY A. PALEKAR	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO AND 2 ORS. Adv.: ADV. CARLOS ALVARES FERREIRA FOR R.NO. 3	3 FILES	
78	WP/751/2013	31/01/2014	MR. JOAO SEBASTIAO LOBO Adv.: ADV. SARVESH DINKER KAMAT MALYEKER	ADMINISTRATOR OF COMUNIDADES OF BARDEZ AND 8 ORS., Adv.: ADV. VALMIKI MENEZES FOR R.NO. 4	2 FILES	
79	WP/250/2014	08/07/2014	SHRI CAETANO CAMILO BARRETO REPRESENTED BY MRS. SHARON BARRETO E SIMOENS AND ANR., Adv.: ADV. ESPERDIAO DIAS DO ROSARIO	SMT. SEVERINA FERNANDES AND 3 ORS., Adv.:	2 FILES	
80	WP/589/2011	09/04/2014	ARVIND S. NAIK Adv.: MR. ROHIT BRAS DE SA	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.: ADV. P. A. KAMAT FOR R NO. 5.	6 FILES ALONGWITH MCA 1026/2012	

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81	WP/224/2014	13/08/2014	SOCIEDADE TIMBLO IRMAOS LIMITADA REP. BY MR. FRANCISCO LUME PEREIRA Adv.: ADV. ABHIJEET KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: ADV. SALVADOR SANTOSH REBELLO FOR RES. 1 and 2.	3 FILES	
82	WP/195/2007	07/05/2014	THE ZUARI INDUSTRIES LTD THROUGH ATTORNEY MR. R. Y. PATIL Adv.: MR. AMEY KAKODKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 21 ORS. Adv.: ADV. VALMIKI MENEZES FOR R.NO. 23	5 FILES ALONGWITH MCA 288/2008	
83	WP/765/2014	09/12/2014	HABIBA BI SHAIKH. Adv.: ADV. PRASHEEN LOTLIKAR	UNION OF INDIA THROUGH THE SECRETARY AND 5 ORS. Adv.:	3 files.	
84	WP/620/2014	19/11/2014	SHRI TEJINDER SINGH AND ANR., Adv.: ADV. DEEP D. SHIRODKAR	STATE OF GOA THR. THE CHIEF SECRETARY AND 10 ORS., Adv.:	3 files	
85	WP/727/2014	24/11/2014	MR. W. V. COUTINHO., Adv.: ADV. S. M. SINGBAL	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS. Adv.:	3 files	
86	WP/410/2014	31/10/2014	SHAISTA OLIVEIRA @ BHAT Adv.: ADV. ASHA A. DESAI	SHRI DILIP SHETYE AND 15 ORS., Adv.: ADV. MANDAR G.S. KHANDEPARKAR FOR R.NO. 2 TO 5	2 files	
87	WP/281/2014	26/09/2014	MRS. MARIA A. VENEZIANA DIAS E MENEZES @ ALVITA MENEZES SINCE DEC. THR. REP. SMT M. L. MASSUIETA L. Adv.: ADV. R. G. RAMANI	SHRI ANTONIO MELICIO SAO FRANCISCO DIAS SINCE DEC. THR. LEGAL REPRESENTATIVE. AND 7 ORS., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.1AandB,2TO4	2 files	
88	WP/506/2014	18/09/2014	SHRI ELEUTRIO FERNANDES AND ANR., Adv.: ADV. ARUN BRAS DE SA	SHRI CONCEICAO FERNANDES AND 12 ORS., Adv.: ADV. PADGAONKAR CHAITANYA PRAKASH R.NO. 2 TO 13	2 files	
89	WP/274/2014	07/08/2014	SHRI TRIVIKRAM KAMAT Adv.: ADV. DHAVAL DAMODAR ZAVERI	SHRI SHRIPAD KAMAT AND ANR., Adv.:	2 files	
90	WP/214/2014	21/08/2014	FAIRWAY BARGE OPERATORS PVT. LTD PRESENTED BY ITS MANAGING DIRECTOR CAPT. RAVI PERIS Adv.: ADV. MENINO PEREIRA	M/S J AND L MARINE SERVICES REP. BY ITS CONSTITUTED ATTORNEY AND DIRECTOR MR. JERSON E BRAGANZA Adv.: ADV. ETHELWALD OLIMPIO MENDES FOR RESPONDENT	2 files	
91	WP/352/2014	13/08/2014	SMT. KUNDA RAGHUVIR GHARSE Adv.: ADV. HANUMANT D. NAIK	STATE OF GOA THR. ITS CHIEF SECRETARY AND ANR., Adv.: ADV. SALVADOR SANTOSH REBELLO FOR R.NO. 1 and 2	3 FILES	
92	WP/350/2014	13/08/2014	M/S SESA MINING CORPORATION LIMITED THR. MR. SAUVICK MAZUMDAR AND ANR., Adv.: ADV. AMAY ARJUN PHADTE	STATE OF GOA THR. CHIEF SECRETARY AND ANR., Adv.:	3 FILES	
93	WP/372/2014	04/08/2014	GOA TABLE TENNIS ASSOCIATION THR. ITS PRESIDENT MR. VERO NUNES Adv.: ADV. NITIN SARDESSAI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: ADV. AMOGH V. PRABHUDESAI AGA TO ASSIST LD. AG	3 FILES	
94	WP/266/2014	19/06/2014	MS. IDALINA PRECIOSA D'SOUZA REP. BY MRS. MARIA LIBERATA MENDONCA E KHADAPKAR @ LIBERATA KHADAPKA Adv.: ADV. J. ABREU LOBO	MR. BALDWIN D'SA Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT	2 FILES	

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95	WP/129/2014	31/07/2014	SHRI DAVID COUTINHO Adv.: ADV. SAGAR MALKARNEKAR	CURCHOREM - CACORA MUNICIPAL COUNCIL, REP. BY ITS CHIEF OFFICER AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	2 FILES	
96	WP/167/2014	21/08/2014	COMMUNIDADE OF CAVORIM REP. BY ITS ATTORNEY SHRI JULIO D'SILVA Adv.: ADV. CARLOS ALVARES FERREIRA	SHRI LAGARESO AGUSTINHO JOSE PEREIRA E COSTA @ NELSON AND 4 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1 TO 3	2 FILES	
97	WP/377/2014	13/08/2014	M/S. PANDURANG TIMBLO INDUSTRIES REP. SHRI MOVVA PRAKASH AND ANR., Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: ADV. SALVADOR SANTOSH REBELLO FOR R.NO. 1 and 2	3 FILES	
98	WP/226/2014	13/06/2014	SHRI ANDRE @ ANDREW PASCOAL CARVALHO @ PASCOAL CARVALHO @ PASCOAL SEBASTEAO CARVALHO Adv.: ADV. USGAONKAR SUDESH MANOHAR	SHRI JOAO FRANCISCO XAVIER VAZ (DECEASTED) THR. LRS. AND 2 ORS., Adv.: ADV. JOFFRY MARTINS FOR R.NO. 3	2 FILES	
99	WP/445/2014	01/08/2014	MRS. SAVITA TINA CARDAZO E CAIADO THROUGH HER ATTORNEY MS. PRITA NARVEKAR Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR	MRS. MARIA SYLVIA CARDOZO E FERNANDES AND 6 ORS., Adv.: ADV. VILAS P. THALI FOR R.NO. 1 and 2	2 FILES	
100	WP/374/2014	13/08/2014	M/S PANDURANG TIMBLO INDUSTRIES REP. BY SHRI MOVVA PRAKASH Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	3 FILES	
102	WP/428/2014	21/07/2014	MR. RAJENDRA ARJUN SALGAONKAR Adv.: ADV. PRASHEEN LOTLIKAR	MRS. ANJALI DIWAKAR DHUPKAR @ ANJALI SATISH SHAHANE AND 2 ORS., Adv.:	2 FILES	
103	WP/176/2014	01/08/2014	MR. JOSEPH ARAUJO THR. THE P. O. A. MR. BOSCO ABREO Adv.: ADV. JOAQUIM GODINHO	MR. BONNY ARAUJO AND 8 ORS., Adv.: ADV. MICAEL ALELUIA CESAR FERNANDES R.NO. 1 TO 3	2 FILES	
104	WP/422/2014	14/08/2014	MISS. MILAGRINA D'SOUZA Adv.: ADV. SOMNATH B. KARPE	MRS. VERONICA D'SOUZA E PINHO AND ANR., Adv.:	2 FILES	
105	WP/470/2014	04/08/2014	SHRI BHARATLAL R. HALWAI Adv.: ADV. R. G. RAMANI	THE STATE OF GOA THR. THE CHIEF SECRETARY AND ANR., Adv.: ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 and 2	3 FILES	

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106	WP/413/2014	07/08/2014	MR. ANATHONY J. FERNANDES AND ANR., Adv.: ADV. VALMIKI MENEZES	VICENTE JOSE LONGUINHOS PEREIRA AND 7 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1 TO 8	2 FILES	
107	WP/522/2014	13/08/2014	M/S. SHRI VRINDA BUILDESTATES PVT. LTD., REP BY ITS DIRECTOR SHRI JITENDRA NARULA Adv.: ADV. PRASAD U. DESSAI	PUNJAB NATIONAL BANK THR. ITS CHIEF MANAGER AND ANR., Adv.: ADV. PRASHANT V. VENGURLEKAR FOR RESPONDENT	3 FILES	
108	WP/258/2014	07/08/2014	SHRI. SHAMBU D. GAUNS AND ANR., Adv.: ADV. SOMNATH B. KARPE	SHRI. K. GANESHAN AND ANR., Adv.: ADV. SHIVAN DESAI FOR R.NO. 1 and 2	2 FILES	
109	WP/157/2014	27/08/2014	SMT. MARIA CELSA GOMES Adv.: ADV. R. G. RAMANI	THE DEPUTY COLLECTOR/SDO AND 7 ORS., Adv.: ADV. AGHA IFTIKHAR FOR R.NO. 7	3 FILES	
110	WP/26/2014	27/08/2014	SHRI PRAKASH BALKRISHNA NAIK THROUGH ATTORNEY SHRI VISHVESH SARDESSAI Adv.: ADV. VALMIKI MENEZES	SHRI SURENDRA BALKRISHNA NAIK Adv.: ADV. R. G. RAMANI FOR RESPONDENT	3 FILES ALONGWITH MCA 168/2014	
111	WP/441/2014	25/08/2014	SHRI SUDHIR P. DESAI Adv.: ADV. S. P. PATKAR	SHRI ANAND P. DESAI AND ANR., Adv.:	2 FILES	
112	WP/356/2014	14/08/2014	SHRI DAJISAHEB SAKRERAO PRABHUDESSAI, (DECEASED) THR. LEGAL HEIRS Adv.: ADV. ASHWIN D. BHOBE	SHRI MANIKRAO AMRUTRAO PRABHUDESSAI AND 7 ORS., Adv.: ADV. KANSAR AMRUT SHIVRAM FOR R.NO. 1	2 FILES	
113	WP/132/2014	11/09/2014	SHRI CONSTANCIO FERNANDES REP. BY HIS ATTORNEY SHRI ROMALDO FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	SHRI FRANCISCO XAVIER FERNANDES AND ANR., Adv.: ADV. R. G. RAMANI FOR R.NO. 1	2 FILES	
114	WP/283/2014	15/09/2014	MR. UMESH KARAN Adv.: ADV. ROHIT BRAS DE SA	VAICUNTRAO DEMPO CENTRE THR. ITS TRUSTEES Adv.: ADV. AGHA IFTIKHAR FOR R.NO.1A TO AC	2 FILES ALONGWITH 1 COMPILATION	
115	WP/557/2014	18/09/2014	PRUDENTIAL GROUP REP. THR. ITS MANAGING PARTNER MR. GAURANG SUCTANCAR Adv.: ADV. PARAG S RAO	VILLAGE PANCHAYAT OF TALEIGAO THR. ITS SARPANCH/SECRETARY AND 2 ORS., Adv.: ADV. VINOD VISHNU KORGAONKAR FOR R.NO. 1	2 FILES	
116	WP/409/2014	11/09/2014	MR. VICTOR RAYMOND FERNANDES (EXPIRED) Adv.: ADV. ROHIT BRAS DE SA	MRS. ADELAIDE B. FERNANDES AND 2 ORS., Adv.: ADV. JOAQUIM GODINHO FOR R.NO. 2 and 3	2 FILES	
117	WP/672/2014	07/11/2014	AMIRA ABDUL RAZAQ AND 2 ORS. Adv.: ADV. VLEDSON BRAGANZA	SHAKUNTALA RAVINDRA SHETTYA AND 2 ORS. Adv.:	2 FILES	
118	WP/702/2014	13/11/2014	MR. SHRIKER PANDARINATH NAIK KURADE AND 2 ORS. Adv.: ADV. RYAN DA PIEDADE MENEZES	ANTONIO JOAO HERMANO DE SOUZA AND ANR. Adv.:	2 FILES	
119	WP/546/2007	12/11/2014	SHRI. YOGESH A. TELI AND 2 ORS., Adv.:	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MR. M. SALKAR, AGA FOR R. 1	3 FILES	
120	WP/292/2014	13/08/2014	M/S COSME COSTA AND SONS THR. ITS MANAGING PARTNER MR. CARMINHO COSTA AND ANR., Adv.: ADV. HANUMANT D. NAIK	STATE OF GOA THR. CHIEF SECRETARY AND ANR., Adv.: ADV. DATTAPRASAD LAWANDE GA FOR R.NO. 1 and 2	3 FILES	

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121	WP/757/2014	04/12/2014	SHRI SHAIKH HASSAN. Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH THE UNDER SECRETARY (REV.II) AND ANR. Adv.:	3 FILES	
122	WP/638/2014	14/11/2014	SUCARBHAI NARANBHAI @ SUCAR NARAN BAKIA @ SUKUR TANDEL (DECEASED) THR. LRS. POA. DHIRUBHAI J. TANDE Adv.: ADV. PREETAM TALAULIKAR	MRS. ANGELINA CIPRIAN RODRIGUES AND 17 ORS. Adv.: ADV. ASHWIN D. BHOBE R.NO. 1,2,3,5,7 TO 16	4 FILES ALONGWITH CP 43/2014	
123	WP/677/2014	28/11/2014	SHRI. ALLEN E. VALLES. Adv.: ADV. PAI NIKHIL DEELIP	CENTRAL REGISTRAR OF CO-OPERATIVE SOCIETIES AND 4 ORS. Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1	2 FILES	
124	WP/309/2014	25/11/2014	M/S. EASTERN INTERNATIONAL HOTELS LTD., REP. BY ITS CHIEF ACCOUNTANT SHRI. A. KRISHNAN Adv.: ADV. VLEDSON LUCIO BRAGANZA	STATE OF GOA THROUGH THE SECRETARY HOME Adv.:	3 FILES	
125	WP/103/2014	21/11/2014	AUTOMOBILE CORPORATION OF GOA LTD. REP. BY MANAGING DIRECTOR SHRI. V. KRISHNAMURTHI Adv.: ADV. PULKIT BANDODKAR	WORKMEN REP. BY ACGI WORKERS UNION AND 2 ORS., Adv.:	2 FILES	
126	WP/70/2014	14/11/2014	MR. FRANCIS MISQUITA Adv.: ADV. ANTHONY JOE D'SILVA	THE VILLAGE PANCHAYAT OF CANDOLIM THROUGH ITS SARPANCH AND ANR., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 1	4 FILES ALONGWITH MCA 326/2014	
127	WP/338/2014	18/06/2014	MR. ANTHONY TRINDADE Adv.: ADV. VLEDSON LUCIO BRAGANZA	MR. SUKDEV SINGH AND ANR., Adv.:	2 Files	
129	WP/346/2014	18/06/2014	SHRI MEGASHYAM R. NAIK Adv.: ADV. GAURISH N. AGNI	SHRI. KRISHNA RAMCHANDRA NAIK AND 4 ORS., Adv.:	2 Files	
130	WP/183/2014	16/06/2014	M/S FOMENTO RESORTS AND HOTELS LTD., REP. BY ITS MANAGING DIRECTOR MRS. ANJU TIMBLO Adv.: ADV. USGAONKAR SUDESH MANOHAR	THE NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY THR. ITS MEMBER SECRETARY Adv.: ADV. PAI NIKHIL DEELIP FOR R.NO. 2	5 FILES	
131	WP/315/2014	12/06/2014	M/S SHRI VRINDA BUILDESTATES PVT. LTD., REP. BY ITS SHRI J. NARULA THR. AUTHORISED DR. R. R. KANT Adv.: ADV. PRASHEEL AROLKAR	PUNJAB NATIONAL BANK THR. ITS CHIEF MANAGER Adv.:	3 FILES	
132	WP/106/2014	23/04/2014	MR. WILSON D'COSTA AND 10 ORS., Adv.: ADV. ASHWIN AGNI	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	5 Files.	
133	WP/307/2006	09/04/2014	GOA TRADE AND COMMERCIAL WORKERS UNION THROUGH ITS PRESIDENT, SHRI CHRISTOPHER FONSECA AND 16 ORS., Adv.:	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: M.S.BANDODKAR FOR R3	3 Files.	
134	WP/323/2014	23/06/2014	SHRI PRAKASH DESAI Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA THR. THE CHIEF SECRETARY AND ANR., Adv.:	3 Files.	
135	WP/362/2014	08/07/2014	M/S VEDANTA REAL ESTATE DEVELOPERS REP. BY ITS PARTNERS Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THR. THE CHIEF SECRETARY AND 3 ORS., Adv.:	5 Files.	

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136	WP/278/2014	16/06/2014	SMT. SANDHYA DEEPAK SINAI USGAONKAR Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS., Adv.:	3 Files.	
137	WP/126/2014	16/06/2014	SHRI RAJARAM VISHNU GAWAS AND 8 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS., Adv.: ADV. KANSAR AMRUT SHIVRAM FOR R.NO. 4 TO 8	3 Files.	
138	WP/61/2014	23/04/2014	MR. NARENDRA PANDURANG CHATIM AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	MR. SHRIKANT SHAMBU VOLVOIKAR AND ANR., Adv.: ADV. G. NAGVENKER FOR R.NO. 1	4 Files Kept alongwith WP No.62/2014.	
139	WP/62/2014	23/04/2014	MR. NARENDRA PANDURANG CHATIM AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	MR. SHRIKANT SHAMBU VOLVOIKAR Adv.: ADV. G. NAGVENKER FOR RESPONDENT	4 Files kept alongwith WP No.61/2014 (Rec. No. 138/2014).	
140	WP/331/2014	31/07/2014	MR. NORMAN EDWARD D'SOUZA Adv.: ADV. PARAG S RAO	DR. LUIZA MARIA RUTH BLINDA FERNANDES Adv.:	2 Files.	
141	WP/427/2014	12/08/2014	MR. DILIP P. S. NAVELKAR Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS., Adv.:	3 Files	
142	WP/35/2008	04/08/2014	DR. FATIMA MARIA DE SOUZA Adv.:	GOA PUBLIC SERVICE COMMISSION THROUGH MEMBER SECRETARY AND 3 ORS., Adv.: MS. SAQPNA MORDEKAR FOR R-4	3 Files.	
143	WP/866/2009	06/08/2014	M/S JUTEX AND JUTEX TRADING THROUGH ITS PARTNER SHRI PARAG JOSHI Adv.: MR. H. D. NAIK	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	3 Files.	
144	WP/671/2014	07/11/2014	FAYAZ MAHAMOOD M.A. PROPRIETOR OF STC TOURS AND TRAVELS. Adv.: ADV. SANDESH D. PADIYAR	STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS. Adv.:	3 Files.	
145	WP/669/2014	31/10/2014	M/S. M.R.F. LIMITED REP. BY SHRI. MICHAEL GRACIAS. Adv.: ADV. VIJAY A. PALEKAR	HON'BLE PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND ANR. Adv.:	2 Files.	
146	WP/687/2014	12/11/2014	M/S. COMBATA AVIATION PVT. LTD., REP BY MR SAROSH J. CONTRACTOR, Adv.: ADV. ASHWIN D. BHOBE	AIRPORTS AUTHORITY OF INDIA THR. ITS AIRPORT DIRECTOR., Adv.:	3 Files.	
147	WP/664/2013	03/07/2014	MR. GURUDAS RAMCHANDRA NAVELKAR Adv.: ADV. AGNELO F DINIZ	MRS. RITA DE SOUZA AND ANR., Adv.: ADV. PARAG S RAO FOR R.NO. 1 and 2	2 Files.	
148	WP/757/2013	14/02/2014	MR. FALCON FRANCISCO DE MELLO AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: ADV. RAUNAQ RAO FOR R.NO. 4	3 Files kept alongwith MCA 169/2014.	
149	WP/312/2014	23/09/2014	THE INDIAN HOTELS COMPANY LIMITED Adv.: ADV. AGHA IFTIKHAR	STATE OF GOA THROUGH CHIEF SECRETARY GOVT. OF GOA AND ANR., Adv.:	5 Files.	
152	WP/7/2014	07/05/2014	ANIL BARMU PATIL Adv.: ADV. MARUSHKA DE MONTE FURTADO	STATE OF GOA THROUGH THE SECRETARY, P.W.D., AND ANR., Adv.:	3 files	

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153	WP/134/2008	17/09/2014	SHRI. CLAUDIO S. X. PEREIRA AND ANR., Adv.: MR. VLEDSON BRAGANZA	SHRI. MOHAN VASUDEV SALKAR (DECEASED) THROUGH LR'S AND 7 ORS., Adv.:	two files	
154	WP/345/2014	13/08/2014	SMT. ANA BERTA DO REGO E FERNANDES REP. HEREIN BY THEIR ATTORNEY SHRI. BALKRISHNA D. NATU AND ANR. Adv.: ADV. HANUMANT D. NAIK	STATE OF GOA THR. ITS CHIEF SECRETARY AND ANR., Adv.:	Date: 20th September, 2014 OFFICE NOTE Sub: To necessity need of iron racks With reference to the above subject noted it is submitted that a Room, which is recently provided to Record Section. There are so many files and there is no proper place to keep the Disposed files in order. Secondly now destruction of the files for the year 2003 and 2004 is to be carried out in the Summer Vacation in 2014. It is respectfully submitted that if iron racks may be provided to the new record room for time being is sufficient. (Ashok Dhargalkar) S.O. Record Section Submitted before, Section Officer (Maintenance Section two files	
155	WP/725/2013	03/07/2014	MR. PASCOAL FERNANDES Adv.: ADV. THALMANN PRADEEP PEREIRA	MR. PAULO MANNUEL FERNANDES REP. BY POWER OF ATTO. MRS. RITA FERNANDES AND 2 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 1 and 2	Date: 20th September, 2014 OFFICE NOTE Sub: To necessity need of iron racks With reference to the above subject noted it is submitted that a Room, which is recently provided to Record Section. There are so many files and there is no proper place to keep the Disposed files in order. Secondly now destruction of the files for the year 2003 and 2004 is to be carried out in the Summer Vacation in 2014. It is respectfully submitted that if iron racks may be provided to the new record room for time being is sufficient. (Ashok Dhargalkar) S.O. Record Section Submitted before, Section Officer (Maintenance Section two files	
156	WP/553/2013	08/01/2014	MAZANIA OF TEMPLE OF SHREE KAMAKSHI SAUSTHAN REP. BY PROCURADOR STATU. ELE. ATTO. SHRI. P. P. KAMAT Adv.: ADV. NITIN SARDESSAI	MR. LAXMIKANT NAGESH BHAT 8 ORS., Adv.: ADV. FONSECA CLAYTON ANTHONY FOR R.NO. 1 TO7	two files	
157	WP/3/2014	08/01/2014	SHRI PANDURANG DAMU KAMAT Adv.: ADV. R. G. RAMANI	SHRI GEORGE VEERAMPULLY Adv.:	two files	

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158	WP/27/2014	27/01/2014	SHRI DEVIDAS GAWAS, HEAD CONSTABLE (RTO) AND 91 ORS., Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	three files	
159	WP/611/2013	03/07/2014	M/S. AGENCIA E. SEQUEIRA THROUGH ITS PARTNER MARIA MARGARIDA DE SEQUEIRA FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	MAUREEN DE SEQUEIRA AND 2 ORS. Adv.:	7 files alongwith wp/620/2013,wp/681/2013	
160	WP/620/2013	03/07/2014	M/S. AGENCIA E. SEQUEIRA THROUGH ITS PARTNER MARIA MARGARIDA DE SEQUEIRA FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	MAUREEN DE SEQUEIRA AND 2 ORS., Adv.:	7 files keptwith wp/611/2013, wp/681/2013	
161	WP/681/2013	03/07/2014	M/S. AGENCIA E. SEQUEIRA THROUGH ITS PARTNER MARIA MARGARIDA DE SEQUEIRA FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	MAUREEN DE SEQUEIRA AND 3 ORS., Adv.:	7 files keptwith wp/611/2013, wp/620/2013	
162	WP/139/2014	14/08/2014	SHRI FRANCISCO MILAGRES COLACO AND ANR., Adv.: ADV. D.R. VERNEKAR	SHRI MOHANDAS DAMODAR DHAIMODE AND ANR., Adv.: ADV. VILAS P. THALI FOR R.NO. 1 and 2	two files	
163	WP/773/2009	17/09/2014	MRS. FELICIDADE LASRADO AND ANR., Adv.: MR. NIGEL COSTA FRIAS	MRS. MINGUELINE NORONHA AND 2 ORS., Adv.: SHRI R.G.RAMANI FOR RES.1	two files	
165	WP/393/2014	15/09/2014	DR. SANJAY PRABHAKAR SAWANT DESSAI and 8 ORS. Adv.: ADV. SHASHIKANT NARAYAN JOSHI	UNION OF INDIA THROUGH THE SECRETARY AND 10 ORS. Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 8 TO 11	7 Files Kept in MCA 522/14 and CA 101/2014.	
166	WP/720/2013	17/02/2014	MRS. BERNADINA COSTA @ MRS. BERNADINA CARDOZO AND 6 ORS., Adv.: ADV. R. J. PINTO	MR. EHRICK DE ATAIDE AND 2 ORS., Adv.:	2 Files + loose Papers kept with the File.	
167	WP/590/2014	01/10/2014	DEMPO PROPERTIES AND INVESTMENTS PVT. LTD., REP. BY ITS DIRECTOR SHRI YOGISH V. DEMPO Adv.: ADV. SUDIN MANOHAR USGAONKAR	DIRECTORATE OF PANCHAYATS AND ANR., Adv.:	6 Files Kept with STA No.2476/2014.	
168	WP/238/2014	01/10/2014	EL SHADDAI CHARITABLE TRUST REP. HEREIN BY ITS CONSTITUTED P.O.A. MR. GODFREY MACHADO AND ANR., Adv.: ADV. PARAG S RAO	MR. SANTOSH LOBO, AND 8 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO FOR RESP. NO. 7 AND 8	2 Files.	
169	WP/260/2014	20/08/2014	SMT. KAMINI V. NAIK Adv.: ADV. PRASHEEN LOTLIKAR	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1and 2	3 Files.	
171	WP/28/2014	27/02/2014	MRS. MARIALA FERNANDES Adv.: ADV. ANOOP ATCHUT GAOKER	ADDITIONAL DIRECTOR OF PANCHAYAT-I AND 2 ORS., Adv.: ADV. SUSAN LINHARES AGA FOR R.NO. 1	2 Files with loose papers.	
172	WP/47/2014	18/02/2014	M/S M.R.F. LIMITED THROUGH ITS ATTORNEY SHRI. MICHAEL GRACIAS, SENIOR GENERAL MANAGER Adv.: ADV. VIJAY A. PALEKAR	GOA MRF EMPLOYEES UNION REP. BY ITS PRESIDENT AND 4 ORS., Adv.: ADV. VALMIKI MENEZES FOR R.NO. 1	2 Files with Unserved Notices.	
173	WP/67/2014	17/02/2014	MR. ALFREDO DOS REMEDIOUS AFONSO Adv.: ADV. ARJUN F. NAIK	MR. GUSTAVO ANDRE DA PIEDADE AFONSO AND ANR., Adv.:	2 Files.	
174	WP/83/2014	14/02/2014	MR. AGNELO CARIDADE LOBO, MAJOR IN AGE. Adv.: ADV. NUNO J. NARONHA	ADMINISTRATOR OF COMUNIDADES OF NORTH ZONE. AND 3 ORS., Adv.: ADV. IN PERSON (CAVEATOR)	2 Files with Loose Papers.	
175	WP/122/2014	25/02/2014	ANDREW TELECOMMUNICATIONS INDIA PRIVATE LIMITED Adv.: ADV. MR. SAKHARAY ULHAS NAIK	MS. SONAL L. SONKAVDE, ASST. COMMISSIONER OF INCOME-TAX AND AND 2 ORS., Adv.:	3 Files with Loose Papers.	
176	WP/136/2014	06/03/2014	MR. ANTONIO BRAGANZA THROUGH HIS POWER OF ATTORNEY HOLDER MRS. ALDILA BRAGANZA Adv.: ADV. NIGEL DA COSTA FRIAS	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.:	3 Files.	

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177	WP/162/2014	12/03/2014	SHRI BALKRISHNA V. PRABHU DESSAI AND 3 ORS., Adv.: ADV. SHASHIKANT NARAYAN JOSHI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 8 ORS., Adv.:	3 Files.	
178	WP/212/2014	24/04/2014	MR. OSWALD COLACO Adv.: ADV. ROHIT BRAS DE SA	CORPORATION OF THE CITY OF PANAJI THR. ITS COMMISSIONER AND 2 ORS., Adv.: ADV. JAYANT P. MULGAONKAR (FOR CAVEATOR)	2 Files with Loose Papers & Application	
179	WP/436/2013	18/02/2014	M/S UNITED SPIRITS LTD FORMERLY KNOWN AS M/S MC DOWELL and CO THROUGH ITS P.O.A. SHRI. SUDHIR KAUSH Adv.: ADV. SANDESH D. PADIYAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS. Adv.: ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 TO 4	3 Files.	
180	WP/625/2013	10/04/2014	MR. CONCEPTION FERNANDES AND ANR., Adv.: ADV. DHAVAL DAMODAR ZAVERI	MRS. TASNEEM SHAIKH AND 2 ORS., Adv.:	2 Files.	
181	WP/630/2013	23/04/2014	SHRI. JOSE CAMILO AIRES DA CONCEICAO PAROS E SA @ AIRES DE SA Adv.: ADV. DEVIDAS J. PANGAM	MRS. MARY ROSE NAZARETH AND ANR., Adv.: ADV. AGNELO F DINIZ FOR R.NO. 1	2 Files.	
182	WP/659/2013	11/04/2014	M/S. BHARAT SANCHAR NIGAM LTD. THE GENERAL MANAGER Adv.: ADV. JOSE FILIPE MELO	THE REGIONAL PROVIDENT FUND COMMISSIONER - I, AND ANR., Adv.:	2 Files.	
183	WP/749/2013	24/04/2014	SMT. PRABHAT B. GAUNKAR, ASST. GRADUATE TEACHER Adv.: ADV. ANTHONY JOE D'SILVA	STATE THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 3	3 Files.	
184	WP/602/2007	23/04/2014	SHRI. PANDURANG Y. PATIL Adv.:	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: AG WITH MR. SAMEER BANDODKAR, A.G.A.	3 Files.	
185	WP/330/2010	03/03/2014	THE GOA STATE CO-OPERATIVE BANK LTD Adv.: MR. S.R. RIVONKAR	M/S. SEA GULL THREADS (INDIA) LTD.AND 2 ORS. Adv.: MR. SUDIN M.S. USGAONKAR FOR RES. 1 and 2.	2 Files.	
186	WP/34/2014	27/01/2014	MR. BHASKAR M. NARVEKAR., Adv.: ADV. PRANAY A KAMAT	CHIEF SECRETARY GOVERNMENT OF GOA AND 4 ORS., Adv.:	3 Files.	
187	WP/39/2014	24/07/2014	SHRI JOSEPH SEQUEIRA Adv.: ADV. NITIN SARDESSAI	MR. MARIO LOBO AND 2 ORS., Adv.: ADV. VILAS P. THALI FOR R.NO. 1 and 2	4 Files Kept with STM 1156/14.	
188	WP/381/2014	04/08/2014	MR. DOMINGOS BARETTO Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH SECRETARY (REVENUE) AND 2 ORS., Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 3	3 Files.	
189	WP/402/2014	21/08/2014	SHRI VISHWAMBHAR GAONKAR AND ANR., Adv.: ADV. SOMNATH B. KARPE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	3 Files.	
190	WP/407/2014	28/07/2014	ATC TELECOM TOWER CORPORATION PVT. LTD., THR ITS REPRESENTATIVE MR.ABHAY PATIL Adv.: ADV. GALILEO FRANCISCO TELES	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. ASHWIN D. BHOBE RESPONDENT 2	3 Files.	
191	WP/488/2014	05/08/2014	RISARA PROPERTIES ERSTWHILE THR. ITS MANAGING PARTNER MR. GAURANG SUCTANCAR Adv.: ADV. PARAG S RAO	VILLAGE PANCHAYAT OF TALEIGAO THR. ITS SARPANCH/SECRETARY AND 2 ORS., Adv.:	3 Files.	
192	WP/521/2014	13/08/2014	THE REGISTRAR OF GOA UNIVERSITY Adv.: ADV. ASHWINI AGNI	SHRI. PRAMOD M.S. TALAULIKAR AND 14 ORS., Adv.:	2 Files.	

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193	WP/531/2014	14/08/2014	SHRI NARAYAN KASHIRAM SALGAONKAR Adv.: ADV. ASHWIN D. BHOBE	SHRI TUKARAM BABAL SALGAONKAR AND 2 ORS., Adv.:	2 Files.	
194	WP/323/2007	05/03/2014	SHRI. DATTAGURU AMONKAR Adv.:	KALA ACADEMY GOA THROUGH ITS MEMBER SECRETARY AND 2 ORS., Adv.: AG WITH MR. M. SALKAR, AGA	7 Files Kept in MCA 377/2008	
195	WP/508/2007	30/06/2014	SHRI. SHAILESH KOTHAWALE Adv.:	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: SHRI MAHESH AMONKAR FOR RES.3,4 and 5.	3 Files with Loose Papera.	
196	WP/621/2013	09/07/2014	SHRI. BABAN D. DESSAI Adv.: ADV. SHASHIKANT NARAYAN JOSHI	SHRI. RAJENDRA U. BANSODE Adv.: ADV. R. G. RAMANI FOR RESPONDENT	4 Files Kept in CA 202/13 & MCA 119/14.	
197	WP/764/2013	22/09/2014	MR. ROHIT SEHGAL THROUGH HIS P.O.A. MR. NONLA BHIVA SAWANT Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH CHIEF SECREARY AND 3 ORS., Adv.: ADV. SUSAN LINHARES AGA FOR FOR R.NO. 1 TO 3	9 Files Kept in CA 265/13 & MCA 112/14, MCA 513/14.	
198	WP/739/2013	11/02/2014	MR. FIDELIS CAETANO TEODOMIRO FILOMENO DA COSTA @ FIDELIS DA COSTA AND ANR., Adv.: ADV. R. G. RAMANI	MRS. PIEDADE COSTA @ PATSY DA COSTA AND 6 ORS., Adv.: ADV. BETQUECAR KARISHMA CUSTA FOR R.NO. 1 TO7	2 Files.	
199	WP/3/2013	08/01/2014	REINHARD VINCENT BRAGANZA THROUGH POA MRS. MARIA N. N. NORONHA AND 46 ORS., Adv.: FONSECA CLAYTON ANTHONY	STATE OF GOA THROUGH CHIEF SECRETRY AND 8 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 4 and 5	three files	
200	WP/710/2013	19/03/2014	MR. VENCESLAU NORONHA AND ANR., Adv.:	THE SOUTH GOA PLANNING and DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 2 ORS., Adv.:	three files	
201	WP/726/2013	19/02/2014	DR. LAKIMCHAND N. AMBAPKAR Adv.: ADV. AGHA IFTIKHAR	THE DEAN, GOA MEDICAL COLLEGE HOSPITAL AND ANR., Adv.:	three files	

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202	WP/541/2013	26/02/2014	MR. DYANESHWAR NARSO NAIK Adv.: ADV. GALILEO FRANCISCO TELES	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. PREMA MATKAR FOR R.NO.2	three files	
203	WP/437/2013	07/01/2014	MRS. HELEN ALMEIDA AND ANR. Adv.: ADV. VALMIKI MENEZES	STATE OF GOA THROUGH SECRETARY FOR COOPERATION AND 4 ORS. Adv.: ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 TO 4	3 Files.	
204	WP/487/2013	06/02/2014	SHRI. ANAND V. KAREKAR AND ANR., Adv.: ADV. SEBASTIAN VALES	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	3 Files	
205	WP/638/2013	13/01/2014	MR. SAVIO TORCATO PEREIRA AND ANR., Adv.: ADV. AGNELO F DINIZ	STATE OF GOA BY THE SECRETARY (REVENUE) AND 3 ORS., Adv.: ADV. MICAEL ALELUIA CESAR FERNANDES FOR R.NO. 4	3 Files.	
206	WP/293/2013	23/01/2014	SHRI. RAJAN VINAYAK LOTLIKAR Adv.: ADV. PRASHEEN LOTLIKAR	SMT. SMITA RAJAN LOTLIKAR Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR RESPONDENT	2 Files.	
207	WP/615/2013	24/01/2014	ANTONIO MENEZES Adv.: ADV. NITIN SARDESSAI	SHRI. VITHOLA SHAMBA SHETYE AND 11 ORS., Adv.:	2 Files with Loose Papers Kept with.	
208	WP/190/2013	06/02/2014	SHRI VIVEKANAND P. NAIK AND 3 ORS., Adv.: ADV. JITENDRA P. SUPEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 15 ORS., Adv.: ADV. VISHWADH SARDESSAI FOR R.NO. 4 and 5	three files	
209	WP/745/2013	14/02/2014	VITO D'COSTA (SIN. DEC.) THROUGH LR'S. AND ANR., Adv.: ADV. PREETAM TALAULIKAR	QUERINO DA COSTA (DECEASED) AND 8 ORS., Adv.:	two files	
210	WP/716/2013	03/02/2014	MR. AKBAR MULLA AND 5 ORS., Adv.: ADV. VIJAY A. PALEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.:	two files	
211	WP/705/2013	13/02/2014	SHRI. BABLI DATTARAM GARUDI Adv.: ADV. VLEDSON LUCIO BRAGANZA	SHRI. BHARAT KESHAV GAONKAR Adv.: ADV. VISHNUPRASAD A. LAWANDE FOR RESPONDENT	2 files	
212	WP/64/2013	07/02/2014	SMT. ESCOLASTICA F. C. MENEZES AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	SHRI REMYGIO D'MELLO AND 9 ORS., Adv.:	four files alongwith mca/677/13, mca/720/2013	
213	WP/782/2012	03/02/2014	HOTEL LEELA VENTURES LTD., THROUGH ITS AUTHORIZED REP. ADV. MANOHAR P. RAUT Adv.: PREETAM TALAULIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	5 files alongwith mca/7/2013	
214	WP/479/2007	25/08/2014	SHRI. ROBERT GONSALVES Adv.: MR. V. P. THALI	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MS. R. CHODANKAR, FOR R. 1 TO 3	3 files	
215	WP/486/2012	27/02/2014	MR. HAROON EBRAHIM Adv.: U.R. TIMBLE	DIRECTOR OF SETTLEMENT AND LAND, RECORDS, GOVT. OF GOA, AND 13 ORS., Adv.: GOVT. ADV. MANISH SALKAR FOR R.NOS. 1,2,10 and 14	5 FILES ALONGWITH MCA/104/2014, MCA/909/2012	

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216	WP/40/2014	24/07/2014	MRS. ANA VITORIA VIEIRA DELGADO LOBO (DEC.) THROUGH HER LR. AND 5 ORS., Adv.: ADV. SOMNATH B. KARPE	MR. GERALDO LOBO (DEC.) THROUGH HIS LR'S. AND 13 ORS., Adv.: ADV. MARUSHKA DE MONTE FURTADO FOR R.NO. 1A	2 Files with Loose pages.
217	WP/130/2014	31/07/2014	SMT. INACIN FERNANDES Adv.: ADV. SAGAR MALKARNEKAR	CURCHOREM - CACORA MUNICIPAL COUNCIL, REP. BY ITS CHIEF OFFICER AND ANR., Adv.:	two files
218	WP/131/2014	31/07/2014	SHRI DELFIN COUTINHO, REP BY HIS ATTORNEY SHRI TOLENTINO DIONISIO FERNANDES Adv.: ADV. SAGAR MALKARNEKAR	CURCHOREM - CACORA MUNICIPAL COUNCIL, REP BY ITS CHIEF OFFICER AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	two files
219	WP/146/2014	23/06/2014	SMT. RADHA KUTTIKAR (SIN. DEC.) BY HER LR'S., Adv.: ADV. P. REMEDIOS	SHRI ANTHONY D'SOUZA Adv.: ADV. PRASHEEN LOTLIKAR FOR RESPONDENT	two files
220	WP/336/2014	03/07/2014	MRS. ARCELINE AGNES LOBO THR. THEIR LAWFUL ATTORNEY MRS. RITA PINTO AND ANR., Adv.: ADV. JOAQUIM GODINHO	MR. COLLIN TERENCE RODRIGUES THR. THEIR ATTORNEY MR. JOSEPH D'SOUZA AND 3 ORS., Adv.:	two files
221	WP/461/2014	25/07/2014	PROCURADOR DE COMUNIDADE DE BAMBOLIM THR. ITS ATTORNEY Adv.: ADV. J. ABREU LOBO	SHRI. DIONISIO SEBASTIAO CARDOZO (DECEASED) THR. HIS LEGAL REPRESENTATIVES Adv.:	two files
222	WP/523/2014	13/08/2014	MR. ANTONIO GREGORIO BRAGANZA THR. HIS P.O.A. MRS. ALDILA BRAGANZA Adv.: ADV. NIGEL DA COSTA FRIAS	MR. ANTONETTO D'SOUZA ALIAS JOHNNY D'SOUZA AND 9 ORS., Adv.:	two files
223	WP/259/2013	28/04/2014	MRS. MARIA ALINA AFONSO RODRUGUES AND 10 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 14 ORS., Adv.: ADV. HANUMANT D. NAIK FOR R.NO. 2 and 4	7 files alongwith mca/630/2013 mca/686/2013,
224	WP/177/2014	31/07/2014	SHRI C. A. J. PEREIRA, DEPOT MANAGER, KADAMBA TRANSPORT CORP. LIMITED. Adv.: ADV. DEVIDAS J. PANGAM	KADAMBA TRANSPORT CORPORATION LIMITED A GOVT. OF GOA THR. ITS MANAGING DIRECTOR AND ANR., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 2	two files
225	WP/520/2014	19/08/2014	MR. K. K. GANESHAN Adv.: ADV. KAPIL D. KERKAR	THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 9 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 2	two files
226	WP/195/2014	07/05/2014	SHREE DURGA ENGLISH SCHOOL PARSE THR. ITS PRESIDENT SHRI PARIS V. KAMBALI OF THE GOMANTAK AND ANR. Adv.: ADV. GOMES PEREIRA	STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR., Adv.:	three files
227	WP/721/2013	01/08/2014	MR. SARFARAJ KITTUR Adv.: ADV. PRANAY A KAMAT	MR. OSIAS LOBO AND 2 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1	two files
228	WP/461/2013	08/08/2014	SMT. SUSHILABAI HARI VAIDYA AND 6 ORS., Adv.: ADV. SHIVAN DESAI	SHRI. RAMCHANDRA SRINIWAS VAIDYA AND 8 ORS., Adv.: ADV. PREETAM TALAULIKAR RES. N. FOR 1 TO 3	two files
229	WP/435/2014	05/08/2014	SHRI SURYAKANT B. NAIK Adv.: ADV. S. P. MUNJ	THE CHAIRMAN KEERTI AND ANR., Adv.:	3 Files.
230	WP/324/2014	24/07/2014	MRS. ANNA COLACO AND ANR., Adv.: ADV. ASHWIN D. BHOBE	MR. ALEXIO MONTEIRO (EXPIRED) AND ANR., Adv.: ADV. C. MASCARENHAS FOR R.NO. 2	2 Files.

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231	WP/339/2014	11/08/2014	M/S. S. P. SINGLA CONSTRUCTIONS PVT. LTD., THR. ITS AUTHORISED REP. A K MIRCHANDANI AND ANR., Adv.: ADV. JITENDRA P. SUPEKAR	GOA STATE INFRASTRUCTURE DEVELOPMENT CORP. LTD.,THR. THE MANAGING DIRECTOR AND 3 ORS., Adv.: ADV. PANKAJ P. PAI VERNEKAR FOR R.NO.3	7 Files along with Loose papers.	
233	WP/231/2007	28/04/2014	ZUARI INDUSTRIES LTD., AND 2 ORS., Adv.: MR. S. D. PADIYAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R. 1,2,3 and 5	7 files alongwith mca/382/2007	
234	WP/456/2014	04/08/2014	SHRI. ALEIXO F. DA COSTA Adv.: ADV. AGNELO F DINIZ	STATE OF GOA BY ITS CHIEF SECRETARY AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 1 TO 3	5 Files Kept in MCA 743/14	
235	WP/561/2014	07/11/2014	SHRI SHIVA SUBHA MORE (SINCE DECEASED) THR. REPRESENTATIVES Adv.: ADV. PADGAONKAR CHAITANYA PRAKASH	MR. MENINO XAVIER GOMES AND 3 ORS., Adv.: ADV. JOSE FILIPE MELO (FOR CAVEATOR)	2 Files with Loose papers.	
236	WP/547/2014	17/11/2014	MR. ELVIS P. GOMES Adv.: ADV. YOGESH V. NADKARNI	GOVERNMENT OF GOA THR. ITS CHIEF SECRETARY AND 26 ORS. Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 4	7 Files Kept in MCA 674/14 along with unserved notices.	
237	WP/200/2014	28/04/2014	M/S SAI PRASAD PROPERTIES LTD., THROUGH ITS DIRECTOR, SHRI SHASHANK BALASAHEB BHAPKAR Adv.: ADV. VILAS P. THALI	THE INCOME TAX OFFICER AND 2 ORS., Adv.:	2 Files.	
238	WP/96/2014	07/05/2014	SHRI AUGUSTINO V. MONTEIRO Adv.: ADV. PRASANNA CHAWDIKAR	PRINCIPAL CHIEF ENGINEER, GOV. OF GOA AND ANR., Adv.:	3 Files with Loose papers.	
239	WP/115/2014	30/04/2014	MR. MAXIMO ANTONIO VIEGAS (SIN. DEC.) THROUGH HIS HEIRS AND ANR. REP. BY DR. VISHWANATH EDO Adv.: ADV. ANTHONY JOE D'SILVA	DR. MICHAEL VIEGAS THROUGH ATTORNEY MR. RANDOLF T.X.C. VIEGAS AND ANR., Adv.:	two files	
240	WP/215/2014	29/04/2014	SHRI DEVKI KRISHNA RAVALNATH SAUNSTHAN THR. ITS ATTORNEY MR. SATISH S. KENI Adv.: ADV. DHAVAL DAMODAR ZAVERI	SHRI SHANTADURGA KUMBAJUVENKARIN DEVASTHAN THR. ITS ATTORNEY MR. JAYAWANT LADU PARAB Adv.:	4 files along with mca/319/2014	
241	WP/299/2014	07/08/2014	DIRECTOR OF SETTLEMENT AND LAND RECORDS GOVT. OF GOA AND ANR., Adv.: ADV. DATTAPRASAD LAWANDE	SHRI. SHASHIKANT NARAYAN JOSHI AND 5 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3	3 files along with mca/634/2014	
242	WP/305/2014	08/07/2014	SHRI. JAYESH PATEL THR. P.O.A. HEENA PATEL Adv.: ADV. IN PERSON	DIRECTOR OF PANCHAYATS AND 3 ORS., Adv.: ADV. PRACHI SAWANT AGA FOR R.NO. 1 TO 4	3 files	
243	WP/361/2014	13/08/2014	SMT. NEELA NEOGI REP. BY THEIR CONSTITUTED ATTORNEY SHRI DINAR TARCAR AND 14 ORS., Adv.: ADV. NIKHIL A. VAZE	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	3 files	
244	WP/622/2014	19/11/2014	SHRI. AGNELO FERNANDES Adv.: ADV. GALILEO FRANCISCO TELES	THE STATE OF GOA THR. CHIEF SECRETARY AND 3 ORS., Adv.: ADV. YOGESH V. NADKARNI FOR R.NO. 3 and 4	3 files	
245	WP/445/2009	23/04/2014	SMT MARIA AMELITA RIBEIRO DIAS THROUGH ATTORNEY RASHANT P. MALVANKAR Adv.: MR. SUDESH USGAONKAR	THE CHIEF OFFICER CURCHOREM-CACORA MUNICIPAL COUNCIL AND ANR., Adv.: MR. VILAS P. THALI FOR RES. NO.2	5 Files Kept in MCA 289/14.	

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246	WP/467/2014	02/08/2014	M/S. COSME COSTA AND SONS THR. ITS POWER OF ATTORNEY MR. RYAN COSTA AND ANR., Adv.: ADV. AMAY ARJUN PHADTE	STATE OF GOA THR. CHIEF SECRETARY AND 5 ORS., Adv.: ADV. VISHNUPRASAD A. LAWANDE FOR RESPONDENT 4	3 FILES.	
247	WP/534/2014	11/09/2014	MR. SAINATH AMONKAR AND ANR., Adv.: ADV. PRANAY A KAMAT	MR. RAVINDRA K AMONKAR AND 2 ORS., Adv.: ADV. R. G. RAMANI FOR R.NO. 1 and 2	2 Files..	
248	WP/182/2014	30/06/2014	VIJAYRAJ RAYA DESAI Adv.: ADV. IN PERSON	ARAVIND VAMAN REVANKAR AND 4 ORS., Adv.:	3 FILES..	
249	WP/423/2014	28/07/2014	GOA GOLF CLUB PVT. LTD., REP. BY ITS MANAGING DIRECTOR DR. WILLIAM BRITTO AND ANR., Adv.: ADV. PARAG S RAO	STATE OF GOA THR. THR CHIEF SECRETARY AND 2 ORS., Adv.:	6 FILES ALONG WITH MCA 532/14.	
250	WP/526/2014	09/09/2014	MR. ARUN GUDIGAR Adv.: ADV. DEVIDAS J. PANGAM	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	3 Files.	
251	WP/683/2013	17/09/2014	MR. SEBASTIAO FERNANDES Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	7 Files Kept in STA 185/14	
252	WP/451/2014	09/10/2014	M/S. HEGDE ENTERPRISES AND 2 ORS., Adv.: ADV. SANTOSH H. BHARNE	SHRI. SHASHIKANT N. GHADI Adv.:	two files	
253	WP/604/2014	23/09/2014	MR. TAUMATURGO DOS REMEDIOS FURTADO Adv.: ADV. RAVI GAWAS	STATE OF GOA THR. THE CHIEF SECRETARY AND 6 ORS., Adv.: ADV. SUSAN LINHARES AGA FOR R.NO. 1 and 7	2 FILES	
254	WP/542/2014	17/09/2014	NEELAM NAIK AND ANR., Adv.: ADV. VISHNUPRASAD A. LAWANDE	SAMSON DE SOUZA AMD 2 ORS., Adv.: ADV. PANKAJ P. PAI VERNEKAR.(ADVOCATE FOR CAVEATOR	2 FILES	
255	WP/403/2014	09/09/2014	MR. GAJANAN MARTO PHADTE Adv.: ADV. PRASHEEN LOTLIKAR	CSIR- NATIONAL INSTITUTE OF OCEANOGRAPHY THR. ITS DIRECTOR and 3 ORS., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 1 TO 3	five files alongwith mca/639/14	

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256	WP/575/2014	11/09/2014	SHRI. RAMANAND KESHAV JOSHI AND ANR., Adv.: ADV. ASHWIN D. BHOBE	SHRI THULO GAONKAR AND 10 ORS., Adv.:	two files	
257	WP/235/2014	10/09/2014	MR. ARUN VITHAL MOHITE, AND ANR., Adv.: ADV. FERNANDES EDWARD JUSTINO	THE JOINT MAMLATDAR-I AND 2 ORS., Adv.:	three files alongwith mca/645/14	
258	WP/429/2014	21/07/2014	MRS. MELITA JOSEPHINE D'SOUZA AND 13 ORS., Adv.: ADV. AJIT R. KANTAK	MR. GEORGE XAVIER MARTINS (SINCE DEC) REP. HEREIN BY HIS LEGAL HEIRS Adv.:	two files	
259	WP/287/2014	21/07/2014	SMT. MARIA FLAVIA DIAS E COLACO Adv.: ADV. VIJAY A. PALEKAR	SHRI SANDIP MADHAV SHILKAR AND 3 ORS., Adv.:	two files	
260	WP/194/2014	17/07/2014	SHRI ASHOK TUKARAM SALGAONKAR AND ANR., Adv.: ADV. NITIN SARDESSAI	SHRI MAXIMIANO DONATO ZUZARTE BOCARRO REP. BY HIS ATTO. MISS MARIA S. LILIA Z. BACARRO AND 22 ORS. Adv.:	3 Files.	
261	WP/525/2014	13/08/2014	SMT. SIDDHI DATTARAM Adv.: ADV. DEVIDAS J. PANGAM	THE CHIEF OFFICER AND 2 ORS., Adv.: ADV. SALVADOR SANTOSH REBELLO FOR R.NO. 3	3 Files.	
262	WP/425/2014	22/08/2014	MR. NURALLAH KAMRUDDIN VELJEE Adv.: ADV. F.E. NORONHA	MR. VISHWAMBHAR KASHINATH PALEKAR Adv.: ADV. VIJAY A. PALEKAR FOR RESPONDENT	2 Files.	
263	WP/553/2014	04/09/2014	SHRI JOAO D'SOUZA REP. BY HIS ATTORNEY MS. JOYLIZA D'SOUZA Adv.: ADV. C. MASCARENHAS	SMT. ANJELINA D'SOUZA Adv.:	2 Files.	
264	WP/180/2014	14/08/2014	SHRI ASHOK T KORGAONKER Adv.: ADV. P. P. SINGH	SHRI GEORGE RAYMOND RODRIGUES REP. P.O. A. MR. RAHUL RODRIGUES AND 9 ORS., Adv.: ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 TO 10	2 Files.	
265	WP/172/2014	22/08/2014	MRS. TEREZINHA D'SILVA Adv.: ADV. VALMIKI MENEZES	MR. MENINO MATEUS D'SILVA AND 3 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 2 and 3	2 Files.	
267	WP/501/2014	01/09/2014	PANJIM ANIMAL WELFARE SOCIETY (SPCA) THR. ITS SECRETARY MS. ANGELA KAZI Adv.: ADV. VIJETA POULEKAR	UNION OF INDIA MINISTRY OF ENVIRONMENT AND FORESTS THR. THE UNDER SECRETARY AND 3 ORS., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 2 TO 4	3 Files + 2 Spiral Bound = 5 Files.	
268	WP/530/2014	27/08/2014	UNION OF INDIA REP BY COMMANDER WORKS ENGINEER (NAVY) AND ANR., Adv.: ADV. MAHESH AMONKAR	M/S SWANAND CONSULTANTS AND ENGINEERS PVT. LTD., THR. ITS DIRECTOR SHRI SAMEER A. WACHASUNDER Adv.: ADV. VILAS P. THALI FOR R.NO. 1	2 Files.	
269	WP/78/2014	26/06/2014	MR. PETER JOHN FERNANDES AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	SHREE SWAMI SAMARTH CO-OP. HOUSING SOCIETY LTD. REP. BY ITS CHAIRMAN MR. P. K. PATIDAR AND 15 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR R.1 TO 6,8 TO 11	5 Files.	
270	WP/276/2014	05/12/2014	SHRI. SANTOSH Y. DICHOLKAR @ SANTOSH Y. BICHOLKAR Adv.: ADV. SHASHIKANT NARAYAN JOSHI	SIMAO MIGUEL RODRIGUES Adv.:	2 Files.	

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271	WP/698/2014	12/11/2014	MR. ANTHONY FIALHO., Adv.: ADV. GALILEO FRANCISCO TELES	THE DIRECTOR OF GENERAL ARCHEOLOGICAL SUVEY OF INDIA and 4 ORS., Adv.:	3 Files.	
272	WP/730/2014	20/11/2014	MR. NILKANT BHOMKAR., Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR	UNION OF INDIA THROUGH THE SECRETARY DEPT. OF ARCHAEOLOGY AND 4 ORS. Adv.: ADV. SALVADOR SANTOSH REBELLO AGA FOR R.NO. 5	3 Files.	
273	WP/733/2014	25/11/2014	MR. ALBERTO FRANCISCO FERNANDES THROUGH POA. SHRI GEORGE FERNANDES. Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.:	3 Files.	
274	WP/744/2014	09/12/2014	MR. BHARATLAL R. HALWAI. Adv.: ADV. SHIVAN DESAI	STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS. Adv.:	3 Files.	
275	WP/748/2014	26/11/2014	PRUDENTIAL GROUP @ RISARA PROPERTIES REP. THROUGH ITS MANAGING PARTNER MR. GAURANG SUCTANCAR. Adv.: ADV. PARAG S RAO	VILLAGE PANCHAYAT OF TALEIGAO THR. ITS SARPANCH AND 3 ORS. Adv.: ADV. ARJUN F. NAIK FOR R.NO. 3	3 Files.	
276	WP/793/2014	18/12/2014	MISS. AGNES THEREZA ELISINHA D'COSTA @ THEREZA DE COSTA THR. P.O.A., E. M. ROBERTINA (DEC.) THR. L Adv.: ADV. S. KARPE	SHRI LUIS CAETANO BRAZ SANTANA FILOMENA DO ROSARIO VIEGAS @ LUIS CAETANO VIEGAS AND ANR. Adv.:	2 Files.	
277	WP/223/2014	13/08/2014	SMT. GEETABALA M.N. PARULEKAR P.O.A. HOLDER OF SHRI. UMESH BHAKTA Adv.: ADV. SAHISH MAHAMBREY	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: ADV. DATTAPRASAD LAWANDE FOR R.NO. 1 and 2	3 Files.	
278	WP/348/2014	13/08/2014	MS. SESA STERLITE LIMITED THR. ITS DY. CHIEF OPERATING OFFICER MR. SAUVICK MAZUMDAR AND ANR., Adv.: ADV. AMAY ARJUN PHADTE	STATE OF GOA THR. CHIEF SECRETARY AND ANR., Adv.: ADV. AMOGH V. PRABHUDESAI AGA FOR R.NO. 1 and 2	5 Files.	
279	WP/378/2014	13/08/2014	SHRI. DEVENDRA TULSHIDAS SAWANT TALAULIKAR., Adv.: ADV. RUDRESH G. DESAI	STATE OF GOA AND ANR., Adv.:	3 Files.	
280	WP/111/2014	15/07/2014	RAMKRISHNA DESAI Adv.: ADV. SUDIN MANOHAR USGAONKAR	UNDER SECRETARY (REVENUE II), REVENUE DELPARTMENT, GOVT. OF GOA AND 11 ORS., Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 4 TO 12	5 Files.	
281	WP/447/2006	05/11/2014	MR. SILVESTRE D'SOUZA AND 6 ORS., Adv.:	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: MR. SHIVAN DESAI, FOR R.3 TO 10	5 Files Kept in MCA 770/06 along with Loose Papers.	

Destruction for the year 2014

285	WP/344/2014	13/08/2014	M/S. NOOR MOHAMMAD ABDUL KARIM THR. ITS DIRECTOR MR. ARVIND MANGUESH HODARKAR AND ANR., Adv.: ADV. HANUMANT D. NAIK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	3 FILES	
287	WP/147/2014	17/11/2014	SHRI RAJENDRA SHIVRAM RAIKAR Adv.: ADV. DEVIDAS J. PANGAM	THE DEAN, GOA MEDICAL COLLEGE AND 2 ORS., Adv.: ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 and 2	03 Files.	
289	WP/363/2014	13/08/2014	MR. ERSHAD HUSSAIN KHAN REP. BY MR. DINAR TARCAR AND 5 ORS., Adv.: ADV. NIKHI A VAZE	STATE OF GOA, THR. THE CHIEF SECRETARY AND ANR., Adv.: ADV. DATTAPRASAD LAWANDE GA FOR R.NO. 1 and 2	03 Files	
290	WP/432/2014	14/08/2014	MR. SHAIK JINA Adv.: ADV. R. G. RAMANI	SHRI. SARVESH ANANT HEGDE Adv.: ADV. DEVIDAS J. PANGAM FOR RESPONDENT	02 Files	
291	WP/765/2013	27/03/2014	MR. ROZENDO GERMANO D'SOUZA Adv.: ADV. DHAVAL DAMODAR ZAVERI	CORPORATION OF CITY OF PANAJI THROUGH ITS COMMISSIONER AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT	02 Files	
292	WP/197/2014	17/09/2014	SANDEEP S. MANJREKAR Adv.: ADV. SHASHIKANT NARAYAN JOSHI	STATE OF GOA THR. ITS CHIEF SECRETARY AND 5 ORS., Adv.: ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 and 2	05 Files	
293	WP/434/2014	13/08/2014	SMT. KAMALINI RAMAKANT PAINGUINKAR REP. BY SHRI RAJU R. PAINGUINKAR AND 5 ORS., Adv.: ADV. HANUMANT D. NAIK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	03 Files	
294	WP/307/2014	13/08/2014	V. M. SALGAOCAR AND BROTHER PVT. LTD. THR. ITS AUTHORIZED MR. ASHWYN KUMAR R. NAYAK AND ANR., Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA, BY ITS SECRETARY (MINES) AND ANR., Adv.: ADV. DATTAPRASAD LAWANDE GA FOR R.NO. 1 and 2	03 Files	
295	WP/373/2014	13/08/2014	M/S. PANDURANG TIMBLO INDUSTRIES REP SHRI MOVVA PRAKASH AND ANR., Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	03 Files	
296	WP/633/2014	13/10/2014	APOLONARIO GOMES AND 10 ORS. Adv.: ADV. SHASHIKANT NARAYAN JOSHI	STATE OF GOA, THR ITS CHIEF SECRETARY AND NAR. Adv.:	03 Files	
297	WP/505/2014	07/10/2014	SHRI. CHANDRAKANT B. SHETKAR Adv.: ADV. DEEPAK GAONKAR	STATE OF GOA THR. ITS CHIEF SECRETARY AND ANR., Adv.: ADV. MANISH DAMODAR SALKAR GA FOR R.NO.1 and 2	03 Files	
298	WP/569/2014	01/10/2014	MRS. FAMILLA BARBOSA AND ANR., Adv.: ADV. DEVIDAS J. PANGAM	MR. JOHN REGO AND 11 ORS., Adv.:	02 Files	
299	WP/637/2014	10/10/2014	SHRI. SURYAKANT ANANT MAVJEKAR AND 4 ORS. Adv.: ADV. SHIRIN V. NAIK	SHRI BALCHANDRA SAGUN G. MAVJEKAR. Adv.:	04 Files keptwith CA 149/2014	
300	WP/632/2014	10/11/2014	DR. SANJAY PRABHAKAR SAWANT DESSAI AND 6 ORS. Adv.: ADV. SHASHIKANT NARAYAN JOSHI	UNION OF INDIA THR THE SECRETARY MINISTRY OF AGRICULTURE AND 12 ORS. Adv.: ADV. PARIKSHIT S. SAWANT FOR R.NO. 9	03 Files	
301	WP/351/2014	13/08/2014	MS SESA RESOURCES LIMITED THR. ITS AUTHORISED SIGNATORY MR. SAUVICK MAZUMDAR AND ANR., Adv.: ADV. AMAY ARJUN PHADTE	STATE OF GOA THR. CHIEF SECRETARY AND ANR., Adv.: ADV. SALVADOR SANTOSH REBELLO FOR R.NO. 1 and 2	05 Files	

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302	WP/204/2006	12/08/2014	SHRI RAMESH GANESH SAKHALKAR, MARGAO, GOA. Adv.: MR. SUDESH USGAONKAR	SHRI NARAINA RAMANATH MAUZO, MARGAO, GOA. Adv.: V.K.BODKE FOR RESP.	02 Files	
303	WP/222/2014	13/08/2014	SOCIEDADE TIMBLO IRMAOS LIMITADA REP. HEREIN BY MR. FRANCISCO LUME PEREIRA Adv.: ADV. ABHIJEET KAMAT	STATE OF GOA THR. ITS CHIEF SECRETARY AND ANR., Adv.: ADV. DATTAPRASAD LAWANDE FOR R.NO. 1 and 2	03 Files	
304	WP/286/2014	13/08/2014	V. M. SALGAOCAR AND BROTHER PVT. LTD., THR. ITS AUTH. MANAGER LEGAL MR. ASHWYN K.R. NAYAK AND ANR. Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA BY ITS SECRETARY (MINES) AND ANR., Adv.:	05 Files	
305	WP/761/2013	24/01/2014	SHRI CHIDAMBAR RAMESH CHANEKAR AND ANR., Adv.: ADV. MAHESH AMONKAR	SHRI NAVANAND RAMESH CHANEKAR AND ANR., Adv.:	02 Files.	
306	WP/709/2013	09/01/2014	SHRI. PANDURANG G. NAIK GAUNEKAR AND ANR., Adv.: ADV. ASHWIN D. BHOBE	SHIR. NILKANT PARSHURAM MARATHE AND ANR., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO.1	02 Files	
307	WP/333/2006	16/01/2014	MR. ALBINO FERNANDES, REP. HEREIN BY HIS DULY CONSTITUTED ATTORNEY MRS. SUSAN SUTTARI Adv.: MR. J. P. MULGAONKAR	VILLAGE PANCHAYAT OF SIOLEM-SODIEM THROUGH ITS SECRETARY AND ANR., Adv.: SHRI N.SARDESSAI FOR R-2	04 Files alongwith MCA-306/2007	
308	WP/42/2014	14/11/2014	MRS. MONA KAPADIA THORUGH P.O.A. CAPT. KENNETH KHAN AND 2 ORS., Adv.: ADV. VISHNUPRASAD A. LAWANDE	M/S GAMMON INDIA LTD. THROUGH ITS ATTORNEY J. L. ASHAR AND 5 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 4	3 Files Kept in MCA 732/14 along with Petition Copies.	
309	WP/714/2014	17/11/2014	MR. CONSTAO FERNANDES @ CONSTANCIO FERNANDES. Adv.: ADV. ASHA A. DESAI	STATE OF GOA THR. THE CHIEF SECRETARY AND 6 ORS. Adv.:	3 Files.	
310	WP/654/2014	28/10/2014	MR. SERGIO FERNANDES. Adv.: ADV. NIGEL DA COSTA FRIAS	THE GOA INDUSTRIAL DEVELOPMENT CORPORATION THR. MANAGING DIRECTOR AND 2 ORS. Adv.:	3 Files.	
311	WP/699/2014	12/11/2014	MR. GERALDO DE COSTA, Adv.: ADV. JITENDRA P. SUPEKAR	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY and 8 ORS., Adv.: ADV. KHOLKAR NEHA UMESH AGA R.NO. 1,4 TO 7	3 Files.	
312	WP/686/2014	12/11/2014	M/S GLOBE GROUND INDIA PVT.LTD.,REP. BY AUTHORIZED RPE MR. PIYUSH KHANNA, Adv.: ADV. ASHWIN D. BHOBE	AIRPORTS AUTHORITY OF INDIA THR. ITS AIRPORT DIRECTOR., Adv.:	3 Files.	
313	WP/658/2014	05/11/2014	JONATHAN ALEIXO DA CUNHA REP. BY HIS FATHER LEONEL ARUN DA CUNHA AND 2 ORS. Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. THE CHIEF SECRETARY GOVT. OF GOA AND 5 ORS. Adv.:	3 Files.	
314	WP/591/2014	27/11/2014	MEGAXAMA RAMKRISHNA SINAI CACODCAR ALIAS DR. M. R. SINAI KAKODKAR (DEC.)AND HIS LR'S AND ANR., Adv.: ADV. NITIN SARDESSAI	SATCHIDANAND SADASHIV SINAI CACODCAR (DEC.) AND HIS LEGAL HEIRS., Adv.: ADV. MS. SONIYA G. CHODANKAR FOR R.NO. 2 TO 5	2 Files.	
315	WP/153/2014	19/11/2014	MR. HARGO JAIDEV GAONKAR Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 and 2	3 Files.	
316	WP/566/2014	28/11/2014	MRS. ANA DIAS Adv.: ADV. ASHA A. DESAI	SHRI. MILIND VENGURLEKAR Adv.: ADV. SAMIR TALEIGAONKAR FOR RESPONDENT	2 Files.	
317	WP/673/2014	02/12/2014	MRS. SMITA M. SHIRVANKAR THR. CONST. ATTORNEY SHRI. RAJKUMAR RAJU GADGE. Adv.: ADV. VALMIKI MENEZES	THE SECRETARY, VILLAGE PANCHAYAT AND 2 ORS. Adv.: ADV. SUSAN LINHARES AGA FOR R.NO. 2 and 3	3 Files.	

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318	WP/681/2014	13/11/2014	SMT. RADHABAI NAIK GAONKAR @ SMT. SUMAN GAONKAR. Adv.: ADV. USGAONKAR SUDESH MANOHAR	SMT. SRIMANTI @ SHRIMATI NARAYAN DESSAI AND 41 ORS. Adv.:	2 Files.	
319	WP/750/2014	04/12/2014	SMT. CONCEICAO MARIA FERNANDES. Adv.: ADV. ARJUN F. NAIK	SHRI. KULDEEP SINGH. Adv.:	2 Files with Loose Paper.	
320	WP/218/2014	30/10/2014	M/S SESA STERLITE LTD., REP. BY ITS AUTHORISED REPRESENTATIVE SHRI. SAUVICK MAZUMDER Adv.: ADV. VIJAY A. PALEKAR	SESA GOA WORKERS UNION REP. BY MR. RAMESH SINARI, GENERAL SECRETARY AND 2 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 1	4 Files.	
321	WP/484/2014	19/11/2014	ADANI ENTERPRISES LIMITED THR. ITS AUTHORISED SIGNATORY MR. SANDEEP JAISWAL AND ANR., Adv.: ADV. S. M. SINGBAL	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	5 Files Kept in CA 130/14.	
322	WP/2/2014	12/12/2014	MR. BENJAMIN F.R.PEREIRA THROUGH HIS ATTORNEY SMT. COUTINHO E CARVALHO D. CLEMENTINA @ C.D.PHILOMEN Adv.: ADV. VINAYAK GURUDAS PAI	MR. EDWIN PEREIRA AND ANR., Adv.: ADV. U.R. TIMBLE FOR R.NO. 2	2 Files with Loose Papers.	
323	WP/773/2014	09/12/2014	M/S. AVE MIRIAM RESORTS THROUGH ITS PROPRIETOR SHRI. MARIO VALADARES. Adv.: ADV. GAURISH N. AGNI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS. Adv.:	2 Files.	
324	WP/690/2014	02/12/2014	SHRI PRADEEP BABAL SALGAONKAR. Adv.: ADV. GAJENDRA USGAONKAR	GOA UNIVERSITY THR. ITS REGISTRAR. Adv.: ADV. ASHWINI AGNI FOR RESPONDENT	3 Files.	
325	WP/337/2013	21/01/2014	GOA MUNICIPAL EMPLOYEES ASSOCIATION, REP. BY ITS GENERAL SECRETARY SHRI ANIL SHIRODKAR AND ANR., Adv.: ADV. VISHNUPRASAD A. LAWANDE	MARGAO MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER, AND ANR., Adv.: ADV. SANDESH D. PADIYAR	3 Files.	
326	WP/565/2014	24/11/2014	SHRI JACINTO CUPERTINHO Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA THR. ITS CHIEF SECRETARY AND 3 ORS., Adv.: ADV. KHOLKAR NEHA UMESH AGA FOR R.NO. 1 TO 3	3 Files.	
327	WP/661/2014	25/11/2014	STM. DROUPADI S. KAMAT REP. BY POA MR. KRISHNA S KAMAT AND ANR. Adv.: ADV. JOAQUIM GODINHO	CHIEF SECRETARY GOVT OF GOA AND 3 ORS. Adv.:	3 Files.	
328	WP/190/2014	17/07/2014	MR. RAJ BHANDARE Adv.: ADV. ASHWIN D. BHOBE	MR. ASHOK RAMNATH ACHARYA THROUGH HIS P.O.A. SHRI. MANDAR ACHARYA AND ANR., Adv.:	5 Files Kept in CA 66/14 along with Petition (Xerox Copy).	
329	WP/776/2014	12/12/2014	LLOYD RODRIGUES REP. BY ATTORNEY MRS. DAESIE NATIVADADE MARTINHA AND AND 2 ORS. Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	DRAUPADI ARJUN GAONKAR. Adv.:	2 Files along with Loose Papers.	
330	WP/586/2014	11/12/2014	MR. ANTONIO GREGORIO BRAGANZA THR. HIS P.O.A. MRS. ALDILA BRAGANZA Adv.: ADV. NIGEL DA COSTA FRIAS	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY THR. ITS MEMBER SECRETARY AND ANR., Adv.:	6 Files Kept in MCA 831/14.	
331	WP/382/2014	10/12/2014	MR. BHUPAL NAGUESH CHODANKAR AND 10 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	MRS. GISELA ANDRADE E MARCHON AND ANR., Adv.: ADV. F.E. NORONHA FOR R.NO. 1	2 Files with Loose Papers.	
332	WP/720/2014	25/11/2014	SHRI. GREGORY DANIEL SHAH @ DANIEL SHAH AND ANR. Adv.: ADV. SHIVAN DESAI	THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 12 ORS. Adv.:	9 Files.	
333	WP/325/2013	26/06/2014	SHRI. MADHUKAR P. PRABHU DESSAI, Adv.: ADV. SHIVAN DESAI	SHRI KHUSHALI G. PRABHU DESSAI AND ANR., Adv.: ADV. NITIN SARDESSAI FOR R. NO. 1	3 Files with Loose Papers.	

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334	WP/347/2014	31/07/2014	DR. JAGDISH CACODCAR ASSOCIATE PROFESSOR IN PSM Adv.: ADV. PRASHEEN LOTLIKAR	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	5 Files.	
335	WP/723/2013	26/06/2014	MMTC LOMITED, A GOVERNMENT OF INDIA ENTERPRISE, A PUBLIC LIMITED Adv.: ADV. ETHELWALD OLIMPIO MENDES	MSPL LIMITED A PUBLIC LIMITED COMPANY INCORPORATED UNDER THE INDIA COMPANIES ACT, 1956 Adv.:	2 Files.	
336	WP/631/2006	01/07/2014	THE GOA PORT AND DOCK EMPLOYEES UNION THROUGH ITS PRESIDENT LAWRENCE CARDOZ AND 3 ORS. Adv.:	MORMUGAO PORT TRUST THROUGH ITS BOARD OF DIRECTORS Adv.: MR. Y.V. NADKARNI	7 FILES ALONGWITH MCA/1005/2009 MCA/454/2007	
337	WP/31/2006	22/04/2014	BISMARCK GONSALVES, ILHAS, GOA. Adv.: MR. SIDDHARTH B. KALSHAVKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 8 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 1,3 TO 6	THREE FILES	
338	WP/693/2014	15/11/2014	SHRI. PANDURANG G. DESSAI THR LRS. Adv.: ADV. SANDESH D. PADIYAR	SHRI. VITHOBA PUNDALIK XETE DESSAI. Adv.: ADV. R. G. RAMANI FOR RESPONDENT	2 Files.	
339	WP/173/2007	13/11/2014	MR. P. VENKATASWAMI AND 15 ORS. Adv.: MR. VALMIKI MENEZES	AIRPORT AUTHORITY OF INDIA STATUTORY AUTHORITY THROUGH AIRPORT DIRECTOR AND ANR Adv.:	2 Files.	
340	WP/233/2007	05/03/2014	SHRI GASPER FERNANDES AND 2 ORS., Adv.:	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS., Adv.: AG WITH S MORDEKAR AGA FOR R.1,2,7,8	3 Files along with Loose Papers.	

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341	WP/511/2013	09/06/2014	MR. G. N. AGRAWAL REP. THROUGH P.O.A. DEVIDAS KUDCHADKAR Adv.: ADV. PARAG S RAO	UNION OF INDIA, MINISTRY OF MINES THROUGH ITS SECRETARY AND 3 ORS., Adv.:	5 Files.	
342	WP/18/2014	30/06/2014	SHRI. PARDIP SINGH BIRRING Adv.: ADV. S. M. SINGBAL	THE STATE OF GOA THROUGH THE SECRETARY, URBAN DEVELOPMENT AND ANR., Adv.:	3 Files with Loose Papers.	
343	WP/46/2014	08/07/2014	DR. DAMODAR T. GAONKAR Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	3 Files.	
344	WP/158/2014	07/07/2014	P. G. HOLIDAY INN PRIVATE LIMITED THR. ITS DULY AUTHORIZED SHRI GURUDAS VITHAL PRABHU DESSAI AND AN Adv.: ADV. NITIN SARDESSAI	GOA STATE POLLUTION CONTROL BOARD, THR. ITS MEMBER SECRETARY, AND 3 ORS., Adv.:	6 Files along with MCA 199/2014 and Loose Papers.	
345	WP/187/2014	25/06/2014	SHRI BALKRISHNA V. PRABHU DESSAI AND 6 ORS., Adv.: ADV. SHASHIKANT NARAYAN JOSHI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 8 ORS., Adv.:	3 Files.	
346	WP/232/2014	17/07/2014	THE GADA OWNER ASSO. OF CORPO. OF THE CITY OF THE PANAJI REP THR. SHRI. BHARAT T. HOBLE AND ANR., Adv.: ADV. ARUNKUMAR V. NIGALYE	CORPORATION OF THE CITY OF PANAJI THR. ITS COMMISSIONER AND 4 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1 and 2	3 Files.	
347	WP/234/2014	12/06/2014	MR. MANUEL MASCARENHAS Adv.: ADV. RYAN DA PIEDADE MENEZES	MR RAJNATH VISHWAKARMA SINCE DEC. THR. HIS LEGAL REPRESENTATIVE Adv.:	2 Files.	
348	WP/239/2014	16/06/2014	SHRI ABHISHESH NARAYAN PRABHU DESSAI Adv.: ADV. VIJAY A. PALEKAR	STATE OF GOA THR. THE CHIEF SECRETARY GOVT. OF GOA AND 8 ORS., Adv.:	3 Files along with unserved notices.	
349	WP/318/2014	16/06/2014	DRISHTI SPECIAL RESPONSE SERVICES PVT. LTD AND. ANR., Adv.: ADV. SHASHIKANT NARAYAN JOSHI	THE STATE OF GOA THR. THE CHIEF SECRETARY AND ANR., Adv.: ADV. DATTAPRASAD LAWANDE FOR R.NO. 1 and 2	6 Files kept along with MCA 417/14.	
350	WP/333/2014	19/06/2014	SHRI OSWALD SILVESTRE GERVASIO COLACO Adv.: ADV. ROHIT BRAS DE SA	SHRI FILIPE DIAS (SINCE DECEASED) THR. HIS LEGAL REPRESENTATIVE AND 9 ORS., Adv.: ADV. ANTHONY X.N. REBELLO R.NO. 2,3,3A,3B	2 Files.	
351	WP/349/2014	19/06/2014	AGOSTINHO JOSE SILVA FURTADO REP. THROUGH CONSTITUTED ATTORNEY AMIOTO RODRIGUES Adv.: ADV. MARVIN D'SOUZA	SHRI SAYED YUNIS ALIAS INUS Adv.:	3 Files kept along with CA 88/14.	
352	WP/384/2014	07/07/2014	SMT. MEENA PRASHANT GAYKAR Adv.: ADV. JITENDRA P. SUPEKAR	MANAGING COMMITTEE PRABODHAN PRATHAMIK VIDYALAYA AND ANR., Adv.:	5 Files.	

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353	WP/391/2014	01/07/2014	ADV AIRES RODRIGUES Adv.: ADV. IN PERSON	STATE OF GOA THR. ITS CHIEF SECRETARY AND 4 ORS., Adv.:	2 Files (No Misc).	
354	WP/438/2014	23/07/2014	SHRI. SHRIPAD VINAYAK PAI BIR Adv.: ADV. PRASHIL AROLKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	3 Files.	
355	WP/447/2014	16/07/2014	SHRI. TULSIDAS SAJRO NAIQUE SIMEPURUSHKAR AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR	SHRI. RAMCHANDRA BHALCHANDRA NAIK AND 18 ORS., Adv.:	2 Files.	
356	WP/25/2014	22/01/2014	SHRI. JAYESH PATEL THROUGH P.O.A. HEENA PATEL Adv.: ADV. IN PERSON	CHIEF EXECUTIVE OFFICER AND 5 ORS., Adv.: ADV. SOMNATH B. KARPE FOR R.NO. 1 TO 3	3 Files.	
357	WP/35/2014	03/04/2014	POLICE COOPERATIVE HOUSING SOCIETY THROUGH ITS SECRETARY AND ANR., Adv.: ADV. PRANAY A KAMAT	VILLAGE PANCHAYAT NAGOA THROUGH ITS SARPANCH AND 7 ORS., Adv.: ADV. LAXMAN V ASSOLDEKAR FOR R.NO. 7 and 8	3 Files.	
358	WP/53/2014	10/03/2014	M/S. RAHUL COOLERS Adv.: ADV. VALMIKI MENEZES	THE CHIEF ELECTRICAL ENGINEER, DEPT. OF ELECTRICITY AND 2 ORS., Adv.:	3 Files.	
359	WP/59/2014	10/04/2014	SHRI. SIDDHARTH S. PRABHU Adv.: ADV. VALMIKI MENEZES	VILLAGE PANCHAYAT OF SHIRODA THROUGH ITS SECRETARY AND 4 ORS., Adv.: ADV. PARIKSHIT S. SAWANT FOR R.NO. 1	3 Files.	
360	WP/135/2014	11/04/2014	SMT. SUNITA NARAHARI PARAB AND 5 ORS., Adv.: ADV. GANESH R. NAIK	SMT. USHA ANANT LAD @ USHA C. PAI Adv.: ADV. NITIN SARDESSAI FOR RESPONDENT	2 Files with Loose Papers.	
361	WP/80/2013	05/03/2014	CORPORATION OF THE CITY OF PANAJI BY ITS COMMISSIONER Adv.: ADV. AGNELO F DINIZ	THE DY. COLLECTOR (LA) AND LAND ACQUISITION OFFICER AND 7 ORS., Adv.: ADV. SAMIR TALEIGAONKAR FOR R.NO. 6	3 Files along with MCA 262/13 with Loose Papers.	
362	WP/166/2014	09/04/2014	GRACIANO COTTAGES THR. ITS MANAGER/AUTHORIZED OFFICER SHRI BALDEV RAJ Adv.: ADV. ASHWIN D. BHOBE	GOA POLLUTION CONTROL BOARD THR. ITS MEMBER SECRETARY AND 4 ORS., Adv.:	5 Files.	
363	WP/256/2014	29/04/2014	SMT. JAYASHRI N. RAJEBHOSALE @ BIMABAI RAUJIRANE THR. HER ATTORNEY BHUPENDRASINH N. RAJEBHOSALE Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS., Adv.: ADV. SALVADOR SANTOSH REBELLO R.NO. 1 - 4	3 Files.	
364	WP/322/2014	17/07/2014	SHRI IBRAHIM BEPARI Adv.: ADV. SARVESH DINKER KAMAT MALYEKER	DIRECTOR OF URBAN DEVELOPMENT AND 3 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 4	2 Files.	
365	WP/337/2014	23/06/2014	COMMUNIDADE OF LOUTOLIM THR. ITS SPECIAL ATTORNEY Adv.: ADV. NIGEL DA COSTA FRIAS	THE GOA INDUSTRIAL DEVELOPMENT CORPORATION THR. ITS MANAGING DIRECTOR AND 2 ORS., Adv.: ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 3	3 Files.	
366	WP/444/2014	17/07/2014	SHRI. ANKUSH MOHAN MORAJKAR Adv.: ADV. ASHWIN D. BHOBE	DEPUTY CONSERVATOR OF FOREST AND 2 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO GAFOR R.NO. 1 TO 3	3 Files.	
367	WP/623/2013	26/06/2014	MR. SANTAN MASCARENHAS Adv.: ADV. SOMNATH B. KARPE	MR. MARIANO DIAS AND 3 ORS., Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO.1,2 and 4	3 Files along with MCA 242/14.	

Destruction for the year 2014

368	WP/567/2013	26/08/2014	SHRI RAMAKANT N. BORKAR, PRESENTLY WORKING AS SARPANCH, VILLAGE PANCHYAT OF SANCOALE Adv.: ADV. DEVIDAS J. PANGAM	THE VILLAGE PANCHAYAT SANCOALE THROUGH ITS SECRETARY AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1	3 Files.	
369	WP/662/2013	28/02/2014	M/S. RHEA DISTILLERIES THROUGH ITS PARTNER MR. REDZAR DWIGHT HENRIQUES Adv.:	THE COMMISSIONER OF EXCISE, GOVT. OF GOA AND ANR., Adv.:	2 Files with loose papers.	
370	WP/672/2013	10/07/2014	M/S. SALDANHA DEVELOPERS PVT. LTD. REP. BY ITS M.D. MR. B. SALDANHA THROUGH P.O.A. PREMNATH B.SAWAN Adv.: ADV. VLEDSON LUCIO BRAGANZA	SMT. KUSUM KHARANGATE RAMASWAMY AND 13 ORS., Adv.: ADV. HANUMANT D. NAIK FOR R.NO. 1 TO 5	2 Files with loose papers.	
371	WP/693/2013	31/01/2014	SMT. MARTHA FURTADO AND ANR., Adv.: ADV. ASHWIN D. BHOBE	SMT. FATIMA ELECTRA JASMINE D'SILVA REP. BY HER ATTORNEY SHRI PEDRO DAMIAO LAZARIO CAEIRO Adv.: ADV. AGNELO F DINIZ FOR RESPONDENT	2 Files.	
372	WP/343/2014	25/11/2014	COMMUNIDADE OF ASSAGAO REP. BY ITS ATTORNEY DR. CAJETAN RAPOSO Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA THR. THE CHIEF SECRETARY AND ANR., Adv.: ADV. PRIYANKA KAMAT AGA FOR R.NO. 1 and 2	9 Files kept along with MCA 785/14 & MCA 853/14.	
373	WP/411/2014	28/11/2014	NANU ESTATES PVT. LTD., REP THR. ITS DULY AUTHORIZED REPRESENTATIVE SHRI SANDESH K. NAIK Adv.: ADV. DEVIDAS J. PANGAM	M/S COSME MATIAS MENEZES LTD AND 6 ORS., Adv.: ADV. PRASHANT AGRAWAL FOR R.NO. 2 TO 6	2 Files.	
374	WP/479/2014	31/10/2014	MILAGRES PINTO REP. BY ATTORNEY PETITIONER NO. 4 AND 3 ORS., Adv.: ADV. RYAN DA PIEDADE MENEZES	VICENTE MARIANO MENDES AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1 and 2	2 Files.	
375	WP/503/2014	05/12/2014	MR. SAVIO REGO Adv.: ADV. SAHISH MAHAMBREY	MRS. FAMILLA BARBOSA AND ANR., Adv.:	2 Files.	
376	WP/688/2014	24/11/2014	SHRI. PRASHANT S. PAI Adv.: ADV. GAURISH N. AGNI	STATE OF GOA THROUGH THE CHIEF SECRETARY and 7 ORS., Adv.: ADV. PADGAONKAR CHAITANYA PRAKASH R.NO. 6 TO 8	3 Files.	
377	WP/768/2014	15/12/2014	MR. MANOHAR NARAYAN FADTE, Adv.: ADV. SHIVAN DESAI	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY and 2 ORS., Adv.:	3 Files.	
378	WP/452/2014	07/10/2014	M/S GOA AVIATION SERVICES PVT. LTD. REP. BY ITS MANAGING DIRECTOR MR. SUBHASH PHEGADE Adv.: ADV. ASHWIN D. BHOBE	BUREAU OF CIVIL AVIATION SECURITY THR. ITS DEPUTY COMMISSIONER OF SECURITY (CA) AND ANR., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1 and 2	03 Files.	
379	WP/291/2014	13/08/2014	M/S SESA MINING CORPORATION LIMITED THR. ITS AUTHORIZED MR. SAUVICK MAZUMDAR AND ANR., Adv.: ADV. HANUMANT D. NAIK	STATE OF GOA THR. CHIEF SECRETARY AND ANR., Adv.: ADV. PURNA BHANDARI AGA FOR R.NO. 1 and 2	05 Files.	
380	WP/546/2014	29/09/2014	M/S. RAS RESORTS AND APART HOTELS LTD., REP. MR. DNYANDEO M. MEHER EXECUTIVE AND ANR. Adv.: ADV. HARIANI AND CO. ADVOCATES AND SOLICITORS	GOA HOUSING BOARD, REP. ITS. MANAGING DIRECTOR. Adv.:	03 Files.	
381	WP/646/2014	12/11/2014	MEENAKSHI FINANCIAL CONSULTANTS (P) LTD. REP. CONSTITUTED ATTORNEY MR. ANAND ASHOK BATRA AND 3 ORS. Adv.: ADV. USGAONKAR SUDESH MANOHAR	STATE OF GOA THR. ITS CHIEF SECRETARY AND 84 ORS. Adv.: ADV. KHOLKAR NEHA UMESH AGA FOR R.NO. 1 and 2	05 Files.	
382	WP/485/2014	19/11/2014	ADANI ENTERPRISES LIMITED THR. ITS ATHORISED SIGNATORY MR. SANDEEP JAISWAL AND ANR., Adv.: ADV. S. M. SINGBAL	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1	05 Files alongwith CA-131/14.	

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383	WP/225/2014	07/05/2014	SHRI. ANTHONY CORREIRA AND ANR., Adv.: ADV. VISHNUPRASAD A. LAWANDE	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 3	03 Files.	
384	WP/16/2014	24/04/2014	SHRI VIRAJ MAYENKAR Adv.: ADV. SEBASTIAN VALES	SHRI RYAN PEREIRA Adv.: ADV. TARZAN D'COSTA FOR RESPONDENT	3 Files along with CA 5/14.	
385	WP/718/2014	18/11/2014	SMT. VIDHYA RAMKRISHNA PARAB., Adv.: ADV. SHASHIKANT NARAYAN JOSHI	ADDITIONAL ARBITRATOR, SHRI ANANT PANSHEKAR AND 4 ORS. Adv.:	05 Files Alongwith CA-164/14.	
386	WP/706/2014	21/11/2014	SHRI. SADANAND GOVIND RAUT DESSAI, Adv.: ADV. CLEOFATO ALMEIDA COUTINHO	SHRI. RAVINDRA PUNDALIK RAUT DESSAI, (EXPIRED) and 16 ORS., Adv.:	02 Files.	
388	WP/494/2013	29/01/2014	SHAMSUNDER V. KAMAT Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 and 2	03 Files.	
389	WP/694/2013	27/01/2014	MRS. VERA LELISSA VIEGAS PEREIRA Adv.: ADV. SHIVAN DESAI	AGNELO CAETANO COLACO AND 6 ORS., Adv.: ADV. DEEP D. SHIRODKAR FOR U/LAS R.NO. 2,3A TO 3F	2 Files along with unserved notices.	
390	WP/182/2013	18/02/2014	DR. MILAN DESAI Adv.: ADV. VIJAY A. PALEKAR	THE GOA UNIVERSITY THROUGH ITS REGISTRAR AND 3 ORS., Adv.: ADV. AMBEKER DATTREY BABARAO FOR R.NO. 2	9 Files along with MCA 752/13 & MCA 952/13.	
392	WP/750/2013	13/02/2014	SANCOALE DEVELOPERS THROUGH ITS PARTNER SUNIL LORAN Adv.: ADV. G. VIJAYCHANDRAN	SMT. LEPOLDINA BRAGANZA @ LIPPU AND ANR., Adv.: ADV. ANTHONY X. N. REBELLO FOR R.NO. 1 and 2	3 Files.	
393	WP/741/2013	03/02/2014	M/S PARWANI BUILDERS Adv.: ADV. CAETANO MASCARENHAS	STATE OF GOA REP. BY GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION THORUGH ITS EXECUTIVE ENGINEER, Adv.:	2 Files.	
394	WP/640/2013	29/01/2014	THE ECONOMICALLY WEAKER SECTION'S ASSO. THROUGH ITS SECRETARY MR. CAMILO BARRETO AND 20 MEMBERS., Adv.: ADV. B. B. LAKHAKAR	THE COMUNIDADE OF MARGAO THROUGH ITS ADMINISTRATOR AND 4 ORS., Adv.:	3 Files.	
395	WP/445/2013	13/01/2014	MR. JAMES FERNANDES Adv.: ADV. GANESH R. NAIK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS. Adv.:	07 Files alongwith MCA Nos. 889/13 and 1059/13.	
396	WP/627/2013	09/01/2014	MANJUNATH SHRINIVAS PAI DUKLE AND ANR., Adv.: ADV. PANKAJ P. PAI VERNEKAR	MR. BOSCO JOANES AND 9 ORS., Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 1 TO 3	03 Files.	
397	WP/376/2014	13/08/2014	PRAMOD PANDURANG TIMBLO (LEGAL HEIR OF LATE SHRI PANDURANG TIMBLO) REP. MOVVA PRAKASH Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: ADV. SALVADOR SANTOSH REBELLO FOR R.NO. 1 and 2	03 Files.	
398	WP/371/2014	13/08/2014	M/S. PANDURANG TIMBLO INDUSTRIES, REP. SHRI MOVVA PRAKASH AND ANR., Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	03 Files.	
399	WP/375/2014	13/08/2014	M/S. PANDURANG TIMBLO INDUSTRIES REP. BY SHRI MOVVA PRAKASH AND ANR. Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	03 Files.	

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400	WP/221/2014	13/08/2014	SHRI GANGADHAR NARSINGDAS AGRAWAL THR. P.O.A. SHRI AMBAR TIMBLO AND ANR Adv.: ADV. SAHISH MAHAMBREY	STATE OF GOA THR. ITS CHIEF SECRETARY AND ANR., Adv.: ADV. AMOGH V. PRABHUDESAI FOR RES. 1 and 2.	05 Files with Loose Papers.	
401	WP/304/2013	13/01/2014	MR. JAGDISH CHOWGULE., Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 5	05 Files alongwith MCA No. 885/13.	
402	WP/327/2007	17/01/2014	SHRI. CHANDRASHEKHAR PREMANAND NAIK GAUNKAR Adv.:	SMT. HARSHA PREMANAND NAIK GAUNKAR AND ANR Adv.: MR. N.N. SARDESSAI FOR R-1	02 Files.	
403	WP/480/2014	07/08/2014	M/S. H. LUNDBECK A/S, AND ANR., Adv.: ADV. SUDIN MANOHAR USGAONKAR	M/S. COSME FARMA LABORATORIES LIMITED REP. BY ITS CHAIRMAN SHRI COSME MENEZES Adv.:	03 Files.	
404	WP/354/2014	13/08/2014	SOCIEDADE TIMBLO IRMAOS LIMITADA, THR. ITS ATTORNEY MR. ARVIND MANGUESH HODARKAR AND ANR., Adv.: ADV. HANUMANT D. NAIK	STATE OF GOA THR. ITS CHIEF SECRETARY AND ANR., Adv.:	05 Files.	
405	WP/341/2014	13/08/2014	M/S BADDRUDIN HUSSAINBHAI MAVANI REP. HEREIN BY ITS ATTORNEY MR. ARVIND MANGUESH HODARKAR Adv.: ADV. HANUMANT D. NAIK	STATE OF GOA THR. ITS CHIEF SECRETARY AND ANR., Adv.:	05 Files.	
406	WP/308/2014	18/06/2014	RASHMEE SREELAL Adv.: ADV. ARUN BRAS DE SA	THE STATE OF GOA THROUGH THE SECRETARY AND ANR., Adv.:	03 Files.	
407	WP/585/2013	18/02/2014	M/S. STERLING ABODES REP. BY MRS. LALITA S. KAMAT AND ANR., Adv.: ADV. VILAS P. THALI	MRS. MARIA CELINA LOBO (SINCE DEC.) AND 2 ORS., Adv.: ADV. VISSILI LEWIN BRAGANZA FOR R.NO.2 andR.NO. 3(E)	02 Files.	
408	WP/280/2014	05/05/2014	SMT. VASANTI G. NAROJI Adv.: ADV. SEBASTIAN VALES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS., Adv.:	05 Files alongwith CA No. 67/14.	
409	WP/499/2013	23/06/2014	CAPT. D. SREENIVAS AND 4 ORS., Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 7 ORS., Adv.: ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 TO 6	5 FILES ALONGWITH MCA/231/2014	
410	WP/231/2014	15/07/2014	SHRI MANGALDAS H. DESSAI Adv.: ADV. R. G. RAMANI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: ADV. PANKAJ P. PAI VERNEKAR FOR R.NO. 3	3 FILES	
411	WP/656/2013	11/07/2014	MR. AMIT NARAYAN BANDEKAR AND ANR., Adv.: ADV. AGNELO F DINIZ	LAXMI NARAYAN GAUNS DESSAI AND 5 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 4	3 FILES ALONGWITH MCA/190/2014	
412	WP/311/2014	08/07/2014	RATNAKAR L. PARAB Adv.: ADV. PRABHAKER H. PARAB	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 9 ORS., Adv.: ADV. SALVADOR SANTOSH REBELLO FOR R.NO. 1 TO 3 and 5	5 FILES AONGWITH CA/82/2014	

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413	WP/414/2014	15/07/2014	SHRI. JOSEPH DSOUZA AND ANR., Adv.: ADV. GAUTAM N. PEDNEKAR	MAPUSA MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER Adv.: ADV. SANDESH D. PADIYAR FOR RESPONDENT	5 FILES ALONGTWITH CA/99/2014	
414	WP/386/2014	27/06/2014	SHRI BRUNO MENDONCA Adv.: ADV. ASHA A. DESAI	UNION OF INIDIA THR. MINISTRY OF ARCHAEOLOGICAL AND 2 ORS., Adv.:	2 FILES	
415	WP/369/2014	25/06/2014	MR. CYRIL D'COSTA., Adv.: ADV. ARJUN F. NAIK	MR. CANDIDO DE NAZARETH, Adv.:	2 FILES	
416	WP/252/2014	02/07/2014	SHRI SURYAKANT B. NAIK Adv.: ADV. DEVIDAS J. PANGAM	THE CHAIRMAN, KEERTI VIDYALAYA AND ANR., Adv.:	5 FILES ALONGWITH CA/89/2014	
417	WP/149/2014	10/04/2014	DRISHTI SPECIAL RESPONSE SERVICES PVT. LTD. AND ANR., Adv.: ADV. SHASHIKANT NARAYAN JOSHI	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	03 Files.	
418	WP/185/2014	02/05/2014	MR. NORMAN EDWARD D'SOUZA Adv.: ADV. PARAG S. RAO	DR. LUIZA MARIA RUTH BLINDA FERNANDES AND 7 ORS., Adv.:	2 Files.	
419	WP/279/2014	07/05/2014	SHRI. SADANAND BABUSSO VELIP AND 3 ORS., Adv.: ADV. DEVIDAS J. PANGAM	UNION OF INDIA, THR. ITS MINISTRY OF ENVIRONMENT AND FORESTS AND ANR., Adv.:	3 Files.	
421	WP/65/2006	20/02/2014	SMT. IMELDA D'SOUZA, MIRAMAR, PANAJI GOA. Adv.:	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: MR. M. SALKAR, AGA	12 Files alongwith MCA Nos. 599/11, 614/06 and STA No. 3518/12.	
422	WP/443/2004	15/04/2014	VILLAGE PANCHAYAT SURLA AND 3 ORS., Adv.: SHRI S.N. JOSHI	STATE OF GOA THROUGH ITS CHIEF SECRETARY and 14 ORS. Adv.: SHRI SITARAM R. SINGBAL FOR R.11	keptwith MCA No. 1041/09 and WP No. 284/01.(Total 69 Files)	
423	WP/492/2012	08/07/2014	THE GOA PORT AND DOCK WORKERS ORGANISATION, THROUGH ITS PRESIDENT Adv.: SHIVRAJ GAONKAR	M/S SICAL LOGISTICS LTD., AND 2 ORS., Adv.:	3 FILE	
424	WP/497/2014	06/08/2014	COMMANDER K.S. MATHEWS V.S.M. (RETD.) Adv.: ADV. VIVEK ANGELO RODRIGUES	THE CIVIL JUDGE SENIOR DIVISION AND 2 ORS., Adv.:	3 FILES	
425	WP/89/2013	23/07/2014	MR. QUINTINO DO CARMO LOBO (SINCE DECEASED) THROUGH LR'S AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	M/S SALGAOCAR ENGINEERS PVT. LTD., THROUGH ITS DIRECTOR AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO.1 and 2	4 Files along with WP 118/13.	
426	WP/118/2013	23/07/2014	MR. JULIUS CEASAR DO CARMO LOBO REP. BY ATTORNEY MR. ALLEN P.S. DO CARMO LOBO Adv.: RYAN DA PIEDADE MENEZES	M/S SALGAOCAR ENGINEERS PVT. LTD., THROUGH ITS DIRECTOR, AND ANR., Adv.:	4 Files kept in WP 89/13.	
427	WP/509/2014	13/08/2014	M/S MIDAS DFS PVT. LTD., REP BY ITS DIRECTOR SHRI NIRMALYA ROY CHOWDHURY AND ANR., Adv.: ADV. SHIVAN DESAI	MORMUGAO PORT TRUST THR. ITS BOARD OF TRUSTEES Adv.: ADV. YOGESH V. NADKARNI FOR RESPONDENT	3 Files with loose papers (Folded 2 Sets)	
428	WP/760/2014	05/12/2014	MR. MANGUESH RAJARAM WAGLE AND ANR. Adv.: ADV. PRASHEEN LOTLIKAR	MR. SURESH D. NAIK AND 11 ORS. Adv.:	2 FILES	

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429	WP/644/2013	09/09/2014	SHRI. C. L. GEORGE Adv.: ADV. PAVITHRAN A.V	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: ADV. PRANAY A KAMAT FOR R.NO. 4	3 FILES	
430	WP/150/2014	21/08/2014	SHRI. BABU ALIAS GOPAL DHARMA PEDNEKAR (SINCE DEC.) THR. LEGAL HEIRS AND 2 ORS., Adv.: ADV. AJIT R. KANTAK	SMT. VANITA NAIQUE AND 2 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1 and 2	2 FILES	

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431	WP/665/2014	28/11/2014	SHRI. BRUNO MENDONCA. Adv.: ADV. ASHA A. DESAI	UNION OF INDIA THR. DIRECTOR GENERAL, THE MINISTRY OF ARCHIVES and ARCHAEOLOGY AND 3 ORS. Adv.:	2 FILES	
432	WP/419/2013	13/08/2014	SHRI. LUCIO FERNANDES @ LUCY FERNANDES AND ANR. THROUGH P.O.A. MR. SHAKESPEARE FERNANDES Adv.: ADV. VLEDSON LUCIO BRAGANZA	MR. ANTONIO JOSE RODRIGUES, (SIN.DEC.) THROUGH HIS LR'S AND 15 ORS. Adv.: ADV. VALMIKI MENEZES FOR R.NO 5A TO 5D	2 FILES	
433	WP/780/2013	23/07/2014	OFLA AND DONGZA TENANTS ASSOCIATION REP. BY ITS CHAIRMAN MR. GOVIND V. NAIK Adv.: ADV. ASHWIN D. BHOBE	THE ADDITIONAL COLLECTOR - II, NORTH GOA AND ANR., Adv.: SEBASTIAN VALES (FOR CAVEATOR)	2 FILES	
434	WP/25/2013	08/05/2014	SHRI VIJAYENDRA CHANDRAKANT NAIK AND 3 ORS., Adv.: SHASHIKANT NARAYAN JOSHI	STATE OF GOA AND 2 ORS., Adv.:	7 FILES ALONGWITH MCA/936/2013 MCA/185/2013,	
435	WP/778/2013	03/07/2014	MR. LUIS DA CUNHA Adv.: ADV. ANTHONY JOE D'SILVA	COMMUNIDADE OF BATIM THROUGH ITS ATTORNEY MR. RESPICIO AZAVEDO Adv.: ADV. VALMIKI MENEZES FOR RESPONDENT	3 FILES	
436	WP/217/2013	26/03/2014	LA CITADEL RESIDENTS ASSOCIATION THROUGH MR. EMERICO AFONSO AND ANR., Adv.: ADV. DEVIDAS J. PANGAM	VILLAGE PANCHAYAT OF TALEIGAO THROUGH ITS SECRETARY/SARPANCH AND 3 ORS., Adv.: ADV. HANUMANT D. NAIK FOR R.NO. 1	3 FILES	
437	WP/519/2013	15/04/2014	MRS. SHRIMATI SHRIRANG NAIK AND 7 ORS., Adv.: ADV. DALVI GAURI SUKUMAR	SHRI. VIJAYKANT SONU NAIK KNOWN AS MANOHAR SONUM NAIQUE AND 24 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR R.NO.1TO4,5A and 5B	3 Files alongwith MCA/78/2014	
438	WP/259/2014	06/05/2014	SESA STERLITE LIMITED THROUGH ITS ATTORNEY MR. BENICIO MENEZES Adv.: ADV. R. G. RAMANI	THE ASSISTANT COMMISSIONER OF INCOME TAX AND 2 ORS., Adv.:	5 Files alongwith PAPER BOOK	
439	WP/319/2014	04/08/2014	MR. SANTANO FERNANDES THR. HIS P.O.A. MRS. MARIA ANTONET FERNANDES Adv.: ADV. NIGEL DA COSTA FRIAS	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 9 ORS., Adv.: ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1,3,4 and 5	3 Files	
440	WP/512/2004	25/03/2014	SHRI JEETENDRA R.DESHPRABHU,PERNEM GOA. Adv.:	STATE OF GOA THROUGH ITS CHIEF SECRETARY and 7 ORS., Adv.: AG WITH GA	7 Files alongwith MCA/1010/2011 MCA/468/2005	
441	WP/319/2007	24/06/2014	MR. RICHARD JOHN LAWRENCE, MERCES, TISWADI-GOA. Adv.: ADV. DEVIDAS J. PANGAM FOR PETITIONER	THE DY. DIRECTOR OF ADMINISTRATION AND 10 ORS., Adv.: MR. S.R. RIVONKAR FOR R. 1 AND 2	5 Files alongwith MCA/451/2007	
442	WP/635/2007	19/06/2014	MR. VIJAYANAND DNYANPRASARAK SAUNSTHA THROUGH PRESIDENT MR. VIRENDRA V. PATRE Adv.:	THE DIRECTOR OF EDUCATION, GOVT. OF GOA AND ANR., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR RESPONDENTS	8 Files alongwith MCA/10/2008 MCA/211/2008	
443	WP/647/2013	03/07/2014	SHRI. NARAYAN V. VAIGANKAR (SIN. DEC.) REP. BY HIS LR'S REP. BY THEIR P.O.A. SHRI. BICU N. VAIGANK Adv.: ADV. AJIT R. KANTAK	COMMUNIDADE OF TIVIM THROUGH THEIR ATTORNEY PAUL D'MELLO AND 3 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR R. 4(A) TO 4(D)	3 FILES	
444	WP/476/2014	31/07/2014	MR. UMAKANT NAGWENKAR AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	MRS. SAVITRIBAI VAIKUNT NAIK (SINCE DECEASED) REP. BY HER LEGAL REPRESENTATIVES AND 10 ORS., Adv.:	2 FILES	

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445	WP/781/2013	21/07/2014	ODYSSEY NETWEB SOLUTIONS PVT. LTD., THROUGH ITS MANAGING DIRECTOR MR. ATUL BHASIN AND ANR., Adv.: ADV. PAVITHRAN A.V	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 9 ORS., Adv.: ADV. PURUSHOTTAM R. KARPE FOR R.NO. 5	10 FILES ALONGWITH MCA/518/2014,	
446	WP/170/2014	03/04/2014	VILLAGE PANCHAYAT CALANGUTE THROUGH ITS SARPANCH/SECRETARY AND ANR., Adv.: ADV. PRANAY A KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 1 TO 3	3 FILES	
447	WP/142/2014	01/04/2014	MALU GAONKAR (SINCE DECEASED) @ MULU GAONKAR REP. BY HIS LEGAL HEIRS Adv.: ADV. GANESH R. NAIK	SHRI GILMAN FERNANDES AND ANR., Adv.: ADV. M.P. VERNEKAR FOR R.NO. 1	2 FILES	
448	WP/584/2013	04/03/2014	MR. ASHOK TEOFILU VAZ AND 2 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: ADV. PURUSHOTTAM R. KARPE FOR R.NO. 1 TO 3	2 FILES	
449	WP/63/2014	03/02/2014	MR. GANESH PANVELKAR Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.:	3 FILES	
450	WP/251/2014	25/08/2014	SHRI MUKUND NAGUESH BHANDARI AND ANR., Adv.: ADV. SOMNATH B. KARPE	SHRI KRISHNANATH ATCHUT PRABHUDESSAI Adv.: ADV. MAHESH AMONKAR FOR RESPONDENT	4 FILES ALONGWITH WP/395/2014	
452	WP/246/2013	16/07/2014	SHRI HEMRAJ RAMANI (SINCE DECEASED) REP. BY HIS LR'S SMT. KANCHAN RAMANI, Adv.: ADV. M. S. JOSHI	SHRI HARICHANDRA K. KHANDOLKAR SINCE DECEASED REP. BY HIS LR'S, Adv.: ADV. RAMACHANDRA GAJANAN RAMANI FOR R.NO. 1 TO 4	2 FILES	
453	WP/629/2013	06/08/2014	SHRI. BASHIR AHMED KHAN Adv.: ADV. DE SOUSA ZELLER	THE BOARD OF TRUSTEES FOR THE PORT OF MORMUGAO AND 3 ORS., Adv.: ADV. YOGESH V. NADKARNI FOR R.NO. 1	2 FILES	
454	WP/360/2013	30/07/2014	MRS. APOLINA MAGDALINA GONSALVES ALIAS APOLINE GONSALVES CRUZ., Adv.: ADV. SEBASTIAN VALES	EDUARDO NUNES (SINCE DEC.) THROUGH HIS LR'S AND ANR., Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R. 2	3 FILES ALONGWITH CA/124/2013	
455	WP/412/2013	30/07/2014	MRS. AUGUSTINHA FERNANDES Adv.: ADV. PAVITHRAN A.V FOR PETITIONER	MR. JOSE NAZARENO BORGES AND 3 ORS. Adv.: ADV. PRITHVI BANDEKAR FOR R.NO. 1 TO 4	2 FILES	
456	WP/722/2013	27/08/2014	MR. PEDRO ANTHONY LOPES (SIN. DEC.) THROUGH LR'S. Adv.: ADV. ROHIT BRAS DE SA	MR. NAZARETH F. LOPES AND 3 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1	2 FILES	
457	WP/230/2013	03/09/2014	SHRI VASSANT BABUSSO SHETKAR (SINCE DEC. REP. BY LR'S) AND 16 ORS., Adv.: PARAG RAO	CABIDO DE SA PRIMACIALREP. BY ATTORNEY (C. FR. ASSUNCAO SILVA) AND 4 ORS., Adv.:	2 FILES	
458	WP/357/2014	28/08/2014	M/S SUSHEELA HOMES AND PROPERTIES PVT. LTD., REP. HEREIN BY ITS DIRECTOR MR. ABHIJEET SALKAR Adv.: ADV. CAETANO MASCARENHAS	MR. RAJAN BHAVANI RAMANI Adv.:	2 FILES	
459	WP/266/2008	28/07/2014	SHRI. RAMA HEGDE (DECEASED) THROUGH LR'S Adv.: MR. S. Y. THALY	SHRI. DIOGO PIEDADE RODRIGUES (DECEASED) THROUGH LR MARIA E. RODRIGUES Adv.: MS. W. COUTINHO, FOR RESP.	3 files	
460	WP/56/2006	02/09/2014	SHRI MADHUKAR B. KUNKALIENKAR AND 4 ORS., Adv.:	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR THE STATE	7 FILES ALONGWITH MCA/792/2012, MCA/558/2008,	
461	WP/31/2014	15/09/2014	VILLAGE PANCHAYAT OF SANVORDEM THROUGH ITS SARPANCH SHRI SHASHIKANT VISHWANATH NAIK AND 9 ORS., Adv.: ADV. ABHIJEET KAMAT	UNION OF INDIA, MINISTRY OF ENVIRONMENT AND FORESTS THROUGH ITS SECRETARY AND ANR., Adv.:	7 FILES	

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462	WP/728/2013	13/08/2014	M/S MAHALASA SERVICE THROUGH ITS SOLE PROPRIETOR MR. PRADEEP P. SHET Adv.: ADV. DATTAPRASAD LAWANDE	GOA SHIPYARD LIMITED A GOVT. OF INDIA AND 2 ORS., Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 1	9 FILES ALONGWITH MCA/1014/2013	
463	WP/742/2010	06/08/2014	NIRMALA EDUCATION SOCIETY THROUGH ITS VICE PRESIDENT, SR. ANNIE VALADARES AND 2 ORS., Adv.: MR. SHIVAN DESAI	STATE OF GOA, THROUGH THE SECRETARY (EDUCATION) AND 5 ORS., Adv.: ADV. MANISH DAMODAR SALKAR FOR R.NO. 1,3 andN 4	9 FILES ALONGWITH MCA/379/2012	
464	WP/471/2014	01/10/2014	MR. SEBASTIAO FIDELIS FERNANDES AND ANR., Adv.: ADV. VALLABH D. PANGAM	SHRI. CAETANO BARBOSA AND 3 ORS., Adv.:	2 Files.	
465	WP/571/2014	11/09/2014	MRS. MILAN A. NARE Adv.: ADV. NIGEL DA COSTA FRIAS	THE DIRECTOR OF EDUCATION GOVT. OF GOA AND 4 ORS., Adv.: ADV. S. Y. THALY (FOR CAVEATOR)	2 Files.	
466	WP/574/2014	10/09/2014	SHRI EKNATH D. GAUDE Adv.: ADV. PADGAONKAR CHAITANYA PRAKASH	STATE OF GOA THR. THE CHIEF SECRETARY AND 3 ORS., Adv.:	3 Files.	
467	WP/296/2014	04/09/2014	MR. RUPESH HARMALKAR Adv.: ADV. PRANAY A KAMAT	EXCISE COMMISSIONER AND 2 ORS., Adv.: ADV. RAJAS A. KANTAK FOR R.NO. 2 and 3	2 Files.	
468	WP/336/2013	11/09/2014	REIS MAGOS PROPERTY DEVELOPERS PRIVATE LTD. THROUGH ITS DIRECTOR MR. ROY DE SOUZA AND ANR., Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS., Adv.: ADV. PRANAY A KAMAT FOR R NO 4	3 Files.	
469	WP/146/2013	09/10/2014	PANDURANG MANERKAR Adv.: ADV. VALMIKI MENEZES	CHIEF ELECTRICAL ENGINEER AND 3 ORS., Adv.: ADV. SANDESH D. PADIYAR FOR R. NO. 4	2 Files.	
470	WP/605/2013	09/10/2014	M/S. WESTERN INDIA SHIPYARD LIMITED THROUGH P.O.A. MR. J.C.F. SEQUEIRA, VICE PRESIDENT Adv.: ADV. VIVEK ANGELO RODRIGUES	THE REGIONAL PROVIDENT FUND COMMISSIONER AND ANR., Adv.: ADV. SUHAS NAIK FOR R.NO. 2	2 Files.	
471	WP/198/2014	29/09/2014	M/S SAI DEVELOPERS THR. ITS PROPRIETOR MR. RAJEEV K. SHIRODKAR Adv.: ADV. PRASHEEN LOTLIKAR	MRS. LAXMI ANANT NAIK AND 12 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 8	2 Files KEP WITH LOOSE PAPER	
472	WP/631/2014	29/10/2014	DR. BANAKAR V. K . Adv.: ADV. PARAG S RAO	UNION OF INDIA, GOVT. OF INDIA AND 3 ORS. Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 2,3 and 4	3 Files.	
473	WP/140/2014	17/11/2014	M/S. ARCANJO CONSTRUCTION PVT. LTD., AND ANR., Adv.: ADV. KENY SANMAN RAJANIKANT	THE EXECUTIVE ENGINEER AND 5 ORS., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 3 and 4	3 Files KEPT WITH LOOSE PAPER	
474	WP/314/2014	22/12/2014	SMT. ROHINI B. MANDREKAR Adv.: ADV. VALMIKI MENEZES	THE STATE OF GOA, THR. THE CHIEF SECRETARY AND 18 ORS., Adv.: ADV. USGAONKAR SUDESH MANOHAR R.NO. 8 TO 19	13 Files ALONGWITH WP/97/2010 MCA/627/2014 MCA/271/2010 MCA/420/2010	
475	WP/712/2014	18/12/2014	SHRI. OSWALD SILVESTRE GERVASIO COLACO, Adv.: ADV. ROHIT BRAS DE SA	SHRI. FILIPE DIAS SINCE DECEASED THR. LRS., and 9 ORS., Adv.: ADV. ANTHONY X.N.REBELLO R.NO. 2,3,3A and 3B	3 Files.	
476	WP/770/2013	11/04/2014	SHRI. BHAGAWANT NAIK Adv.: ADV. PRASHIL AROLKAR	THE GOA HOUSING BOARD THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.: ADV. HANUMANT D. NAIK FOR R.NO. 1	2 FILES	
477	WP/568/2013	17/04/2014	FRANCON'S MARINE ACADEMY FOR SCHEDULE CASTE AND TRIBES EDUCATIONAL SOCIAL DEV. CHATL. TRUST Adv.: ADV. DE SOUSA ZELLER	DIRECTORATE GENERAL OF SHIPPING THROUGH ITS DIRECTOR AND 3 ORS., Adv.:	7 FILES KEPT WITH MCA/244/2014 STA/1950/2009	

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478	WP/178/2014	21/08/2014	SHANKAR ASSOTIKAR (SINCE DECEASED THROUGH HIS LEGAL REPRESENTATIVE) Adv.: ADV. PRASHANT VENGURLEKAR	ARSENIO LEOPOLDO DE SA, (SINCE DECEASED) THR. LEGAL HEIRS AND ANR., Adv.: ADV. S. VALES R.NO. 1C,1D and R.NO. 2	2 FILES	
479	WP/290/2014	03/09/2014	MR. JOAQUIM ANTONIO VAS Adv.: ADV. CLIFF FERNANDES	MS. ASSENTINA FERNANDES Adv.:	2 FILES	
481	WP/518/2013	05/05/2014	M/S. COSME MATHIAS MENEZES PVT. LTD. THROUGH ITS DIRECTOR MR. DEAN MENEZES Adv.: ADV. S. M. SINGBAL	M/S. NAGUESH ELECTRONICS PARTNERSHIP FIRM THROUGH ITS PARTNERS AND 5 ORS., Adv.: ADV. NUNO J. NARONHA FOR R.NO. 1 TO 6	2 FILES	
482	WP/309/2010	05/08/2014	SHRI. SUBHASH WAGLEKAR AND 2 ORS., Adv.:	CHAIRMAN, KADAMBA TRANSPORT CORPORATION AND 14 ORS., Adv.: MR. SHIVAN DESSAI FOR R.ESPONDENT	3 FILES	
483	WP/703/2013	05/03/2014	MR. MARTO DIAS Adv.: ADV. JOAQUIM GODINHO	THE SECRETARY / SARPANCH Adv.: ADV. SUSAN LINHARES FOR R.NO. 1	3 FILES	
484	WP/1/2014	06/01/2014	M/S. HINDUSTAN UNILEVER LTD. Adv.: ADV. VIJAY A. PALEKAR	WORKMEN REP. BY PRESIDENT KAMGARANCHO EKVOTT UNION THROUGH ITS GEN. SECRETARY RAMCHANDRA V. DHOND Adv.:	2 FILES	
485	WP/727/2013	10/07/2014	SHRI. VASUDEV RAJENDRA DESHPRABHU Adv.: ADV. P. P. SINGH	SHRI. BAZILIO D'SOUZA AND 7 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1 TO 6	2 FILES	

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486	WP/497/2013	25/03/2014	MRS. MARIA THELMA E. MENEZES Adv.: ADV. DEVIDAS J. PANGAM	THE DIRECTOR, DIRECTORATE OF HEALTH SERVICES, GOVT. OF GOA AND 3 ORS., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 4	3 FILES	
487	WP/446/2013	04/04/2014	SHRI. CHANDRAKANT PEDNEKAR AND ANR. THROUGH THEIR P.O.A. SHRI. RAJESH C. PEDNEKAR Adv.: ADV. SHASHANK NARVEKAR	SHRI. PRADEEP D. CHODNEKAR AND ANR. Adv.: ADV. RAMACHANDRA GAJANAN RAMANI FOR R.NO. 1 and 2	3 FILES & LOOSE PAPER	
488	WP/383/2013	07/07/2014	M/S PACK-A-WELL, REP. BY ITS PARTNER SHRI JITENDRA SHAH Adv.: ADV. VALMIKI MENEZES	GOA INDUSTRIAL DEVELOPMENT CORPORATION REP. BY ITS CHAIRMAN AND 2 ORS. Adv.: ADV. PRACHI SAWANT FOR R.NO. 2	3 Files	
489	WP/569/2008	07/05/2014	MAHESH PRABHAKAR KAMAT Adv.: MR. RYAN MENEZES	THE KADAMBA TRANSPORT CORPORATION LIMITED THROUGH MANAGING DIRECTOR AND 2 ORS., Adv.:	3 Files	
490	WP/772/2012	02/04/2014	SHRI GURUDAS HARI DHEKNE Adv.: SHIVAN DESSAI WITH SIDDHARTH KASHALKAR	SMT. RUCMINI LAXMIDAS THROUGH CONSTITUTED ATTORNEY SHRI DAMODAR LAXMIDAS Adv.: ADV. PRASHEEN LOTLIKAR FOR R-1	2 Files with Loose Papers.	
491	WP/203/2014	09/04/2014	SHRI RAMESH KAREKAR Adv.: ADV. SHIVAN DESAI	STATE OF GOA THR. THE CHIEF SECRETARY AND 4 ORS., Adv.:	3 Files.	
492	WP/186/2014	03/04/2014	MR. ANUP SINGH AND ANR., Adv.: ADV. SAHISH MAHAMBREY	MR. BENIZI V. M. FERNANDES AND 10 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1 TO 11	2 Files	
493	WP/128/2014	27/03/2014	THE INDIAN HOTELS COMPANY LTD. Adv.: ADV. AGHA IFTIKHAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 3	3 Files.	
494	WP/589/2014	07/11/2014	SMT. RADHABAI NAIK GAONKAR Adv.: ADV. USGAONKAR SUDESH MANOHAR	SMT. SRIMANTI ALIAS SHRIMATI NARAYAN DESSAI AND 41 ORS., Adv.: ADV. RAJENDRA M. POWAR R.NO. 8 TO 11,14 TO 16 and 18	2 Files + 8 Notices.	
495	WP/4/2014	16/07/2014	MRS. MARTHA ANGELICA DE ARAUJO @ ANGELA DIAS AND 7 ORS., Adv.: ADV. MICAEL ALELUIA CESAR FERNANDES	MR. ARESINO XAVIER DIAS AND 12 ORS., Adv.: ADV. NITIN SARDESSAI R.NO.1 and POA R.NO.2TO6,9TO13	3 Fies along with CA 1/14.	
496	WP/265/2014	10/07/2014	SHRI PUNDALIK SHIVA KHANDEPARKAR AND ANR., Adv.: ADV. SHIRIN V. NAIK	MR. ANTONIO JOAO BOSCO LOBO AND 8 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 6,7 and 9	3 Files along with CA 61/14.	
497	WP/584/2008	13/08/2014	MR. MELWYN FERNANDES Adv.: MR. P. A. KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: MR. S. R. RIVONKAR, GA, FOR R. 1 and 2	5 Files along with MCA 364/12.	
498	WP/729/2008	30/07/2014	SHRI. KUSHNOBA BABANI PARAB Adv.: MR. T. GEORGE JOHN	SHRI. PUNDALIK YESHWANT NHA VI ALIAS HALANKAR AND 4 ORS., Adv.: MR. A.D.BHOBE FOR R-1 TO 5	4 Files along with MCA 101/14 & CRA 25/13 with unserved notices.	
499	WP/396/2014	11/09/2014	MR. MOHSIN SHEIKH AND ANR., Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR	MRS. MARIA SYLVIA CARDOZO E FERNANDES AND 5 ORS., Adv.: ADV. VILAS P. THALI FOR R.NO. 1 and 2	2 Files.	
500	WP/863/2012	16/09/2014	MRS. JACINTA F. P. CAMARA Adv.: KAKODKAR SHAMBHU SATCHIDANAND	THE STATE OF GOA THROUGH UNDER SECRETARY (REVENUE-I) AND 2 ORS., Adv.:	5 Files along with MCA 3/13	

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501	WP/377/2008	09/07/2014	MAHESH SATARKAR Adv.: MR. AIRES RODRIGUES	COMMISSIONER OF EXCISE AND 2 ORS., Adv.: ADV. PRIYANKA KAMAT FOR R.NO. 1 and 2	3 Files.	
502	WP/502/2014	17/09/2014	MR. ABED MACAULEY MANTEAW Adv.: ADV. VIJETA POULEKAR	STATE OF GOA AS REP. BY OFFICER IN CHARGE AND 3 ORS., Adv.:	3 Files.	
503	WP/557/2008	17/09/2014	M/S. INDI PHARMA PVT. LTD. THROUGH DIRECTOR AND AUTHORIZED SIGNATORY Adv.: MR. NIKHIL VAZE	STATE OF GOA THROUGH MINISTRY FOR LABOUR AND CHIEF SECRETARY AND 2 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 4	3 FILES ALONGWITH MCA/428/2010	
506	WP/518/2006	24/04/2014	SMT. VICTORIA GLORIA DIAS E RAPOSO AND 5 ORS., Adv.: MR. VALLABH G.N. PANVELCAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 10 ORS., Adv.: MR. IFTIKHAR AGHA FOR R. 8 AND 9	7 Files kept along with MCA 104/08.	
509	WP/664/2012	21/11/2014	SHRI CUSTODIO PEREIRA AND 13 ORS., Adv.: ABHIJEET KAMAT	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	10 FILES KEPT WITH MCA/1006/2012, CP/6/2014, CA/597/2014	
510	WP/116/2014	13/03/2014	MR. ANTONIO J. B. LOBO Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH CHEIF SECRETARY GOVT. OF GOA AND 4 ORS., Adv.:	3 FILES	
511	WP/145/2011	24/04/2014	SHRI CAJETAN CORDEIRO AND ANR., Adv.: MR. J. P. SUPEKAR	SHRI RAJENDRA KUMAR MOTWANI AND 4 ORS., Adv.: MS. RESHMA KANTAK FOR RES.1,3 and 4.	5 FILES ALONGWITH MCA/685/2013 MCA/485/2012,MCA/1096/2011	
512	WP/163/2014	11/03/2014	MR. CHRISTOPHER DIAS Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	3 FILES	
513	WP/529/2013	29/04/2014	SHRI. INACIO AMORIM V. D'COSTA (SIN. DEC.) THROUGH HIS LR'S. AND ANR., Adv.: ADV. ANTHONY JOE D'SILVA	SHRI. ROCKY ANDRADE AND 5 ORS., Adv.: ADV. SANJAY K. MANGUESHKAR FOR R.NO. 1	2 FILES	
514	WP/422/2011	22/04/2014	SHRI ULHAS VITHAL BHOLNEKAR Adv.: PULKIT BANDODKAR	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	3 FILES	
515	WP/850/2010	25/03/2014	M/S. DELTA CITY PLAZA HOTEL PVT. LTD., THROUGH ITS DIRECTOR SHRI. MANGUESH B. KUNDAIKAR Adv.: MR. S. D. PADIYAR	THE GOA STATE CO-OPERATIVE BANK LTD., AND 3 ORS., Adv.: MR. C.A. FERREIRA, ASST. SGI, FOR RES.4	12 FILES ALONGWITH MCA/463/2011 MCA/178/2011,MCA/74/2011, CA/35/2011	
516	WP/168/2014	13/03/2014	BHARAT ELECTRONICS LIMITED A GOVT. OF INDIA ENTERPRISE Adv.: ADV. RAVI GAWAS	STATE OF GOA THR. THE MINISTRY OF HOME AFFAIRS AND 2 ORS., Adv.:	3 FILES	
517	WP/138/2014	11/03/2014	PRESIDENCY EXPORTS AND INDUSTRIES LIMITED Adv.: ADV. VIJAY A. PALEKAR	STATE OF GOA THROUGH THE SECRETARY, MINES AND GEOLOGY AND 4 ORS., Adv.:	2 FILES	
518	WP/52/2014	25/03/2014	SHRI. PREMANAND GAJANAN NAIK AND ANR., Adv.: ADV. USGAONKAR SUDESH MANOHAR	SHRI SACHIT GAJANAN NAIK AND ANR., Adv.: ADV. VINAYAK GURUDAS PAI FOR R.NO. 1	TWO FILES	
519	WP/48/2014	25/03/2014	M/S. GOLD RESORTS AND HOTEL PVT. LTD. REP. BY ITS VICE PRESIDENT SHRI. HARSH VIBHORE SINGHAL Adv.: ADV. SHIVAN DESAI	RAMKRISHNA JANARDHAN BHAT @ SHRI. RAMKRISHNA JANARDHAN PINGE Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR RESPONDENT	3 files	
520	WP/175/2014	20/03/2014	SHRI GAJANAN BABU MALIK Adv.: ADV. VILAS P. THALI	THE COMMISSIONER OF EXCISE GOVT. OF GOA AND ANR., Adv.:	3 files	

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521	WP/57/2014	06/03/2014	SHRI SAIBABA FAMILY TRUST THROUGH ITS TRUSTEES REP. BY THEIR P.O.A. SHRI. AKSHAY LUTHRIA Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	3 files	
524	WP/499/2004	01/10/2014	MR. SHRIPAD GAWAS AND 4 ORS., Adv.: MS. G. XETTIGAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY and 2 ORS Adv.: MR.S.R.RIVONKAR,GA R.1	7 FILES ALONGWITH CA/36/2013	
525	WP/160/2014	11/03/2014	MR. ABRAO ESTROCIO Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	3 Files.	
526	WP/69/2014	05/05/2014	MRS. CHANDRABAI PHONDU NARVEKAR Adv.: ADV. GANESH R. NAIK	SALVADOR MONIZ AND LUIS MONIZ (DECEASED) REP. BY LR., Adv.: ADV. SEBASTIAN VALES FOR R.NO. 1A	2 Files.	
527	WP/71/2014	28/02/2014	MRS. MOTESINA D'SILVA AND 6 ORS., Adv.: ADV. SHAILESH REDKAR	MR. CLEMENTE FERNANDES AND 6 ORS., Adv.: ADV. AGNELO F DINIZ FOR R.NO. 1 and 2	2 Files.	
528	WP/117/2014	09/04/2014	M/S. RELIANCE ENTERPRISES REP. BY ITS SOLE PROPRIETOR SHRI SITARAM V. NARVEKAR Adv.: ADV. YOGESH V. NADKARNI	M/S. WONDER WORLD THROUGH ITS MANAGING DIRECTOR SHRI H. UMESHCHANDRA HEGDE AND 3 ORS., Adv.:	2 Files with Unserved Notices of Resp. No. 1 to 4.	
529	WP/165/2014	11/03/2014	KHATIASHVILI ZHANNA Adv.: ADV. PARAG S RAO	UNION OF INDIA MINISTRY OF HOME AFFAIRS AND ANR., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1	3 Files.	
530	WP/255/2014	30/04/2014	JSW STEEL LTD Adv.: ADV. SARVESH DINKER KAMAT MALYEKER	UNION OF INDIA THROUGH THE SECRETRY AND 2 ORS., Adv.:	3 Files.	
531	WP/210/2006	05/11/2014	MR. ARJUN MAHADEV HARMALKAR,SALIGAO,BARDEZ GOA. Adv.:	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA	9 FILES ALONGWITH MCA/302/2013, MCA/515/2008,MCA/639/2007,	

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533	WP/638/2012	05/08/2014	BANDEKAR BROTHERS PVT. LTD., THROUGH ATTORNEY SHRI. RAMESH K. SHENOY Adv.: ESPERDIAO DIAS DO ROSARIO	M/S. V.G. QUENIM (SINCE DEC.) THROUGH LR'S AND ANR., Adv.: ADV. YOGESH V. NADKARNI FOR R.NO. 1(E)	8 FILES ALONGWITH MCA/333/2014	
535	WP/25/1989	29/10/2014	THE GOA FOUNDATION THROUGH ITS SECRETARY. Adv.: MRS.NORMA ALVARES	STATE OF GOA AND ORS. Adv.: AG WITH MR.P.A.KAMAT,	16 FILES ALONGWITH MCA/139/1998, MCA/31/1990,MCA/195/2002, MCA/305/1991	
536	WP/95/2014	21/03/2014	M/S. PEREGRINE GUARDING PVT. LTD. REP. BY SHRI. RAJAN OBERIO (RETD. BRIG.) MD AND ANR., Adv.: ADV. RAJNEESH NAIK	SHRI. K. A. SEBASTIAN, LABOUR ENFORCEMENT OFFICER AND ANR., Adv.:	2 Files.	
537	WP/569/2013	26/02/2014	MR. VISHAL SHAMBU VOLVOIKAR Adv.: ADV. VISHNUPRASAD A. LAWANDE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1	3 FILES	
538	WP/486/2014	15/09/2014	SHRI. LUZITO L. A. X. D'COSTA Adv.: ADV. SUDIN MANOHAR USGAONKAR	THE VILLAGE PANCHAYAT OF CURTORIM Adv.:	3 FILES	
539	WP/441/2006	21/04/2014	SHRI DURGA ENGLISH SCHOOL THROUGH ITS CHAIRMAN SHRI SHAMRAO RAGHOBHA KUDALKAR AND ANR., Adv.:	THE DIRECTOR OF EDUCATION AND 2 ORS., Adv.: AG WITH MR. M. SALKAR FOR R. 1 AND 2	18 FILES WP/185/2006, WP/650/2008, WP/216/2008, WP/272/2007	
540	WP/185/2006	21/04/2014	SHRI DURGA ENGLISH HIGH SCHOOL THROUGH ITS CHAIRMAN SHRI S.R. KUDALKAR AND 2 ORS., Adv.:	THE DIRECTOR OF EDUCATION, PANAJI GOA. Adv.:	18 FILES WP/441/2006, WP/650/2008, WP/216/2008, WP/272/2007	
541	WP/650/2008	21/04/2014	SHRI. DURGA ENGLISH SCHOOL THROUGH CHAIRMAN PARIS VAMAN KAMBLI AND ANR., Adv.:	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: S.A.BANDODKAR AGA FOR R-1 and 2	18 FILES WP/185/2006, WP/441/2006, WP/216/2008, WP/272/2007	
542	WP/22/2014	26/03/2014	MR. PRADEEP GOPAL PRABHU DESSAI AND ANR. Adv.: ADV. NITIN SARDESSAI	MRS. RADHA VIRENDRA PAI KHOT AND 3 ORS., Adv.: ADV. ABHJEEET KAMAT FOR R.NO. 1 TO 4	2 Files.	
543	WP/36/2014	22/01/2014	MR. VISHWANATH BABUSSO NAIK AND ANR., Adv.: ADV. DEVIDAS J. PANGAM	THE COLLECTOR, SOUGH GOA DISTRICT AND 3 ORS., Adv.:	3 Files.	
544	WP/37/2014	21/03/2014	MR. AGNELO FILOMENO CAETANO JOSE MENEZES AND ANR., Adv.: ADV. MICAEL ALELUIA CESAR FERNANDES	MR. FRANCISCO ROSARIO MENEZES AND ANR., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.1 and 2	2 Files.	
545	WP/55/2014	17/02/2014	SHRI K. GANESHAN AND ANR., Adv.: ADV. BHUPESH M. PRABHU DESSAI	SHRI SHAMBU D. GAUNS AND ANR., Adv.: ADV. SOMNATH B. KARPE FOR R.NO.1 and 2	2 Files.	
546	WP/75/2014	06/03/2014	MR. SARVESH SAWANT Adv.: ADV. JOAQUIM GODINHO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS., Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 4	3 Files.	
547	WP/91/2014	06/03/2014	VILLAGE PANCHAYAT OF ANJUNA - CAISUA THROUGH ITS SARPANCH SMT. PRATIMA R. GOVEKAR Adv.: ADV. ASHWIN D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: ADV. PARIKSHIT S. SAWANT FOR R.NO. 4 and 5	3 Files.	
548	WP/92/2014	19/02/2014	AMALAGIRIS A PARTNERSHIP FIRM THROUGH ITS MANAGING PARTNER MR. PHILIP JACOB AND 2 ORS., Adv.: ADV. SWEZEL GONSALVES	M/S. GENERAL NICE MINERAL TRADING PVT. LTD. THROUGH AUTHORIZED REPRESENTATIVE MR. JASON SAMUEL Adv.: ADV. JITENDRA P. SUPEKAR (FOR CAVEATOR)	2 Files.	
549	WP/102/2014	27/02/2014	M/S SATTADHAR BUILDERS REP. BY ITS PARTNERS MR. NATWARLAL K. GOHIL and MRS. PRACHI K. GOHIL AND ANR Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	MINISTER FOR URBAN DEVELOPMENT (APPELLATE AUTHORITY) GOV. OF GOA. Adv.: ADV. AIRES RODRIGUES (FOR CAVEATOR)	2 Files.	

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550	WP/141/2014	06/03/2014	MR. CIRIL A D'SOUZA Adv.: ADV. VIJETA POULEKAR	STATE OF GOA REP. BY CHIEF SECRETARY AND 7 ORS., Adv.:	3 Files.	
551	WP/713/2013	22/01/2014	SHRI. TREVOR DIAS AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	MRS. ISABELA MARIA ESMERALDA DIAS AND 5 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1,3,4 and 5	2 Files with unserved notices.	
552	WP/530/2012	17/01/2014	MR. T.V.P. BHASKAR RAO Adv.: SARVESH DINKER KAMAT MALYEKER	M/S. SUSHEELA HOMES AND PROPERTIES PVT. LTD., AND 5 ORS., Adv.: ADV. CAETANO MASCARENHAS FOR RESP. NO. 1 TO 4	3 Files kept along with MCA 763/13 and 2 Petition Copies in it.	
554	WP/548/2014	18/09/2014	MR. WILLIAM ROSARIO FERNANDES Adv.: ADV. RYAN DA PIEDADE MENEZES	VILLAGE PANCHAYAT OF SERNABATIM, VANELIM COLVA AND GANDAULIM THR. ITS SECRETARY AND 6 ORS., Adv.: ADV. SUSAN LINHARES AGA FOR R.NO. 2 TO 6	5 FILES	
555	WP/549/2014	29/10/2014	SHRI. GOPAL V. BHOLNEKAR Adv.: ADV. GAURISH N. AGNI	SHRI ULHAS VITHAL BHOLNEKAR AND ANR., Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 1	3 Files.	
556	WP/14/2012	07/02/2014	SHRI XEC YACUB XEC ALI AND ANR., Adv.: MR. SUDIN USGAONKAR	SHRI XEC ABDUL REHMAN AND 25 ORS., Adv.:	11 files alongwith mca8257/2012, mca/20/2013,mca/21/2013, mca/953/2013,,ca/237/2013	
557	WP/756/2013	03/07/2014	SHRI MOHAMMED YUSUF G. NADAF REP. THROUGH HIS ATTORNEY SHRI FAROOKH NADAF AND ANR., Adv.: ADV. GOPAL V. TAMBA	M/S. EICHER MOTORS LTD. THROUGH ITS MANAGER MARKETING Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT	5 FILES ALONGWITH MCA/74/2014,CA/252/2013	
559	WP/496/2014	11/08/2014	VICTOR R. VAZ Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THR. THE SECRETARY (HEALTH) AND 3 ORS., Adv.:	3 FILES	
560	WP/389/2014	11/08/2014	BHIKARAO KESHAV GAUDE Adv.: ADV. SHASHIKANT NARAYAN JOSHI	STATE OF GOA , THR ITS CHIEF SECRETARY, and 2 ORS., Adv.: ADV. R. G. RAMANI FOR R.NO. 3	5 FILES ALONGWITH MCA/504/2017	
561	WP/776/2013	14/10/2014	INOX LEISURE LIMITED THROUGH ITS CHIEF FINANCIAL OFFICER AND HEAD LEGAL Adv.: ADV. YOGESH V. NADKARNI	GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS MANAGING DIRECTOR Adv.: ADV. PARAG S RAO FOR RESPONDENT	TWO FILES	

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562	WP/655/2014	28/10/2014	GOURI MAHESH PANCHE. Adv.: ADV. ABHIJEET KAMAT	STATE OF GOA THR. CHIEF SECRETARY AND 3 ORS. Adv.:	3 FILES	
563	WP/249/2014	10/07/2014	SHRI SARVESH KOLUMBKAR, EMPLOYEE NO. 10178309 Adv.: ADV. ROHIT BRAS DE SA	NESTLE INDIA LTD., Adv.: ADV. M S BANDODKAR FOR RESPONDENT	4 FILES	
564	WP/211/2014	21/08/2014	MR. RAMANTH PAI Adv.: ADV. VIVEK ANGELO RODRIGUES	KHILJI AND KHURESHI BUILDERS REP. BY ITS PARTNER SHRI GULAM RASOOL KHILJI Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT	TWO FILES	
565	WP/578/2014	11/09/2014	MR. VAMAN VAIKUNTH SIRSAT AND ANR., Adv.: ADV. V. R. PARSHEKAR	MR. SHAMKANT VAIKUNTH SIRSAT AND 10 ORS., Adv.:	TWO FILES	
566	WP/43/2014	14/11/2014	MRS. MONA KAPADIA AND ANR., Adv.: ADV. VISHNUPRASAD A. LAWANDE	M/S. GAMMON INDIA LTD. THROUGH CONTI. ATTORNEY J. L. ASHAR AND 6 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO.5	3 files alongwith mca/739/2014	
567	WP/698/2013	10/01/2014	SMT. QUIETERIA FERNANDES Adv.: ADV. ASHA A. DESAI	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 6	3 files alongwith mca/493/2014	
568	WP/618/2013	17/09/2014	MISS. JESSICA ELIZA FERNANDES Adv.: ADV. MARUSHKA FURTADO	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: ADV. AMOGH V. PRABHUDESAI AGA FOR R.NO. 1	9 files	
569	WP/586/2013	16/07/2014	M/S. STERLING ABODES REP. BY MRS. LALITA S. KAMAT AND ANR., Adv.: ADV. VILAS P. THALI	MRS. MARIA CELINA LOBO (SINCE DEC.) AND 2 ORS., Adv.: ADV. VISSILI LEWIN BRAGANZA FOR R.NO. 2,3(E)	4 Files kept along with WP 412/14 and unserved notices.	
570	WP/412/2014	16/07/2014	M/S. STERLING ABODES REP. BY ITS PARTNER MRS. LALITA S. KAMAT AND ANR., Adv.: ADV. VILAS P. THALI	MRS. MARIA CELINA LOBO (SINCE DECEASED) AND 2 ORS., Adv.:	4 Files kept in with WP 586/14 and unserved notices.	
571	WP/719/2014	16/12/2014	MR. FREJOE CIFON FERNANDES. Adv.: ADV. RYAN DA PIEDADE MENEZES	THE DIRECTOR GENERAL, ARCHAEOLOGICAL SURVEY OF INDIA AND 2 ORS. Adv.:	3 Files.	
573	WP/457/2010	28/07/2014	SMT. HENRIQUETA D'SOUZA (SIN DEC)THROUGH LR'S Adv.: MR. J. J. MULGAONKA	SHRI MANGESH D. MISHAL AND 3 ORS., Adv.: MR. SUDIN M.S. USGAONKAR FOR R.1	4 FILES AONGWITH MCA/270/2011,	
575	WP/597/2014	29/09/2014	SHRI BISMARQUE DIAS Adv.: ADV. ROHIT BRAS DE SA	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	3 FILES	
576	WP/436/2011	04/04/2014	SHRI AGOSTINHO DA COSTA AND ANR., Adv.: MR. VIVEK RODRIGUES	SHRI JOAO VINCENTE FERNANDES (SINCE DECEASED) THROUGH LR'S Adv.: ADV. A. A. AGNI FOR R.NO. 2 and 3	7 FILES ALONGWITH WP/435/2011, MCA/1011/2012	
577	WP/144/2011	04/04/2014	SHRI JITENDRA RAGHURAJ DESHPRABHU AND ANR., Adv.: MR. J. P. SUPEKAR	SHRI MOHAN NAVSO KALSEKAR AND 3 ORS., Adv.: ADV. AMAY A. PHADTE FOR R.NOS. 2A,B,C and 3A.	3 FILES	
578	WP/694/2010	02/05/2014	SHRI AUDUMBER SIRSAIKAR Adv.: MR. V. A. LAVANDE	SMT. CECILIA LISBOA AND ORS., Adv.: SHRI VALMIKI MENEZES FOR RESPONDENT.	4 FILES ALONGWITH MCA/817/2013, MCA/177/2010	
580	WP/599/2013	17/09/2014	MISS. PRISCA BORGES Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	9 FILES	
581	WP/596/2013	17/09/2014	MS. SHABNA AZMA NADAF Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	10 FILES	

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582	WP/583/2013	17/09/2014	MRS. PAYAL BAADKAR Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	9 FILES	
583	WP/597/2013	17/09/2014	MISS. SONEYA JAYCEE BORGES Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	6 FILES	
584	WP/595/2013	17/09/2014	MRS. FRANSQUINA FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	7 FILES	
585	WP/610/2013	17/09/2014	SMT. CLEMY BELINDA RODRIGUES E QUADROS Adv.:	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	9 FILES	
586	WP/115/2011	23/06/2014	MISS. TELMA GONSALVES Adv.: MR. J. A. LOBO	SHRI. NAMDEV BABUSO CHODANKAR Adv.: SHRI MAHESH AMONKAR FOR RESPONDENT.	4 Files kept in CA 52/11 and MCA 835/13.	
587	WP/598/2013	17/09/2014	MRS. LUIZA FERRAO E GRACIAS Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	7 files	
588	WP/769/2013	02/09/2014	MR. ERIC D'SOUZA AND 6 ORS., Adv.: ADV. BHUPESH BANDEKAR	SALDANHA DEVELOPERS PVT. LTD. REP. BY ITS MANAGING DIRECTOR MR. BENEDICT SALDANHA AND 2 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 and 2	2 files + 2 loose paper	
589	WP/192/2008	18/12/2014	DR. WINSTON DIAS Adv.: MR. J. P. MULGAONKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: MS. W. COUTINHO, GA FOR R. 1 TO 3	10 files alongwith wp/313/2008, mca/525/2008,mca/388/2008,	
590	WP/313/2008	18/12/2014	MRS. FELICIDADE LASRADO AND ANR., Adv.: MR. NIGEL DA COSTA FRIAS	THE VILLAGE PANCHAYAT OF PARRA THROUGH SARPANCH AND 5 ORS., Adv.: MS. W. COUTINHO, FOR R. 2 TO 5	10 files kept with wp/192/2008, mca/525/2008,mca/388/2008,	
591	WP/600/2013	17/09/2014	MIRS. ROWENA CYNTNIA FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	9 Files.	
592	WP/752/2014	15/12/2014	SMT. KASHI BABULI CHARI. Adv.: ADV. DEEP D. SHIRODKAR	SHEETAL SHIVRAM CHARI AND ANR. Adv.: ADV. SARVESH KAMAT MALYEKER FOR R.NO. 1 and 2	2 Files.	

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593	WP/383/2014	18/11/2014	SUPERCOATS INDUSTRIES REP. HEREIN BY ITS AUTHORIZED MR. AMINDERJEET SINGH ARNEJA AND 2 ORS., Adv.: ADV. SHIVAN DESAI	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 7 ORS., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 3 TO 5	7 Files.	
594	WP/684/2014	21/11/2014	SHRI. VISHNUDAS DATTATRAY SADHALE. Adv.: ADV. R. G. RAMANI	SMT. JAYALAXMI VISHNUDAS SADHALE @ XILABAE MADEVA BOTO PINGUE. Adv.: ADV. JOSEPH VAZ FOR R.NO. 1	2 Files.	
595	WP/728/2014	17/12/2014	MISS JUELLA VIEGAS., Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS. Adv.:	3 Files.	
596	WP/805/2014	23/12/2014	THE GOA STATE CO-OP. BANK LTD. THROUGH ITS MANAGING DIRECTOR (A), SHRI AVADHUT A. TANKSALI. Adv.: ADV. S. R. RIVANKAR	THE INCOME TAX OFFICER (TDS), WARD-1 AND 3 ORS. Adv.:	3 Files.	
597	WP/762/2013	15/12/2014	MR. JOSE ALEIXO J.S.B. VELHO @ MR. JOSE ALEIXO VELHO THROUGH PETITIONER NO. 2 AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR	MRS. CELINA ALMEIDA @ MARIA VIOLANTE CELINA SUSHILA DE VIEIRA V. E ALMEIDA AND 17 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR R.NO. 1 TO 13	2 Files kept along with loose papers and unserved notices.	
598	WP/100/2002	28/11/2014	SHRI ANTONIO SEQUEIRA COUTINHO PEREIRA Adv.:	THE STATE OF GOA and ORS. Adv.: ADV. PAI NIKHIL DEELIP AGA, FOR R.NO. 1 TO 3	9 files alongwith mca/229/2004, mca/663/2004	
599	WP/336/2008	04/12/2014	MR. ARNOLD COUTINHO AND ANR., Adv.: MR. V. P. THALI	MISS. GRACE PHILOMENA COUTINHO AND 4 ORS., Adv.: MR. SUDIN USGAONKAR FOR R. 1 TO 4	4 FILES ALONGWITH MCA/554/2014, STM/1905/2014	
600	WP/655/2013	24/04/2014	SHRI. BABANI LADU GAUDE AND 2 ORS., Adv.: ADV. ANTHONY JOE D'SILVA	M/S. BAAB CONSTRUCTIONS (INDIA) PVT. LTD. THROUGH ITS MANAGING DIRECTOR SHRI. ABDUL BASHER Adv.: ADV. NITIN SARDESSAI FOR RESPONDENT	2 files	
601	WP/305/2013	22/01/2014	MRS. LIBAN MARIA D'SOUZA Adv.: ADV. RICHARD ALMEIDA	STATE REPRESENTED BY THE MAMLATDAR OF BARDEZ AND ANR. Adv.: ADV. SAHISH MAHAMBREY FOR R.NO. 1	3 FILES KEPT WITH MCA/457/2013	
602	WP/126/2013	17/01/2014	SHRI ANAND V. KAREKAR AND ANR., Adv.: ADV. SEBASTIAN VALES	VASANALI ISANI Adv.: ADV. JOAQUIM GODINHO FOR R.NO.1	4 FILES ALONG WITH MCA/994/2013, CA/44/2013	
603	WP/697/2014	12/12/2014	M/S CONCAN CONSTRUCTIONS PVT. LTD., THROUGH ITS MANAGING DIRECTOR MR. PREETAM MASURKAR, Adv.: ADV. NIGEL DA COSTA FRIAS	THE MORMUGAO PORT TRUST THROUGH ITS CHAIRMAN and ANR., Adv.: ADV. M.S. KHANDEPARKAR FOR R.NO. 1	2 files	
604	WP/703/2014	21/11/2014	MR. SHRIKER PANDARINATH NAIK KURADE AND 2 ORS. Adv.: ADV. RYAN DA PIEDADE MENEZES	ANTONIO JOAO HERMANO DE SOUZA AND ANR. Adv.: ADV. JAGANNATH JAYANT MULGAONKAR R.NO. 2A TO 2D	2 files	
605	WP/188/2014	14/10/2014	MR. JAYRAJ NAGESH NAIK AND ANR., Adv.: ADV. AGNELO F DINIZ	EXECUTIVE MAGISTRATE OF CANACONA AND 4 ORS., Adv.: ADV. VILAS P. THALI (FOR CAVEATOR)	2 Files with loose papers.	
609	WP/325/2014	05/12/2014	MR. CAETANO ANTONIO DE MELLO AND ANR., Adv.: ADV. NITIN SARDESSAI	SMT. LAXIMI VAMON NAIK SINCE DECEASED THR. HER LEGAL HEIRS/LEGAL REPRESENTATIVES Adv.: ADV. GURU SHIRODKAR FOR R.NO. 1A and 1B	2 FILES	
610	WP/783/2014	12/12/2014	SHRI. ANAND V. KAREKAR AND 4 ORS. Adv.: ADV. SEBASTIAN VALES	VASANALI ISANI AND 15 ORS. Adv.:	3 FILES ALONGWITH CA-176/2014	
611	WP/354/2007	18/11/2014	SHRI ROHIDAS PARAB AND 2 ORS., Adv.:	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MANISH DAMODAR SALKAR FOR R.NO. 1 TO 3	9 FILES ALONGWITH WP/361/2007, WP/366/2007	
612	WP/366/2007	18/11/2014	SHRI GUNULO R. PARAB, PANAJI- GOA. Adv.:	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: ADV. MANISH DAMODAR SALKAR FOR R.NO. 1 TO 3	9 FILES KEPT WITH WP/354/2007	

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613	WP/361/2007	18/11/2014	SHRI GAJANAN GAWAS, PANAJI, GOA. Adv.:	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MANISH DAMODAR SALKAR FOR R.NO. 1 TO 3	9 FILES KEPT WITH WP/354/2007	
614	WP/261/2014	15/12/2014	MOHANDAS V POLLE Adv.: ADV. SUKANT HALANKAR	DATTARAM G NAIK ALIAS DATTARAM K NAIK AND 8 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 1 TO 8	2 FILES	
615	WP/289/2014	05/12/2014	SHRI. DURGADAS KESHAV GAWAS AND 4 ORS., Adv.: ADV. ANTHONY JOE D'SILVA	SHRI. PURUSHOTTAM PANDHARI GAWAS AND ANR., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1	2 FILES	
616	WP/420/2014	12/12/2014	MRS. TEREZINHA P SOCARRO DO MILAGRES AND ANR., Adv.: ADV. ASHWIN D. BHOBE	SHRI PRAKASH M. CAEIRO AND ANR., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1	3 FILES	
617	WP/679/2014	24/12/2014	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD.,THR. ITS AUTHORISED SIGNATORY MR. S.P. BHAT. Adv.: ADV. SUDIN MANOHAR USGAONKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-1 AND 4 ORS. Adv.:	7 Files.	
618	WP/676/2013	21/11/2014	SHRI. PRATAPSIKHA WAMANRAO RANE SARDESSAI AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR	SHRI. GAUTAM RAMANBAI PATEL AND 9 ORS., Adv.: ADV. DEEPAK GAONKAR FOR R.NO. 10	4 FILES ALONGWTH MCA-445/2014	
619	WP/60/2014	13/10/2014	MRS. ALICE JOHN Adv.: ADV. PRASHEEN LOTLIKAR	L.I.C. OF INDIA AND ANR., Adv.:	2 FILES	
622	WP/426/2010	23/04/2014	SARVESH NAIK AND 4 ORS., Adv.: MR. MUKESH NAVELKAR	SANDEEP VAZARKAR AND 6 ORS., Adv.: SHRI SHIVAN DESSAI FOR RESPONDENT.	5 files alongwith mca/485/2011	
623	WP/264/2013	02/05/2014	KIRU SADASHIV POROB ALIAS AJIT SADASHIV POROB., Adv.: ADV. ABHIJEET KAMAT	ANJALI KIRU POROB ALIAS MILAN SHET., Adv.: ADV. JOAQUIM GODINHO FOR R.NO. 1	2 Files along with Citations.	
624	WP/353/2014	21/11/2014	LATE MR. SHANU PANDU MANDREKAR (SINCE DECEASED THR LEGAL HEIRS) Adv.: ADV. R. J. PINTO	MR. SATYA S. KOLWALKAR @ VINAYAK SHANKAR KOLWALKAR AND 9 ORS., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1	2 FILES	
625	WP/664/2014	24/12/2014	SHRI. DHAKTU SADASHIV NAIK. Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS. Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 3	3 FILES	
626	WP/788/2014	15/12/2014	MR. ANTONIO BRAGANZA AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	MR. ANTONETTO D'SOUZA @ JOHNNY D'SOUZA AND ANR., Adv.:	2 FILES	

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628	WP/685/2014	12/12/2014	SHRI. KISHORE L. TOLANI, Adv.: ADV. DEEP D. SHIRODKAR	M/S. UNITED INDIA INSURANCE COMPANY LTD., and ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 1	2 Files with loose papers.	
629	WP/616/2013	05/12/2014	SHRI. ALI KOYA (SIN. DEC.) THROUGH LR'S. Adv.: ADV. PRASHEEN LOTLIKAR	M/S. SINMIN HOTELS and RESORTS PVT. LTD., Adv.: ADV. R. G. RAMANI FOR RESPONDENT	2 Files.	
630	WP/412/2006	30/10/2014	LIQUIDATOR,GOA DAMAN AND DIU COOPERATIVE FISHERIES FEDEATION LTD., PANAJI GOA. Adv.: MR. S.R. RIVONKAR	SHRI KRISHNA LAXIMAN HARMALKAR AND 2 ORS., Adv.: MR. V. MENEZES FOR R-1	7 files along with mca/193/2010, mca/394/2010, sta/2917/2009, sta/2919/2009 & sta/2921/2009.	
631	WP/524/2013	13/10/2014	MRS. MARIA ELIDA D'SOUZA Adv.: ADV. ROHIT BRAS DE SA	THE SARPANCH, VILLAGE PANCHAYAT OF ALDONA AND 2 ORS., Adv.: ADV. MELWIN ASSIS VIEGAS FOR R.NO. 2 and 3	2 files	

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646	WP/700/2013	30/10/2014	MR. SARAT PAES AND ANR. REP. BY THEIR P.O.A. ADV. LAXMAN V. ASSOLDEKAR Adv.: ADV. LAXMAM V. ASSOLDEKAR	MR. AGNELO PAES AND ANR., Adv.: ADV. RAVIRAJ R. CHODANKAR FOR R.NO. 1	2 files	
659	WP/678/2014	23/12/2014	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD. THR ITS AUTHORISED SIGNATORY MR. S.P. BHAT. Adv.: ADV. SUDIN MANOHAR USGAONKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE -1 AND 4 ORS. Adv.:	5 Files.	
662	WP/223/2013	21/11/2014	ANTONIO SEQUEIRA COUTINHO PEREIRA, LEGAL REPRESENTATIVE Adv.: ADV. RYAN DA PIEDADE MENEZES	CUSTODIAN OF EVACUEE PROPERTIES AND 6 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 3	14 files along with mca/277/13, cp/33/2014,sta/1379/2014, mca/185/2014.	
664	WP/762/2014	05/12/2014	SHRI VITHOBA SHANKAR GAONKAR. Adv.: ADV. SHIVAN DESAI	SHRI CHANDA PORO GAONKAR AND 2 ORS. Adv.:	Kept alongwith MCA 295 of 2015 and STA 356 of 2015 (Total 4 Files)	
683	WP/514/2011	18/01/2014	MR. FELICIO ANGELO FERNANDES AND ANR., Adv.: SHIRIN V. NAIK	MR. QUEROBINO J. B. DE SANTANA DE SOUZA AND ANR, REP. BY THEIR ATTORNEY, MR. CONSTANTINO L. DE SOUZ Adv.: ADV. V. MENEZES FOR R.NOS.1 and 2 THROUGH POA.	Kept alongwith CA 162 of 2013 Total 3 Files	
684	WP/383/2012	17/07/2014	MARIA BEATRIZ DE SOUZA Adv.: J. ABREU LOBO	AGNELO JOHN BOSCO SAVIO FERNANDES Adv.:	Kept alongwith MCA 246 of 2014, MCA 678 of 2012, MCA 268 of 2013, MCA 578 of 2013, MCA 273 of 2014, MCA 984 of 2013, Total 10 Files.	
688	WP/737/2014	28/11/2014	MR. JUTUR PRAHALLAD SHETTY @ JUTTUR PRAHLAD SHETTY @ JUTTER PRALAHAD SHETTY., Adv.: ADV. ROHIT BRAS DE SA	M/S. SUSHMA CONSTRUCTIONS THR. PARTNER MR. RAJESH DAWNE AND 5 ORS. Adv.:	2 files	
698	WP/257/2014	08/05/2014	SHRI. RUKMANGAD SHAMBU DHANE AND ANR., Adv.: ADV. VISHNUPRASAD A. LAWANDE	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MICAEL ALELUIA CESAR FERNANDES R.NO. 4 and 5	Kept in MCA 731 of 2014 (R.No.579/MCA/2014). Total 6 files.	

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Rec. No.	Case No.	Disp Date	Pet.Name, Pet adv	Res.Name, Res adv	Decision/Remarks	Remark
2	FA/125/2008	24/04/14	SHRI. GANGADHAR CHINNASWAMY NAIK Adv.: MR. DEEPAK GAONKAR	MR. JAIRAM RAMCHANDRA PATIL AND 2 ORS., Adv.: MR. M.K.SAUDAGAR FOR R-2	6 files	
3	FA/143/2008	11/04/14	ARCHDIOCESE OF GOA AND DAMAN PACO PATRIARCHAL THROUGH ATTONRNEY PIEDADE FERNANDES Adv.: MR. V. KORGAONKAR	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.: ADV. PRIYANKA KAMAT FOR R.NO. 1 TO 5	5 files	
4	FA/81/2008	24/04/14	SMT. ANNAPURNA MADHUKAR PEDNEKAR AND ANR., Adv.: MR. A. D. BHOBE	SHRI. BABULI RAMA GAONKAR AND 9 ORS., Adv.:	7 files	
5	FA/227/2008	02/05/14	SMT. MADHAVI G. AMONKAR Adv.: MR. SHAMBHU KAKODKAR	MR. CRISTEU DIAS AND ANR., Adv.: MR. S. H. BHARNEFOR R-1	3 files	
6	FA/310/2008	13/08/14	SMT. ANJANI GHANASHAM DESSAI Adv.: MR. NITIN SARDESSAI	SHRI DIGAMBER DATTU DESSAI AND 3 ORS., Adv.: MR. A. F. DINIZ, FOR R. 1 and 2	5 FILES ALONGWITH CA 318/2008	
7	FA/136/2008	06/09/14	THE DIRECTOR OF MUNICIPAL ADMINISTRATION Adv.: MRS. RAKHI CHODANKAR	SHRI. JOSE A. A. BRAGANZA AND 2 ORS., Adv.: MR. D. PANGAM FOR R. 1	9 FILES ALONGWITH MCA 905/2007	
8	FA/165/2008	02/05/14	SHRI. BABJI VASSUDEV MORAJKAR Adv.: MR. ROHIT BRAS DE SA	SHRI. NAGUESH ANTONIO MURGAONKAR AND 5 ORS., Adv.: MR. J. P. MULGAONKAR FOR R-2	5 FILES	
10	FA/237/2008	20/06/14	THE SPECIAL LAND ACQUISITION OFFICER / MPT AND 2 ORS., Adv.: MR. MANISH SALKAR	MISS. SILVIA COUTINHO AND ANR., Adv.: MR. C.A.FERREIRA FOR R-1 and 2	5 FILES ALONGWITH 249/2009	
11	FA/42/2008	21/03/14	MR. DINESH PANDU GAUDE AND ANR., Adv.: MR. P. S. RAO	BIRO BAPO PAUNE AND 2 ORS., Adv.:	4 FILES	
12	FA/61/2008	20/03/14	SHRI. PRABHAKAR SAKHARAM PATNEKAR Adv.: MR. V. R. PARSEKAR	DEPUTY COLLECTOR (L.A) AND ANR., Adv.:	6 FILES ALONGWITH MCA 429/2007	
13	FA/25/2008	03/04/14	SHRI. GOPAL DATTU PAL Adv.:	ADMINISTRATOR OF COMUNIDADES OF BARDEZ AND 8 ORS., Adv.: MR. R.G.RAMANI FOR RESP NO.1 and 2	6 FILES ALONGWITH CA 39/2008	
14	FA/90/2008	21/03/14	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR APPELLANT	SMT. FIONA FURTADO AND 3 ORS., Adv.: MR. ARUN BRAS DE SA FOR R-4	9 files alongwith ca 105/2008	
15	FA/86/2008	27/03/14	SMT. MOGRE ALIAS RADHIKA KRISHNA HARWALKAR (DECEASED) THROUGH LR'S AND 2 ORS., Adv.: MR. ROHIT BRAS DE SA	SHRI. PANDURANG VISHNU GURAV AND 3 ORS., Adv.: MR. G. SHIRODKAR AGA FOR R-4	4 files	
16	FA/179/2007	19/02/14	COSME ANTONIO ELEUTERIO AZAREDO SILVEIRA AND ANR., Adv.:	COLLECTOR AND DISTRICT MAGISTRATE, SOUTH GOA AND ANR., Adv.: ADV. PRIYANKA KAMAT FOR R.NO. 1	5 files	
17	FA/192/2008	11/06/14	COMMUNIDADE OF CHICALIM BY ATTORNEY ASHOK YESHU SANKWALKAR Adv.: MR. SIDDHARTH KALSHAWKAR	COLLECTOR AND DISTRICT MAGISTRATE SOUTH GOA AND ANR., Adv.: ADV. KAIF NOORANI AGA FOR R.NO. 1	9 files alongwith mca 553/2008	

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19	FA/96/2008	02/05/14	TERTOLIANO DIAS (DECEASED) REPRESENTED BY LR'S Adv.: MR. R. G. RAMANI	COMUNIDADE OF AQUEM AND 2 ORS., Adv.:	11 FILES ALONGWITH FA 158/2008	
20	FA/127/2008	03/04/14	SHRI. SANTOSH SAJO MALIK AND 17 ORS., Adv.: MR. DEEPAK GAONKAR	SHRI. PRAKASH MAHADEV MALIK AND 11 ORS., Adv.: MR. R.G.RAMANI TO RESP 1 TO 4	5 FILES	
21	FA/303/2008	02/05/14	SHRI. CHANDRAPPA DURGAPPA HARIJAN AND 3 ORS., Adv.: MR. ANTHONY REBELLO	SHRI HARISHCHANDRA UMESH PARULEKAR ALIAS DINESH MAHADEV NAIK AND ANR., Adv.: ADV. AVDHUT S ARSEKAR FOR R.NO. 1	4 FILES	
22	FA/114/2010	22/01/14	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MR. SHAIKH VAHIDULLA	SHRI ANDREW FRANCIS DAVIES REP. AUGUSTUS MONTEIRO AND ANR., Adv.:	16 FILES ALONGWITH 1 BOUND COMPILATION	
24	FA/76/2006	01/08/14	SHRI UDAISINGH WAMANRAO RANE SARDESSAI AND 4 ORS., Adv.: MR. C. MASCARENHAS	SHRI PRATAPSIHA WAMANRAO RANE, PORVORIM-GOIA AND 8 ORS., Adv.:	9 FILES ALONGWITH FA 215/2006	
25	FA/215/2006	01/08/14	SHRI JAISINGRAO APPASAHEB RANE AND 5 ORS., Adv.:	SHRI PRATAPSIHA WAMANRAO RANE AND 8 ORS., Adv.:	9 FILES KEPT ALONGWITH FA 76/2006	
26	FA/203/2008	26/04/14	SPL. LAND ACQUISITION OFFICER AND ANR. Adv.: P.A. KAMAT	MARIANO MILAGRES FERNANDES (DECEASED) THROUGH LRS Adv.:	12 FILES ALONGWITH MCA 233/2005	
27	FA/300/2008	16/07/14	SHRI. JOSE SANTOS MASCARENHAS ALIAS MENINO JOSE MASCARENHAS Adv.: MR. D. J. PANGAM	SMT. SHOBHANA S. KADKADE AND 5 ORS., Adv.:	7 FILES	
28	FA/83/2006	31/10/14	SHRI PRAKASH N. ACHREKAR AND 8 ORS., Adv.:	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MRS. SUSAN LINHARES,AGA, FOR RESP. 1 TO 3.	9 FILES ALONGWITH FA 192/2005	
30	FA/275/2008	19/02/14	SHRI. SANTOSH GANU GURAV KERKAR Adv.: MR. ARUN BRAS DE SA	SHRI. VINAYAK RAGLO GHADI AND 2 ORS., Adv.: SHRI A.R.,S. NETRAVALKAR FOR RES.3	2 FILES ALONGWITH 5 PAPER BOOK	
32	FA/211/2005	08/08/14	SHRI SHANU BODHO VELIP REP.BY HIS POWER OF ATTORNEY HOLDER RATNAKAR SHANU VELIP,QUEPEM GOA. Adv.: SHRI SUDESH USGAONKAR	SHRI SHABA LOKMU VELIP AND 2 ORS., Adv.:	12 FILES KEPT ALONGWITH FA 208/2005	
33	FA/62/2008	13/06/14	SHRI. SAVIO ALMEIDA FRANCISCO SAVIO VITO DE ALMEIDA AND 3 ORS., Adv.: MR. J. ABREU LOBO	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.: MS. SUSAN LINHARES AGA FOR RESPS	5 FILES ALONGWITH MCA 146/2008	
34	FA/241/2009	08/01/14	MRS. EDVIGES FERNANDES AND ANR., Adv.: MR. D. J. PANGAM	MR. ANTONIO INACIO MASCARENHAS AND ANR., Adv.:	5 FILES ALONGWITH CRA 59/2012	
35	FA/92/2008	06/03/14	DEPUTY COLLECTOR (L.A.) AND ANR., Adv.: MS. RAKHI M. CHODANKAR	DESIDERIO RAFAEL DE PIEDADE MENEZES AND 2 ORS., Adv.: ADV. AGNELO F DINIZ FOR RESPONDENTS	14 FILES ALONGWITH MCA 956/2007	
36	FA/172/2008	02/05/14	STATE OF GOA THROUGH DIRECTOR OF SETTLEMENT AND LAND RECORDS PANAJI Adv.: MR. S. R. RIVANKAR	SMT. YESHODABAI SHIVNATH XETE HINDE AND 2 ORS., Adv.: MR. SUDIN M.S. USGAONKAR	6 FILES ALONGWITH MCA 155/2008	
37	FA/109/2008	27/03/14	SHRI. NICOLAU FERNANDES AND 24 ORS., Adv.: MR. R. G. RAMANI	SHREE SOUNSTHAN PARTAGAL JEEVOTHAM MATH THROUGH ATTORNEY MANOHAR SATU KAMAT AND ANR., Adv.: MR. SUDESH USGAONKAR FOR R-1	4 FILES	
38	FA/47/2008	21/03/14	SMT. PRAVEENA R. DOSHI(SIN.DEC.) THROUGH L.RS., Adv.: MR. ROHIT BRAS DE SA	SHRI GANPAT PARAB AND ANR., Adv.: MR A.R. KANTAK FOR R.2	4 FILES	

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39	FA/136/2010	24/04/14	SHRI. PUNDALIK G. KAMAT SAMBARI Adv.: MR. GOURISH B. KAMAT	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: SHRI PREMANAND A. KHOLKAR FOR RESPONDENT 4.	3 FILES ALONGWITHSTA 1847/2011 AND 5 PAPER BOOK	
40	FA/102/2008	01/08/14	MR. FRANCIS FERNANDES, LOUTOLIM, SALCETE, GOA. Adv.: MR. U. R. TIMBLE	NEW INDIA INSURANCE CO. LTD. AND ORS. Adv.: ADV. C. A. COUTINHO FOR RESPONDENT NO. 1.	21 files ALONGWITH MCA 924/2008	
41	FA/187/2008	24/07/14	EDWIN MASCARENHAS Adv.: MR. SHAMBHU KAKODKAR	VISHWANATH BALLU BETKEKAR AND 2 ORS., Adv.: MR. M. S. JOSHI, FOR R-2	5 FILES	
42	FA/4/2009	14/08/14	THE STATE OF GOA THROUGH DIRECTOR OF SETTLEMENTS AND LAND RECORDS AND ANR., Adv.: MR. S. R. RIVONKAR	SHRI. NAGUESH GAD Adv.: MR. V. MENEZES FOR RESP	5 FILES	
43	FA/202/2008	10/07/14	SHRI. SURENDRANATH SHRIPAD S. DESSAI Adv.: MR. PREETAM TALAULIKAR	SPECIAL LAND ACQUISITION OFFICER (NORTH) AND ANR., Adv.: AGA SUDHA C. PAI KIR FOR R.NOS. 1 and 2.	4 FILES	
44	FA/131/2008	02/05/14	MADNIKABAI B. DESSAI AND 14 ORS., Adv.: MR. SHIVAN DESSAI	STATE OF GOA THROUGH SECRETARY (REVENUE) AND ANR., Adv.: MR. S.A.BANDEKAR FOR AGA FOR RESPS	8 FILES ALONGWITH MCA 102/2008	
45	FA/163/2001	20/08/14	ARUN GAJANAN GADGIL and ORS. Adv.: MR.SUDIN USGAONKAR	VINAYAK PANDURANG GADGIL and ORS. Adv.:	22 FILES ALONGWITH MCA 520/2012	
46	FA/308/2008	12/09/14	MR. SUNIL P. SURYAVANSHI Adv.: MR. VIVEK RODRIGUES	SMT. HERMINIA D'COSTA AND ANR., Adv.: ADV. EMERICO AFONSO FOR R.NO. 2	5 FILES ALONGWITH MCA 977/2009	
47	FA/53/2009	26/09/14	MS. DEEPTI SANTOSH NAIK THROUGH GUARDIAN (FATHER) SANTOSH VISHNU NAIK Adv.: MR. SHAMBHU KAKAODKAR	SHRI. RAJU SURYAKANT JOSHI AND 5 ORS., Adv.: MR. E. AFONSO FOR R-3	6 FILES ALONGWITH MCA 250/2009	
48	FA/87/2009	14/10/14	SMT. INDIRA SAWANT AND 4 ORS., Adv.: MR. P. S. LOTLIKAR	MR. VIJAYENDRA UMAKANT SHETH AND 2 ORS., Adv.: MR. SANTOSH H. BHARNE FOR R.3	5 FILES	
49	FA/119/2007	11/04/14	SHRI. VISHWANATH G. DESAI AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR APPELLANT NO. 1 and 2	SHRI. CHANDRU GUNU MELEKAR (DECEASED) THROUGH LR'S AND 5 ORS., Adv.: MR. J.P.DESSAI FOR R.1 and 2	6 Files	
50	FA/198/2008	12/06/14	THE CONSERVATOR OF FORESTS AND 3 ORS. Adv.: RAKHI CHODANKAR, AGA	SMT. ANJELINA LOURENCO PEREIRA (SINCE DEC.) THROUGH L'RS. Adv.:	8 FILES ALONG WITH CA/205/2008, MCA/43/2007, MCA/302/2008, MCA/936/2007	
51	FA/249/2007	27/03/14	DR. IVO DA COSTA AZAREDO Adv.: MR. ZELLER D'SOUZA	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: ADV. PRIYANKA KAMAT , AGA, FOR R. NO. 1 and 2	6 FILES ALONG WITH CA/237/2007, MCA/551/2013,	

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52	FA/82/2007	14/03/14	FR. VICTOR JOAO GAULBERTO ANES Adv.:	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS. Adv.: MR. M. SALKAR, AGA	5 Files alongwith MCA 633/2007, MCA 1058/2013.	
53	FA/11/2008	20/03/14	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER MARGAO Adv.: MRS. LEENA KAMAT DHARWADKAR	AGUSTINHO SEQUIRA AND 2 ORS., Adv.: MR. CAETANO MASCARENHAS FOR RES.	5 Files alongwith CA 22/2008	
54	FA/134/2008	04/04/14	SMT. JOANITA VIEGAS Adv.: MR. SANJAY CHODANKAR	MR. UDAY BABANI PHALDESSAI AND ANR., Adv.: MR. E. AFONSO FOR R-1 and 2	5 Files alongwith MCA 65/2008.	
55	FA/135/2008	24/04/14	SMT. IDA PEREIRA AND 2 ORS., Adv.: MR. ABHJEET KAMAT	VILLAGE PANCHAYAT OF MERCES THROUGH SECRETARY AND 5 ORS., Adv.: MS SUSAN LINHARES FOR R-4	5 Files alongwith MCA 237/2008.	
56	FA/122/2008	28/01/14	MR. FREDERIK EDMUND ONASSIS HENRIQUES Adv.: MR. LAXMIKANT S. SALKAR	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 11 ORS., Adv.: MR. V.P.THALI FOR R-5	5 Files alongwith XOB 17/08.	
57	FA/152/2008	02/05/14	MR. SADANAND VISHNU SHIRGAONKAR Adv.: MS. SAPNA MORDEKAR	MISS. MARIA MANUELA BARRETO Adv.: ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT	3 Files.	
59	FA/268/2008	14/08/14	NATIONAL INSURANCE CO. LTD., Adv.: MS. EMERA REMEDIOS	MR. DEVNATH M. YADAV AND 2 ORS., Adv.: MR. V.A.LAWANDE FOR R-1	7 FILES MCA/239/2013,MCA/541/2008,CA/89/2009,MCA/860/2012,	
60	FA/151/2007	07/03/14	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MR. S. VAHIDULLA	COMMUNIDADE OF ASSAGAO THROUGH ADMINISTRATOR OF COMMUNIDADE Adv.: MR.PARAG RAO FOR R-1	4 files alongwith ca/149/2007	
61	FA/183/2006	14/10/14	COMMUNIDADE OF QUITOL THROUGH ITS ATTORNEY SHRI. SUCUDO GOVIND DESSAI Adv.: SHRI. S. D. PADIYAR	THE FABRICA OF BETUL CHURCH, AND 3 ORS., Adv.: SHRI ANTHONY D'SILVA, R-3(A),3(B) and 3(C)	5 FILES ALONGWITH MCA/741/2005, CA/190/2006,MCA/546/2014	
62	FA/182/2008	04/04/14	NATIONAL INSURANCE CO. LTD. Adv.: MS. EMERA REMEDIOS	MR. VIJAY KHEDEKAR AND 2 ORS., Adv.: MR. SHAMBU S. KAKODKAR FOR R.1	5 FILES ALONGWITH MCA/257/2010,	
63	FA/20/2008	14/03/14	MR. VILAS KRISHNA DESSAI Adv.: MR. PREMANAND A. KHOLKAR	SHRI. MAHABUB KALANDAR ZANDE AND 2 ORS., Adv.:	5 Files.	
64	FA/7/2009	20/06/14	CHANDRAVATI R. NAIK AND ANR., Adv.: MR. EMERICO AFONSO	SUSHANT ATMARAM GAONKAR AND ANR., Adv.: MR. M.S. JOSHI FOR R.1 and 2	4 Files.	
66	FA/178/2008	13/11/14	SHRI. ANIL SAGUN GHADI Adv.: MR. SHAMBHU S. KAKODKAR	SHRI. ANIL CHOPDEKAR AND 5 ORS., Adv.: SHRI A.R.S. NETRAVALKAR FOR RESP. 3	5 Files Kept with MCA 227/2010.	
67	FA/195/2008	24/07/14	SHRI. SALVADOR ROQUE AFONSO THROUGH ATTORNEY PERSY PEDRINHA LIBERATA AFONSO Adv.: MR. SHAMBHU KAKODKAR	MRS. MARIA SANTAN V. NORONHA E DIAS AND 3 ORS., Adv.: MR. E. AFONSO FOR R-4	5 Files along with Loose Papers Kept in CA 200/08 & MCA 682/08.	
68	FA/166/2008	10/04/14	COMMANDING OFFICER INS HANSA, DABOLIM, VASCO AND 3 ORS., Adv.: ADV. MAHESH AMONKAR FOR APPELLANTS	RAGHBIR SINGH LT. (HON) Adv.: MR. P.J.AUGUSTINE FOR RESP	4 Files Kept in CA 270/08.	
69	FA/326/2006	13/08/14	GOVT. OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MR. AMEY KAKODKAR FOR APPELLANT.	SHRI BENEDITO D'SOUZA (SINCE DEC.) THROUGH L.RS. Adv.: MR. A.F. DINIZ	7 Files Kept in MCA 652/06, MCA 446/08,MCA 671/13 along with Loose Papers.	
73	FA/3/2007	10/02/14	THE LAND ACQUISITION OFFICER AND ANR., Adv.: MR. MANISH SALKAR	DR. FILIPE NERI DA PIEDADE CORREIA, MARGAO GOA Adv.: MR. JUDAS CHAGAS SILVA FOR RESP	9 Files along with XOB 22/07, MCA 49/13, MCA 356/13, CA 9/07, MCA 739/06.	
74	FA/298/2006	25/07/14	MRS. FATIMA CONCEICAO TONY COLACO, VELIM, SALCETE GOA. Adv.: ADV. MR. VALMIKI MENEZES	DEPUTY COLLECTOR(L.A) AND ANR., Adv.:	11 FILES ALONGWITH MCA/64/2007, STM/3153/2006,MCA/275/2013, MCA/398/2013,CA/229/2007	
75	FA/316/2007	28/03/14	SHRI. UDAY M. SALKAR Adv.: ADV. PARAG S RAO FOR PETITIONER	THE CHIEF SECRETARY GOVT. OF GOA AND 2 ORS., Adv.: SHRI AJIT R. KANTAK FOR RES. 2	3 Files.	

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77	FA/106/2008	02/05/14	SMT. MEGHANA DIGAMBER HARMALKAR Adv.: MR. C. A. FERREIRA	SMT. MAMATA MAHADEV GADEKAR AND 4 ORS., Adv.: MR. V. MENEZES FOR RESP.	6 Files along with CA 144/08.
78	FA/22/2014	20/06/14	SHRI. DAVID NORONHA Adv.: ADV. SAKHARAY NAIK	SHRI. AUDHUT APTE AND 4 ORS., Adv.:	4 FILES KEPTWITH MCA/824/2013, MCA/566/2013
80	FA/75/2008	30/09/14	SHRI. BHISSO GANESH GAONKAR AND 11 ORS. Adv.: C.A. COUTINHO	THE GOVERNMENT OF GOA THROUGH ITS CHIEF SECRETARY AND 58 ORS Adv.: ADV. SUDHA C. PAI KIR AGA, FOR R.NO. 1 TO 5	10 Files alongwith MCA Nos. 579/11, 376/11 & 285/07 & 676/11 & STA Nos. 2345/14, 1885/14 & 1473/14.
83	FA/212/2008	20/06/14	THE NEW INDIA ASSURANCE CO. LTD Adv.: MR. EMERICO AFONSO	SHRI. JUSTIANO SAM GOMES AND 2 ORS., Adv.:	15 Files along with CA 223/09, MCA 455/09 & STA 1999/09.
84	FA/188/2007	10/04/14	DR. JOAO FILIPE DO REGO AND ANR., Adv.: VLEDSON BRAGANZA	DEPUTY COLLECTOR (DEV) AND LAND ACQUISITION OFFICER AND ANR Adv.:	15 FILES ALONGWITH FA/58/2008, MCA/258/2007,CA/84/2008,MCA/90/2007,STA/1597/2012, STM/1736/2012,MCA/607/2012, MCA/433/2013,MCA/90/2007
85	FA/58/2008	10/04/14	THE DEPUTY COLLECTOR (DEV) and LAND ACQUISITION OFFICER AND ANR., Adv.: MS. RAKHI M. CHODANKAR	DR. JOAO FILIPE DO REGO AND ANR., Adv.: SHRI IFTIKHAR AGHA FOR R.1 (B).	15 FILES ALONGWITH FA/188/2007, MCA/258/2007,CA/84/2008,MCA/90/2007,STA/1597/2012, STM/1736/2012,MCA/607/2012, MCA/433/2013,MCA/90/2007
86	FA/8/2008	10/04/14	SHRI. VALENTINO S. I. F. REBELLO AND ANR., Adv.: MS. SAMIH RODRIGUES	THE STATE OF REPRESENTED BY CAPTAIN OF PORTS Adv.:	04 Files alongwith CA No.19/08.
87	FA/164/2008	04/04/14	SHRI JOAO PIEDADE C. FERNANDES THROUGH ATTORNEY ANTHONY FERNANDES Adv.: MR. V. G. P. DUKLE	COMMUNIDADE OF AQUEM AND 11 ORS., Adv.:	06 Files.
88	FA/197/2007	21/03/14	SHRI. VIDHYADHAR ATMARAM UMARYE @ VENKATESH ATMARAM UMRAYE AND 9 ORS., Adv.: MR. R. G. RAMANI	THE CHIEF SECRETARY GOVT. OF GOA AND 20 ORS., Adv.: MR. G. SHIRODKAR AGA FOR RESPS 1 TO 5	05 Files.
89	FA/147/2007	04/03/14	COMMUNIDADE OF BHATI ALIAS ASTRAGAR THROUGH ATTORNEY ANIL DATTA PRABHU DESSAI AND ANR., Adv.: MR. AGNELO F. DINIZ	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: GA MANISH SALKAR FOR R.NO. 2.	13 Files alongwith MCA No. 230/11 and STA No. 501/11.
90	FA/1/2008	28/03/14	HEIRS OF YESHWANT BABLO NAIK MAINKAR NAMELY MRS. USHA YESHWANT MAINKAR Adv.: MR. ALDRIN MONTEIRO	CHIEF EXECUTIVE OFFICE OF THE GOA STATE CO-OP BANK LTD AND 7 ORS., Adv.:	15 Files alongwith FA No. 305/08, MCA No. 360/09, CA No. 312/08, STA No. 1461/09.
91	FA/305/2008	28/03/14	THE CHIEF EXECUTIVE OFFICER GOA STATE CO-OPERATIVE BANK LTD AND ANR., Adv.: MR. S. R. RIVONKAR	SMT. YASHODA YASHWANT NAIK MAINKAR (DECEASED) AND 11 ORS., Adv.: MR. ALDRIN MONTEIRO, FOR R-4	15 Files alongwith FA No. 01/08, MCA No. 360/09, CA No. 312/08, STA No. 1461/09.
92	FA/105/2007	04/03/14	THE GOA HOUSING BOARD Adv.: MR. H. D. NAIK	PAIK KUSTA ALIAS RAJU KUSTA BHAGAT REPRESENTED BY ATTORNEY PAIK@RAJU KUSTA BHAGAT AND 2 ORS., Adv.: MR. M.S.USGAONKAR FOR R1	13 FILE KEPT Alongwith FA/125/2007 CA/102/2007 MCA/248/2007
93	FA/125/2007	04/03/14	PAIK KUSTA BHAGAT ALIAS RAJU KUSTA BHAGAT REPRESENTED BY ATTORNEY PAIK @ RAJU KUSTA BHAGAT AND AN Adv.: SUDIN USGAONKAR	DEPUTY COLLECTOR (LAND ACQUISITION) AND ANR., Adv.: MR. G. SHIRODKAR AGA FOR R-1	13 FILE KEPT Alongwith FA/105/2007 CA/102/2007 MCA/248/2007
94	FA/114/2008	22/01/14	SHRI. ASHRAF KHAN Adv.: MR. NITIN SARDESSAI	MISS. ZAHEEDA KAZI AND 2 ORS., Adv.: MS. SUSAN LINHARES AGA FOR R 2 and 3	4 FILES
95	FA/246/2007	14/03/14	DEPUTY COLLECTOR AND S.D.O. LAND ACQUISITION OFFICER AND ANR., Adv.:	SHRI. SANSTHAN PARTAGAL JIVOTTAM MATH Adv.:	12 Files along with CA 234/07, MCA 18/08, MCA 226/08 & MCA 262/07.
96	FA/171/2003	01/09/14	M/S KAYCO ENGINEEING,MARGAO-GOA AND ANR., Adv.: MR.SUDESH USGAONKAR	STATE OF GOA AND 5 ORS., Adv.: SHRI S.R.RIVANKAR,R-1	9 FILES ALONG WITH CA/162/2003 MCA/140/2007 MCA/811/2013

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97	FA/243/2003	20/06/14	SHRI THOMAS RODRIGUES,NAVELIM,SALCETE-GOA. Adv.: SHRI SUDESH USGAONKAR	THE COMUNIDADE OF COTOMBI AND 2 ANR., Adv.: SHRI MAHESH AMONKAR,R-1	26 FILES ALONG WITH FA/244,245, 246 AND 247 OF 2003,CA/266/2003, CA/267/2003,CA/268/2003, CA/269/2003,CA/270/2003	
98	FA/100/2010	06/05/14	SIMAO CARDOZO AND 2 ORS., Adv.: MR. C. A. COUTINHO	NATIONAL INSURANCE COMPANY LTD., AND 2 ORS., Adv.: SHRI M.S. JOSHI FOR R.1	6 Files along with MCA 940/09 & MCA 433/12 with loose Papers.	
99	FA/244/2003	20/06/14	SHRI THOMAS RODRIGUES,NAVELIM,SALCETE-GOA. Adv.: SHRI SUDESH USGAONKAR	THE COMUNIDADE OF COTOMBI AND ANR., Adv.: SHRI MAHESH AMONKAR	26 FILES KEPTWITH FA/243,245, 246 AND 247 OF 2003,CA/266/2003, CA/267/2003,CA/268/2003, CA/269/2003,CA/270/2003	
100	FA/245/2003	20/06/14	SHRI THOMAS RODRIGUES,NAVELIM,SALCETE-GOA. Adv.: SHRI SUDESH USGAONKAR	THE COMUNIDADE OF COTOMBI AND ANR., Adv.: SHRI MAHESH AMONKAR	26 FILES KEPTWITH FA/243,244, 246 AND 247 OF 2003,CA/267/2003, CA/268/2003,CA/269/2003, CA/270/2003	
101	FA/246/2003	20/06/14	SHRI THOMAS RODRIGUES,NAVELIM,SALCETE-GOA. Adv.: SHRI SUDESH USGAONKAR	THE COMUNIDADE OF COTOMBI AND ANR., Adv.: SHRI MAHESH AMONKAR	26 FILES KEPTWITH FA/243,244, 245 AND 247 OF 2003,CA/266/2003, CA/267/2003,CA/269/2003, CA/270/2003	
102	FA/247/2003	20/06/14	SHRI THOMAS RODRIGUES,NAVELIM,SALCETE-GOA. Adv.: SHRI SUDESH USGAONKAR	THE COMUNIDADE OF COTOMBI AND ANR., Adv.: SHRI MAHESH AMONKAR	26 FILES KEPTWITH FA/243,244, 245 AND 246 OF 2003,CA/266/2003, CA/267/2003,CA/268/2003, CA/270/2003	
103	FA/331/2007	20/03/14	SHRI. KASHI DAIRY AND RESTAURANT THROUGH PARTNER RAMCHANDRA HALWAI Adv.: ADV. PRASHANT V. VENGURLEKAR FOR APPELLANT	PETER TELLIS AND 12 ORS., Adv.:	13 FILES	
105	FA/139/2008	24/07/14	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND ANR., Adv.: MR. S. R. RIVONKAR	SMT. MUKTABAI NAGUESH MALKARNEKAR AND 3 ORS., Adv.:	16 FILES KEPTWITH MCA/724/2013, STA/3216/2008, XOB/6/2009, MCA/45/2009, MCA/144/2009, CA/153/2008	
106	FA/87/2014	18/12/14	MS. MRINAL M. LOLIEYEKAR Adv.: ADV. SHAILESH REDKAR	SHRI. RAJESH J. DEVIDAS AND ANR., Adv.:	3 FILES KEPTWITH MCA/511/2014	
107	FA/165/2009	02/12/14	NORTH WESTERN KARNATAKA ROAD TRANSPORT CORPORATION THROUGH CHIEF LAW OFFICER Adv.: MR. A. R. KANTAK	SMT. NEELIMA SURENDRA PAGUI @ NELIMA SURENDRA NAMSHIKAR AND 5 ORS., Adv.:	7 FILES KEPT WITH MCA/148/2009, MCA/100/2009, CA/163/2009, STA/420/2009,	
108	FA/231/2009	02/12/14	GOA INDUSTRIAL CORPORATION Adv.: PARAG RAO	IDALINA MARIA DORES D' CRUZ and ANR Adv.: MR. A.F. DINIZ FOR R.1.	7 FILES	
109	FA/209/2008	19/09/14	DEPUTY COLLECTOR AND S.D.O. MORMUGAO Adv.: MR. MANISH SALKAR	JOSE ALMEIDA AND 3 ORS., Adv.:	7 FILES KEPT WITH XOB/12/2009, MCA/228/2008, MCA/149/2009	
110	FA/315/2008	28/07/14	TARA MARUTI NAIK ALIAS TARA CHANDRAPPA YELLAPPA ARE ALIAS TARA CHANDRAPPA YELLAPPA AREY AND 3 ORS., Adv.: MR. N. K. SAWAIKAR	THE CHIEF SECRETARY GOVERNMENT OF GOA AND 5 ORS., Adv.: MR. G. SHIRODKAR, GA FOR R-1 TO 4	6 FILES ALONGWITH MCA/689/08.	
111	FA/192/2007	02/08/14	MR. JERONIMO CIRILO MENDES Adv.:	MR. ANTHONY GAFFINO Adv.: MR. VALMIKI MENEZES FOR RESP	6 Files	
112	FA/35/2014	09/05/14	THE UNITED INDIA INSURANCE CO. LTD. Adv.: ADV. A.R.S. NETRAVALKAR	SHRI. MILAGRES FRANCISCO PALHA AND 7 ORS., Adv.: ADV. AJIT R. KANTAK FOR R.NO. 7 and 8	3 Files along with MCA 1076/13.	
113	FA/14/2009	11/09/14	SHRI. ANTHONY JOHN BRITO D'COSTA ALIAS BRITO D'COSTA Adv.: MR. SHAMBHU KAKODKAR	SHRI. ANTHONY R. D'COSTA AND ANR., Adv.:	6 Files along with MCA 473/12.	
114	FA/161/2009	05/09/14	SMT. MEGHA UTTAM GAUNS ALIAS KUNDAIKAR AND 2 ORS., Adv.: MR. A. D. BHOBE	SHRI. ROHIDAS K. BORGES Adv.:	6 Files.	

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115	FA/21/2010	18/06/14	SHRI. GOVIND BABURAO BHONSLE AND ANR., Adv.: MR. GALILEO TELES	SHRI. JAIWANT SURYA MOPKAR AND 2 ORS., Adv.: SHRI VIVEK RODRIGUES FOR RESPONDENT.	6 FILES ALONGWITH MCA/1007/2013, CA/186/2010,CA/142/2010, MCA/574/2009,	
116	FA/168/2008	09/05/14	MR. ANTHONY PEREIRA Adv.: MR. SUDIN M. S. USGAONKAR	MRS. MARIA D'COSTA E PEREIRA AND 2 ORS., Adv.: MR. C.A.COUTINHO FOR R-1	10 FILES ALONGWITH FA/95/2008, CA/177/2008	
117	FA/95/2008	09/05/14	MRS. LUIZA D'SOUZA Adv.: MR. C. A. FERREIRA	MRS. MARIA ANGELA D'COSTA E PEREIRA AND ANR., Adv.: MR. SUDIN USGAONKAR FOR R-2	10 FILES ALONGWITH FA/168/2008, CA/177/2008	
118	FA/195/2007	04/03/14	THE GOA HOUSING BOARD Adv.: MR. H. D. NAIK	GANGADHAR MORTO NAIK THROUGH MRS. NAYANA GANGADHAR N. GAONKAR AND 3 ORS., Adv.: MR. SUDIN USGAONKAR FOR LRS. OF RESP	12 FILES ALONGWITH MCA//265/2007 FA/113/2007,CA/178/2007,	
119	FA/113/2007	04/03/14	DR. JIBLO MORTO NAIK GAONKAR Adv.: SUDIN USGAONKAR	DEPUTY COLLECTOR (LA) AND 3 ORS., Adv.: MR. GURU SHIRODKAR, AGA FOR R. 1	12 FILES KEPTWITH FA/195/2007 MCA/265/2007,CA/178/2007,	
120	FA/251/2009	03/07/14	MR. NICOLAU D'MELLO AND ANR., Adv.: MR. ROHIT BRAS DE SA	MR. RAVI PANCHOLI (DECEASED) THROUGH LR'S AND 5 ORS., Adv.: MR. E. AFONSO FOR R-6	10 Files kept along with MCA 990/11 and MCA 888/12.	
121	FA/179/2008	04/12/14	SMT. CHANDRAVATI SAGUN GHADI AND 4 ORS., Adv.: MR. SHAMBHU S. KAKODKAR	SHRI. ANIL CHOPDEKAR AND 9 ORS., Adv.: SHRI A.R.S. NETRAVALKAR FOR RESP. 3	7 Files kept along with STA 968/14,STA 969/14 & STA 970/14.	
122	FA/347/2005	11/07/14	COMMUNIDADE OF QUITOL THROUGH ITS ATTORNEY SHRI SUCUDO GOVIND DESSAI, QUEPEM GOA. Adv.: MR. S. D. PADIYAR	THE PRESIDENT,FABRICA OF BETUL CHURCH AND 2 ORS., Adv.: MR. R. G. RAMANI, FOR RESPONDENT NO.3.	5 FILES CA/371/2005	
123	FA/9/2014	31/07/14	SHRI. JOLLY THOMAS AND ANR., Adv.: ADV. MR. SAKHARAY ULHAS NAIK	THE GOA STATE CO-OPERATIVE BANK LTD. AND 6 ORS., Adv.: ADV. SANDESH GAJANAND ARABEKAR FOR R.NO. 7	3 files alongwith unserved notice CA/9/2014	
124	FA/20/2009	22/07/14	ANTHONY CARDOZO AND ANR., Adv.: MR. J. ABREU LOBO	MARIA FILOMENA VAZ E ROSARIO AND 7 ORS., Adv.: MR. P. LOTLIKAR FOR	12 FILES MCA/892/2012, MCA/540/2013, MCA/539/2013	
125	FA/141/2013	24/04/14	SHRI SABINO TOLENTINO FERNANDES AND ANR., Adv.: ADV. RICHARD ALMEIDA	SHRI ROHIDAS N. NAIK AND ANR., Adv.: ADV. SANMAN KENY FOR R.NO. 1	two files	
126	FA/128/2013	27/02/14	SHRI. SHANTARAM SHANKAR SANGALE Adv.: ADV. VALMIKI MENEZES	MR. AJAY @ LADU GANESH AGARWADEKAR AND ANR., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1	4 files mca/530/2013,ca/212/2013	
127	FA/29/2010	07/05/14	TWENTY FIRST CENTURY WIRE RODS LTD., and ANR Adv.: MR. E. AFONSO	SHRI SHARAN BASAPA KALLUR Adv.:	7 FILES ALONGWITH CA/38/2010	
128	FA/33/2014	24/06/14	MR. PRABHAT S. MISHRA Adv.: MR. V. PANGAM	MR. SANDEEP S. GHODKE AND 2 ORS., Adv.: ADV. AMEY KAKODKER, FOR R.NO. 3	4 FILES ALONGWITH MCA/4/2014, MCA/438/2012	
129	FA/15/2009	04/07/14	SMT. REMEDIANA BRAGANZA E REBELLO AND 3 ORS., Adv.: MR. SHAMBHU KAKODKAR	LAXMAN KOLEKAR AND 2 ORS., Adv.: ADV. VILAS P. THALI FOR R.NO. 1	7 FILES ALONGWITH MCA/63/2009	
130	FA/150/2007	23/07/14	SALGAOCAR MINING INDUSTRIES LTD. Adv.:	SHRI. ROGUVIR RAJARAM PAIGANKAR(DEC)REPRESENTED BY LR'S AND ANR Adv.: MR. C. MASCARENHAS, FOR R.1(G) and 1(H)	10 files alongwith ca/143/2007,	
131	FA/72/2007	14/03/14	SHRI. RAJENDRA VASSUDEO DESHPRABHU REPRESENTED BY ATTORNEY DR. VASUDEO RAJENDRA DESHPRABHU Adv.: LAXIMIKANT HALORNEKAR	THE CHIEF ENGINEER KONKAN RAILWAY CORPORATION LTD. Adv.:	24 FILES ALONGWITH FA/71/2007, FA/187/2007,FA/216/2007,MCA/335/ 2007,CA/202/2007,MCA/336/2007, CA/172/2007	
132	FA/71/2007	14/03/14	SHRI. RAJENDRA VASSUDEO DESHPRABHU REPRESENTED BY ATTORNEY DR. VASUDEO RAJENDRA DESHPRABHU Adv.: LAXMAN PEDNEKAR	THE CHIEF ENGINEER KONKAN RAILWAY CORPORATION LTD. Adv.:	24 FILES KEPTWITH FA/72/2007, FA/187/2007,FA/216/2007,MCA/335/ 2007,CA/202/2007,MCA/336/2007, CA/172/2007	

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133	FA/187/2007	14/03/14	SPECIAL LAND ACQUISITION OFFICER, Adv.: MR. A. D. BHOBE	SHRI. RAJENDRA VASSUDEO DESHPRABHU (REPRESENTED BY HIS LR'S) Adv.:	24 FILES KEPTWITH FA/72/2007, FA/71/2007,FA/216/2007,MCA/335/2007,CA/202/2007,MCA/336/2007, CA/172/2007	
134	FA/216/2007	14/03/14	SPECIAL LAND ACQUISITION OFFICER, Adv.: MR. A. D. BHOBE	SHRI. RAJENDRA VASSUDEO DESHPRABHU (REPRESENTED BY HIS LR'S) Adv.:	24 FILES KEPTWITH FA/72/2007, FA/71/2007,FA/187/2007,MCA/335/2007,CA/202/2007,MCA/336/2007, CA/172/2007	
135	FA/131/2013	05/08/14	SHRI. SHEKHAR GOVEKAR Adv.: ADV. R. G. RAMANI	SHRI. JOAQUIM INACIO FERNANDES AND 2 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 1	3 FILES ALONGWITH 3 PAPER BOOK, CA/222/2013	
136	FA/61/2010	10/04/14	GOA INDUSTRIAL DEVELOPMENT CORPORATION Adv.: MR. PARAG RAO	FR. NONATH ARAUJO AND ANR. Adv.: MR. V. A. LAWANDE FOR R.1	6 FILES	
137	FA/8/2009	18/09/14	M/S. KADAMBA TRANSPORT CORPORATION LTD., Adv.: MR. SHIVAN DESSAI	MRS. BENEDICTA FERNANDES E DIAS AND 2 ORS., Adv.: MR. J. GODINHO FOR RESP	10 FILES ALONGWITH XOB/13/2013, FA/8/2009, MCA/21/2011	
138	FA/307/2008	12/09/14	SHRI. PREMANAND GANESH NAIK Adv.: MS. ASHA DESSAI	SHRI. DINANATH SHANKAR GAONKAR AND 2 ORS., Adv.: MR. E. AFONSO FOR R-2	4 FILES	
139	FA/1/2010	08/08/14	SHRI CASIMIRO CORREIA Adv.: MR. R.G. RAMANI	EXECUTIVE ENGINEER AND ANR. Adv.: SHRI GURU SHIRODKAR FOR RESPONDENTS.	9 files alongwith fa/207/2009	
140	FA/207/2009	08/08/14	CASIMIRO CORREIA Adv.: MR. R.G. RAMANI	EXECUTIVE ENGINEER AND ANR. Adv.: MS. SUSAN LINHARES FOR RES. 1 and 2.	9 files alongwith fa/207/2009	
141	FA/186/2009	27/01/14	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER MARGAO AND ANR., Adv.: MR. MANISH SALKAR	MILAGRES DA COSTA AND ANR., Adv.: MR SANDESH PADIYAR FOR R1	9 files alongwith fa/63/2008, ca/197/2009,mca/804/2008	

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142	FA/63/2008	27/01/14	MILAGRES DA COSTA AND ANR., Adv.: MR. S. D. PADIYAR	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER MARGAO AND ANR., Adv.:	9 files keptwith fa/186/2009, ca/197/2009,mca/804/2008	
143	FA/210/2007	10/02/14	SHRI. GURUDAS NARAYAN NAIK AND ANR., Adv.: MS. DEEPALI BODKE	THE DEPUTY COLLECTOR (L.A) LAND ACQUISITION OFFICER AND ANR., Adv.:	4 FILES	
144	FA/186/2008	24/07/14	AVELINO MASCARENHAS Adv.: MR. SHAMBHU KAKODKAR	VISHWANATH BALLU BETKEKAR AND 2 ORS., Adv.: MR. M. S. JOSHI FOR R-2	3 Files with loose papers.	
146	FA/46/2009	26/09/14	THE NEW INDIA ASSURANCE CO. LTD., Adv.: MR. E. AFONSO	SHRI. PETER PHILIP PO AND 2 ORS., Adv.:	8 Files kept along with STA 261/08, MCA 180/08 & MCA 993/11.	
147	FA/286/2007	14/03/14	JOAQUIM VICENT COUTINHO (DECEASED) THROUGH L'RS. Adv.: MR. SHAMBHU S. KAKODKAR	MENINO SALVADOR F. COUTINHO and 7 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 4(B)(1) TO 4(B)(6)	10 files alongwith sta/21682012, mca/787/2012,ca/262/2007, mca/800/2012,mca/246/2008,	
148	FA/36/2010	10/06/14	SHRI. LUIS SEASTIAO MASCARENHAS Adv.: MR. R. G. RAMANI	SHRI. SUNIL KUMAR KUKREJA AND 2 ORS., Adv.:	7 FILES ALONGWITH MCA488/2009	
149	FA/121/2010	24/06/14	MISS M. LAKSHMI CHITRA Adv.: AUDHUT S. ARSEKAR	SHRI RAHUL BHIKAJI BHUTAL AND ANR., Adv.: MR. E. AFONSO FOR R-2	6 FILES ALONGWITH MCA/97/2010	
150	FA/45/2013	11/08/14	MS. KALPIKA SHARAD NAIK Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	MR. SHARAD G. NAIK Adv.: ADV. ETHELWALD OLIMPIO MENDES	6 FILES ALONGWITH CA/57/2013	
151	FA/21/2009	25/09/14	SMT. SHARDA GAIKWAD Adv.: MR. SHAMBHU S. KAKODKAR	ALLEN GOES AND 3 ORS., Adv.: MR. V.G.P. DUKLE FOR RESP	4 Files along with loose papers.	
152	FA/219/2009	18/09/14	SHRI CASIMIRO CORREIA Adv.: MR. R.G. RAMANI	EXECUTIVE ENGINEER Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO.1	7 Files kept along with FA 209/09.	
153	FA/209/2009	18/09/14	SHRI CASIMIRO CORREIA Adv.: MR. R.G. RAMANI	EXECUTIVE ENGINEER AND ANR. Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 1 and 2	7 Files kept in FA 219/09.	
154	FA/110/2006	15/11/14	ANANT RAGHU GAUNCAR AND 13 ORS., Adv.: MR. MARIO PINTO ALMEIDA	DODOLO NARAIN GAUNKAR AND 34 ORS., Adv.: ADV. MR. VALLABH PANGAM FOR R-6 U/LAS	5 Files kept along with MCA 224/14.	
155	FA/10/2010	20/11/14	SHRI. ARVIND KUMAR SETH Adv.: MR. SHAMBHU S. KAKODKAR	BABAJI GOVIND SAWANT AND ANR., Adv.:	7 Files kept along with MCA 428/09.	
157	FA/45/2010	17/12/14	SHREE GRAM DEV LAXMI NARAYAN COLA THROUGH ATTORNEY PUNDOLIC R. PRABHUDESSAI Adv.: MR. SUDESH USGAONKAR	SHRI. GANESH ARJUN VELIP (DECEASED) THROUGH LR'S Adv.:	7 files alogwith mca/597/2009	
158	FA/15/2007	26/08/14	M/S. RAJARAM ESTATE AND ANR. Adv.: HRUDAYNATH SHIRODKAR	COLLECTOR AND DISTRICT MAGISTRATE SOUTH GOA, MARGAO AND 2 ORS. Adv.:	11 FILES ALONGWITH STA/2040/2014 MCA/549/2008	
159	FA/32/2010	02/12/14	NORTH WESTERN KARNATAKA ROAD TRANSPORT CORPORATION THROUGH CHIEF LAW OFFICER Adv.: MR. A. R. KANTAK	SHRI. DASHARAT RASHALKAR AND 3 ORS., Adv.: ADV. EMERICO AFONSO FOR R - 3.	8 FILES ALONGWITH MCA/709/2009, MCA/147/2009,STA/421/2009, MCA/101/2009,	

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160	FA/287/2006	21/04/14	COMMUNIDADE OF BALLI THROUGH ITS ATTORNEY SHRI SHANKAR FAL DESSAI, QUEPEM GOA. Adv.: ADV. MR. D.J. PANGAM	MANGUESH UTTAM SINAI AMBO(EXPIRED) REP. BY L.RS., Adv.: MRS. SHAMBHAVI RAO FOR R 1 (I)	27 FILES ALONGWITH FA/288/2006, FA/339/2006,FA/340/2006,MCA/177/2009,CA/336/2006,CA/337/2006, CA/287/2006,STA/764/2009,STA/765 / 2009,CA/286/2006,STA/765/2009	
161	FA/288/2006	21/04/14	COMMUNIDADE OF BALLI THROUGH ITS ATTORNEY SHRI SHANKAR FAL DESSAI, QUEPEM GOA. Adv.: ADV. MR. D.J. PANGAM	MANGUESH UTTAM SINAI AMBO(EXPIRED) REP. BY L.RS., Adv.: MRS. SHAMBHAVI RAO FOR R 1 (I)	27 FILES ALONGWITH FA/287/2006, FA/339/2006,FA/340/2006,MCA/177/2009,CA/336/2006,CA/337/2006, CA/287/2006,STA/764/2009,STA/765 / 2009,CA/286/2006,STA/765/2009	
162	FA/339/2006	21/04/14	ROHIDAS DATTA FAL DESAI AND ANR., Adv.: MR. IFTIKHAR AGA	MANGUESH UTTAM SINAI AMBO(EXPIRED) REP.BY L.RS., Adv.: MR. RYAN MENEZES	27 FILES ALONGWITH FA/287/2006, FA/288/2006,FA/339/2006, FA/340/2006,MCA/177/2009, CA/336/2006,CA/337/2006, CA/287/2006,STA/764/2009,STA/765 / 2009,CA/286/2006,STA/765/2009	
163	FA/340/2006	21/04/14	VITHOBA MAHADEV DESAI, CANACONA GOA. Adv.: MR. IFTIKHAR AGA	MANGUESH UTTAM SINAI AMBO(EXPIRED) REP.BY L.RS., Adv.: MR. RYAN MENEZES	27 FILES ALONGWITH FA/287/2006, FA/288/2006,FA/339/2006, FA//2006,MCA/177/2009, CA/336/2006,CA/337/2006, CA/287/2006,STA/764/2009,STA/765 / 2009,CA/286/2006,STA/765/20	
167	FA/57/2008	07/03/14	MR. EFIGENIO DIAS AND ANR., Adv.: MR. C. A. FERREIRA	MR. JOAQUIM MANUEL ARIES GOMES AND 27 ORS., Adv.: MR. C.A.COUTINHO FOR R 11 TO 15	20 FILES & UNSERVED NOTICE MCA/728/2013, MCA/643/2011, MCA/947/2009, MCA/570/2012, MCA/572/2012, MCA/768/2012, MCA/642/2011, MCA/55/2010, MCA/767/2012	
168	FA/19/2006	11/07/14	COMMUNIDADE OF QUITOL,THROUGH ITS ATTORNEY, BETUL GOA. Adv.: MS. RAKHI CHODANKAR	THE PRESIDENT,FABRICA OF BETUL CHURCH AND 3 ORS., Adv.: MR. ARUN BRAS DE SA, FOR RESPONDENT NO. 2.	4 FILES & 6 PB ALONG WITH MCA/675/2012, CA/22/2006	
169	FA/130/2013	05/11/14	MR. MICHAEL COUTINHO Adv.: ADV. NITIN SARDESSAI	MR. RALITO VICTOR PEREIRA VAZ AND ANR., Adv.: ADV. JOSEPH VAZ FOR R.NO. 1 and 2	9 + 4 spiral files + loose papers alongwith ca/216/2013, sta/402/2014	
171	FA/311/2008	12/09/14	THE NEW INDIA ASSURANCE CO. LTD. Adv.: MR. EMERICO AFONSO	MRS. SHARADA D. DEVIDAS AND 5 ORS., Adv.: MR. P. LOTLIKAR R-6	5 Files kept along with CA 319/08.	
172	FA/257/2008	26/09/14	KRISHNA ATMARAM SAHAKARI AND 2 ORS., Adv.: MR. AGNELO F. DINIZ	PINGALABAI P. S. TILVE (DECEASED) THROUGH LR'S Adv.: SHRI R.G.RAMANI FOR R.2, 6, and 11.	15 Files alongwith FA-258/08 & CA Nos. 273/08, CA 274/08, MCA Nos.447/09 & MCA 448/09.	
179	FA/35/2009	13/12/14	ARJUN B. GAUNKAR AND 3 ORS., Adv.: MR. SHAMBHU KAKODKAR	PEDRO FRANCISCO FERNANDES AND 2 ORS., Adv.: MR. SHIVAN DESSAI FOR R. 2	6 FILES ALONGWITH MCA-805/14 AND MCA-229/2010	
182	FA/258/2007	13/12/14	SHRI. GOVIND GOPAL POI RAITURKAR Adv.: MR. SHAMBHU KAKODKAR	THE GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	5 files	

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183	FA/244/2008	13/12/14	EXECUTIVE ENGINEER WORKS DIVISION VII PANAJI AND ANR., Adv.: MRS. RAKHI CHODANKAR	DR. VASSUDEV RAJENDRA DESHPRABHU Adv.: MR. S. S. DESSAI	6 FILES ALONG WITH CA/254/2008	
184	FA/91/2014	09/12/14	SHRI SHRIHARI VIDYADHAR UPADHYE AND 7 ORS., Adv.: ADV. ATUL A. APTE	SHRI. PRASHANT VIDYADHAR UPADHYE AND ANR., Adv.: ADV. MELVYN JOILDO AGUIAR FOR R.NO. 1 and 2	3+2 files	
187	FA/224/2007	24/12/14	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	SHRI C. M. ABDUL KHADAR, REPR. BY P.O.A. HOLDER SHRI SHRAJU Adv.:	8 files along with xob/15/2008	
189	FA/20/2006	11/07/14	COMMUNIDADE OF QUITOL, THROUGH ITS ATTORNEY, BETUL GOA. Adv.: MS. RAKHI CHODANKAR	THE PRESIDENT, FABRICA OF BETUL CHURCH AND ANR., Adv.:	7 FILES ALONG WITH AND 4 PAPER BOOK FA/281/2006, MCA/48/2006, MCA/677/2012, CA/23/2006, STA/3641/2011	
190	FA/281/2006	11/07/14	SHRI VINOD SHANTILAL GOSALIA PVT. LTD., MARGAO, GOA. Adv.: MR. ARUN BRAS DE SA	THE ATTORNEY COMMUNIDADE OF QUITOL THROUGH ADMINISTRATOR COMMUNIDADE OF SALCETE AND ANR., Adv.:	7 FILES ALONG WITH AND 4 PAPER BOOK FA/20/2006, FA/2006, MCA/48/2006, MCA/677/2012, CA/23/2006, STA/3641/2011	
192	FA/3/2011	13/12/14	MR. SHIVA NAIK Adv.: MR. J. J. MULGAONKAR	MR. DEVIDAS SATTAPPA TELGI AND 2 ORS., Adv.: MR. E. AFONSO FOR RES. NO.3	7 Files along with CRA 12/12.	
193	FA/15/2011	13/12/14	MISS. MAHADEVI ALIAS MADHURI BARIKAI Adv.: MR. S.S. KAKODKAR	ROSHAN MADGAOKAR AND 2 ORS., Adv.: MR. EMERICO AFONSO FOR R.3	6 Files.	
195	FA/257/2007	18/01/14	SHRI. BHUKANT PRABHU Adv.: MR. SHAMBHU KAKODKAR	SHRI. AJAY GUNO KERKAR AND 6 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 3	5 Files with loose papers.	
196	FA/38/2014	14/07/14	MR. MENINO SANTANA FERNANDES Adv.: ADV. NIGEL DA COSTA FRIAS	MR. KENTHONY FERNANDES @ ANTHONY @ SHANU, AND 13 ORS., Adv.: ADV. SOMNATH B. KARPE FOR R..NO. 8	3 Files with loose papers.	
197	FA/78/2010	17/06/14	MR. RAJENDRA BHIKAJI NAIK SATARDEKAR Adv.: MR. SAMEER TALEIGAOKAR	SHRI. PRADEEP SUHAS NAIK AND ANR., Adv.: MR. EMERICO AFONSO FOR RES.2	5 Files along with MCA 208/13 and loose papers.	
198	FA/201/2007	04/04/14	THE GOA HOUSING BOARD Adv.: MR. H. D. NAIK	MRS. BERTHA FERNANDES AND ANR., Adv.: MS. SUSAN LINHARES, AGA, FOR RESPONDENT 1 and 2.S.	8 Files + 1 Compl. along with FA 104/07, MCA 261/07 & CA 182/07.	
199	FA/104/2007	04/04/14	MRS. BERTHA FERNANDES Adv.: SUDIN USGAONKAR	DEPUTY COLLECTOR (LA) AND ANR Adv.:	8 Files + 1 Compl. kept with FA 201/07, MCA 261/07 & CA 182/07.	
200	FA/322/2006	25/07/14	DY. CHIEF OFFICER, GOA INDUSTRIAL DEVELOPMENT CORPORATION Adv.:	MRS. RAQUELA ALBUQUERQUE AND ANR Adv.: GA MANISH SALKAR FOR R.NO.2.	kept alongwith FA 327 of 2006, FA 324 of 2006, XOB 7 of 2007, CA 325 of 2006, FA 323 of 2006, CA 324 of 2006, XOB 8 of 2007, CA 323 of 2006 (Total 21 Files)	
201	FA/327/2006	25/07/14	DY. CHIEF OFFICER, GOA INDUSTRIAL DEVELOPMENT CORPORATION Adv.:	MRS MARGARET COSTABIR AND ANR Adv.: SHRI G. SHIRODKAR FOR R-2	Kept alongwith FA 322 of 2006, CA 323 of 2006, CA 327 of 2006, FA 324 of 2006, CA 325 of 2006, XOB 7 of 2007, FA 323 of 2006, XOB 8 of 2007, CA 324 of 2006 (Total 21 Files)	

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203	FA/323/2006	25/07/14	DY. CHIEF OFFICER, GOA INDUSTRIAL DEVELOPMENT CORPORATION Adv.:	SMT. ANA PHILIPA XAVIER AND ANR Adv.: SHRI G. SHIRODKAR FOR R-2	Kept alongwith FA 324 of 2006,327 of 2006, FA 322 of 2006, XOB 7/2007,XOB 8 of 2007 and XOB 9 of 2007,CA 327 of 2006, CA 325 of 2006,CA 323 of 2006, CA 324 of 2006 (Total 21 Files)
204	FA/307/2007	14/03/14	LAURINDA GOMES AND 3 ORS., Adv.: MR. E. AFONSO	JANU HARI GAUDE AND ANR., Adv.: MR. A.R. KANTAK FOR R. 2	Kept alongwith XOB 19 of 2008, MCA 1032 of 2013,MCA 605 of 2007,MCA 883 of 2013,(Total 8 Files)
205	FA/74/2007	20/01/14	SHRI SUBRAY NARAYAN PRABHU DESSAI AND ANR., Adv.: MS. SUDHA PAI KIR	GOVT.OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: GA EMERICO AFONSO FOR R NOS. 1, 2 and 3.	Kept alongwith MCA 128 of 2007, (Total 4 Files
206	FA/13/2014	07/05/14	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. Adv.: ADV. EMERICO ESTEVAM AFONSO	SMT. HANAMAVA YAMANAPPA JEDI AND 4 ORS., Adv.: ADV. VAMAN GANESH KURTIKAR FOR R.NO. 1 TO 3	Kept alongwith C.A. 17 of 2014 (Total 3 Files and Loose Papers)
212	FA/198/2007	28/03/14	COMMUNIDADE OF SHIRODA Adv.: MR. R. G. RAMANI	DEPUTY COLLECTOR (LA) AND LAND ACQUISITION OFFICER AND ANR., Adv.: MR. PRONOY KAMAT, FOR R.2	6 Files along with XOB 1/08, MCA 278/12 & CRA 9/12.
216	FA/53/2014	11/12/14	FAR PAVILIONS TOURS AND TRAVELS PRIVATE LIMITED THR. ITS DIRECTOR MR. S. N. GUPTA AND ANR., Adv.: ADV. GALILEO FRANCISCO TELES	MANISH PRATIK Adv.:	14 Files along with FA 69/14, CA 87/14 & CA 119/14 and loose papers.
217	FA/69/2014	11/12/14	FAR PAVILIONS TOURS AND TRAVELS PRIVATE LTD. THR. ITS DIRECTOR MR. S. N. GUPTA AND ANR., Adv.: ADV. GALILEO FRANCISCO TELES	AMIT KISHORE Adv.:	14 Files kept with FA 53/14, CA 87/14 & CA 119/14 and loose papers.
225	FA/123/2008	13/12/14	THE STATE OF GOA THROUGH SECRETARY AND 3 ORS., Adv.: MS. SUSAN LINHARES	MR. IVO FARIA AND 2 ORS., Adv.:	Kept alongwith CA 139 of 2008, Total 6 Files

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Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/ Remarks	Remark
1	SA/123/2013	27/06/14	MR. IVOR DE SOUZA AND ANR. REP. BY THEIR COSTI. ATTORNEY MR. CONSTANCE D'SOUZA Adv.: ADV. SUDIN MANOHAR USGAONKAR	ECONOMIC DEVELOPMENT CORPORATION AND 2 ORS., Adv.: ADV. SOMNATH B. KARPE FOR R.NO. 2	6 files alongwith SA 112/2013	
2	SA/112/2013	27/06/14	MR. IVOR DE SOUZA AND ANR. BOTH REP. BY THEIR CONSTI. ATTORNEY MR. CONSTANCE D'SOUZA Adv.: ADV. SUDIN MANOHAR USGAONKAR	M/S. SHAIV DISTILLERIES PVT. LTD. REP. BY ITS DIRECTORS 1. PRADIP and 2. PRAVIN KERKAR AND 2 ORS., Adv.: ADV. SOMNATH B. KARPE FOR R.NO. 2	KEPT ALONGWITH SA 123/2013	
3	SA/13/2010	11/07/14	MRS. MARIA PHILIPINA D'SOUZA AND ANR., Adv.: MR. C. A. COUTINHO	SHRI RUDRAGI VISHNU GUDE AND 7 ORS., Adv.: MR. VIVEK A. RODRIGUES FOR RES.1 and 2.	6 FILES ALONGWITH STA 1776/2014, MCA/62/13, MCA/416/11 & STA/1777/14	
4	SA/52/2008	08/08/14	NILKANTH VISHWANATH BHONSLE Adv.: ADV. R. G. RAMANI	MR. JAIRAM GANESH TOPLE Adv.: MR. E. DIAS FOR RESP	2 FILES	
6	SA/67/2009	28/02/14	SHRI. VARDHAMAN RAMRAO SHIRODKAR AND 4 ORS., Adv.: MR. RANJIT SATARDEKAR	SHRI. DATTA MORTO SHIRODKAR AND ANR., Adv.: SHRI J.P. MULGAONKAR FOR R.1 AND R.2	2 FILES	
7	SA/131/2005	03/04/14	SHRI MANGUESH DEVASTHAN OF PRIOL Adv.: SHRI IFTIKHAR AGHA	SHRI KRISHNA GAWADE(SIN.DEC.) THROUGH L.RS., Adv.:	6 files alongwith mca 443/2004	
8	SA/2/2014	26/03/14	SMT. FATIMA BI ALI KAZI THROUGH POA SMT. REHANA M. SAHEB Adv.: ADV. ETHELWALD OLIMPIO MENDES	SHRI. M. A. RASHID AND 3 ORS., Adv.: ADV. MENINO PEREIRA FOR R.NO.1,3 and 4	2 files	
9	SA/56/2007	31/01/14	SHRI SAINATH VASSANTH NAIK GAONKAR AND ANR., Adv.: MR. SHIVAN DESSAI	SHRI K.K. DANIEL AND 2 ORS., Adv.: MR. C.A.COUTINHO FOR R-1	5 FILES ALONGWITH MCA 19/2008	
10	SA/46/2009	21/02/14	MILAGRINA DIAS AND 8 ORS., Adv.: MR. LAXMIKANT SALKAR	THE SANGUEM MUNICIPAL COUNCIL THROUGH CHIEF OFFICER Adv.: MR. PRASHEEN LOTLIKAR FOR R.1	2 FILES	
11	SA/57/2004	13/06/14	MR. LATERAN MAX FRANCISCO VAZ AND 2 ANR., Adv.: SHRI NITIN P.PURUSHAN	MRS. VOLVETTA GOMES AND 8 ORS., Adv.:	3 FILES	
12	SA/46/2008	17/01/14	SHRI. DEVAPPA LAXMAN GAUNKAR AND 4 ORS., Adv.: MR. R. G. RAMANI	SHRI. BALKRISHNA NILU GAUNKAR (EXPIRED) THROUGH LR'S AND 4 ORS., Adv.: MR. SUDESH USGAONKAR FOR RESP	2 FILES	
13	SA/83/2007	10/01/14	SHRI. SHASHANK ANAND TARKAR AND 2 ORS., Adv.: MR. LAXMIKANT S. SALKAR	NARAYAN KRISHNA KALMEKAR AND ANR., Adv.: MS. SAMIH RODRIGUES FOR RESP NO.1	4 FILES ALONGWITH MCA 682/2007	
14	SA/54/2012	07/01/14	SHRI GOVIND SHAMBA NAIQUE DESSAI., Adv.: VALMIKI MENEZES	SHRI VITHAL SHAMBA NAIQUE DESSAI AND ANR., Adv.: SHRI SUDESH USGAONKAR FOR RESP.1 and 2.	3 FILES ALONGWITH CA 73/2012	
15	SA/59/2004	10/01/14	SHAIKH MAINODIN AND 3 ORS., Adv.: SHRI JOSEPH VAZ	PANAJI MUNICIPAL COUNCIL and 10 ORS., Adv.: MR.M.P.ALMEIDA R.3,5 and 6	4 FILES	
16	SA/74/2013	12/02/14	MR. JOAO ALIAS JOHN FERNANDES (SINCE DEC.) THROUGH HIS LR'S. AND ANR. Adv.: MR. P. A.KAMAT	MRS. BERNADINA FERNANDES AND 6 ORS. Adv.:	4 files alongwith MCA 1060/11,MCA 762/12.	
17	SA/124/2012	07/07/14	MR. RAJENDRA P. KASHYAP Adv.: MR. P. S. LOTLIKAR	MR. EKNATH ANNA HIROJI AND ANR., Adv.: ADV. J.P. MULGAONKAR FOR R. NO. 1	4 Files kept in CRA 17/12 & MCA 602/12.	
18	SA/91/2009	14/02/14	MRS. AURA FERNANDES Adv.: MR. M. A. FERNANDES	JOAO JOSE NEPOMOCENO COELHO (DECEASED) THROUGH LR'S Adv.: MR. C.A. COUTINHO FOR RES 1A, 1D (I) (II) and 2.	6 Files kept in CA 258/09, MCA 108/2009, MCA 361/11 & MCA 726/11.	
19	SA/59/2014	04/09/14	MR. CAETANO CARDOZO Adv.: ADV. MR. RYAN MENEZES	MR. PHILIP S. MENEZES AND ANR., Adv.: ADV. SOMNATH B. KARPE FOR R.NO. 1	TOUR FILES ALONGWITH MCA/1068/13 CA/95/2014	

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20	SA/16/2008	19/06/14	MRS. MEENA NAGVENKAR DESSAI AND 2 ORS., Adv.: ADV. DEVIDAS J. PANGAM	MR. ALEIXO MENDES REPRESENTED BY ATTORNEY MR. SEVERINO MENDES AND 6 ORS., Adv.: MR. M.P. ALMEIDA FOR RES.	7 FILES ALONGWITH MCA/323/2009, MCA/728/2012,MCA/665/2010,MCA/317/2011,CA/45/2008,	
21	SA/70/2013	17/06/14	SMT. REGINA PEREIRA E GONSALVES (DEC) REP. LR'S AND ANR. Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	SHRI. JOSE FRANCISCO PEREIRA AND ANR. Adv.: ADV. PARAG S RAO FOR R.NO. 1 and 2	two files	
22	SA/69/2008	19/06/14	SHRI. NARAYAN BABU VELIP AND ANR., Adv.: MR. SUDIN M. S. USGAONKAR	SHRI. DHILLAN SADA DESSAI Adv.: MR. V.G.P. DUKLE	6 FILES	
23	SA/96/2008	19/06/14	SHRI SUDHAKAR RAM VELIP GAONKAR AND ANR., Adv.: MR. SUDIN USGAONKAR	SHRI DHILLAN SADA DESSAI Adv.: MR.V.G.P. DUKLE FOR RESP	6 files	
24	SA/46/2005	01/07/14	BABURAO SITARAM KHANOLKAR(SIN.DEC.) REP.BY L.RS., Adv.: SHRI SUDIN M.S.USGAONKAR	SHRI NARAYAN KRISHNA GAUNKAR,ASSANORA GOA. Adv.: MR. AMRUT KANSAR ADVOCATE FOR RESPONDENT NO. 1	4 Files with Loose Papers.	
25	SA/126/2005	15/07/14	JOSE FRANCISCO RATOS AND ANR., Adv.: MS.AMIRA RAZAQ	MR.GONZALO SOUZA AND 3 ORS., Adv.: MR. V. P. THALI R.4	4 FILES ALONGWITH MCA/981/2009	
26	SA/105/2004	11/07/14	MULLU CHALWADI,MARGAO-GOA. Adv.: SHRI C.A. COUTINHO	THE GOVT.OF GOA AND 3 ORS., Adv.: SHRI S.R. RIVONKAR, GA FOR THE STATE	THREE FILES	
27	SA/66/2004	17/06/14	SHRI RAGUNATH D.SINAI QUERKAR AND 5 ORS., Adv.: MR.J.GODINHO	SHRI RAGUNATH G.ZOLMI AND 7 ORS., Adv.: SHRI R.SARDESSAI,R-1TO8	6 FILES ALONGWITH MCA/877/2009 CA/159/2004,MCA/389/2005	
29	SA/27/2007	12/08/14	RAMA KRISHNA AROLKAR AND 4 ORS. Adv.: AMRUT KANSAR	SMT. KUMUD ALIAS KUSUM YESHWANT BHOBE THROUGH HIS ATTORNEY GOVIND USNO BHOBE AND 4 ORS. Adv.: MR. V.R.TAMBA FOR R-5	07 Files alongwith MCA No. 08/14 & STA NOs. 159/14, 160/14 & 161/14.	
30	SA/61/2003	24/01/14	MR.COIRO MALGO VELIPO(DEC) THROUGH L.RS. Adv.: SHRI A.D. BHOBE	M/S SOCIEDADE TIMBLO IRMAOS, MARGAO-GOA. Adv.: SHRI M.S.SONAK WITH	08 Files alongwith STA No. 1582/13, MCA No. 373/13, CRA No. 22/03, CA No. 223/03.	
31	SA/5/2008	01/08/14	SMT. LAXMI GUIRMAJI FAL DESAI AND 4 ORS., Adv.: MR. ANTHONY D'SILVA	COMMUNIDADE OF SIRVOI REPR. BY ATTORNEY SHIRWAIKAR Adv.:	02 Files.	
32	SA/100/2004	13/06/14	SHRI DAMACIANO FERNANDES,CANACONA-GOA. Adv.: SHRI A.F. DINIZ	ST.ANTHONY CHAPEL THROUGH ITS PRESIDENT SHRI ANTO- Adv.: SHRI C.A. COUTINHO	8 FILES ALONGWITH MCA/1089/2012, MCA/562/2005,MCA/21/2006, MCA/540/2005,MCA/772/2005	
33	SA/53/2009	07/02/14	SMT. YESHODI GAUTHANKAR AND 2 ORS., Adv.: MR. ANTHONY D'SILVA	MS. TELMA DE SOUZA GONSALVES Adv.: MR MELWIN VIEGAS	03 Files alongwith CA No. 177/09.	
34	SA/127/2013	23/07/14	MRS. LUDIVINA VERONICA CANDELARIA RODRIGUES @ LUDIVINA RODRIGUES Adv.: ADV. DE SOUSA ZELLER	SHRI. DILIP SALGAONKAR AND 2 ORS., Adv.:	2 FILES	
35	SA/56/2008	04/07/14	SHRI REMEGIO ANTONIO AFONSO DE ARAJAO (EXPIRED) THROUGH LR'S AND ANR., Adv.: MR. G. V. TAMBA	MR. VISHWANATH PANDIT AND 4 ORS., Adv.:	3 FILES & R & P KEPT Alongwith CA/114/2008	
36	SA/49/2009	06/02/14	SHRIMATI ALIAS AAGSHANANI DANU FALKAR AND 10 ORS., Adv.: MR. V. A. LAWANDE	SHRI. MULA FALKAR AND 23 ORS., Adv.: SHRI JOAQUIM GODINHO	7 FILES KEPT Alongwith MCA/457/2010 STA/1240/2011 STA/1707/2010 CA/152/2009 MCA/530/2012	
37	SA/49/2006	07/07/14	SHRI VASSUDEV SITRE NAIK AND 16 ORS., Adv.: SHRI SHIVAN DESSAI	SHRI LADU SHIVA GURAV AND ANR., Adv.: MR. S. R. RIVANKAR, FOR RESPONDENT NO. 1 and 2.	6 Files along with XOB 13/07, MCA 544/05.	
38	SA/76/2009	07/02/14	SHRI NILCONTA G. SINAI AMONKAR AND ANR. Adv.: MR. NITIN SARDESSAI	SHRI DILIPKUMAR K. SAVORDEKAR AND ANR. Adv.: MR. C. MASCARENHAS FOR RESP.2	6 Files along with CA 232/09, MCA 472/12 & MCA 597/13.	

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39	SA/16/2006	17/01/14	SHRI SOIRU KESHAV POROB SAWKAR, PONDA GOA. Adv.: MR. SUDESH USGAONKAR	SHRI NAVDURGA DEVASTHAN BORIM THROUGH ITS ATTORNEY AND 5 ORS., Adv.:	4 Files alongwith MCA/659/2006	
40	SA/58/2013	20/02/14	MISS. NIKSHITA J. NAIK ALIAS SMT. NIKSHITA DILIP SAWANT DESSAI AND ANR., Adv.: ADV. KHOLKAR PREMANAND ANAND	MRS. MARIA DE JESUS D'SOUZA AND 2 ORS., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 1 TO 3	3 FILES ALONGWITH CA/109/2013	
41	SA/97/2013	23/01/14	MRS. VIMAL FERNANDES @ SMT. VIMAL PARVATKAR Adv.: A. R. KANTAK	SHRI YADU KUNDAIKAR Adv.: ADV. GAURISH N. AGNI FOR RESPONDENT	3 files MCA/213/2013	
42	SA/64/2005	05/08/14	MR.SHABU RAMCHANDRA LOTLIKAR Adv.: MS.RAKHI CHODANKAR	MR.TULSIDAS SHABU LOTLIKAR AND ANR., Adv.: SHRI SUDIN M.S. USGAONKAR,R-1	4 FILES KEPTWITH MCA/613/2010, MCA/992/2011, MCA/200/2011, MCA/188/2011, CA/143/2005, MCA/406/2006, MCA/831/2005	
43	SA/31/2014	09/09/14	SHRI JOAQUIM SANTAN REBELLO Adv.: ADV. J. ABREU LOBO	SHRI ANTONIO JOSE REBELLO AND ANR., Adv.: ADV. NITIN SARDESSAI FOR R.NO. 1 and 2	3 FILES KEPT WITH MCA/897/2013	
44	SA/79/2009	06/02/14	SHRI. SURESH PANDHARINATH K. SATOSKAR Adv.: MR. P. S. LOTLIKAR	SHRI. XARADA MANDIR THROUGH PRESIDENT AND 2 ORS., Adv.: SHRI R.G. RAMANI FOR R.1	4 FILES KEPT WITH MCA/29/2010, MCA/28/2010	
45	SA/50/2006	31/01/14	SHRI ARMANDO BARBOSA, CUNCOLIM,SALCETE GOA. Adv.: MR. SUDESH USGAONKAR	SHRI MILAGRES TEIXEIRA, QUEPEM GOA. Adv.: SHRI J.GODINHO FOR RESP.	2 FILES	
46	SA/45/2012	21/01/14	SHRI ANANT KAVLEKAR AND OTHERS Adv.: ADV. J.A. LOBO	MRS. MILAN DANTIE ALIAS ANITA DANTIE AND OTHERS Adv.: ADV. SUDIN M. S. USGAONKAR FOR R.NOS.17 TO 28.	8 FILES & LOOSE PAPER KEPT WITH MCA/1097/2012, STA/1865/2012, STA/1861/2012, CA/62/2012, MCA/1098/2012, CA/117/2013	
47	SA/78/2007	24/01/14	SHRI. FRANCISCO COUTINHO AND ANR., Adv.: MR. SUDIN M. S. USGAONKAR	COMMUNIDADE OF CANACONA REPRESENTED BY ATTORNEY MANGESH GANAPATI DESSAI Adv.: MR. P.A.KAMAT FOR RESP	10 FILES KEPT WITH CA/211/2007, CA/210/2007, CA/209/2007, SA/79/2007, SA/80/2007, MCA/49/2014,	
48	SA/79/2007	24/01/14	SHRI. PUTU BHOIRO VELIP AND 4 ORS., Adv.: MR. SUDIN M. S. USGAONKAR	COMMUNIDADE OF CANACONA REPRESENTED BY ATTORNEY MANGESH GANAPATI DESSAI Adv.: MR. P.A.KAMAT FOR RESP	10 FILES KEPT WITH CA/211/2007, CA/210/2007, CA/209/2007, SA/78/2007, SA/80/2007, MCA/49/2014,	
49	SA/80/2007	24/01/14	SHRI. PUTU BHOIRO VELIP AND 3 ORS., Adv.: MR. SUDIN M. S. USGAONKAR	COMMUNIDADE OF CANACONA REPRESENTED BY ATTORNEY MANGESH GANAPATI DESSAI Adv.: MR. P.A.KAMAT FOR RESP	10 FILES KEPT WITH CA/211/2007, CA/210/2007, CA/209/2007, SA/79/2007, SA/78/2007, MCA/49/2014,	
50	SA/69/2005	15/07/14	SHRI IBRAHIM MOHAMMED AGA,BICHOLIM GOA. Adv.: SHRI AMRUT KANSAR	SHRI ABDULLA KHAN(EXPIRED) THROU'L.RS., Adv.: MR. J.A.LOBO FOR LRS. OF R-1	4 FILES	
51	SA/7/2008	10/07/14	SHRI. ABDUL REHMAN SHEIKH HUSSEIN AND ANR., Adv.: MS. SAPNA MORDEKAR	SHRI. RAVINDRA VASSANT QUENCRO ALSO KNOWN AS RAVINDRA KENKRE AND 2 ORS., Adv.: MR. R. G. RAMANI FOR R-1	9 FILES KEPT WITH MCA/1040/2009, MCA/882/2009, STA/3967/2009, MCA/421/2010, CA/15/2008, MCA/27/2011,	
52	SA/22/2009	21/02/14	MRS. SHANTU SAZU BHONSLE AND 4 ORS., Adv.: MR. P. S. LOTLIKAR	MRS. SARASWATI SADSHIV TARI ALIAS SARASWATI RAMA TARI AND ANR., Adv.: SHRI J.P. MULGAONKAR FOR RES.1(B),(C),(D),(E),,	MCA/238/2011	
53	SA/47/2013	24/01/14	COMMUNIDADE OF MOROMBI-O-PEQUENO THROUGH THEIR ATTORNEY MR. FRANCISCO XAVIER C. H. DE OLIVIERA Adv.: ADV. AJIT R. KANTAK	MR. LUIS SALES DE ANDRADE E SOUZA AND 2 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1	3 FILES KEPT WITH MCA/861/2013	
54	SA/82/2007	17/01/14	PEDRO DO ROSARIO FERNANDES ALIAS PEDRO ANTONIO MIGUEL FERNANDES Adv.: MR. V. KORGAONKAR	MR. WILFREDO XAVIER JOSE MONTEIRO REPRESENTED BY THEIR MOTHER AND NATURAL GUARDIAN AND 7 ORS., Adv.: MR. C.A.COUTINHO FOR R-1	2 FILES	
55	SA/61/2004	04/04/14	MESSA ADMN.DO COFRE DE N.S.DE S.E.S.A.OF V.CHURCH Adv.:	SMT.MARIA V. RODRIGUES,VELCAO-GOA. Adv.:	4 FILES	

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56	SA/39/2009	06/02/14	SHRI. ALEX D'SOUZA Adv.: MR. G. VIJAYCHANDRAN	SHRI. ANIL MARUTI SAWANT Adv.:	2 FILES	
57	SA/87/2009	14/02/14	SMT. SHARMILA FORTES E FERNANDES REP. BY HER CONSTITUTED ATTORNEY MR. JOE FERNANDES AND 9 ORS. Adv.: MR. SAMEER KHEDEKAR	SHRI FLORENCIO JACINTO DIAS (DEC.) REP. BY HIS LEGAL HEIRS Adv.: ADV. G. VIJAYCHANDRAN FOR R-1(A,B,C,D) and R-2	2 FILES	
58	SA/115/2006	10/01/14	SHRI ARONIO AGNELO LUIS FERNANDES, VELIM, SALCETE GOA. Adv.:	RICHA VAZ AND ANR., Adv.: SHRI S.G.BHOBE FOR R-1 and 2	2 FILES	
59	SA/37/2009	04/04/14	SHRI. NARAYAN SAKHARAM DIUKAR Adv.: MR. P. S. LOTLIKAR	SHRI. SADANAND VITHAL NAIK PARULEKAR (DECEASED) THROUGH LR'S Adv.: ADV. BETQUECAR KARISHMA CUSTA R.NO.1.1 TO 1.5, R2.	3 FILES KEPT WITH MCA/188/2014	
60	SA/44/2013	02/05/14	MR. DODDI VENUGOPAL RAO Adv.: AMIRA A. RAZAQ	M/S. SALGAONKAR ENGINEERS PVT. LTD., AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	4 FILES KEPT WITH MCA/11/2014	
61	SA/18/2009	20/02/14	SHRI. MAHADEV JUSTIANO KUNCOLKAR ALIAS MAHADEV JUSTINO FERNANDES (DECEASED) THROUGH LR'S Adv.: MR. P. S. LOTLIKAR	SMT GUNAWANTI ROHIDAS CUNCOLKAR ALIAS GULAVANTY ROHIDAS FERNANDES Adv.: MR. J.A. LOBO FOR RESPONDENT.	2 FILES	
62	SA/27/2006	10/01/14	MR. PEDRO GOMES VIEGAS, TIVIM,BARDEZ GOA. Adv.: MR. IFTIKHAR AGHA	MR. AGOSTINHO FERNANDES(EXPIRED) THROUGH L.RS., Adv.:	2 FILES	
63	SA/109/2005	04/07/14	SHRI IBRAHIM AGA AND ANR., Adv.: SHRI NITIN SARDESSAI	SHRI PRAKASH JANARDAN NAIK KUMBHARJUVENKAR, BICHOLIM GOA. Adv.: MS. SHREYA NAIK, ADVOCATE FOR RESPONDENT NO. 1.	4 Files.	

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64	SA/59/2013	14/08/14	MRS. MARIA AGUSTA FERNANDES (EXPIRED) THROUGH LR'S AND 3 ORS., Adv.: ADV. ASHOK MASHELKAR	MR. JOAO RODRIGUES AND 2 ORS., Adv.: ADV. JOSEPH VAZ FOR RESPONDENT NO. 1	5 Files along with MCA 499/14 , MCA 982/13 & MCA 111/14 along with Unserved Notice.	
65	SA/152/2004	30/06/14	MR.GOVIND XETE ARSEKAR AND ANR., Adv.: SHRI R.G. RAMANI	ROQUE FERNANDES AND 9 ORS., Adv.: MR A. REBELLO FOR R-1 TO 10	5 Files along with MCA 30/08 & MCA 629/13.	
66	SA/32/2014	07/08/14	SMT. GOPIKA VENKU VELIP AND ANR., Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHRI. MUKUND RAMCHANDRA MONE AND 9 ORS., Adv.: ADV. ASHWIN D. BHOBE POA FOR R.NO. 1,2,4 TO 10	3 Files along with CA 39/14 and a Private Paper Book.	
67	SA/62/2004	09/06/14	SHRI HARISCHANDRA R.POROB, PONDA-GOA. Adv.:	TUSHAR LAXIMIKANT S.USGAONKAR AND 4 ORS., Adv.: SHRI U.S. KOLWALKAR R.1	5 Files along with CA 154/04.	
68	SA/101/2005	17/06/14	SHRI SHRINIVAS LAXMAN FADTE,SANCOALE GOA Adv.: SHRI J.P.MULGAONKAR	MISS MILAN BASU NAIK,SANCOALE GOA Adv.: ADV. GANESH NAIK	4 Files along with MCA 157/13.	
69	SA/86/2008	08/08/14	SMT. ROSARIA FELICIA DE SOUZA ALIAS ROSARIO FELICIA DE SOUZA Adv.:	COMUNIDADE OF LOLIEM THROUGH ATTORNEY KESHAV VITHAL PRABHU GAONKAR Adv.: SHRI V.R. TAMBA	2 Files along with Loose Papers.	
70	SA/44/2011	02/08/14	BERNARDO RAFAEL FERNANDES AND ANR., Adv.: MR. J. A. LOBO	MR. CAETANO BENEDITO FERNANDES AND ANR., Adv.:	4 Files along with CA 75/11 and MCA 989/13.	
71	SA/118/2003	05/08/14	SMT. BASILIA M. GOMES AND ANR., Adv.: SHRI Y.V.NADKARNI	M/S ZUARI AGRO CHEMICALS LTD., AND ANR., Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 1	4 Files along with MCA 804/09 and one set of Compilation of Judgements.....	
72	SA/82/2004	22/07/14	PREMA S.NAIK(SIN.DEC.) REP.,BY L.RS., Adv.: MR. M. D'SOUZA	SMT. SHANTI R.NAIK,SANVORDEM-GOA. Adv.: MRS. A.A. AGNI	10 Files along with CA 275/04, MCA 431/06, MCA 849/10, MCA 838/10, MCA 224/11 & STA 2155/11.	
73	SA/40/2007	31/01/14	SHRI ANTONIO ROSARIO REBELLO AND 2 ORS., Adv.:	SMT. TEREZINHA MENEZES, MARGAO GOA. Adv.: MR. M.A. VIEGAS FOR RESP	3 Files along with STA 254/14.	
74	SA/70/2009	14/02/14	MR. SOMAPPA SIDAPPA HOGAR Adv.: MR. C. FERNANDES	MR. MALAPPA Y. TALAKERI Adv.: SHRI THALMAN P. PEREIRA	2 Files.	
75	SA/104/2010	28/03/14	SHRI. SURYA RAMCHANDRA NAIK AND ORS. Adv.: MR. NITIN SARDESSAI	SMT. SUXILA TUKARAM NAIQUE AND ANR., Adv.: SHRI R.G. RAMANI FOR RESP.	3 Files along with CA 213/10.	
76	SA/102/2010	28/02/14	SHRI VITHAL NARAYAN MANZREKAR REP. BY CONSTITUTED ATTORNEY, SHRI VISHWAJIT SHRIDHAR KALANGUTKAR Adv.: SHRI. A. F. DINIZ	CUNCOLIM MUNICIPAL COUNCIL, THROUGH ITS CHIEF OFFICER Adv.: SHRI S.D. PADIYAR FOR RESPONDENT.	5 files kept with MCA/810/2011, MCA/924/2011	
77	SA/87/2004	16/06/14	SMT. PUSHPAVATI ALIAS KESAR DATTARAM ALIAS LAVU KH Adv.: SHRI ARUN BRAS DE SA	SHRI YESHWANT M.KHANDEKAR, BICHOLIM-GOA. Adv.:	5 Files Kept along with CA 205/04 and MCA 994/12.	
78	SA/120/2005	22/07/14	PONDA MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER, PONDA GOA Adv.: SHRI NITIN SARDESSAI	SHRI BHALCHANDRA MATONKAR, PONDA GOA Adv.: MR. N. K. SAWAIKAR ADVOCATE FOR RESPONDENT.	4 Files.	
79	SA/123/2005	10/07/14	COMUNIDADE OF RAI,REP.BY ITS ATTORNEY,SHRI DAMACIANO MELLO,RAIA GOA Adv.: SHRI SUDESH USGAONKAR	SHRI ANTONIO JOAO GAUNCAR AND ORS., Adv.: MR. NITIN SARDESSAI, FOR RESP. 2(D), 2(E) and 2(H).	2 Files.	
80	SA/124/2005	15/07/14	MR. MULLA MOHAMAD SALIYAM AND 9 ORS., Adv.: SHRI. J. ABREU LOBO	MULLA ISSAC AND 8 ORS., Adv.: SHRI P.A. KHOLKAR FOR RESPONDENTS	5 Files kept along with MCA 1071/13 and MCA 560/10.	

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81	SA/94/2008	10/01/14	SHRI. PRABHAKAR SAMBHAJI DHOLE AND ANR., Adv.: MR. SAMEER KHEDEKAR	MRS. JAITUMBI NADAF AND 2 ORS., Adv.:	3 Files kept along with CA 238/08.	
82	SA/60/2009	21/02/14	SHRI. TULSIDAS ATMARAM SHIRODKAR ALIAS NARVEKAR AND ANR., Adv.: MR. P. S. LOTLIKAR	SHRI. CHANDRAKANT BHIKRAO NAIK (DECEASED) THROUGH LR'S Adv.: MR. SHAILENDRA BHOBE	4 Files kept along with MCA 34/13 and STA/3213/2013(8/STA/14). (separate recorded)	
83	SA/99/2013	27/06/14	AKBAR AGHA Adv.: ADV. VLEDSON LUCIO BRAGANZA	ECONOMIC DEVELOPMENT CORPORATION AND 3 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 2 and 3	4 Files kept along with SA 100/13.	
84	SA/100/2013	27/06/14	AKBAR AGHA Adv.: ADV. VLEDSON LUCIO BRAGANZA	ECONOMIC DEVELOPMENT CORPORATION AND 3 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 2 and 3	4 Files kept in SA 99/13.	
85	SA/10/2014	17/07/14	MRS. RUKMINI RAMA NAIK (DECEASED) THROUGH LR'S. AND 6 ORS., Adv.: ADV. SHAILESH REDKAR	MR. RENATO BORGES DA SA Adv.: ADV. DEVIDAS J. PANGAM FOR RESPONDENT	2 Files.	
86	SA/44/2014	26/06/14	SHRI. NAKUL NAIK AND ANR., Adv.: ADV. JAYANT PANDURANG MULGAONKAR	SHRI. ANANT BABAL NAIK Adv.: ADV. VIRENDRA R. PARSHEKAR FOR RESPONDENT	3 Files kept along with MCA 183/14.	
87	SA/21/2007	24/01/14	SHRI. PETER ALIAS PEDRO FERNANDES AND ANR Adv.: PRASHANT VENGURLEKAR	SHRI. PIADADE RODRIGUES AND ANR Adv.: MR. J.F.MELO FOR RESPS.	7 Files kept along with XOB 23/07, MCA 878/09, MCA 774/10, MCA 798/10 & CA 227/09.	
88	SA/1/2009	21/02/14	MRS SHEELA MATHURADAS SHIRODKAR THROUGH ATTORNEY RAJESH M. SHIRODKAR Adv.: MR. LAXMIKANT S. SALKAR	MR. PUNDALIK R. GAONKAR Adv.: MR. M.C.FERNANDES FOR RESP	2 Files.	
90	SA/31/2006	21/11/14	SHRI SANTOSH NAIK AND 2 ORS., Adv.: MR. SUDIN M.S. USGAONKAR	SMT. SUNANDA SAJJAN MADKAIKAR AND 4 ORS., Adv.: SHRI J.P. MULGAONKAR FOR R-1 TO 5	3 Files kept along with MCA 225/14 with Loose Papers.	
91	SA/34/2004	19/09/14	CONSERVATOR OF FOREST AND ANR., Adv.: G.A.	VINAYAK M. FOTTO AND 6 ORS., Adv.: ADV. VALMIKI MENEZES FOR R.NO.1 and 3	9 Files kept along with CA 76/04, MCA 523/07,MCA 48/13, MCA 585/13 & MCA 649/03 and Loose Papers.	
92	SA/90/2003	30/06/14	SHRI DATTA P. NAIK (DEC.) THROUGH HIS LRS. Adv.: MR.IFTIKHAR AGHA	SHRI DYANESHWAR FONDU NAIK AND ORS. Adv.: SHRI A. KANSAR, FOR R.1	8 FILES ALONG WITH SA/145/2004, CA/283/2003, MCA/201/2004, MCA/487/2004	
93	SA/145/2004	30/06/14	SHRI DATTA NAIK CHAWDIKAR(SIN.DEC.) THROU'L.RS., Adv.: SHRI IFTIKHAR AGHA	SHRI CHANDRAKANT NAIK CHAWDIKAR(SIN.DEC)THROU'L.RS Adv.: SHRI AMRUT KANSAR R.1(A)	8 FILES ALONG WITH SA/90/2003, MCA/201/2004, CA/283/2003, MCA/487/2004	
94	SA/55/2013	27/02/14	ANTONIO FRANCISCO LIGORIO FERNANDES AND 3 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR	INACIO FILIPE FERNANDES AND 12 ORS., Adv.: ADV. JOAQUIM GODINHO FOR R.NO. 3,4,5,6,7 and 8	2 FILES	
95	SA/107/2013	27/01/14	SHRI. CONCEICAO FERNANDES AND 3 ORS., Adv.: ADV. AGNELO F DINIZ	SHRI. BASILIO FERNANDES AND ANR., Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.1and 2	2 FILES	
96	SA/67/2003	17/06/14	SMT. LAXMI SANCLU VELIP AND 4 ORS., Adv.: SHRI V.P. THALI	SMT. SEBASTIAO MIRANDA(DEC) THROUGH L.RS. Adv.: SHRI F.TAVORA,R-2	19 FILES MCA/20/2005,MCA/2/2006, MCA/827/2008,MCA/297/2008,MCA/ 833/2007,STA/3235/2004,STA/2/2006,STA/4/2006,STA/1/20 06, MCA/520/2013,MCA/521/2013, MCA/914/2013,MCA/1/2006	
97	SA/44/2008	25/07/14	MR. NARAYAN DHARMA MAHALE AND ANR., Adv.: MR. SUDESH USGAONKAR	MR. PANDU DURGA MAHALE AND 5 ORS., Adv.: MR. C.A.COUTINHO FOR R-4A TO 4F, 5 and 6	12 FILES ALONGWITH MCA/621/13, MCA/373/2010,MCA/374/2010, STA/1438/2010	
98	SA/155/2005	22/07/14	SMT. PREMA SURYA NAIK(SIN.DEC.) REP.BY L.RS., Adv.: MS. KAMAXI SAMBARI	SMT. SHANTI RAGHUVIR NAIK AND ANR., Adv.: MRS. A. A. AGNI, ADVOCATE FOR RESPONDENT NO. 1	5 FILES ALONGWITH MCA/122/2012 MCA/664/2012,MCA/126/2012	
99	SA/81/2004	22/07/14	PREMA S. NAIK (SINCE DEC.) REPRESENTED BY L.HEIRS Adv.: MR. R.S. SARDESSAI	SMT. SHANTI RAGHUVIR NAIK Adv.: MRS. A.A. AGNI	8 FILES ALONGWITH MCA/125/2012 MCA/223/2011,MCA/430/2005, MCA/124/2012,MCA/683/2012	

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100	SA/30/2006	16/01/14	SHRI RAMNATH KOLO GAUDE, PONDA GOA. Adv.: MR. VIJAY PALEKER	SHRI TILU SANTU GAUDE, PONDA GOA. Adv.: MR. ASHWIN D. BHOBE, FOR RESPONDENT.	3 FILES ALONWITH CA/43/2006	
101	SA/23/2005	28/04/14	CAETANO COUTO(EXPIRED) THROUGH L.RS., Adv.:	SHRI JOSE PIEDADE CARDOSO(EXPIRED) THROUGH L.RS., Adv.: MR. ASHOK MASHELKAR FOR R.NO. 4 and 5	9 FILES ALONGWITH STA/2660/2012, MCA/3284/2010,MCA/926/2012, MCA/168/2011,MCA/445/2004	
102	SA/62/2007	23/01/14	SHRI. ROSARINHO D'COSTA AND 3 ORS. Adv.: NITIN SARDESSAI	SHRI. A. B. MENEZES AND ANR Adv.: MR. A.F. DINIZ	TWO FILES	
104	SA/16/2010	17/02/14	SHRI KRISHNA MUKUND PARSEKAR Adv.: MR. A. F. DINIZ	SHRI MANOHAR TUKARAM PARSEKAR AND 9 ORS., Adv.: SHRI V.P. THALI FOR RESPS.	3 FILES ALONGWITH CA/32/2010	
105	SA/58/2009	28/02/14	MR. NARAYAN SITARAM SHET TANAVADE Adv.: MR. P. S. LOTLIKAR	MR. DAMODAR BOGU NAIK AND 8 ORS., Adv.: SHRI A.D. BHOBE	2 FILES	
106	SA/65/2003	07/02/14	SHRI MADHUKAR DEU RAUT,BICHOLIM-GOA AND ORS., Adv.: SHRI VALMIKI MENEZES	SMT.RAMABAI SOMA RAUT,BICHOLIM-GOA AND ORS., Adv.: SHRI A.D.BHOBE	5 FILES ALONGWITH MCA/1022/2012, MCA/330/2003	
107	SA/21/2009	14/02/14	MOLU CUSTA MOLIC Adv.: MR. AMEY KAKODKAR	SHRI. SHRINIVAS RAGHOBIA MOLIC AND 2 ORS., Adv.: MR. F.E. NORONHA FOR R-1 TO 3	3 FILES ALONGWITH CA/53/2009, MCA/330/2003	
108	SA/136/2013	16/07/14	THE MAZANIA OF THE TEMPLE OF XRI MHALSA SAUSTHAN OF MARDOLA REP. BY ATTORNEY SHRI. SHRIRAM S. KAMAT Adv.: ADV. S. R. RIVANKAR	SHRI. GOPINATH B. NAIK @ GOPLO B. NAIK Adv.: ADV. SOMNATH B. KARPE FOR RESPONDENT	3 Files kept along with CA 218/13.	
110	SA/18/2006	03/07/14	SHRI XAVIER TRAVASSO AND ANR., Adv.: MS. SHREYA S. NAIK	SMT. RADHABAI KRISHNA LATAO(SIN.DEC.) BY HER HEIRS Adv.: MR PRONOY KAMAT, FOR LRS OF RESPONDENT NO. 1.	10 FILES AND PAPER BOOK KEPTWITH CA/34/2006, MCA/580/2011, XOB/15/2006	
111	SA/92/2010	10/01/14	SHRI ALTINO GRACIAS Adv.: MR. SUDESH USGAONKAR	SHRI PASCOAL DIAS ALIAS ANDRE PASCOAL DIAS (DEC.) THROUGH LRS AND ORS., Adv.: SHRI VALMIKI MENEZES FOR R.1A,B.C,D and 2	8 FILES AND UNSERVE NOTICE KEPTWITH MCA/156/2013, MCA/438/2011, MCA/759/2012, MCA/793/2013	
112	SA/153/2004	23/06/14	SHRI JOSE MARIA FERNANDES,CANACONA GOA. Adv.: SHRI C.A. COUTINHO	SMT. TULSI S.DESAI,MARGAO GOA. Adv.: ADV. VINAYAK GURUDAS PAI FOR RESPONDENT	3 FILES	
113	SA/13/2013	02/07/14	MR. GANESH GUNO GAUNKAR AND ANR., Adv.: AGHA IFTIKHAR	MR. DATTA GUNO GAUNCAR AND ANR., Adv.: ADV. GAURISH N. AGNI FOR R.NO.1 and 2	3 FILES MCA/67/2013	
114	SA/9/2007	28/11/14	SMT. MARINA FERNANDES Adv.: AGNELO F. DINIZ	SHRI. AMBROSE ALMEIDA AND ANR Adv.: SHRI NITIN SARDESSAI FOR R1 and 2	9 Files kept along with CA 14/07,MCA 427/09,MCA 406/10,CA 257/11 & MCA143/13.	
116	SA/149/2013	04/07/14	MR. ANTONIO JOSE DA SILVA (SIN. DEC.) THROUGH LR'S. Adv.: ADV. ROHIT BRAS DE SA	M/S. HORIZON REALTORS THROUGH ITS PARTNER MR. IGNATIUS TONY PEREIRA Adv.: ADV. JAYANT PANDURANG MULGAONKAR FOR RESPONDENT	2 FILES	

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117	SA/114/2006	02/07/14	SHRI SEBASTIAO LUCAS, COLVA, SALCETE GOA. Adv.:	SHRI PAULINO FERNANDES AND 2 ORS., Adv.: MR. G. TELES	7 FILES MCA/816/2011, MCA/25/2011, MCA/901/2013, MCA/304/2010,	
118	SA/2/2008	31/01/14	SHRI. RUPO THANU BHOMKAR AND ANR., Adv.: MR. AMEY KAKODKAR	SHRI. SAZU BONDU BHOMKAR ALIAS SAZU BONDU GAWADE AND ANR., Adv.: MR. S. DESSAI FOR R-2	5 FILES CA/3/2008, MCA/770/2008	
119	SA/57/2014	24/06/14	SHRI NAGUESH V. BODKE Adv.: ADV. R. G. RAMANI	SHRI VASSUDEV R. POI AND ANR., Adv.:	3 FILES CA/93/2014	
120	SA/117/2012	28/03/14	SHRI ANTHONY SEBASTIAN AFONSO (SINCE DEC.) BY LR'S Adv.: SUDESH USGAONKAR	SHRI PAULO VIEGAS (SINCE DEC.) BY HIS LR'S Adv.:	4 Files kept along with MCA 61/13 with loose papers.	
121	SA/33/2013	19/06/14	SHRI DATTARAM DEVIDAS NAIK (DECEASED) THROUGH LR'S Adv.: R.G. RAMANI	SHRI GREGORIO FRANCISCO ROMANO FULGENCIO COLACO (SINCE DEC.) THROUGH LR'S Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 1AI TO 1AVI	2 Files along with unserved notices.	
122	SA/129/2005	11/07/14	SHRI SADANAND KUSTA DESSAI ALIAS NANDA KUSTA DESSAI AND ANR., Adv.: SHRI S. KARPE	SMT. SURANG DESSAI AND 4 ORS., Adv.: MR. R. G. RAMANI ADVOCATE FOR RESPONDENT NO. 1 and 2	4 FILES kept in CA/167/2011 & MCA/607/2006.	
123	SA/9/2008	04/12/14	SHRI. RAVINDRA G. KALANGUTKAR Adv.: MR. SUDIN M. S. USGAONKAR	SHRI. SANJAY ALIAS SACHIN PRABHAKAR AND ANR., Adv.:	5 FILE ALONGWITH MCA/360/2014	
124	SA/72/2006	21/11/14	SHRI UPI UTTAM ZALMI, PONDA-GOA. Adv.: MRS. SHAMBHAVI RAO	SMT.SARITA ALIAS SAVITA SADANAND ZALMI AND ANR., Adv.: MR. SUDIN M. S USGAONKAR, FOR R. 1 and 2	4 FILES ALONGWITH CA/189/2006, MCA/342/2006	
125	SA/165/2005	19/06/14	SHRI ANTONIO TIAGO D'COSTA(SIN.DEC.) REP.BY HIS L.RS.AND 5 ORS., Adv.: MRS. A. AGNI	MR. GOPINATH DOTTU NAIK AND 7 ORS., Adv.: MR. J. ABREU LOBO, ADVOCATE FOR RESPONDENT NO.	6 FILES ALONGWITH CA/349/2005, CAREV/17/2006	
126	SA/182/2012	05/03/14	SHRI MILAGRES SALES COUTINHO Adv.: PRASHEEN LOTLIKAR	SMT. MARIA ANGELICA DA COSTA AND 7 ORS., Adv.: ADV. MICHAEL A. FERNANDES FOR R.NO. 1, 7 and 8	4 FILES ALONGWITH MCA/559/2013, MCA/902/213	
127	SA/46/2003	07/02/14	COMMUNIDADE OF BALI,QUEPEM-GOA. Adv.:	SHRI MANGUEXA UTTAM SINAI AMBO AND ANR., Adv.: SHRI A.D. BHOBE,R-1	4 FILES ALONGWITH MCA/954/2012	
128	SA/43/2010	23/01/14	SHRI. GANBA YESHWANT AND ORS., Adv.: MR. SUDIN USGAONKAR	SHRI PRABHAKAR GIRMO DESAI AND ORS., Adv.: MR. S.D. PADIYAR FOR RES.8, 9A TO 9D and 10.	15 FILES ALONGWITH MCA/826/13 MCA/827/2013,MCA/900/2011, MCA/901/2011,MCA/902/2011, MCA/903/2011,MCA/899/2011, MCA/444/2011,MCA/635/2011, MCA/634/2011,MCA/633/2011, MCA/413/2010,	
129	SA/86/2005	20/06/14	SHRI ABEL RODRIGUES AND ANR., Adv.: MRS.LEENA A.DHARWADKAR	EMPIRE BUILDERS PVT.LTD.,PANAJI GOA. Adv.: MR. ANTHONY D' SILVA ADVOCATE FOR RESPONDENT NO 1	4 FILES ALONGWITH CA/258/2005,	
130	SA/68/2009	28/02/14	SHRI. PRAKASH GANESH LOTLIKAR Adv.: MR. P. S.LOTLIKAR	SHRI. JOEL AVELINO NORONHA Adv.: SHRI V.P. THALI FOR RESP.	3 FILES ALONGWITH MCA/858/2013	
131	SA/88/2005	10/06/14	MR.CAETANO GOMES AND 3 ORS., Adv.: SHRI C.A.COUTINHO	SMT.ANA FERNANDES,DAVORLIM,SALCETE GOA Adv.: MR. SUDESH USGAONKAR, ADVOCATE FOR RESPONDENT.	5 FILES ALONGWITH MCA/695/2009, MCA/355/2007	
132	SA/111/2006	02/07/14	SMT. DAYAVATI GOKULDAS KHUTKAR AND 6 ORS., Adv.: MR. MARVIN D'SOUZA	SHRI MHABLU DATTU KARGUTKAR AND ANR., Adv.: MR. N.N.SARDESSAI FOR R-1	4 FAILES ALONGWITH MCA/266/2006	

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133	SA/113/2004	16/06/14	MR.DOMINGOS JOSE RODRIGUES AND 3 ORS., Adv.: SHRI VALMIKI MENEZES	MR.CONSTANCIO BRAGANZA AND 2 ORS., Adv.: MR. J.P.MULGAONKAR FOR RESPONDENTS	5 FILES ALONGWITH MCA/362/2004	
134	SA/42/2006	15/11/14	SMT. RADHA KRISHNA GAONKAR, PONDA GOA. Adv.: MR. MAHESH AMONKAR	SHRI HARI REDKAR(SIN.DEC.) THROUGH L.RS., Adv.: MR. G. SHIRODKAR FOR R-1 TO 1C AND 2	5 Files kept along with MCA 694/06.	
135	SA/72/2014	10/10/14	MR. ALEXIO MANUEL FRANCISCO RUDOLFO DE SILVA and ANR., Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHRI. AMEDIO JOSEPH WILSON NORONHA Adv.: ADV. PARAG GAJANAN WAGLE (ADVOCATE FOR CAVEATOR)	2 Files.	
136	SA/56/2014	13/08/14	SHRI VITHAL N. MANZREKAR Adv.: ADV. ASHWIN D. BHOBE	SMT. TOMALTILDA COUTINHO (SINCE DECEASED) THR. HER LEGAL HEIRS AND 4 ORS., Adv.:	3 FILES ALONGWITH CA/92/2014	
137	SA/73/2014	09/10/14	MRS. ELVIRA CRASTO E RODRIGUES THR. HER P.O.A. LUCIANO RODRIGUES AND ANR., Adv.: ADV. ETHELWALD OLIMPIO MENDES	MRS. JOANNA RODRIGUES AND ANR., Adv.: ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 1 and 2	2 Files.	
138	SA/52/2005	03/09/14	SHRI CAETANINHO DO ROSARIO AND ANR., Adv.: MS.RAKHI M.CHODANKAR	SHRI RAMA KRISHNA GAONKAR(DEC.) THRO' LR'S AND ANR., Adv.:	3 Files kept along with MCA 257/05	
139	SA/111/2012	11/06/14	SHRI SWARAN SINGH Adv.: ADV. ARJUN F. NAIK	SHRI ULHAS B. AROLKAR Adv.: ADV. T. P. PEREIRA.	9 Files kept along with STA 300/12, MCA 205/12, MCA 330/12, MCA 1123/12, MCA 637/13 & STA 1706/13 with Loose Papers.	
141	SA/171/2005	15/07/14	SHRI FILIPE D'SA, CANSAULIM GOA. Adv.: MISS. RAKHI M. CHODANKAR	SMT. JOAQUINA GAMA AND ANR., Adv.:	3 FILES	
142	SA/73/2013	12/09/14	SEBASTIAO BARRETO Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	MR. PRECIOSO D'SOUZA (NOW DECEASED) THROUGH LR'S AND ANR. Adv.: ADV. VARSHA BALE	2 FILES ALONGWITH UNSERVED NOTICE	
143	SA/126/2013	21/11/14	SHRI. CHURCHILL BRAZ ALEMAO Adv.: ADV. PRITHVI BANDEKAR	SHRI. CAMILO SEBASTIAN NOLASCO MENEZES Adv.: ADV. NITIN SARDESSAI FOR RESPONDENT	2 Files.	
144	SA/12/2008	31/01/14	SMT. SHANTA BABUSO BHAGAT AND 2 ORS., Adv.: MR. R. G. RAMANI	CANACONA MUNICIPAL COUNCIL THROUGH CHIEF OFFICER Adv.: MR. SUDESH USGAONKAR FOR RESP	2 files	
145	SA/5/2006	24/12/14	THE FABRICA COMMITTEE OF GUARDIAN ANGEL CHURCH THROUGH IT'S ATTORNEY SHRI JOHN CAETAN FERNANDES, Adv.: MR. SUDESH USGAONKAR	SHRI RAJENDRA VAMAN SINAI KUDCHADKER AND 3 ORS., Adv.: SHRI R.G.RAMANI FOR R-3 and 4	5 FILES ALONG WITH MCA/295/2009	
146	SA/24/2010	25/04/14	SHRI NABRAJ ANANT PRABHU AND 5 ORS THROUGH POA MR. YOGRAJ SHANBHAG Adv.: MRS. A.A. AGNI	THE GOA URBAN CO-OP BANK LTD AND 10 ORS., Adv.: SHRI AJIT R. KANTAK FOR RES.7.	9 FILES CA/33/2010, MCA/357/2010, MCA/358/2010, SA/36/2010, SA/111/2010	
147	SA/111/2010	25/04/14	M/S. V. T. HARMALKAR AND CO., REP. BY ITS PARTNER SHRI. DEEPAK V. HARMALKAR Adv.: MR. A. R. KANTAK	THE GOA URBAN COOPERATIVE BANK LTD.,THROUGH GENERAL MANAGER Adv.: ADV. R.G. RAMANI FOR R-1	9 FILES CA/33/2010, MCA/357/2010, MCA/358/2010, SA/36/2010, SA/24/2010	
148	SA/36/2010	25/04/14	M/S. NIZARI BUILDER AND 4 ORS., Adv.: MR. G. VIJAYCHANDRAN	THE GOA URBAN CO-OP. BANK LTD AND 10 ORS., Adv.: SHRI AJIT R. KANTAK FOR RES.2	9 FILES CA/33/2010, MCA/357/2010, MCA/358/2010, SA/24/2010, SA/111/2010	

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149	SA/158/2004	14/07/14	TIMBLO PVT.LTD.,MARGAO GOA Adv.: SHRI PARAG S.RAO	M/S GANGADHAR NARSINGDAS AGRAWAL,MARGAO GOA. Adv.:	4 FILES ALONGWITH CA/25/2005	
150	SA/45/2014	15/12/14	SHRI. ARVIND JAIWANT PURANIK AND ANR., Adv.: ADV. USGAONKAR SUDESH MANOHAR	SHRI JOSE BOSTEAO COUTINHO (DECEASED) REP. THR. HIS LEGAL REPRESENTATIVES AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 1B	4 Files kept along with CA 57/14 & MCA 792/14.	
151	SA/75/2014	21/11/14	SMT. SOCCU ANDRADE THROUGH HER CONSTITUTED ATTORNEY SONU ANDRADE Adv.: ADV. J. ABREU LOBO	SHRI RAMA ANDRADE AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1 and 2	2 Files.	
152	SA/76/2011	10/10/14	SMT. TEREZA FERNANDES AND 7 ORS., Adv.: MR. C. A. COUTINHO	SMT. GANGA NARAYAN NAIK AND 2 ORS., Adv.: MR. SANDESH D. PADIYAR FOR RES. 1,2 and 3.	5 Files kept along with WP 386/13 with loose papers.	
153	SA/43/2014	05/12/14	SHRI. RAJAN V. LOTLIKAR Adv.: ADV. PRASHEEN LOTLIKAR	SHRI JOAO GAMA AND ANR., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 and 2	2 Files.	
154	SA/1/2006	22/12/14	CHANDRAKANT GANGARAM SINAI SINGBAL, VASCO DA GAMA. Adv.: MS. KAMAXI SAMBARI	GOPINATH SOIRU POROB AND 22 ORS., Adv.: MR. J. ABREU LOBO, FOR RESP. 1-4, 6-23.	7 Files kept along with CA 10/06 and MCA 818/13 with loose Citations.	
155	SA/9/2009	04/07/14	SMT. SUREKHA S. KAKODKAR AND ANR., Adv.: MR. V. R. TAMBA	CURCHOREM MUNICIPAL COUNCIL BY ITS CHIEF OFFICER Adv.:	15 files along with loose paper and sa/3/2005,ca/8/2005, mca/940/2005, ca/17/2009	

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156	SA/3/2005	04/07/14	SHRI SURESH KAKODKAR AND ANR., Adv.: SHRI D.P. BHISE	SHRI VINAYAK G.NAIK KARMALI(SIN.DEC.) AND ANR., Adv.: MR. MARVIN D'SOUZA ADVOCATE FOR RESPONDENT I(B),	15 files along with loose paper and sa/9/2009,ca/8/2005, mca/940/2005, ca/17/2009
157	SA/8/2005	13/11/14	MR.GANAPATI GOPI AND ANR., Adv.: MS. SAPNA MORDEKAR	GOMANTAK MARATHA SAMAJ AND 4 ORS., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1	6 FILES ALONGWITH CA/22/2005, MCA/650/2006
158	SA/39/2005	15/09/14	GOPI TOLIYO VELIP AND ANR. Adv.: MR. J.A. LOBO	SMT. TOLIYE RAM VELIP AND ORS. Adv.:	4 files alongwith ca/86/2005
159	SA/10/2005	13/10/14	SMT. TEREZINHA D'SILVA and ORS. Adv.: ADV. MR. P. S. RAO	SHRI JOAQUIM INACIO FERNANDES and ANR. Adv.:	11 files alongwith SA132/2004, CA/26/2005, MCA/17/2011, MCA/891/2008, CA/599/2012, MCA/888/2008,MCA/578/2005
160	SA/132/2004	13/10/14	SHRI JOAQUIM I.FERNANDES AND ANR., Adv.: MS.PRIYANKA P.KAMAT	SMT. TEREZINA D'SILVA AND 7 ORS., Adv.: SHRI PARAG RAO FOR R.1 TO 8	11 files alongwith SA/10/2005, CA/26/2005, MCA/17/2011, MCA/891/2008, CA/599/2012, MCA/888/2008,MCA/578/2005
161	SA/25/2005	10/06/14	SHRI MAHADEV BABU MARATHE,CANACONA GOA. Adv.: MS. SAPNA MORDEKAR	SHRI JANU N.GAONKAR(SIN.DEC.) REP.BY LR'S., Adv.: MR. R. G. RAMANI ADVOCATE FOR RESPONDENT NO.9,12,	11 FILES ALONGWITH MCA/708/2010 MCA/75/2011,MCA/444/2010, MCA/254/2006,MCA/707/2010 CA/61/2005,MCA/422/2006,
162	SA/4/2005	24/09/14	SMT.SHANTA G.LOLIENKAR AND ANR., Adv.: MISS.SHILPA KHORJUENKAR	SHRI PRAMOD SHRIPAD DESAI(SIN.DEC.) THROU'L.RS., Adv.: SHRI J.A. LOBO	5 Files kept along with CA 16/05, MCA 19/05 & loose papers.
167	SA/71/2005	01/07/14	DR.WAMAN SINAI XELDENKAR(SIN.DEC.) BY HIS HEIRS., Adv.: SHRI SUDIN M.S.USGAONKAR	SMT.PASCOELA FERNANDES AND 25 ORS., Adv.:	6 FILES ALONG WITH CA/155/2005, MCA/689/2010
169	SA/45/2005	04/08/14	SUKHENDU BIKASH BHATTACHARYA,KOLKATA. Adv.: SHRI R.G. RAMANI	M/S AKAM SHIPPING COMPANY PVT.LTD.,MUMBAI. Adv.: SHRI E.O. MENDES	7 files along with mca/406/2013 mca/195/2004,ca/21/2004
170	SA/74/2014	28/11/14	SHRI. GHANASHYAM BHISO NAIK Adv.: ADV. ARJUN F. NAIK	SHRI. RAGUPATI RAMKRISHNA BHANDARI AND 7 ORS., Adv.:	2 files
171	SA/55/2005	10/06/14	SHRI SHEIKH SABBIR SHEIKH ISMAIL,BICHOLIM-GOA. Adv.:	MISS PARVEEN SHEIKH,MAPUSA GOA. Adv.: MR. IFTIKHAR AGA	4 files
172	SA/130/2013	07/10/14	M/S. TALAK HOMES and ESTATES REP. BY ITS PARTNERS Adv.: ADV. USGAONKAR SUDESH MANOHAR	CAPT. MACKINNON C. D'SILVA @ M. C. D'SILVA AND 4 ORS., Adv.: ADV. SANMAN KENY (FOR CAVEATOR)	3 files along with loose paper and ca/201/2013
174	SA/7/2010	13/06/14	MAHESH LAXMAN KUDNEKAR Adv.: MR. P. S. LOTLIKAR	DR. JOSEPH MICHAEL NAZARETH Adv.: MR. J.A. LOBO FOR RES.1 (POA).	5 FILES ALONG WITH MCA/45/2011, CA/9/2010
175	SA/56/2013	12/12/14	SHRI PANDURANG TILLU GOSAVI AND ANR., Adv.: ADV. DEVIDAS J. PANGAM	SMT. LAXMIBAI NARAYAN KUTTIKAR AND 10 ORS., Adv.: ADV. VILAS P. THALI R.1TO4,8,9A,9B,10ATO10C,10F,11	2 files along with loose paper
176	SA/79/2003	14/07/14	SHRI VAMAN R. BARVE (SIN.DEC.) THROUGH L.RS. Adv.: SHRI A.D. BHOBE	SHRI CHIDAMBAR V. BARVE AND ANR., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 1 and 2	5 Files along with MCA 89/14.
178	SA/81/2014	28/11/14	SHRI. LUIS DA FONSECA COSTA (SIN. DEC.) THROUGH HIS LEGAL REPRESENTATIVES AND ANR., Adv.: ADV. PREETAM TALAULIKAR	SMT. EUGENITA JOYCEE FERNANDES E LOURENCO Adv.: ADV. PRAVIN N. FALDESSAI FOR RESPONDENT	5 FILES ALONG WITH CRA/8/2014, CA/112/2014, MCA/321/2014

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180	SA/77/2009	20/06/14	SHRI VINAECA MOSSO KALANGUTKAR AND ANR. Adv.: MR. P.S. LOTLIKAR	SHRI ARJUN MOSSO KALANGUTKAR (SINCE DEC) THROUGH LRS Adv.: SHRI JAYANT P. MULGAONKAR FOR R1(A),(B),(D), and 2	Kept alongwith MCA 411 of 2013,MCA 688 of 2010	
188	SA/82/2009	14/02/14	SMT. PIEDADE FERNANDES E D'SOUZA Adv.: MR. V. P. THALI	SHRI. SERGIO INACIO VINCY DE SOUZA REBELO (DECEASED) THROUGH LR'S Adv.: SHRI JOAQUIM GODINHO FOR RESPONDENTS.	3 FILES, SA 82/09 & MCA 133/10	

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WPCR – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/ Remarks	Remark
1	WPCR/10/2012	27/01/14	BHAKTA BAHADUR LODGED AT AGUADA PRISON Adv.: .	INSPECTOR GENERAL OF PRISONS STATE OF GOA AND ANR., Adv.: MRS. MILENA GOMES E PINTO.	24 files along with wpcr 21/2013,wpcr 35/2013,wpcr 49/2013,wpcr 14/2013,wpcr 31/2011,wpcr 46/2009,wpcr 5/2009,crma 261/2009,wpcr 10/2013	
2	WPCR/21/2013	27/01/14	SANTOSH KUMAR SINGH, C.P. NO. 810, CENTRAL JAIL AGUADA Adv.: .	STATE OF GOA THROUGH I. G. PRISONS AND ANR., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1 and 2	24 files kept with wpcr 10/2012,wpcr 35/2013,wpcr 49/2013,wpcr 14/2013,wpcr 31/2011,wpcr 46/2009,wpcr 5/2009,crma 261/2009,wpcr 10/2013	
3	WPCR/35/2013	27/01/14	BHAG SINGH., C.P. NO. - 481, CENTRAL JAIL, AGUADA., Adv.: ADV. .	STATE OF GOA AND ANR., Adv.:	24 files kept with wpcr 10/2012,wpcr 21/2013,wpcr 49/2013,wpcr 14/2013,wpcr 31/2011,wpcr 46/2009,wpcr 5/2009,crma 261/2009,wpcr 10/2013	
4	WPCR/121/2014	22/12/14	MRS. TOSHAKURADE. Adv.: ADV. ARUN DE SA	PUBLIC PROSECUTOR AND 2 ORS. Adv.: ADV. KAPIL D. KERKAR FOR R.NO. 3	2 files along with loose papers	
5	WPCR/100/2014	13/10/14	RYAN FERNANDES, C.P. NO. 09/2007, IS LODGE IN AGWAD JAIL, GOA Adv.: ADV. T. GEORGE JOHN	STATE OF GOA THR. CHIEF SECRETARY AND 3 ORS. Adv.:	3 FILES	
6	WPCR/81/2014	17/09/14	RYAN FERNANDES Adv.: ADV. T. GEORGE JOHN	STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS., Adv.:	3 FILES	
7	WPCR/13/2014	10/09/14	MR. GIRISH JAGGAL AND ANR., Adv.: ADV. SEBASTIAN VALES	SHREE MALLIKARJUN SHIPPING PVT LTD., REP. BY ITS AUATHORIZED MR. BHUSHAN HONAVARKAR Adv.: ADV. R. G. RAMANI FOR RESPONDENT	6 FILES ALONGWITH CRMA 25/2014	
8	WPCR/14/2014	10/09/14	MR. GIRISH JAGGAL AND ANR., Adv.: ADV. SEBASTIAN VALES	SHREE MALLIKARJUN PVT LTD BY ITS AUTHORIZED REP. MR. BHUSHAN HONAVARKAR Adv.: ADV. R. G. RAMANI FOR RESPONDENT	6 FILES ALONGWITH CRMA 26/2014	
9	WPCR/85/2014	17/09/14	SHRI RAMESH CHANDER Adv.: ADV. T. GEORGE JOHN	THE SUPERINTENDENT AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1	2 FILES	
10	WPCR/129/2013	17/01/14	RYAN FERNANDES, C. P. NO. 09/2007 Adv.: ADV. T. GEORGE JOHN	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	2 FILES	
11	WPCR/111/2013	13/01/14	MR. AMEY PRABHUDESSAI Adv.: ADV. SHIRIN V. NAIK	STATE OF GOA THROUGH THE SECRETRY HOME AND 2 ORS., Adv.: ADV. ASHA A. DESAI FOR R.NO. 3	3 FILES	
13	WPCR/125/2013	21/01/14	SHRI VALLABH VAMAN BHOBE Adv.: ADV. VILAS P. THALI	THE STATE THROUGH THE POLICE INSPECTOR AND ANR., Adv.: ADV. AJIT R. KANTAK FOR R.NO. 2	3 FILES	
14	WPCR/97/2013	01/04/14	SMT. CELINA FRANCIS LAWRENCE Adv.: ADV. DEVIDAS J. PANGAM	MR. FRANCIS LAWRENCE Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT	2 FILES	
15	WPCR/117/2013	18/03/14	MR. MAHAMMAD GAUS BIZLI AND ANR., Adv.: ADV. SMITA S. GAWAS	SMT. FATIMA BI BIZLI Adv.: ADV. SHAIKH VAHIDULLA FOR RESPONDENT	5 FILES ALONGWITH CRMA 10/2014	
16	WPCR/8/2013	14/02/14	SHRI H. K. TREHON, MD AND 2 ORS., Adv.: SHIVAN DESAI	STATE REP. BY SHRI ANANT S. PANGAM Adv.:	2 FILES	
17	WPCR/126/2013	13/02/14	MS. ARADHANA WALKADE Adv.: ADV. SANJAY S. S. SARDESAI	MR. CHANDRASHEKAR VAIDYA AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 1	2 FILES	
18	WPCR/88/2013	17/02/14	MR. VILAS KASHINATH PARAB Adv.: ADV. PRASHEEN LOTLIKAR	MR. NASHIKET PARAB AND ANR., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO 1	2 FILES	

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19	WPCR/57/2013	07/02/14	MRS. NASREEN SHAIKH ANWAR AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	STATE THROUGH THE PI, WOMEN'S POLICE STATION, AND ANR., Adv.: ADV. ALDRIN MONTEIRO FOR R.NO. 2	6 FILES ALONGWITH WPCR 76/2013	
20	WPCR/76/2013	07/02/14	MRS. NASREEN SHAIKH ANWAR Adv.: ADV. NIGEL DA COSTA FRIAS	STATE OF GOA THROUGH THE P.I. PANAJI POLICE STATION AND ANR. Adv.:	6 FILES KEPT ALONGWITH WPCR 57/2013	
22	WPCR/113/2013	06/05/14	SHRI. MAHESH SHANKAER NAIK AND ANR., Adv.: ADV. BYRON RODRIGUES	SHRI. PRABHAKAR RAMA NAIK AND 6 ORS., Adv.: ADV. ANTHONY JOE D'SILVA FOR R.NO. 1,2,3,5 and 6	3 FILES ALONGWITH STA 656/2014	
23	WPCR/18/2013	01/07/14	SMT. FARIDA KHAN AND ANR., Adv.: ADV. SUKANT V. HALANKAR	UNION OF INDIA THROUGH ITS SECRETARY, MINISTRY OF HOME AFFAIRS AND 13 ORS., Adv.: ADV. HANUMANT D. NAIK FOR R.NO. 11, 12, 13.	9 FILES ALONGWITH CRMA 130/2013	
24	WPCR/108/2013	26/03/14	MRS. SUSHMA C. HEDE AND ANR., Adv.: ADV. ARUN DE SA	POLICE INSPECTOR, PONDA POLICE STATION AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 2	3 FILES ALONGWITH 2 SPIRAL BINGING FILE	
25	WPCR/119/2013	08/01/14	MR. SHAMBU KANEKAR Adv.: ADV. SMITA S. GAWAS	STATE OF GOA THROUGH I. O. PERNEM POLICE STATION, REP. BY PUBLIC PROSECUTOR. Adv.: ADV. MAHESH AMONKAR APP FOR RESPONDENT	two files	
26	WPCR/62/2012	06/01/14	MARIA C GRAO Adv.: GALILEO FRANCISCO TELES	STATE REP. BY THE P P AND 3 ORS., Adv.: ADV. RAJNEESH NAIK FOR R. NO. 4	two files	
27	WPCR/15/2012	06/01/14	SHRI MOHAN GOVEKAR Adv.: AIRES RODRIGUES	STATE (BY THE P.P.) AND ANOTHER., Adv.:	two files	
28	WPCR/38/2012	29/01/14	MR. M.V. KRISHNAMURTHY Adv.: JOVITO BRAGANZA	M/S. KALA MINES AND MINERALS THROUGH THEIR PARTNER SHRI BIPINCHANDRA ALIAS BIPIN KANTAK AND ANR., Adv.: ADV. AJIT R. KANTAK	3 Files. Kept in CRMA 126/12.	
29	WPCR/46/2012	17/02/14	DR. PRAFULLA HEDE Adv.: Y.V. NADKARNI	MRS. VINEETA VAZE Adv.: ADV. YASHODHAN JAMBHLE FOR R - 1.	two files	
30	WPCR/114/2013	22/01/14	VIJAYRAJ RAYA DESAI Adv.: ADV. IN PERSON	ARAVIND VAMAN REVANKAR AND 4 ORS., Adv.: ADV. SAGAR MALKARNEKAR FOR PETITIONER	three files	
32	WPCR/54/2012	15/12/14	M/S DIEBOLD SYSTEMS PVT. LTD., THROUGH ITS MD SHRI NARESH HOSANGADY AND ANR., Adv.: H.D. NAIK	THE STATE OF GOA THROUGH THE P.P. AND ANR., Adv.: CENTRAL GOVT. ADV. MAHESH AMONKAR R.NO. 2	2 files	
33	WPCR/21/2014	03/03/14	RYAN FERNANDES Adv.: ADV. T. GEORGE JOHN	THE INSPECTOR GENERAL OF PRISON Adv.:	02 Files	
34	WPCR/70/2014	15/09/14	M/S EARTHMOVERS, REPRESENTED BY PROPRIETOR MR OLAVO ANTONIO DE SOUZA Adv.: ADV. RYAN DA PIEDADE MENEZES	M/S ELLATH ENTERPRISES REPRESENTED BY ITS PROPRIETOR MR. RUDRADEVAN ELLATH Adv.: ADV. SHAILESH REDKAR FOR R.NO. 1	02 Files	
36	WPCR/71/2014	09/09/14	SHRI. VISHWAS DESSAI Adv.: ADV. CARLOS ALVARES FERREIRA	STATE (THR. THE OFFICER-IN-CHARGE) AND ANR., Adv.:	03 Files	
37	WPCR/1/2014	09/01/14	MR. DILIP GOVIND KAMAT Adv.: ADV. RAVI GAWAS	BICHOLIM URBAN CO-OPERATIVE BANK LTD. THROUGH ITS BRANCH MANAGER Adv.:	02 Files	
38	WPCR/118/2014	15/12/14	ALLAN RAJ. Adv.: ADV. JAYANT PANDURANG MULGAONKAR	STATE THROUGH PANAJI POLICE STATION. Adv.:	2 Files with Loose papaers	

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39	WPCR/96/2014	29/10/14	MR. KASHINATH JAIRAM SHETYE. Adv.: ADV. IN PERSON	STATE OF GOA THR SUPREITENDENT OF POLICE CID AND 2 ORS. Adv.:	3 Files.	
40	WPCR/104/2014	05/12/14	MR. VITHAL KAPUSKAR. Adv.: ADV. GALILEO FRANCISCO TELES	STATE OF GOA THR. POLICE ATTACHED TO CID CB AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1	2 Files.	
41	WPCR/84/2014	30/09/14	MR. ANIL GOVIND NAIK Adv.: ADV. ARUN BRAS DE SA	POLICE INSPECTOR AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 2	3 Files.	
42	WPCR/87/2014	27/11/14	SHRI. DANIS D'SOUZA, CONVICT PRISONER NO.10/09, CURRENTLY IN CUSTODY AT CENTRAL JAIL, AGUADA, BA Adv.: ADV. RYAN DA PIEDADE MENEZES GLSA	THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 3 ORS., Adv.:	7 Files Kept in CRMA 203/14 & CRMA 256/14.	
43	WPCR/105/2014	12/11/14	MR. RAJA SAAB MUJAWAR, PRESENTLY LODGED AT CENTRAL JAIL, AGUADA, GOA., Adv.: ADV. AURO DE OLIVEIRA	STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS. Adv.:	3 Files.	
44	WPCR/99/2014	12/11/14	SHIVAYYA A. MARIHAL PRESENTLY UNDERGOING PUNISHMENT IN CENTRAL JAIL AGUADA, GOA Adv.: ADV. T. GEORGE JOHN	THE INSPECTOR GENERAL OF PRISONS GOVT. OF GOA and ANR., Adv.:	3 Files.	
45	WPCR/117/2014	16/12/14	MR. RAMESH BHARTU AND ANR. Adv.: ADV. GALILEO FRANCISCO TELES	STATE OF GOA THROUGH POLICE ATTACHED TO CID, CB AND 2 ORS. Adv.:	2 Files.	
46	WPCR/42/2014	24/06/14	SHRI BABUSH KRISHNA DESAI Adv.: ADV. SHIRIN V. NAIK	STATE REP. THR. PUBLIC PROSECUTOR AND 3 ORS., Adv.:	2 Files.	
47	WPCR/47/2014	09/07/14	MR. JOSEPH SYLVESTER CARNEIRO Adv.: ADV. VENICIA LOURENCO	STATE THROUGH POLICE INSPECTOR Adv.:	3 Files.	
48	WPCR/57/2014	15/07/14	ADV. AIRES RODRIGUES Adv.: ADV. IN PERSON	THE POLICE INSPECTOR AND 2 ORS., Adv.:	1 File with Loose Papers and no Misc. Files.	
49	WPCR/62/2014	24/07/14	MAQBOOL AHMED Adv.: ADV. T. GEORGE JOHN	THE INSPECTOR GENERAL OF PRISONS GOVT. OF GOA AND ANR., Adv.:	3 Files.	
50	WPCR/122/2014	22/12/14	MR. TULSHIDAS GAD. Adv.: ADV. ARUN DE SA	PUBLIC PROSECUTOR AND 2 ORS. Adv.:	2 Files.	
51	WPCR/46/2014	25/07/14	SMT. H. M. MEENA FERNANDES Adv.: ADV. VIVEK ANGELO RODRIGUES	MRS. GENEVIEVE ANNIE FERNANDES AND ANR., Adv.:	2 Files.	
52	WPCR/43/2012	05/02/14	MR. MILAGRES SALES COUTINHO Adv.: MR. JOAQUIM GODINHO	MR. SHIVAJI P. GAWANDE AND ANR., Adv.: P.P. FOR R-2	4 Files along with STM 598/12 & CRMA 75/12 with Loose Papers.	
53	WPCR/42/2012	05/02/14	MR. MILAGRES SALES COUTINHO Adv.: MR. JOAQUIM GODINHO	MR. SHIVAJI P. GAWANDE AND ANR., Adv.: P.P. FOR R-2	4 Files along with STM 600/12 & CRMA 74/12.	
54	WPCR/66/2012	26/03/14	THE CHIEF MANAGER, FEDERAL BANK LTD., Adv.: Y.V. NADKARNI	THE STATE OF GOA THROUGH THE P P AND ANR., Adv.: CENTRAL GOVT. ADV. MAHESH AMONKAR R.NO. 2	06 Files alongwith WPCR No. 67/12.	
55	WPCR/67/2012	26/03/14	THE CHIEF MANAGER, FEDERAL BANK LTD., Adv.: Y.V. NADKARNI	THE STATE OF GOA THROUGH THE P P AND ANR., Adv.: CENTRAL GOVT. ADV. MAHESH AMONKAR R.NO. 2	06 Files keptwith WPCR No. 66/12.	
59	WPCR/130/2013	21/01/14	SMT. MOHSINA Adv.: ADV. SHIVAN DESAI	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	3 FILES	

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60	WPCR/28/2014	31/07/14	SHRI VINOD TULSHIDAS NAIK Adv.: ADV. SHIRIN V. NAIK	SUNITA VINOD NAIK Adv.: ADV. SHAILESH REDKAR FOR RESPONDENT U/LAS	3 FILES	
61	WPCR/59/2014	17/07/14	SHER SINGH Adv.: ADV. PREMA MATKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY OF HOME DEPT. AND 2 ORS., Adv.: ADV. MANISH DAMODAR SALKAR APP FOR RESPONDENT	3 FILES	
62	WPCR/50/2014	04/08/14	SHRI. VEDI GONSAK D'SOUZA Adv.: ADV. GAURISH N. AGNI	SMT. CELINA CLARETTE MENEZES AND 2 ORS., Adv.:	2 Files.	
63	WPCR/51/2014	18/06/14	MAHANAND NAIK Adv.: ADV. DOLOROSA CHIQUITA TULKAR	STATE OF GOA THROUGH OFFICER IN CHARGE AND ANR., Adv.:	2 Files.	
64	WPCR/73/2014	03/11/14	SHRI. SURESH RAIKAR Adv.: ADV. IN PERSON	SHRI. VIJAYKUMAR CHODANKAR AND ANR., Adv.:	5 Files along with CRMA 204/14.	
65	WPCR/61/2014	06/08/14	MRS. JOAN MASCARENHAS E. D'SOUZA Adv.: ADV. KAPIL D. KERKAR	THE POLICE INSPECTOR AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 TO 3	2 Files.	
66	WPCR/67/2014	25/08/14	SHRI. SHIVAYYA MARIHAL Adv.: ADV. ASHA A. DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	3 Files.	
67	WPCR/74/2014	04/09/14	JASIMUDDIN @ JASIM ALAM Adv.: ADV. T. GEORGE JOHN	THE INSPECTOR GENERAL OF PRISONS GOVT. OF GOA AND ANR., Adv.: ADV. MAHESH AMONKAR PP FOR R.NO. 1 and 2	3 Files.	
68	WPCR/75/2014	04/09/14	MAQBOOL AHMED Adv.: ADV. T. GEORGE JOHN	THE INSPECTOR GENERAL OF PRISONS AND ANR., Adv.: ADV. MAHESH AMONKAR PP FOR R.NO. 1 and 2	3 Files.	
69	WPCR/24/2014	29/09/14	MRS. FARZANA ANSARI Adv.: ADV. ASHWIN D. BHOBE	MR.ABID ALI ANSARI Adv.: ADV. AGHA IFTIKHAR FOR RESPONDENT	2 Files.	
70	WPCR/44/2014	27/10/14	MISS. KOMAL SINGH AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. CHIEF SECRETARY Adv.: ADV. MAHESH AMONKAR APP FOR RESPONDENT	3 Files.	
71	WPCR/69/2014	26/11/14	SMT. FATIMA PIEDADE FERNANDES Adv.: ADV. PADGAONKAR CHAITANYA PRAKASH	SHRI LUCIO VALERIANO FERNANDES AND ANR., Adv.:	2 Files.	
72	WPCR/78/2014	22/09/14	MR. AMIT KASHINATH CHODANKAR Adv.: ADV. TARI ULHAS KAMLAKANT	STATE AS REP. BY THE OFFICER-IN-CHARGE AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	3 Files.	
73	WPCR/82/2014	28/10/14	MR. VALERIAN MENDANHA Adv.: ADV. KAPIL D. KERKAR	POLICE INSPECTOR AND 2 ORS., Adv.:	3 Files.	
74	WPCR/88/2014	13/11/14	SHRI. SURESH RAIKAR Adv.: ADV. IN PERSON	SHRI. ANWAR SHAIKH Adv.: ADV. PRASAD U. DESSAI FOR RESPONDENT	3 Files along with STA/2299/14.	
75	WPCR/93/2014	26/11/14	MR. NICHOLAS D'MELLO MAJOR OF AGE R/O. PONOLEM, ALDONA, BARDEZ, GOA. Adv.: ADV. L.J. DEVA	MRS. ENA D'MELLO, MAJOR R/O. TELIA VADDO, BASTORA, BARDEZ, GOA. Adv.: ADV. GALILEO FRANCISCO TELES FOR RESPONDENT	2 Files.	
76	WPCR/125/2014	17/12/14	RYAN FERNANDES, PRESENTLY ON FURLOUGH C.P. NO. 09/2007 LODGE IN AGWAD JAIL. Adv.: ADV. T. GEORGE JOHN	THE HOME DEPARTMENT AND ANR. Adv.:	3 Files.	
77	WPCR/64/2014	29/09/14	MR. SARVESHWAR DHOND AND 2 ORS., Adv.: ADV. PADGAONKAR CHAITANYA PRAKASH	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.:	6 Files along with WPCR 65/14.	

Destruction for the year 2014

78	WPCR/65/2014	29/09/14	DR. WILLIAM BRITTO Adv.: ADV. PARAG S RAO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.:	6 Files kept with WPCR 64/14.	
79	WPCR/18/2014	24/02/14	MISS. KOMAL SINGH AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH CHIEF SECRETARY GOVT. OF GOA AND ANR., Adv.:	3 Files.	
80	WPCR/11/2014	14/02/14	RYAN FERNANDES, C. P. NO. 09/2007 Adv.: ADV. T. GEORGE JOHN	STATE OF GOA THROUGH CHIEF SECRETARY PORVORIM, GOA AND 2 ORS., Adv.:	2 Files along with Loose Papers.	
81	WPCR/36/2014	28/04/14	SHRI. MANUEL FERNANDES THR. HIS WIFE VALENCIA FERNANDES Adv.: ADV. ASHA A. DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 TO 3	2 Files.	
82	WPCR/38/2014	17/04/14	PAULO FERNANDES S/O ALBINO FERNANDES Adv.: ADV. ASHA A. DESAI	UNION OF INDIA AND 4 ORS., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1 and 2	3 Files.	
83	WPCR/79/2013	11/04/14	SHRI. RAJENDRA D. SETH Adv.: ADV. DEVIDAS J. PANGAM	REKHA JHA @ REKHA R. SETH Adv.: ADV. PREMA MATKAR FOR RESPONDENT U/LAS	2 Files along with Loose Papers.	
84	WPCR/107/2013	05/11/14	ADV. NITIN UMESH SAWANT Adv.: ADV. NITIN SARDESSAI	STATE OF GOA THROUGH THE PUBLIC PROSECUTOR AND 2 ORS., Adv.:	3 Files.	
85	WPCR/79/2014	17/09/14	VICTOR UBANOZIE IZUCHUKWU Adv.: ADV. YADNYESH KOTKAR	STATE OF GOA AS REP. BY OFFICER IN CHARGE AND 3 ORS., Adv.:	3 Files.	
86	WPCR/80/2014	17/09/14	ANTHONY CHIKE OKEYE Adv.: ADV. YADNYESH KOTKAR	STATE OF GOA AS REP. BY OFFICER IN CHARGE AND 3 ORS., Adv.:	3 Files.	
87	WPCR/92/2014	01/10/14	MR. MARIO B. FERNANDES Adv.: ADV. JOSEPH S VAZ	STATE OF GOA THR. THE CHIEF SECRETARY AND 3 ORS., Adv.:	3 Files.	
88	WPCR/91/2014	29/09/14	CENTRAL BUREAU OF INVESTIGATION Adv.: ADV. JOSEPH VAZ	MR. ATANASIO @ BABUSH MONSERRATE Adv.:	7 Files.	
89	WPCR/100/2013	12/03/14	MR. VILAR VIEGAS Adv.: ADV. ROHIT BRAS DE SA	MR. JOSE D'COSTA AND 6 ORS., Adv.:	2 FILES	
90	WPCR/48/2013	12/03/14	SHRI. MANGALDAS SHIVRAM NAIK Adv.: ADV. DEVIDAS J. PANGAM	SHRI RAJU GAWAS DESSAI Adv.:	2 FILES	
91	WPCR/80/2013	20/02/14	MR. SHRIPAD KULKARNI PLANT MANAGER AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH THE POLICE INSPECTOR Adv.:	3 FILES	
92	WPCR/2/2014	24/01/14	SHRI. VINCY PEREIRA PRISONER NO. 32/2008 THROUGH HIS BROTHER SHRI. MATHEW PERIERA Adv.: ADV. ASHA A. DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	2 Files.	
93	WPCR/3/2014	21/02/14	MR. ABHIJIT B. PATIL CONVICT PRISONER NO. 106/13 Adv.: ADV. AURO DE OLIVEIRA	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	2 Files.	
94	WPCR/6/2014	25/02/14	MR. A. K. JAYAKUMAR CONVICT PRISONER NO. 28/2011 Adv.: ADV. AURO DE OLIVEIRA	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 TO 3	2 Files	

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95	WPCR/7/2014	27/01/14	ROXANN SHARMA Adv.: ADV. MARIA CAROLINE COLLASSO	MR. ARUN SHARMA AND ANR., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 2	3 Files	
96	WPCR/15/2014	19/02/14	SHRI. ARUN MAMMEN Adv.: ADV. ROHAN PANDURANG DESAI	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	3 Files.	
97	WPCR/23/2014	06/03/14	BHIM LAMA Adv.: ADV. PREMA MATKAR U/LAS	STATE OF GOA THROUGH THE SECRETARY OF THE STATE AND 3 ORS., Adv.:	3 Files.	
98	WPCR/4/2014	14/03/14	MR. BASAWRAJ PATIL CONVICT PRISONER NO. 539/02 Adv.: ADV. AURO DE OLIVEIRA	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 TO 3	2 files	
99	WPCR/105/2013	29/01/14	MRS. SHAMA G. BOTHE DIRECTOR OF CHINKARA MOTORS PVT. LTD. AND ANR., Adv.: ADV. JIMI JOHN	STATE OF GOA THROUGH THE SENIOR INSPECTOR OF POLICE AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1	5 Files along with 2 Compilation.	
100	WPCR/109/2013	13/02/14	THE SADA URBAN COOPERATIVE CREDIT SOCIETY LIMITED REP. BY ITS AUTHO. REPRESENTATIVE MR. SUNIL NAIK Adv.: ADV. PRASANNA C. CHAWDIKAR	SHRI. SACHIN PATKAR AND ANR., Adv.: ADV. THALMANN PRADEEP PEREIRA FOR R.NO. 1	2 Files.	
101	WPCR/39/2014	24/04/14	MISS. KOMAL SINGH AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH CHIEF SECRETARY Adv.:	3 Files.	
103	WPCR/12/2014	20/02/14	VISHAL AGARWAL Adv.: ADV. GAURISH N. AGNI	STATE OF GOA THROUGH PUBLIC PROSECUTOR Adv.: ADV. JAGANNATH MULGAONKAR FOR RESPONDENT NO. 2	TWO FILES	
104	WPCR/22/2014	06/03/14	MISS. KOMAL SINGH AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	INSPECTOR GENERAL, PRISONS GOVT. OF GOA Adv.:	2 FILES	
105	WPCR/64/2012	07/01/14	KASHINATH SHETYE Adv.: IN PERSON	THE STATE OF GOA THROUGH ITS P P AND ANR., Adv.: ADV. AIRES RODRIGUES R.NO. - 2	5 FILES	
106	WPCR/86/2011	07/01/14	DR. CARLA GUIOMAR SOUZA Adv.:	THE STATE OF GOA THROUGH P.P Adv.: MR. M.S. JOSHI FOR RESPONDENT.	3 FILES	
107	WPCR/55/2014	15/07/14	MRS. MEENAKSHI KHOLKAR @ TASMIYA SHAIKH Adv.: ADV. MARIA CAROLINE COLLASSO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	3 FILES	
108	WPCR/35/2014	16/04/14	RYAN FERNANDES Adv.: ADV. T. GEORGE JOHN	SUPERINTENDENT AND ANR., Adv.:	TWO FILES	
109	WPCR/32/2014	17/04/14	MR. VINESH BABURAO RAUL Adv.: ADV. GANESH R. NAIK	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	3 FILES	
110	WPCR/31/2014	26/03/14	MAHANAND NAIK Adv.: ADV. MARIA CAROLINE COLLASSO	STATE OF GOA THR. OFFICER IN CHARGE AND ANR., Adv.:	2 FILES	
111	WPCR/34/2014	11/04/14	SANTAN ANTAO REBELLO Adv.: ADV. T. GEORGE JOHN	THE INSPECTOR GENERAL OF PRISONS AND ANR., Adv.:	2 FILES	
112	WPCR/33/2014	07/04/14	EASTERN STAR HOTELS AND RESORTS PVT. LTD. THR. ITS AUTHORIZED REP. AND GEN. MANAGER MR. VIKRAM GOHA Adv.: ADV. SHIVAN DESAI	STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	5 Files.	
113	WPCR/66/2014	12/08/14	MRS. JOAN MASCARENHAS E. D'SOUZA Adv.: ADV. KAPIL D. KERKAR	THE POLICE INSPECTOR AND 2 ORS., Adv.:	2 FILES	

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114	WPCR/86/2014	17/11/14	MRS. SHASHIKALA R. MALIK Adv.: ADV. NAMRATA SHIRODKAR	STATE OF GOA AS REP. BY OFFICER IN CHARGE AND 3 ORS., Adv.:	3 FILES	
115	WPCR/98/2014	24/11/14	ANIL MANRAO AND 3 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	STATE OF GOA THR. THE POLICE INSPECTOR AND ANR., Adv.:	3 FILES ALONG WITH LOOSE PAPERS	
116	WPCR/49/2014	01/08/14	MR. DEVENDRA J. SAWANT, SON OF MR. JAIWANT SAWANT Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	3 FILES	
117	WPCR/58/2014	27/11/14	CAJY FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	STATE REPRESENTED BY SUPERINTENDENT OF POLICE AND ANR., Adv.:	2 FILES ALONGWITH LOOSE PAPERS	
118	WPCR/108/2014	16/12/14	MAHANAND NAIK, PRESENTLY LODGED IN CENTRAL JAIL AT AGUADA. Adv.: ADV. DOLOROSA CHIQUITA TULKAR	STATE OF GOA, THR OFFICER IN CHARGE, PONDA POLICE STATION AND ANR. Adv.:	2 FILES	
120	WPCR/109/2014	16/12/14	MAHANAND NAIK, PRESENTLY LODGED IN CENTRAL JAIL AT AGUADA. Adv.: ADV. DOLOROSA CHIQUITA TULKAR	STATE OF GOA THR. OFFICER IN CHARGE, PONDA POLICE STATION AND ANR. Adv.:	2 FILES	
121	WPCR/76/2014	25/09/14	MR. SIDHARTH NARAYAN SIDDHAPUR AND ANR. Adv.: ADV. RYAN DA PIEDADE MENEZES	M/S. FLUIDMAC A PARTNERSHIP FIRM REP. BY ITS PARTNER SHRI GURULINGAPPA HATTUR AND ANR. Adv.: ADV. R. G. RAMANI FOR R.NO. 1	2 Files.	
122	WPCR/77/2014	25/09/14	MR. SIDHARATH NARAYAN SIDDHAPUR AND ANR. Adv.: ADV. RYAN DA PIEDADE MENEZES	M/S. FLUIDMAC A PARTNERSHIP FIRM REP. BY ITS PARTNER SHRI GURULINGAPPA HATTUR AND ANR Adv.: ADV. R. G. RAMANI FOR R.NO. 1	2 Files.	
124	WPCR/91/2013	25/07/14	MR. MOHAMMAD GAUS MULLA AND 2 ORS., Adv.: ADV. SMITA S. GAWAS	SMT. NASIMA BI MULLA Adv.: ADV. VIVEK ANGELO RODRIGUES, U/LAS	5 files alongwith crma/146/2013 stm/1198/2014,	
125	WPCR/25/2014	31/07/14	SHRI. NILESH S. RANE Adv.: ADV. DEVIDAS J. PANGAM	MR. RAVIKANTH YADAV AND ANR., Adv.:	3 FILES	
126	WPCR/41/2014	05/05/14	MR. AMIT KUMAR GANPAT SHIRODKAR AND 4 ORS., Adv.: ADV. AGHA IFTIKHAR	STATE OF GOA, THROUGH POLICE INSPECTOR AND ANR., Adv.: ADV. ANTHONY JOE D'SILVA FOR R.NO. 2	3 FILES	
127	WPCR/126/2014	22/12/14	ADV. AIRES RODRIGUES. Adv.: ADV. AIRES RODRIGUES	OFFICER IN CHARGE, ANTI CORRUPTION BRANCH AND 2 ORS. Adv.:	3 Files with Loose Papers.	
128	WPCR/116/2014	16/12/14	MRS. BANU SHAIKH., Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH CHIEF SECRETARY and 2 ORS., Adv.:	3 FILES	
129	WPCR/115/2014	16/12/14	MRS. ANJILA SHAIKH., Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA, THROUGH CHIEF SECRETARY and 2 ORS., Adv.:	3 files	

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130	WPCR/48/2014	10/07/14	MR. ELVIS ALBAN AFONSO THR. HIS CONSTITUED ATTORNEY MR. EUGENIO DOMINIGOS MACHADO Adv.: ADV. VISHNUPRASAD A. LAWANDE	MRS. ELMAS FERNANDES AND 3 ORS., Adv.: ADV. BETQUECAR KARISHMA CUSTA FOR R.NO. 1	4 FILES	
132	WPCR/99/2013	06/03/14	MR. JOWETT D'SOUZA Adv.: ADV. ARUN DE SA	STATE OF GOA THROUGH CHIEF SECRETARY, AND 10 ORS. Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1 TO 5	7 files + notices	
133	WPCR/101/2014	24/12/14	SHOBHA DHUMASKAR. Adv.: ADV. PRASHEEN LOTLIKAR	THE STATE OF GOA THR. CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS. Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	4 FILES	
135	WPCR/24/2013	01/09/14	RAJU BIHARI @ RAJESH KUMAR PATEL SERVING LIFE TERM AT AGUADA PRISON, GOA Adv.: .	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP, FOR R.NO. 1 TO 3	3 files	
137	WPCR/100/2012	11/08/14	SMT. RUPALI FATEHSING PATIL ALIAS RUPALI MANIKRAO DESAI Adv.: BHUPESH PRABHU DESSAI	SHRI FATEHSING HINDURAO PATIL AND ANR., Adv.: ADV. KAPIL D. KERKAR FOR R.NO. 1	2 Files (Old Record Number 31/WPCR/2014)	

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CAREV – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	CAREV/2/2014	03/02/14	SHRI ATMARAM MALJI KAMBLI Adv.: ADV. ANDRE PEREIRA	THE STATE OF GOA REP. BY ITS CHIEF SECRETARY AND 4 ORS., Adv.:	9 files kept with wp 228/2013	
2	CAREV/12/2014	25/07/14	MR. GAURISH PEREIRA Adv.: ADV. NIGEL DA COSTA FRIAS	THE CORLIM CITIZEN CIVIC AND CONSUMER FORUM THROUGH SECRETARY, MR. BAPTISTA PEREIRA AND 11 ORS., Adv.: ADV. EMERICO ESTEVAM AFONSO GA FOR R.2 TO 6,9 and 12	8 files kept with pilwp 8/2013	
3	CAREV/24/2014	28/11/14	MR. LAWRENCE FERNANDES AND ANR., Adv.: ADV. ANDRE PEREIRA	THE STATE OF GOA REP. BY ITS CHIEF SECRETARY AND 5 ORS., Adv.:	8 files kept with wp 270/2014	
5	CAREV/11/2013	13/01/14	SHRI. UMESH KRISHNA SAWANTH THROUGH P.O.A. HOLDER SHRI. UMAKANT KRISHNA SAWANTH Adv.: ADV. SHIVAN DESAI	SHRI SADASHIV D. NAIK Adv.: ADV. PRASHEEN LOTLIKAR FOR RESPONDENT	8 FILES KEPT ALONGWITH SA 114/2003	
6	CAREV/17/2013	28/02/14	M/S. TONIA ESTATES AND RESORTS PVT. LTD. THROUGH ITS MANAGING DIRECTOR SHRI. ALEIXO SEQUEIRA Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.:	6 Files Kept in WP.632/13.	
8	CAREV/18/2014	01/08/14	TUKARAM KSHEMCHANDRA REDKAR Adv.: ADV. VISHNUPRASAD A. LAWANDE	SANJAY SHANKER MANDREKAR Adv.:	3 files alongwith wp/747/2013	
10	CAREV/26/2014	17/11/14	NORMAN ALBUQUERQUE Adv.: ADV. IN PERSON	LEONARDO G. DE SOUZA AND 2 ORS., Adv.:	10 Files kept along with LPA 7/14, CAREV 21/14, MCA 789/15 & WP 181 /13.	
15	CAREV/7/2014	10/03/14	PRABHAKAR H. PARAB Adv.: ADV. IN PERSON	UNION OF INDIA, MINISTRY OF RAILWAYS THROUGH THE CHAIRMAN AND ANR., Adv.:	5 FILES WP/97/2013	
16	CAREV/23/2014	27/08/14	MR. CARLOS TAVORA Adv.: ADV. VIJAY A. PALEKAR	M/S. BOSHAN DEVELOPERS PVT LTD THROUGH ITS DIRECTOR MR. AMIR S. GAITONDE Adv.:	4 Files kept along with CA 125/14 and WP 196/09	
17	CAREV/8/2014	04/03/14	SMT. MARCELINA DE GAMEA(SIN. DEC.) THROUGH HER LR'S AND 3 ORS. Adv.: ADV. AGNELO F DINIZ	SHRI JOSE FERNANDES AND ANR. Adv.: ADV. VALMIKI MENEZES	4 FILES ALONGWITH SA/71/2013, CA/133/2013	
18	CAREV/12/2002	01/09/14	SHRI KAMRUDIN J.MAVANY(DEC)THR.LRS. Adv.: MS.AMIRA RAZAQ	SHRI TAJDIN J.MAVANY(DEC)THR.LRS. Adv.: MR. NOEL D'SOUZA	14 files along with AFO/90/1992 (REC.No.6/AFO/98) mca/835/2011, mca/523/2003, mca/834/2011, mca/649/1998, mca/350/2012, mca/904/2012, mca/853/2006, mca/334/2003, mca/748/2012, mca/444/2001 & loose papers envelopes.	

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CRMAB – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/ Remarks	Remark
1	CRMAB/63/2014	07/04/14	MR. PRASHANT P. KHANDEPARKAR Adv.: ADV. N. JALMI	STATE OF GOA THR. POLICE INSPECTOR AND ANR., Adv.:	2 files	
2	CRMAB/252/2013	15/01/14	SHRI ARTHUR KENNEDY LAWRENCE Adv.: ADV. PRASAD U. DESSAI	STATE THROUGH PANAJI POLICE STATION AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	2 files	
3	CRMAB/64/2014	08/05/14	SHRI. MEGHASHYAM MAHADEV RANE Adv.: ADV. ARJUN F. NAIK	STATE THROUGH PI ATTACHED TO CID ECONOMIC OFFENCE CELL AND ANR., Adv.:	2 files along with loose papers	
4	CRMAB/5/2014	21/01/14	MR. CAJETAN CONSTANCIO D'SILVA Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE THROUGH THE P.I. MARGAO TOWN POLICE STATION Adv.:	2 files along with loose papers	
5	CRMAB/111/2014	13/06/14	MRS. CLAUDINA BAPTISTA THR. HER NEXT FRIEND MRS. FILOMENA BAPTISTA Adv.: ADV. DEEPAK FADKE	STATE THROUGH P.I. ATTACHED TO COLVA POLICE STATION AND ANR., Adv.:	2 files along with loose papers	
6	CRMAB/98/2014	10/06/14	MR. SHELDON LUKE LOBO THROUGH HIS NEXT FRIEND MR. MARCUS LOBO Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. POLICE INSPECTOR Adv.:	2 files	
7	CRMAB/7/2014	10/02/14	MR. ALEIXO ARNOLFO PEREIRA Adv.: ADV. IN PERSON	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND 4 ORS., Adv.: ADV. VALMIKI MENEZES FOR R.NO. 3	3 files along with crma 235/2013	
8	CRMAB/65/2014	07/04/14	MR. GAURESH KERKAR @ GAWADE Adv.: ADV. SATISH S. SAUDAGAR	STATE OF GOA REP. BY OFFICER-IN-CHARGE AND ANR., Adv.: ADV. MAHESH AMONKAR FOR RESPONDENT	2 files	
9	CRMAB/58/2014	07/04/14	SMT. MOHINI D. KORGAONKAR Adv.: ADV. SANGEETA RAUL	STATE OF GOA THR. POLICE INSPECTOR AND ANR., Adv.:	2 files	
10	CRMAB/52/2014	07/04/14	MR. DARSHAN A. KORGAONKAR Adv.: ADV. SANGEETA RAUL	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	2 files	
11	CRMAB/112/2014	17/06/14	MR. NIKHIL NAIK Adv.: ADV. GALILEO FRANCISCO TELES	POLICE INSPECTOR AND ANR., Adv.:	2 files	
12	CRMAB/104/2014	21/05/14	MR. MANUEL DIAS Adv.: ADV. SURAJ ROHIDAS NAIK	STATE THR. POLICE INSPECTOR AND ANR., Adv.:	3 files along with crmab 86/2014	
13	CRMAB/86/2014	25/04/14	MR. MANUEL DIAS, Adv.: ADV. SURAJ ROHIDAS NAIK	STATE THR. POLICE INSPECTOR AND ANR., Adv.:	3 files kept with crmab 104/2014	
14	CRMAB/78/2014	23/04/14	MR. CHANDRASHEKAR MALIK THR. HIS NEXT FRIEND MR. SIDDHESH MALIK Adv.: ADV. ARUN BRAS DE SA	STATE (THROUGH PUBLIC PROSECUTOR) AND ANR., Adv.:	2 files	
15	CRMAB/99/2014	04/06/14	SHRI. RASHIKANT GAUNS THR. HIS NEXT FRIEND SURYAKANT NAMDEV GAUNS Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. POLICE INSPECTOR Adv.:	2 files	
16	CRMAB/236/2013	25/02/14	VIJAYKUMAR KASHINATH FADKE Adv.: ADV. NANDKUMAR B. SAWANT	STATE THROUGH ECONOMIC CELL Adv.:	2 files	

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19	CRMAB/149/2014	05/08/14	SHRI. NICOLAU FERNANDES Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR Adv.:	2 files	
21	CRMAB/62/2014	07/04/14	SHRI. DEVIDAS A. KORGAONKAR Adv.: ADV. NISHA JALMI	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	2 files	
23	CRMAB/251/2013	15/01/14	SHRI ARTHUR KENNEDY LAWRENCE Adv.: ADV. PRASAD U. DESSAI	STATE THROUGH PANAJI POLICE STATION AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO.1 and 2	2 files	
24	CRMAB/248/2013	24/01/14	MR. FRANCIS ANTONIO D'SOUZA Adv.: ADV. ARUN DE SA	STATE THROUGH THE PUBLIC PROSECUTOR AND ANR., Adv.:	2 files	
25	CRMAB/122/2014	24/06/14	MR. ERIC CAEIRO Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR Adv.:	4 files along with crmab 123/2014	
26	CRMAB/123/2014	24/06/14	MR. ADRIEL SEQUEIRA Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR Adv.:	4 files kept with crmab 122/2014	
27	CRMAB/73/2014	16/04/14	RUPESH R. NAIK GAWADE Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR Adv.:	6 files along with crmab 74/2014,crmab 75/2014	

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28	CRMAB/74/2014	16/04/14	GAUTAM D. SARVANKAR Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR Adv.:	6 files kept with crmab 73/2014,crmab 75/2014	
29	CRMAB/75/2014	16/04/14	PRADEEP D. CHINANAWAR Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR Adv.:	6 files kept with crmab 73/2014,crmab 74/2014	
30	CRMAB/83/2014	08/05/14	MR. SUBRATA BARIK Adv.: ADV. KETAKI L. PEDNEKAR	STATE OF GOA THR. OFFICER SPECIAL INVESTIGATION TEAM AND ANR., Adv.:	2 files along with loose papers	
31	CRMAB/67/2014	24/04/14	MR. ZENITO CARDOZO THR. HIS FATHER MR. VINCENT CARDOZO Adv.: ADV. AMIT PALEKAR	STATE THROUGH DISTRICT INVESTIGATION UNIT Adv.:	3 files along with spiral binding + loose papers	
32	CRMAB/113/2014	24/06/14	ARVIND DINANATH LOLIYENKAR Adv.: ADV. KENY SANMAN RAJANIKANT	STATE OF GOA, THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	3 files along with 1 files of loose papers	
33	CRMAB/103/2014	26/06/14	SHRI. SHRIKANT DEU SALGAONKAR Adv.: ADV. MARIA CAROLINE COLLASSO	STATE THROUGH P. I. AND 2 ORS., Adv.:	2 files	
34	CRMAB/60/2014	07/04/14	SHRI. PANDU UMANATH NAIK Adv.: ADV. NISHA JALMI	STATE OF GOA THR. POLICE INSPECTOR AND ANR., Adv.:	2 files along with loose papers	
35	CRMAB/40/2014	10/03/14	SHRI. DIPAK DESAI THR. HIS FRIEND SHRI SANTOBARAO K. DESAI Adv.: ADV. SHASHIKANT NARAYAN JOSHI	STATE THROUGH POLICE INSPECTOR AND ANR., Adv.:	6 files along with stm 606/2014,crmab 44/2014 & loose papers	
36	CRMAB/44/2014	10/03/14	SHRI PRASHANT SHIRODAK THR. NEXT FRIEND SHRI AJIT SHIRODKAR Adv.: ADV. ASHWIN D. BHOBE	STATE THR. THE DEPUTY SUPERINTENDENT OF POLICE Adv.:	6 files kept with crmab 40/2014,stm 606/2014 & loose papers	
37	CRMAB/18/2014	19/02/14	SHRI AJAY NAIK DESSAI Adv.: ADV. ARUN DE SA	POLICE INSPECTOR, CANACONA POLICE STATION AND ANR., Adv.:	2 files along with loose papers	
38	CRMAB/16/2014	03/02/14	MR. ASHANK MANJU NAIK GAUNKAR Adv.: ADV. PADGAONKAR CHAITANYA PRAKASH	STATE THROUGH P.I. CANACONA POLICE STATION AND ANR., Adv.:	2 files along with loose papers	
39	CRMAB/87/2014	05/05/14	DAVID PRECIOUS @ OKEFE PRECIOUS AGBORO Adv.: ADV. T. GEORGE JOHN	THE STATE (THROUGH CID) Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	2 files	
40	CRMAB/23/2014	24/02/14	IKECHUKAKWA OTVATN EDWARD, Adv.: ADV. MARIA CAROLINE COLLASSO	STATE AS REP. BY OFFICE-IN-CHARGE, AND ANR. Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1 and 2	2 files along with loose papers	
41	CRMAB/13/2014	28/01/14	MR. ASHANK MANJU NAIK GAUNKAR THROUGH MRS. SINDHAVI NAIK GAUNKAR Adv.: ADV. PRASHEEN LOTLIKAR	STATE THROUGH P.I. CANACONA POLICE STATION AND ANR., Adv.:	2 files	
42	CRMAB/53/2014	07/04/14	SHRI. DINESH S. VEER Adv.: ADV. NISHA JALMI	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	2 files	
43	CRMAB/55/2014	07/04/14	SHRI. SHIVRAM A. KORGAONKAR Adv.: ADV. SANGEETA RAUL	STATE OF GOA THR. POLICE INSPECTOR AND ANR., Adv.:	2 files	
44	CRMAB/69/2014	07/04/14	KESHAV K. NAIK Adv.: ADV. N. JALMI	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	2 files	

Destruction for the year 2014

45	CRMAB/59/2014	07/04/14	MR. HEMANT NARAYAN GUDE Adv.: ADV. N JALMI	STATE OF GOA THR. POLICE INSPECTOR AND ANR., Adv.:	2 files	
46	CRMAB/61/2014	07/04/14	MR. VIJAY U. SHET SHIRODKAR Adv.: ADV. NILESH V. S. SHIRODKAR	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	2 files	
47	CRMAB/34/2014	01/04/14	SHRI MVEMBA DINENE CHRISTIAN Adv.: ADV. RAJNEESH NAIK	UNION OF INDIA, THR. NARCOTICS CONTROL BUREAU AND ANR., Adv.:	2 files	
48	CRMAB/70/2014	07/04/14	MR. TRIMURTI U SHET SHIRODKAR Adv.: ADV. NILESH V. S. SHIRODKAR	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	2 files	
49	CRMAB/57/2014	07/04/14	SHRI. PRADEEP K. NAIK Adv.: ADV. NISHA JALMI	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	2 files	
50	CRMAB/68/2014	07/04/14	SHRI. SHAILESH J. NAIK Adv.: ADV. S. RAUL	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	2 files	
51	CRMAB/84/2014	30/04/14	SHRI AMIT ANAND PAI RAIKAR @ AMIT PAI THR. HIS NEXT FRIEND MR. AJIT ANAND PAI Adv.: ADV. MARUSHKA DE MONTE FURTADO	THE STATE OF GOA THR. PUBLIC PROSECUTOR AND ANR., Adv.:	4 files along with sta 1262/2014 & loose papers	
52	CRMAB/100/2014	11/06/14	MR. RUPESH SALGAONKAR Adv.: ADV. MENINO TELES	STATE (THR. P. I. ATTACHED TO ANJUNA POLICE STATION) AND ANR., Adv.:	2 files	
53	CRMAB/56/2014	07/04/14	MR. SANTAN P. GAUDE Adv.: ADV. SANGEETA RAUL	STATE OF GOA THR. POLICE INSPECTOR AND ANR., Adv.:	2 files	
54	CRMAB/54/2014	07/04/14	MR. SAIDAS KORGAONKAR Adv.: ADV. NISHA JALMI	STATE OF GOA THROUGH POLICE INSPECTOR AND ANR., Adv.:	2 Files.	
55	CRMAB/128/2014	08/07/14	MR. FAISAL SOLANKI Adv.: ADV. ARUN BRAS DE SA	STATE THROUGH PP AND ANR., Adv.:	2 Files with Loose Papers.	
56	CRMAB/129/2014	08/07/14	MRS. KULSUM SOLANKI Adv.: ADV. ARUN BRAS DE SA	STATE, THROUGH PP, AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	2 Files.	
57	CRMAB/130/2014	08/07/14	MR. ABDUL WAHAB SOLANKI Adv.: ADV. ARUN BRAS DE SA	STATE THROUGH PP, AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	2 Files.	
58	CRMAB/131/2014	08/07/14	MR. AYUB SOLANKI Adv.: ADV. ARUN BRAS DE SA	STATE THROUGH PP, AND ANR., Adv.:	2 Files.	
59	CRMAB/132/2014	08/07/14	MRS. NIKHAT PARAVEEN SOLANKI Adv.: ADV. ARUN BRAS DE SA	STATE THROUGH PP Adv.: ADV. MAHESH AMONKAR APP FOR RESPONDENT	2 Files.	
60	CRMAB/151/2014	31/07/14	MR. ATMARAM SHANKAR PARAB Adv.: ADV. PAVITHRAN A.V	STATE (THROUGH PUBLIC PROSECUTOR) AND ANR., Adv.:	4 Files Kept in CRMA 154/14 along with Citations.	
61	CRMAB/193/2014	18/11/14	MR. ASHIQ HUSSAIN SHAH Adv.: ADV. YADNYESH KOTKAR	UNION OF INDIA AS REPRESENTED BY OFFICER-IN-CHARGE NARCOTICS CONTROL BUREAU AND ANR., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1	2 Files with Loose Papers attached to it.	
62	CRMAB/161/2014	08/08/14	MR. SEBY MORIAIS Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. POLICE INSPECTOR Adv.:	2 Files.	
63	CRMAB/164/2014	13/08/14	MOHAMMAD ABDUL KHAN Adv.: ADV. KENY SANMAN RAJANIKANT	STATE OF GOA THR. PUBLIC PROSECUTOR AND ANR., Adv.:	2 Files along with Loose Papers.	

Destruction for the year 2014

64	CRMAB/165/2014	13/08/14	MOHAMMAD ABDUL KHAN Adv.: ADV. KENY SANMAN RAJANIKANT	STATE OF GOA THR. PUBLIC PROSECUTOR AND ANR., Adv.:	2 Files.	
65	CRMAB/275/2014	16/12/14	MR. ABDUL AZIZ KHAN. Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH POLICE INSPECTOR ATTACHED TO THE C.I.D, Adv.:	2 Files along with Loose Papers.	
66	CRMAB/172/2014	26/08/14	LAZLY FERNANDES THR. HIS NEXT OF FRIEND LAVIRA FERNANDES Adv.: ADV. ARUN BRAS DE SA	STATE THR. THE PUBLIC PROSECUTOR AND ANR., Adv.:	2 Files along with Charge Sheet File.	
67	CRMAB/179/2014	27/08/14	SHRI. GANPATI HARIJAN @ GANESH @ GANYA Adv.: ADV. PRASAD U. DESSAI	STATE (THR. VASCO POLICE STATION) AND ANR., Adv.:	2 Files.	
69	CRMAB/180/2014	01/09/14	SMT. ANANDI GAWAS Adv.: ADV. PRASAD U. DESSAI	STATE (THR. BICHOLIM POLICE STATION) AND ANR., Adv.:	2 Files.	
70	CRMAB/206/2014	23/09/14	SHRI. IRFAN BEPARI REP. HEREIN BY HIS NEXT FRIEND SHRI. ABDUL GOLSANGI Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. POLICE INSPECTOR Adv.:	2 Files.	
71	CRMAB/216/2014	26/11/14	SHRI. ZANE ALMEIDA REP. HEREIN THR. MRS. CAROLINE ALMEIDA PRESENTLY IN JUDICIAL CUSTODY AND LODGED Adv.: ADV. PRASHEEN LOTLIKAR	THE STATE THR. PI PANAJI POLICE STATION AND ANR., Adv.:	2 Files.	
72	CRMAB/266/2014	24/12/14	MR. AMIT KASHINATH CHODANKAR. Adv.: ADV. TARI ULHAS KAMLAKANT	STATE REP. BY THE OFFICER IN CHARGE. Adv.:	2 Files.	
73	CRMAB/276/2014	24/12/14	MR. ELVIS ANTON PAUL D'SOUZA, PRESENTLY LODGED AT MAPUSA JUDICIAL LOCK UP, MAPUSA. Adv.: ADV. YADNYESH KOTKAR	STATE OF GOA REP. BY OFFICER IN CHARGE, ANTI NARCOTIC CELL POLICE STATION AND ANR. Adv.:	2 Files with loose papers.	
74	CRMAB/285/2014	22/12/14	MR. SEBY MORIAIS., IN CUSTODY AT SUB JAIL- SADA. Adv.: ADV. D.DHOND	THE STATE OF GOA THROUGH POLICE INSPECTOR. Adv.: ADV. MAHESH AMONKAR APP FOR R.NO.1	2 Files.	
76	CRMAB/82/2014	05/05/14	MR RAJ CUSTODO LOBO, Adv.: ADV. MARIA CAROLINE COLLASSO	UNION OF INDIA REPRESENTED BY OFFICER IN CHARGE NARCOTICS CONTROL BUREAU AND ANR., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1	TWO FILES WITH LOOSE PAPERS.	
77	CRMAB/95/2014	07/05/14	MR. RAM NIVAS GROVER @ ROCKY GROVER Adv.: ADV. AURO DE OLIVEIRA	STATE (THR. POLICE INSPECTOR) AND ANR., Adv.:	TWO FILES	
78	CRMAB/46/2014	07/05/14	MR. PAZ ABRAVANEL Adv.: ADV. MARIA CAROLINE COLLASSO	STATE (AS REPRESENTED BY OFFICER IN CHARGE ANTI NARCOTIC CELL) AND ANR., Adv.:	TWO FILES WITH loose Papers.	
79	CRMAB/92/2014	07/05/14	HYDER ALI BADIGAR THR. HIS NEXT OF FRIEND MR. ASIF ALI BADIGAR Adv.: ADV. ARUN BRAS DE SA	STATE THR. PP AND ANR., Adv.:	2 Files with Spiral File and Loose Papers.	
80	CRMAB/76/2014	30/04/14	ARVIND DINANATH LOLIYENKAR Adv.: ADV. KETAKI L. PEDNEKAR	STATE OF GOA, THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	2 Files with Loose Papers.	
81	CRMAB/152/2014	31/07/14	SMT. AMITA ATMARAM PARAB Adv.: ADV. PAVITHRAN A.V	STATE (THOROUGH PUBLIC PROSECUTOR) AND ANR., Adv.:	4 Files along with CRMA 156/14.	
82	CRMAB/153/2014	31/07/14	MR. YOGESH PARAB Adv.: ADV. PAVITHRAN A.V	STATE (THROUGH PUBLIC PROSECUTOR) AND ANR., Adv.:	4 Files along with CRMA 155/14.	

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83	CRMAB/205/2014	18/09/14	SHRI. NIKESH LOT REP. BY HIS NEXT FRIEND SHRI. RAKESH HARISINGH LOT Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THROUGH THE POLICE INSPECTOR Adv.:	2 Files.	
84	CRMAB/224/2014	21/11/14	MR. RAMAKANT BORKAR. Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THR. THE PUBLIC PROSECUTOR AND ANR. Adv.:	3 Files along with CRMA 236/14 with Compilation.	
85	CRMAB/229/2014	13/10/14	MR. PANDURANG B. NARVEKAR. Adv.: ADV. ASHWIN D. BHOBE	STATE THR. POLICE INSPECTOR, MAPUSA POLICE STATION. Adv.:	2 Files.	
86	CRMAB/200/2014	26/09/14	SHRI. ASHLEY CRASTA REPRESENTED NEXT FRIEND SHRI. BENJAMIN CRASTA Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA. THROUGH POLICE INSPECTOR Adv.:	02 Files.	
87	CRMAB/185/2014	09/10/14	MR. DEEPAK LUTHRIA Adv.: ADV. MENINO TELES	STATE THR. P.I. AND ANR., Adv.:	04 Files along with STA-2537/14.	
88	CRMAB/231/2014	13/11/14	SHRI. ANKUSH RAMNATH GOVEKAR. Adv.: ADV. ROHAN DESAI	OFFICER IN CHARGE CALANGUTE POLICE STATION THR. SHRI NITIN V. HALARNKAR, PSI AND ANR. Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1	3 Files along with CRMA 237/14 with loose papers.	
89	CRMAB/219/2014	27/11/14	BAPTIST REGINALDO LOBO SON OF LATE ALEXINO LOBO., Adv.: ADV. MAYUR Y. MAHAMAL	STATE OF GOA THR. PUBLIC PROSECUTOR AND ANR. Adv.:	02 Files.	
90	CRMAB/142/2014	05/08/14	MR. GIRISH NAIK Adv.: ADV. MENINO TELES	STATE (THROUGH DY. S.P. CID CRIME BRANCH) AND ANR., Adv.:	02 Files.	
92	CRMAB/71/2014	21/04/14	MR. VINAY KUMAR SHET Adv.: ADV. NEELESH A. TAKKEKAR	STATE, THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	2 Files along with Citations.	
99	CRMAB/208/2014	11/11/14	MR. VIVEK DHAMAKLE REP. HEREIN BY HIS NEXT FRIEND AND SISTER MS. RAJAKTA R. NAIK Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. POLICE INSPECTOR Adv.:	2 FILES ALONG WITH LOOSE PAPERS	
100	CRMAB/4/2014	28/01/14	MR. SHIVA MATNEKAR Adv.: ADV. MENINO TELES	STATE THROUGH P.I. ATTACHED TO BICHOLIM POLICE STATION AND ANR., Adv.:	2+loose papers	

SMWP – 2014

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	SMWP/1/2014	27/08/14	- Adv.: ADV. AGNELO F DINIZ - AMICUS CURIAE	GOVERNMENT OF GOA THROUGH THE CHIEF SECRETARY AND 7 ORS., Adv.: ADV. SALVADOR SANTOSH REBELLO AGA FOR R.NO. 1	9 files along with mca/855/2014	

Destruction for the year 2014

AO – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet adv	Res.Name, Res adv	Decision/Remarks	Remark
3	AO/80/2013	28/04/14	SHRI RAMAKANT GAJANAN KADAM AND 14 ORS., Adv.: ADV. ASHWIN D. BHOBE	MR. ABHISHEK K. PAI Adv.: ADV. VALMIKI MENEZES FOR R.NO. 1	3 FILES ALONGWITH CA/243/2013	
4	AO/83/2013	09/07/14	GKB VISION LTD. REP. THROUGH ITS GENERAL MANAGER MR. R. A. PRABHU Adv.: ADV. NASREEN AGA	MR. SADU PRAKASH SAWANT AND 4 ORS., Adv.: ADV. DEEPAK GAONKAR FOR R.NO. 1 TO 4	TWO FILES	
5	AO/24/2014	13/06/14	SHRI. RAMJI RUPAYIAH YADAV Adv.: ADV. ARJUN F. NAIK	UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF TRANSPORT AND HIGHWAY AND 10 ORS., Adv.:	3 FILES ALONGWITH CA/83/2014	
6	AO/21/2014	12/06/14	ROSHNEE BHANA FATORPECAR Adv.: ADV. J. ABREU LOBO	PRASSADA VINAICA FATORPENCAR @ PRASAD PHATERPECAR Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT	3 FILES ALONGWITH CA/59/2014	
7	AO/33/2013	13/06/14	DEVENDRA RAGHURAJ DESHPRABHU AND 3 ORS., Adv.: ADV. DEVIDAS J. PANGAM	MRS. SITADEVI DESHPRABHU ALSO KNOWN AS JAIA VALAULCAR AND 4 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1 TO 5	4 FILES ALONGWITH CA/121/2013	
8	AO/10/2014	16/07/14	SHRI RANGANATH GOPAL TARI Adv.: ADV. DEVIDAS J. PANGAM	SMT. VASANTI RANGANATH TARI AND 3 ORS., Adv.: ADV. GANESH R. NAIK FOR R.NO. 1 TO 3	3 FILES ALONGWITH CA/42/2014	
9	AO/76/2013	18/07/14	SBICAP TRUSTEE COMPANY LTD. AND 16 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS	UNITED SPIRITS LIMITED AND 3 ORS., Adv.: ADV. JITENDRA P. SUPEKAR (FOR CAVEATOR)	3 FILES ALONGWITH CA/233/2013	
10	AO/1/2014	07/02/14	M/S. I. A. G. ENTERPRISES REP. BY ITS PARTNERS AND 2 ORS., Adv.: ADV. RYAN DA PIEDADE MENEZES	MR. NEVILLE DE SOUZA PROENCA AND 5 ORS., Adv.:	3 FILES ALONGWITH CA/6/2014 & LOOSE PAPER	
11	AO/35/2013	08/01/14	SHRI. RAJESH LAXMIDAS SHETYE Adv.: ADV. SUDIN MANOHAR USGAONKAR	SMT. RIMA RAJESH SHETYE Adv.: ADV. DEVIDAS J. PANGAM FOR RESPONDENT	4 files alongwith ca/22/2013, mca/950/2013	
12	AO/85/2013	08/01/14	PERCEPT LIMITED THROUGH ITS DIVISION PERCEPT D'MARK Adv.: ADV. HANUMANT D. NAIK	SHAM RESORTS PRIVATE LIMITED Adv.: ADV. SHIVAN DESAI (FOR CAVEATOR)	4 files alongwith ca/262/2013	
13	AO/29/2013	21/02/14	MS. ALKA TORASKAR @ ASHA PARSEKAR., Adv.: ADV. ASHA A. DESAI	SHRI ASHOK TORASKAR AND 3 ORS. Adv.: ADV. MR. PRASHEEN LOTLIKAR FOR R. 4	3 FILES ALONGWITH CA/110/2013	
14	AO/82/2013	26/06/14	MRS. SUKANTI M. KAMAT @ TARA SALGAOCAR AND 4 ORS. REP. THEIR P.O.A. MR. JUSTINIANO JOSE DA COSTA., Adv.: ADV. VINOD VISHNU KORGONKAR	MR. RAMESH HARISHCHANDRA NAIK Adv.:	4 FILES ALONGWITH MCA/802/2013	
15	AO/11/2014	26/06/14	MR. EMIDIO FRANCISCO MONTEIRO AND ANR., Adv.: ADV. J. ABREU LOBO	MR. SURESH ATMARAM NAIK AND 12 ORS., Adv.: ADV. PREMA MATKAR FOR R.NO. 4 TO 13	4 FILES ALONGWITH MCA/292/2014	
16	AO/23/2013	11/08/14	SMT. PRANOTI SUDESH DALVI AND ANR., Adv.: ADV. ANTHONY D'SILVA	SHRI SURESH RAGHUVIR PRIOLKAR AND ANR., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 and 2	2 FILES ALONGWITH 2 LOOSE PAPERS	
17	AO/19/2014	24/07/14	COMMUNIDADE OF MALCORNEM REP. BY ITS ATTORNEY SHRI. KASHINATH G. GAONKAR Adv.: ADV. DEVIDAS J. PANGAM	SHRI. BUDO CUSTA MOLIC AND ANR. Adv.: ADV. R. G. RAMANI FOR R.NO. 1,2A TO 2E	4 FILES ALONGWITH CA/55/2014, MCA/705/2013	

Destruction for the year 2014

18	AO/81/2013	30/07/14	SMT. VRUSHALI KESHAV KUDASKAR AND 2 ORS., Adv.: ADV. SARVESH DINKER KAMAT MALYEKER	MISS SHRADDHA PRAKASH KESARKAR AND 6 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO.3 and 4	5 FILES ALONGWITH AO/4/2014, CA/245/2013	
19	AO/4/2014	30/07/14	SESA GOA LIMITED REP. BY ITS DY. CHIEF OPERATING OFFICER SHIR. SAUVICK MUZUMDAR Adv.: ADV. R. G. RAMANI	MISS SHRADDHA PRAKASH KESARKAR AND 8 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 6 and 7	5 FILES KEPTWITH AO/81/2013, CA/245/2013	
20	AO/6/2014	28/07/14	M/S RIJIM BUILDERS REP. BY ITS MANAGING PARTNER MOHAMMED AKBAR JIVANI AND 3 ORS., Adv.: ADV. BETQUECAR KARISHMA CUSTA	MRS. EMILIA MARCELINA BAPTISTA PEREIRA REBELLO REP BY FRANCISCO REBELLO AND 22 ORS., Adv.: ADV. CARLOS ALVARES FERREIRA R.NO. 1,6,16,17 and 19	4 FILES ALONGWITH CA/22/2014	
21	AO/58/2013	16/07/14	MARIA LUIZA ELMA BARETTO E ABREU AND 2 ORS., Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR	MR. DOMNIC ASSIS FERNANDES AND 3 ORS., Adv.: ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 1 and 2	3 FILES ALONGWITH CA/183/2013	

Destruction for the year 2014

22	AO/2/2014	06/08/14	MR. ALCINO FRANCISCO CYD PAIS AND ANR., Adv.: ADV. JOAQUIM GODINHO	DR. ALEIXO XAVIER MARTINS AND 6 ORS., Adv.: ADV. MELWIN ASSIS VIEGAS FOR R.NO. 4 and 5	3 FILES ALONGWITH CA/10/2014, UNSERVED NOTICE	
23	AO/31/2014	25/08/14	DR. MARIANO GODINHO Adv.: ADV. MELWIN ASSIS VIEGAS	SHRI. DOMINGOS FELICIO DIAS Adv.:	3 FILES	
24	AO/64/2013	12/03/14	MR. GURVIR INDER SINGH KNOWN AS MR. BULBUL SINGH THROUGH HIS P.O.A. MR. JUGVIR INDER SINGH Adv.: ADV. GOPAL M. KANEKAR	MRS. MARINA PAES ALSO KNOWN MERILIA PAES AND 5 ORS., Adv.:	3 files alongwith ca/195/2013	
25	AO/79/2013	18/01/14	SURINDER KUMAR KHOSLA ALIAS SURENDER KUMAR AND 2 ORS., Adv.: ADV. ASHWINI AGNI	M/S MAIZONS COASTLINE DEVELOPERS PVT. LTD. AND 5 ORS., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 6	5 FILES ALONGWITH CA/238/2013	
26	AO/26/2014	20/08/14	MRS SHARAYU PEREIRA AND ANR., Adv.:	M/S MUKTA DEVELOPERS THR. ITS PARTNER MR. SANTOSH SHIVA PHAL DESSAI AND 2 ORS., Adv.: ADV. RISHIKESH P. GAWTHANKAR FOR R.NO. 3	4 FILES ALONGWITH MCA/346/2012, MCA/857/2012	
27	AO/20/2014	12/06/14	SMT. URSULA RODRIGUES E FERNANDES Adv.: ADV. P. P. SINGH	THE CHIEF OFFICER AND 6 ORS., Adv.: ADV. SAGAR MALKARNEKAR FOR R.NO. 6 U/LAS	TWO FILES	
28	AO/75/2013	17/07/14	SHRI. ABDUL GANI BAIG (SIN. DEC.) REP. BY HIS LR'S. AND ANR., Adv.: ADV. RYAN DA PIEDADE MENEZES	SHRI. ZAINUL A. AGA @ ZAINULLADDIN KARIM AGA REP. BY ATTORNEY MR. JALLALUDDIN KARIM AGA AND 12 ORS. Adv.:	TWO FILES	
29	AO/60/2013	12/12/14	M/S. RANI INFRASTRUCTURE DEVELOPMENT LTD. REP. BY ITS SPECIFIC P.O.A. MANAGER MR. PRAKASH P. SHETTI Adv.: ADV. BHASKAR MAHATME	THE STATE BANK OF INDIA AND 2 ORS., Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 1	6 FILES ALONG WITH CA/57/2013, MCA/785/2013 and unserved notices.	
30	AO/31/2013	13/03/14	RANDOLF SAVIO PHILLIPS REP. HEREIN MY HIS MOTHER MS. BLANCHE PEREIRA SIDHU., Adv.: ADV. RAUNAQ RAO	FLORENCE D'SOUZA., Adv.:	3 Files kept along with MCA 961/13.	
31	AO/22/2014	12/12/14	MRS. MENAKA MOHAN NAIK AND ANR., Adv.: ADV. GAURI SALGAONKAR	MRS. CHANDA CHINTAMANI KELKAR @ PUSHPA SADASHIV OGALE AND 13 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 9	4 Files kept along with MCA 870/14.	
32	AO/47/2014	15/11/14	EL SHADDAI CHARITABLE TRUST, REPRESENTED BY ITS CONSTITUTED P.O MR.GODFREY MACHADO and ANR. Adv.: ADV. PARAG S RAO	MR. SANTOSH LOBO, and 8 ORS., Adv.:	4 Files kept along with CA 158/14.	
33	AO/16/2014	22/09/14	M/S. SHREM ANIRUDDHA POWER PVT. LTD., REP. BY ITS AUTHORIZED REPRESENTATIVE MR. REMUN RAJ BHUTANI Adv.: ADV. SHIVAN DESAI	MR. WILSON PETER SANTAN FERNANDES @ WILSON FERNANDE AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1	4 FILES ALONGWITH CA/53/2014	
34	AO/32/2014	21/11/14	MR. T. VENKATALAKSHMI NARSIMMAN AND ANR., Adv.: ADV. AGNELO F DINIZ	M/S. GREEN INDIA RECYCLING CO. PVT. LTD., THR. ITS DIRE. MR. JOSE FILIP FRANCISCO NORONHA ALVARES 5 Adv.: ADV. AMIT PALEKAR FOR R.NO. 1	3 FILES ALONG WITH LOOSE PAPER CA/104/2014	
35	AO/77/2013	25/06/14	SHRI PRAKASH N. SINAI TALAULIKAR Adv.: ADV. DEVIDAS J. PANGAM	ANIL SINAI TALAULIKAR AND 3 ORS., Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR FOR R.NO. 3 and 4	3 FILES ALONGWITH CA/235/2013	
37	AO/37/2014	31/10/14	SHRI. DATTA BABU SINAI ZINGDE (SINCE DEC. REP. BY LR'S) Adv.: ADV. AJIT R. KANTAK	NORBERTO @ NORBART V. FERNANDES AND 7 ORS., Adv.: ADV. JOAQUIM GODINHO FOR R.NO. 1	2 Files.	

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43	AO/12/2014	01/10/14	MRS. ANNIE FERNANDES Adv.: A.R. KANTAK	MR. ANTONIO MENDES Adv.: ADV. ASHWINI AGNI (FOR CAVEATOR)	6 Files kept along with STA 2010/12, MCA 834/13, MCA 252/13, CRA 32/13 and loose papers.(New Rec. No.43/Ao/14)	
44	AO/47/2011	13/06/14	MR. AJIT SUKHIJA., Adv.: PRASHEEN LOTLIKAR	MRS. GUIDA MINOCHERI AND 6 ORS., Adv.: MS. SAPNA MORDEKAR FOR RESP. 5	4 FILES ALONG WITH LOOSE PAPERS, ONE GREEN ENVELOP AND CA/214/2011, MCA/957/2013, AO/47/2011	
45	AO/59/2013	04/12/14	THE TRUSTEES BATA INDIA LIMITED Adv.: ADV. VIJAY A. PALEKAR	MR. M. K. RAJADHYAX AND ANR., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1	3 FILES ALONG WITH MCA/491/2013	
46	AO/30/2013	18/06/14	MR. REGGIE LAWRENCE FERNANDES Adv.:	MR. DIAGO D'SOUZA Adv.:	5 FILES ALONG WITH UNSERVED NOTICE AND MCA/177/2014, MCA/842/2012, STA/2149/2013, MCA/72/2013	
47	AO/65/2013	26/04/14	DR. ULHAS NACHINOLKAR Adv.: ADV. SUDIN MANOHAR USGAONKAR	MRS. SUSHILA SHIVANAND SALELKAR AND 2 ORS., Adv.:	3 Files along with CA 197/13.	
48	AO/52/2012	02/07/14	MR. WILSON J. BRAGANZA THROUGH POA MR. JOHN BRAGANZA Adv.: MS. SONIYA G. CHODANKAR	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 14 ORS., Adv.:	3 Files along with MCA 847/13.	
49	AO/71/2013	28/03/14	SHRI. VASANT TUKARAM PRABHU Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	SMT. XALINIBAI BORCAR @ SMT. SHALINIBAI BORKAR (EXPIRED) REP. BY HER LR'S. AND ANR., Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R 1E SELF and POA	3 Files along with CA 221/13.	
52	AO/74/2013	12/06/14	MR. NURALLAH KAMRUDIN VELJEE AND ANR., Adv.: ADV. S. M. SINGBAL	MR. KANUBHAI PATEL AND 2 ORS., Adv.: ADV. ROHIT BRAS DE SA FOR R.NOO 1 TO 3	2 Files + 1 Compilation	

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CRIR – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/ Remarks	Remark
1	CRIR/48/2012	06/01/14	MR. LOY BOSE (PRESENTLY LODGED IN AGUADA JAIL AS BABANI BASU) Adv.: GALILEO FRANCISCO TELES	STATE THROUGH POLICE INSPECTOR ANTI NARCOTIC, POLICE STATION PANAJI AND ANR., Adv.:	3 files along with crma 294/2012	
2	CRIR/7/2013	22/01/14	STATE OF GOA (THROUGH POLICE INSPECTOR) MAINA CURTORIM POLICE STATION Adv.: ADV. S. R. RIVANKAR	MR. GANESH HEGDE AND ANR., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 1 and 2	2 files along with loose papers file	
3	CRIR/30/2013	04/04/14	MR. DOMNIC LUIS Adv.: ADV. ARUN DE SA	STATE REP. BY THE P. P. HIGH COURT Adv.:	5 files along with sta 910/2014,crma 192/2013,crma 193/2013	
4	CRIR/22/2013	21/01/14	KASHINATH SHETYE AND 3 ORS., Adv.: ADV. IN PERSON	THE POLICE INSPECTOR, ANTI CORRUPTION BERUAU (ACB) AND 2 ORS., Adv.:	9 files along with crir 23/2013,crir 24/2013	
5	CRIR/23/2013	21/01/14	MR. KASHINATH SHETYE AND ANR., Adv.: ADV. IN PERSON	THE POLICE INSPECTOR, PANJIM POLICE STATION AND 10 ORS., Adv.:	9 files kept with crir 22/2013,crir 24/2013	
6	CRIR/24/2013	21/01/14	MR. KASHINATH SHETYE AND ANR., Adv.: ADV. IN PERSON	THE POLICE INSPECTOR, PANJIM POLICE STATION AND ANR., Adv.:	9 files kept with crir 22/2013,crir 23/2013	
7	CRIR/5/2013	22/09/14	MR. VINAYAK KESARKAR Adv.: ADV. SMITA S. GAWAS	STATE THROUGH PUBLIC PROSECUTOR Adv.: ADV. MAHESH AMONKAR APP FOR RESPONDENT	5 files along with crma 15/2013,crma 199/2014,crma 162/2014	
8	CRIR/34/2013	27/08/14	JAIDEEP CURTORCAR AND 3 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	GAURI CURTORCAR AND ANR., Adv.: ADV. MARIA CAROLINE COLLASSO FOR R.NO. 1 U/LAS	3 files along with crma 117/2014	
9	CRIR/22/2014	18/07/14	MRS. RITA LEENA D'SOUZA Adv.: ADV. PRASHEEN LOTLIKAR	STATE THROUGH CBI/ACB/GOA Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	2 files along with 2 paper book	
10	CRIR/37/2013	11/07/14	SHRI. FRANCISCO COLACO Adv.: ADV. P. P. SINGH	STATE OF GOA THROUGH LD. P. P. Adv.:	3 files along with crma 212/2013	
11	CRIR/35/2013	26/06/14	SHRI. KRISHNANA MANGUTKAR THROUGH HIS NEXT BEST FRIEND SHRI. SHIVAJI NARAYAN BHADAVANKAR Adv.: ADV. GAURISH N. AGNI	STATE OF GOA THROUGH THE PUBLIC PROSECUTOR AND ANR., Adv.:	3 files along with crma 211/2013	
12	CRIR/28/2013	13/08/14	SHRI. AMITKUMAR SHIRODKAR Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	SMT. RIYA @ ROOSHALI SHIRODKAR AND 3 ORS., Adv.:	3 files along with crma 173/2013	
13	CRIR/16/2013	10/07/14	STATE OF GOA THROUGH FOOD INSPECTOR, Adv.: ADV. S. R. RIVANKAR	M/S A. A. PAWAR AND 2 ORS. Adv.:	3 files along with crma 112/2013	
14	CRIR/20/2013	05/09/14	SOCIEDADE DE FOMENTO INDUSTRIAL PVT.LTD. REP. BY ITS DIRECTOR SHRI. FRANCISCO LUME PEREIRA Adv.: ADV. BHOBE SHAILENDRA GURUDAS	MAHAVEER GULECHA AND 2 ORS., Adv.: ADV. ROHAN PANDURANG DESAI FOR R.NO. 1 and 2	2 files	
15	CRIR/10/2013	23/01/14	SMT. ALZIRA FERRAO (PRESENT UNDERGOING SENTENCE AT SUB JAIL SADA VASCO) Adv.: ADV. ARUN DE SA	STATE REP. BY P.P. Adv.:	3 files along with crma 44/2013	

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16	CRIR/13/2012	06/03/14	SHAILESH VOLVOIKAR, PRESENTLY UNDERGOING SENTENCE AT SUB JAIL SADDA, VASCO DA GAMA Adv.: ARUN DE SA	STATE REP. BY THE P P, PANAJI GOA Adv.:	3 FILES ALONGWITH CRMA 97/2012	
17	CRIR/20/2014	27/08/14	MR. JOHN LEO D'MELLO REP. BY ATTORNEY MR. ANTONIO MANOEL DINIZ PEREIRA Adv.: T. GEORGE JOHN	SHRI GURUDAS PANDURANG TORESKAR Adv.:	06 Files	
18	CRIR/2/2014	18/03/14	M/S. KULMAYA MINERALS AND TRANSPORT CONTRACTOR AND ANR., Adv.: ADV. ARUN DE SA	M/S. MELROSE TRADING REP. BY PROPRIETOR VIJAY KUMAR SAXENA AND ANR., Adv.: ADV. NAND KISHORE DUBEY FOR R.NO. 1	03 Files alongwith CRMA-09/2014	
19	CRIR/55/2014	12/12/14	STATE THROUGH VERA POLICE STATION. Adv.: ADV. S. R. RIVANKAR	MAHANAND NAIK, PRESENTLY LODGED AT CENTRAL JAIL AGUADA. Adv.: ADV. SERGIO PINTO DE SANTANA FOR RESPONDENT	2 Files.	
20	CRIR/21/2014	25/11/14	M/S SHRADHA SHIPPING CO. PVT. LTD., REP. BY ITS DULY CONSTITUTED ATTORNEY MR. TUKARAM PARAB Adv.: ADV. SUDIN MANOHAR USGAONKAR	M/S ADHITHRI TRADING COMPANY SOLE PROPRIETOR CONCERN OF MR. RISHI NAIR AND ANR., Adv.: ADV. SHIVAN DESAI FOR R.NO. 1	2 Files with Paper Book (Loose Papers/ Citations)	
21	CRIR/58/2014	09/12/14	ZANE KEITH ALMEIDA. Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH SENIOR POLICE INSPECTOR. Adv.:	2 Files.	
22	CRIR/31/2014	18/07/14	STATE (THROUGH PUBLIC PROSECUTOR) Adv.: ADV. MILENA ALZIRA GOMES E PINTO	MRS. SHRIMATI NAIK Adv.:	2 Files with Loose Papers.	
23	CRIR/14/2014	30/07/14	MR. SANTANA FERNANDES Adv.: ADV. INPERSON	STATE THROUGH PUBLIC PROSECUTOR AND 4 ORS., Adv.: ADV. R. G. RAMANI FOR R.NO. 2 and 3	2 Files.	
24	CRIR/19/2014	13/06/14	SHRI. SIDHARTH NAIK (IN JUDICIAL CUSTODY) THR. HIS NEXT FRIEND VIVEKANAND R. NAIK GAUNKAR Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. POLICE INSPECTOR Adv.: ADV. MAHESH AMONKAR APP FOR RESPONDENT	3 Files kept in CRMA 66/14 along with Loose Papers.	
25	CRIR/23/2014	09/05/14	SMT. SUSHANTI SHIVDAS PARAB Adv.: ADV. VISHNUPRASAD A. LAWANDE	STATE THROUGH POLICE INSPECTOR AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 1 and 2	4 Files kept in CRMA 43/14.	
26	CRIR/24/2014	11/06/14	MR. RUPESH SALGAONKAR Adv.: ADV. MENINO TELES	STATE THR. P. I. ATTACHED TO ANJUNA POLICE STATION AND ANR., Adv.:	2 Files.	
27	CRIR/27/2014	19/06/14	MR. ROSHAN ARLEKAR Adv.: ADV. NAND KISHORE DUBEY	THE SAHAKAR URBAN CO. OP. CR. STY LTD., THR. ITS AUTHORIZED SHRI VIJAY B. PARAB AND ANR., Adv.: ADV. M.U. KENKRE FOR RESPONDENT	3 Files kept in CRMA 118/14.	
28	CRIR/29/2014	08/07/14	SHRI. GOURISH DABOLKAR REP. HEREIN BY HIS NEXT FRIEND AND BROTHER SHRI. VIRENDRA A. DABOLKAR Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. POLICE INSPECTOR Adv.:	3 Files kept in CRMA 121/14.	
29	CRIR/35/2014	23/07/14	SHRI. SANJAY JAIRAM NAIK Adv.: ADV. PRASANNA CHAWDIKAR	THE BORIM URBAN COOPERATIVE CREDIT SOCIETY LIMITED AND ANR., Adv.: ADV. GANESH R. NAIK FOR R.NO. 1	3 Files kept in CRMA 133/14.	
30	CRIR/18/2014	02/04/14	M/S RESHMI CONSTRUCTIONS Adv.: MR. AJIT R. KANTAK	SHRI LAXMAN VITHAL CHUNEKAR AND ANR., Adv.:	08 Files alongwith CRMA Nos. 276/09, 239/2013 and STA-3148/2013	
31	CRIR/17/2014	02/04/14	M/S RESHMI CONSTRUCTIONS Adv.: MR. AJIT R. KANTAK	SHRI LAXMAN VITHAL CHUNEKAR AND ANR., Adv.:	08 Files alongwith CRMA Nos. 238/13, 277/09 STA-31472013	

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32	CRIR/24/2012	12/02/14	STATE THROUGH CENTRAL BUREAU OF INVESTIGATION, ANTI CORRUPTION BRANCH, GOA Adv.: MR. JOSEPH VAZ	ARJUN KRISHNA FADTE Adv.: ADV. Y. D. SAWANT	02 Files.	
33	CRIR/17/2012	11/06/14	MR. VASUDEV NAIK PRESENTLY UNDERGOING SENTENCE AT SUB JAIL SADA Adv.: ADV. VILAS P. THALI FOR PETITIONER	STATE REP. BY THE P P PANAJI GOA Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P.	03 Files alongwith CRMA No. 118/12.	
34	CRIR/4/2012	28/04/14	MR. ANTHONY FERNANDES Adv.: ADV. RYAN DA PIEDADE MENEZES FOR APPLICANT	STATE REP. BY PUBLIC PROSECUTOR., Adv.: MRS. MILENA GOMES E PINTO.	03 Files alongwith CRMA No. 26/12.	
35	CRIR/28/2012	08/07/14	MR. LAXMIKANT R. CHARI (IN CUSTODY IN AT SUB-JAIL, SADA) AND REP. BY NEXT FRIEND MR. MAYUR L. CHARI Adv.: RYAN DA PIEDADE MENEZES	THE CANDOLIM URBAN CO-OP, CREDIT SOCIETY LTD., AND ANR., Adv.: ADV. R.G. RIVANKAR, FOR R.NO. 1	04 Files alongwith CRMA Nos. 230/12, 168/12.	
37	CRIR/36/2011	11/02/14	DEEPAK NAIK, PRESENTLY LODGED IN SADA JAIL REP. BY HIS SISTER NAYAN P. VARKAR Adv.: MR. T. GEORGE JOHN	STATE THROUGH HARBOUR POLICE STATION AND ANR., Adv.:	3 FILES KEPT WITH CRMA/101/2011	
38	CRIR/51/2011	13/02/14	SHRI. ASHOK VAIGANKAR Adv.:	THE BICHOLIM URBAN CO-OPERATIVE BANK LTD REP. BY ITS MANAGER SHRI. LAXMIDAS MOHOLE AND ANR., Adv.: P.P. FOR R-2	3 FILES KEPT WITH CRMA/195/2011	
39	CRIR/45/2011	20/06/14	SHRI. RAMESH LAXMAN NAIK MANDREKAR Adv.: MR. ROHAN P. DESSAI	STATE (THROUGH C.B.I) Adv.: MR JOSEPH S. VAZ, SPL. PP FOR RESP.	6 FILES ALONGWITH CRIR/50/2011, CRIR/58/2011	
40	CRIR/50/2011	20/06/14	SHRI. NILKANTH N. SHRIKHANDE Adv.: MR. S. G. BHOBE	STATE THROUGH C.B.I, PANAJI-GOA Adv.: SHRI JOSEPH S. VAZ, SPL. P.P. FOR RESP. 8.	6 FILES KEPTWITH CRIR/45/2011, CRIR/58/2011	
41	CRIR/58/2011	20/06/14	SHRI ANAND B. SHIRWAIKAR Adv.: VILAS P. THALI	THE STATE (THROUGH THE CBI, PANAJI-GOA., Adv.:	6 FILES KEPTWITH CRIR/45/2011, CRIR/50/2011	
43	CRIR/16/2014	27/03/14	SHRI FIROZ MOHAMMED ALI (FROM JAIL) Adv.: ADV. PREM PAL SINGH	STATE OF GOA (THROUGH P.P.) Adv.:	3 Files kept in CRMA 17/13.	
44	CRIR/36/2014	23/07/14	SHRI. SANJAY JAIRAM NAIK Adv.: ADV. PRASANNA CHAWDIKAR	THE PONDA URBAN COOPERATIVE CREDIT SOCIETY LIMITED AND ANR., Adv.: ADV. GANESH R. NAIK FOR R.NO. 1	3 Files kept along with CRMA 134/14.	
45	CRIR/13/2014	28/07/14	SHRI. ANAND D. PILGAONKAR Adv.: ADV. J. ABREU LOBO	VPK URBAN CO-OPERATIVE SOCIETY LTD. REP. BY ITS AUTHO OFFICER MR. VISHNU SHANKER GAUDE AND ANR., Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 1	3 FILES ALONGWITH STA/171/2014	
46	CRIR/6/2014	14/11/14	SHRI. RAMESH BOMBO TAWADKAR Adv.: ADV. PIMENTA NINOTSKA LOURDES	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	22 FILES ALONGWITH CRIR/5/2012 CRIR/7/2012,CRIR/8/2012, CRIR/9/2012,CRIR/10/2012, CRIR/11/2012,CRIR/39/2012, CRIR/4/2012,CRIR/3/2012, CRMA/90/2014,CRMA/101/2014	
47	CRIR/3/2014	14/11/14	SHRI. PRAKASH SHANKAR VELIP Adv.: ADV. BHOBE SHAILENDRA GURUDAS	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	22 FILES KEPTWITH CRIR/5/2012 CRIR/7/2012,CRIR/8/2012, CRIR/9/2012,CRIR/10/2012, CRIR/11/2012,CRIR/39/2012, CRIR/4/2012,CRIR//2012, CRMA/90/2014,CRMA/101/2014	

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48	CRIR/4/2014	14/11/14	SHRI. VASUDEV MENG GAONKAR Adv.: ADV. BHOBE SHAILENDRA GURUDAS	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	22 FILES KEPTWITH CRIR/5/2012 CRIR/7/2012,CRIR/8/2012, CRIR/9/2012,CRIR/10/2012, CRIR/11/2012,CRIR/39/2012, CRIR//2012,CRIR/3/2012, CRMA/90/2014,CRMA/101/2014	
49	CRIR/5/2014	14/11/14	SHRI. MALLU TULO VELIP Adv.: ADV. BHOBE SHAILENDRA GURUDAS	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	22 FILES KEPTWITH CRIR/5/2012 CRIR/7/2012,CRIR/8/2012, CRIR/9/2012,CRIR/10/2012, CRIR/11/2012,CRIR/39/2012, CRIR/4/2012,CRIR/3/2012, CRMA/90/2014,CRMA/101/2014	
50	CRIR/8/2014	14/11/14	SHRI. GOVIND SHEPU GAUDE Adv.: ADV. BHOBE SHAILENDRA GURUDAS	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	22 FILES KEPTWITH CRIR/5/2012 CRIR/7/2012,CRIR//2012, CRIR/9/2012,CRIR/10/2012, CRIR/11/2012,CRIR/39/2012, CRIR/4/2012,CRIR/3/2012, CRMA/90/2014,CRMA/101/2014	
51	CRIR/9/2014	14/11/14	SHRI. SOYRU BABU VELIP @ SOYRU MOLU VELIP Adv.: ADV. BHOBE SHAILENDRA GURUDAS	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	22 FILES KEPTWITH CRIR/5/2012 CRIR/7/2012,CRIR/8/2012, CRIR//2012,CRIR/10/2012, CRIR/11/2012,CRIR/39/2012, CRIR/4/2012,CRIR/3/2012, CRMA/90/2014,CRMA/101/2014	
52	CRIR/10/2014	14/11/14	SHRI. PRAKASH ARJUN VELIP Adv.: ADV. BHOBE SHAILENDRA GURUDAS	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	22 FILES KEPTWITH CRIR/5/2012 CRIR/7/2012,CRIR/8/2012, CRIR//2012,CRIR/10/2012, CRIR/11/2012,CRIR/39/2012, CRIR/4/2012,CRIR/3/2012, CRMA/90/2014,CRMA/101/2014	
53	CRIR/11/2014	14/11/14	SHRI. VIKAS MOLU DEYKAR Adv.: ADV. BHOBE SHAILENDRA GURUDAS	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	22 FILES KEPTWITH CRIR/5/2012 CRIR/7/2012,CRIR/8/2012, CRIR//2012,CRIR/10/2012, CRIR/10/2012,CRIR/39/2012, CRIR/4/2012,CRIR/3/2012, CRMA/90/2014,CRMA/101/2014	
54	CRIR/7/2014	14/11/14	SMT. SAVITA RAMESH TAWADKAR Adv.: ADV. PIMENTA NINOTSKA LOURDES	STATE THROUGH THE PUBLIC PROSECUTOR Adv.: ADV. JOSEPH VAZ SPP FOR RESPONDENT	22 FILES KEPTWITH CRIR/5/2012 CRIR/6/2012,CRIR/8/2012, CRIR//2012,CRIR/10/2012, CRIR/11/2012,CRIR/39/2012, CRIR/4/2012,CRIR/3/2012, CRMA/90/2014,CRMA/101/2014	
55	CRIR/39/2014	14/11/14	CENTRAL BUREAU OF INVESTIGATION AND CORRUPTION BRANCH Adv.: ADV. JOSEPH VAZ	NARENDRA KESHAV SWAIKAR (A8) AND 11 ORS., Adv.: ADV. BHOBE SHAILENDRA GURUDAS FOR R.NO. 1 TO 12	22 FILES KEPTWITH CRIR/5/2012 CRIR/6/2012,CRIR/8/2012, CRIR/7/2012,CRIR/10/2012, CRIR/11/2012,CRIR/39/2012, CRIR/4/2012,CRIR/3/2012, CRMA/90/2014,CRMA/101/2014	
56	CRIR/26/2014	11/08/14	STATE (THR. P. I. BICHOLIM POLICE STATION) Adv.: ADV. S. R. RIVANKAR	SHRI MUKTANAND BICHOKAR AND 2 ORS., Adv.:	two files	
57	CRIR/54/2014	04/12/14	SANGAPPA VIRAPPA TENGINAKAI. Adv.: ADV. IN PERSON	THE STATE THR. THE P.P. Adv.:	one file	
59	CRIR/33/2013	14/07/14	SHRI. BHAVANIDAS N. PARKAR Adv.: ADV. ROHAN PANDURANG DESAI	SHRI. CHANDOBA G. VERNEKAR AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO.2	Kept alongwith CRIA 17 of 2012,CRMA 196 of 2013, CRMA 136 of 2012, CRMA 19 of 2012, Total 9 Files.	

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COP – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/ Remarks	Remark
1	COP/9/2014	02/05/14	ANIK TIE-UP PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	4 files along with coapm 11/2014	
2	COP/10/2014	02/05/14	JAI GANESH ISPAT AND FERRO ALLOYS PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	4 files kept with coapm 10/2014	
3	COP/1/2014	02/05/14	BELL TOWER RESORTS PRIVATE LIMITED Adv.: ADV. PALYEKAR VINITA VISHRAM	- Adv.:	4 files	
4	COP/2/2014	17/04/14	BEIERSDORF INDIA PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 files	
5	COP/3/2014	17/04/14	BELLADONA PLASTERS LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 files	
6	COP/17/2014	22/08/14	HEDE INVESTMENTS PVT. LTD., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 files	
7	COP/12/2014	22/08/14	SANQUELIM INVESTMENTS PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 files	
8	COP/32/2014	31/10/14	TARINI STEEL CO. LTD., Adv.: ADV. VISHNUPRASAD A. LAWANDE	GOA AUTO ACCESSORIES LIMITED HONDA INDUSTRIAL ESTATE Adv.: ADV. DEVIDAS J. PANGAM FOR RESPONDENT	2 files	
9	COP/7/2014	02/05/14	DELTA HOSPITALITY AND ENTERTAINMENT PRIVATE LIMITED., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	5 FILES ALONGWITH COAP 35/2014	
10	COP/4/2014	02/05/14	ARGYLL HOTEL PRIVATE LIMITED., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	5 FILES ALONGWITH COAP 37/2014	
11	COP/15/2013	20/03/14	HIGH STREET RIVIERA LEISURE (GOA) PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 Files.	
12	COP/16/2013	20/03/14	COASTAL SPORTS VENTURES PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 Files.	
13	COP/15/2014	22/08/14	JWALA INVESTMENTS AND TRADING PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	two files	
14	COP/16/2014	22/08/14	HEDE PLANTATIONS PVT. LTD., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	two files	
16	COP/18/2014	22/08/14	HEDE NAVIGATION LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	two files	
17	COP/13/2014	22/08/14	JACKSON MARINE INDIA LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	two files	
18	COP/6/2014	02/05/14	VICTOR HOTELS AND MOTELS LIMITED., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.: ADV. RYAN DA PIEDADE MENEZES FOR OBJECTOR/CREDITOR	4 Files kept along with COAP 21/14.	
19	COP/14/2014	22/08/14	HEDE TRANSPORTS PVT. LTD., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 Files.	

Destruction for the year 2014

CRIA – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet adv	Res.Name, Res adv	Decision/Remarks	Remark
1	CRIA/48/2012	01/10/14	ROQUE CARDOZO Adv.: ADV. A. A. AGNI FOR PETITIONER	MR. CAETANO ESTEIBEIRO AND 5 ORS., Adv.: SHRI ARUN BRAS DE SA FOR RESP.	6 files along with crma 256/2012,crma 29/2012	
2	CRIA/12/2013	19/11/14	STATE OF GOA THROUGH P.I. AGASSAIM POLICE STATION Adv.: MRS. MILENA GOMES E PINTO	CONNRY N. PEREIRA Adv.:	7 files along with sta 1313/2012,crma 212/2012	
3	CRIA/40/2012	16/01/14	SHRI. VIKRAM GOGIA Adv.: MS. SAPNA MORDEKAR	MR. ULHAS NAIK AND ANR., Adv.: ADV. MILENA GOMES E PINTO , APP, FOR R.NO. 2	6 files along with cria 41/2012,cp 34/2014	
4	CRIA/29/2012	25/02/14	STATE THROUGH PP (WOMEN'S POLICE STATION) PANAJI Adv.: P. P.	SHRI ULHAS KADAM., Adv.: MR. ROHIT BRAS DE SA FOR RESPONDENT.	8 files along with loose papers & sta 897/2011,crma 123/2011	
5	CRIA/36/2012	24/01/14	MOHAMMED ALIF LAILA, PRESENTLY IN CENTRAL JAIL, AGUADA Adv.: ADV. ANOOP ATCHUT GAOKER FOR U/LAS	STATE THROUGH PUBLIC PROSECUTOR, HIGH COURT OF BOMBAY AT GOA, Adv.: ADV. MAHESH AMONKAR FOR RESPONDENT	5 FILES ALONGWITH CRMA57/2012	
6	CRIA/11/2012	06/01/14	STATE THROUGH POLICE INSPECTOR, CANACONA POLICE STATION Adv.:	MR. BHASKAR GANEGA., Adv.: ADV. ANTHONY D'SILVA.	6 FILES ALONGWITH CRMA 114/2012	
7	CRIA/52/2010	05/03/14	SIKANDAR AXAMANI PRESENTLY LODGED IN CENTRAL JAIL- AGUADA Adv.: ADV. DHAVAL DAMODAR ZAVERI FOR APPELLANT U/LAS	STATE OF GOA, REP. BY OFFICER-IN-CHARGE Adv.: P.P.	8 FILES ALONGWITH CRMA 208/2010	
8	CRIA/44/2012	17/02/14	STATE OF GOA THROUGH POLICE INSPECTOR Adv.: S. R. RIVANKAR	GOVIND SHET NARVEKAR Adv.: ADV. ARJUN F. NAIK FOR R.NO. 1	4 FILES	
9	CRIA/38/2012	21/01/14	SHRI RAJESH BIN, PRESENTLY IN JAIL (GOLA POLICE STATION) Adv.:	STATE, THROUGH PUBLIC PROSECUTOR, PANAJI-GOA Adv.: ADDL. P.P. MAHESH AMONKAR FOR STATE	8 FILES ALONGWITH CRMA 165/2012	
10	CRIA/32/2011	03/09/14	HDFC BANK LTD THROUGH P.O.A. SHRI AJIT KAPPEN Adv.: MR. M. VIEGAS	MR. AMRESH MADHUKAR SAWANT AND ANR., Adv.:	10 Files along with CRMA 236/10, CRMA 14/11, CRMA 66/11 & CRMA 153/13.	
11	CRIA/3/2013	14/11/14	THE BICHOLIM URBAN CO-OPERATIVE BANK LTD., Adv.: R.G RAMANI	MR. ANIL MADHUSUDAN SAWANT AND ANR., Adv.: ADV. GAURISH N. AGNI FOR R.NO.1	06 Files alongwith CRMA Nos. 195/12 & 283/12.	
12	CRIA/15/2011	12/02/14	MR. EDWIN FERNANDES Adv.: MR. LAXMIKANT S. SALKAR	MR. BHAVANIDAS NAGESH PARKAR Adv.: ADV. MAHESH AMONKAR FOR R.NO. 2	5 Files along with CRMA 6/12.	

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13	CRIA/40/2013	22/01/14	SMT. ANJU SHAH Adv.: ADV. ASHA A. DESAI	STATE THROUGH PUBLIC PROSECUTOR Adv.: ADV. S. R. RIVANKAR PP FOR RESPONDENT	7 Files along with CRMAB 139/13.	
14	CRIA/33/2013	14/11/14	STATE OF GOA THROUGH INVESTIGATING OFFICER. Adv.: ADV. S. R. RIVANKAR	RAJESH DESSAI AND 2 ORS. Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 2	03 Files.	
16	CRIA/29/2014	10/07/14	SUPERNOVA ENTERPRISES REP. BY ITS PROPRIETOR MR. DEEPAK BHONSLE Adv.: ADV. ASHOK MASHALKAR	GAZALA ENGINEERING (P) LTD. REP. BY IS MANAGING DIRECTOR MR. M. H. SHAH AND ANR., Adv.:	9 FILE KEPT Alongwith CRMA/137/2014 CRMA/39/2014 CRMA/241/2013 CRMA/143/2014 CRMA/89/2014	
17	CRIA/4/2013	25/03/14	STATE THROUGH MEDHA DESSAI, DRUG INSPECTOR Adv.: P. P.	MR. VINOD SHARMA AND ANR., Adv.: ADV. J. P. MULGAONKAR FOR R.NO.2.	7 FILES KEPT Alongwith CRMA/98/2012 STA/1342/2011	
18	CRIA/15/2012	06/03/14	VISHWANATH GAONKAR Adv.: RAJNEESH NAIK	STATE THROUGH, P.P. Adv.: MRS. MILENA GOMES E PINTO, ADDL. P.P.	7 FILES KEPT Alongwith CRIA/14/2012 CRMA/121/2012 CRMA134/2012	
19	CRIA/14/2012	26/03/14	SHRI NANDKISHORE NAIK PRESENTLY LODGED IN AGUADA CENTRAL JAIL Adv.: A.D. BHOBE	STATE THROUGH PP Adv.:	7 FILES KEPT Alongwith CRIA/15/2012 CRMA/121/2012 CRMA/134/2012	
20	CRIA/46/2012	11/12/14	STATE OF GOA Adv.: MRS MILENA GOMES E PINTO	M/S SHIVANI LABORATORIES AND 4 ORS., Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 5	6 FILES ALONG WITH STA/2073/2012	
21	CRIA/1/2012	25/04/14	VIJAY DHANBAHADUR THAPA PRESENTLY AT CENTRAL JAIL AGUADA Adv.: MR. VIVEK RODRIGUES	THE STATE OF GOA THROUGH ANTI NARCOTIC POLICE STATION, PANAJI-GOA Adv.:	6 Files along with CRMA 351/09 & CRMA 229/11 with loose Papers.	
22	CRIA/9/2013	26/08/14	STATE OF GOA THROUGH POLICE INSPECTOR (VASCO POLICE STATION) Adv.: S. R. RIVANKAR	SHRI SAMEER SHETYE Adv.:	6 Files with Loose Papers.	
23	CRIA/1/2011	22/01/14	SMT. RANJANA PATHAK, PRESENTLY LODGED AT CENTRAL JAIL AGUADA-GOA Adv.: MRS. ASHA DESSAI	STATE THROUGH PUBLIC PROSECUTOR Adv.:	7 FILES ALONG WITH CRMA/5/2011	
24	CRIA/2/2013	09/01/14	PRASHANT ASHTEKAR PRESENTLY IN SADA SUB-JAIL Adv.: MR. SANJIV PUNALEKAR	STATE OF GOA THROUGH P.P AND ANR., Adv.:	5 FILES KEPT WITH CRMA/210/2013	
25	CRIA/32/2012	10/01/14	MISS RASHIKA @ RISHIGANDHA SHETYE (CURRENTLY IN JUDICIAL CUSTODY, SADA SUB JAIL, VASCO Adv.: MARVIN D'SOUZA	THE STATE OF GOA THROUGH VALPOI POLICE STATION Adv.:	6 FILES	
26	CRIA/10/2012	23/01/14	MR. ANEET COUTINHO, THROUGH HIS DULY CONSTITUTED ATTORNEY MR. ANTHONY COUTINHO Adv.: MR. S. G. BHOBE	MR. ROAQUE COUTINHO, AND ANR., Adv.:	5 Files kept along with CRMA 47/11.	
27	CRIA/42/2011	31/01/14	MANSOOR K. K. MOHAMMED., Adv.: ARUN BRAS DE SA	STATE THROUGH P.P Adv.:	6 Files kept along with CRMA 227/11.	
28	CRIA/30/2011	26/02/14	STATE, THROUGH P.I, PONDA POLICE STATION Adv.:	PRAKASH GONNAGAR Adv.:	4 Files.	
29	CRIA/10/2011	05/02/14	STATE THROUGH P.P Adv.:	ABDUL KARIM HODUR Adv.:	4 Files.	
30	CRIA/35/2012	14/03/14	STATE THROUGH POLICE INSPECTOR, QUEPEM-POLICE STATION.,QUEPEM-GOA Adv.: P.P.	RUPESH DABOLKAR AND 2 ORS., Adv.: ADV. ARUN DE SA FOR R.NO. 1, 2 and 3	6 FILES ALONGWITH STA/2117/2011	

Destruction for the year 2014

31	CRIA/25/2012	16/07/14	THE VIVIDHA URBAN CO-OPERATIVE CREDIT SOCIETY LTD. REP. BY SHRI BALWANTRAO JAIWANTRAO DESSAL., Adv.: MR. ROHAN DESAI	SHRI MARUTI KRISHNA NAIK AND ANR., Adv.: ADV. H. D. NAIK FOR R.NO.1.	6 Files kept along with CRMA 230/11 and CRMA 50/12.	
32	CRIA/12/2012	11/03/14	STATE THROUGH CID CRIME BRANCH, PANAJI-GOA Adv.: ADV. MAHESH AMONKAR FOR APPELLANT	MR. JOHN FERNANDES., Adv.: ADV. AMIT A. PALEKAR FOR RESPONDENT	11 files alongwith sta/3966/2011	
33	CRIA/77/2010	20/02/14	V.P.K URBAN CO-OP. CREDIT SOCIETY LTD REP. BY MS. RATNA S. AMONKAR Adv.: MR. P. C. CHAWDIKAR	SHRI RAVINDRA DATTARAM NAIK AND ANR., Adv.: ADV. S. SHET FOR R.NO.1 U/LAS	3 FILES ALONGWITH CRMA/187/2010	
34	CRIA/3/2012	21/02/14	ALIZAR PEREIRA , (CURRENTLY IN JUDICIAL CUSTODY) Adv.: ADV. J. GODINHO U - L.A.S.	STATE OF GOA THROUGH THE POLICE INSPECTOR COLVA Adv.:	Kept alongwith CRMA 23 of 2012,CRMA 33 of 2012. Total 7 files.	
35	CRIA/24/2012	06/03/14	MR. RAJENDRA HALARNKAR Adv.: ADV. SHIRIN V. NAIK FOR APPELLANT	MISS ANASTAZIA MARIA DE L OURDES ANA FLORENTINA DE FREITAS SOUZA TICLO AND ANR., Adv.:	6 FILES ALONGWITH CRMA/83/2012	
36	CRIA/24/2011	13/03/14	STATE (ANC P.S. PANAJI) Adv.:	DAVID ABRAHAM Adv.: ADV. MS. PRITHVI A. BANDEKAR, U/LAS	6 Files kept along with CRMA 9/11 and Loose Papers.	
37	CRIA/25/2005	27/11/14	STATE,THROUGH PUBLIC PROSECUTOR,PANAJI Adv.:	SHRI BALOO KUMAR SINGH,BIHAR. Adv.:	13 files alogwith crma/48/2005, crma/58/2005,crma/133/2006	
38	CRIA/17/2011	21/01/14	STATE OF GOA AT THE INSTANCE OF MRS. JYOTI J. SARDESSAI, DRUGS INSPECTOR Adv.: P.P.	M/S. SHIVANI LABORATORIES AND 4 ORS., Adv.: ADV. SUDESH USGAONKAR FOR R.NO.5.	8 FILES ALONGWITH CRMA/25/2012, STA/1179/2012,STA/1167/2012	
39	CRIA/13/2011	30/07/14	STATE THROUGH PONDA POLICE STATION Adv.: MR. C. A. FERREIRA, PP	AGOUSTINHO COUTINHO Adv.: SHRI ARUN BRAS DE SA FOR RESP.	5 FILES	
40	CRIA/4/2011	27/11/14	OBI OKOROAFOR , CURRENTLY IN JUDICIAL CUSTODY AT AGUADA CENTRAL PRISON, GOA Adv.: MR. MARVIN D'SOUZA	THE STATE OF GOA, THROUGH THE CID, CRIME BRANCH, DONAPAUVA, GOA Adv.: ADV. MAHESH AMONKAR FOR RESPONDENT	8 FILES ALONGWITH CRMA/274/2010, CRMA/163/2013, CRMA/158/2014	
41	CRIA/50/2012	09/12/14	MR. SUNDER GOUNDER (PRESENTLY LODGED IN CENTRAL JAIL AGUADA, GOA) Adv.: MENINO TELES	STATE OF GOA (THROUGH PUBLIC PROSECUTOR, HIGH COURT, PANAJI GOA) Adv.: ADDL. P.P. MAHESH AMONKAR FOR STATE	6 FILES ALONGWITH IOOSE PAPERS	
42	CRIA/15/2014	05/03/14	PRAMUKH CLOSURES PVT. LTD., THROUGH ITS AUTHORISED SIGNATORY SHRI YATISH PRABHAKAR MANGAONKAR Adv.: MR. JUDAS CHAGAS SILVA	DEORA ASSOCIATES PARTNERSHIP FIRM, AND 6 ORS., Adv.:	8 files alongwith crma/172/2012, crma/207/2011,crma/103/2012, crma/60/2013,crma/11/2013	
43	CRIA/19/2014	30/09/14	SHRI RAJENDRA JAGDEV PANGAM Adv.: ADV. DEVIDAS J. PANGAM	SHRI DATTATRAYA BALKISHNA DHUME AND ANR., Adv.: ADV. SHAILESH REDKAR FOR R.NO. 1	4 Files kept along with CRMA 11/14.	
44	CRIA/27/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 Files kept along with CRMA 2/14.	
45	CRIA/52/2013	11/08/14	SHRI. PHILIP FERNANDES Adv.: ADV. RYAN DA PIEDADE MENEZES U/LAS	THE STATE OF GOA THROUGH THE POLICE INSPECTOR Adv.: ADV. MAHESH AMONKAR APP FOR RESPONDENT	9 FILES ALONGWITH CRMA/245/2013	

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46	CRIA/39/2011	26/02/14	THE CANDOLIM URBAN COOPERATIVE CREDIT SOCIETY LTD., REP. BY ITS MANAGER MR. SANDEEP V. BANDEKAR Adv.: MR. S. R. RIVONKAR	MR. UMAKANT HARI MAHALE Adv.: ADV. GALILEO TELES FOR R. NO.1	5 FILES ALONGWITHCRMA/113/2011	
47	CRIA/28/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S. PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI. VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 Files kept along with CRMA 223/13.	
48	CRIA/34/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S. PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI. VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 Files kept along with CRMA 204/13.	
49	CRIA/35/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 Files kept along with CRMA 229/13.	
50	CRIA/31/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 files alongwith crma/228/2013	
51	CRIA/23/2011	01/04/14	MR. CHATER S. JAIN Adv.: MR. VIVEK RODRIGUES	MR. B. ABDUL KADAR, Adv.: ADV. R. G. RAMANI FOR R. NO.1.	5 Files kept along with CRMA 275/10.	
52	CRIA/19/2012	10/11/14	SHRI GAJANAN LOBAJI KUTTURKAR Adv.: MR. J. P. MULGAONKAR	SMT. SUMATI S. BHANDARI AND ANR., Adv.: ADV. G. TELES FOR R-1	6 FILES ALONGWITH CRMA/47/2013, CRMA/48/2012	
53	CRIA/32/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI. SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S. PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI. VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 FILES ALONGWITH CRMA/219/2013	
54	CRIA/11/2013	10/11/14	STATE OF GOA THROUGH P.I. CURCHOREM POLICE STATION Adv.: S. R. RIVANKAR	ANANT MANERKAR Adv.: ADV. SMITA S. GAWAS FOR RESPONDENT	5 FILES	
55	CRIA/36/2011	21/07/14	MR. ROBINSON D' COSTA Adv.: MR. C. A. COUTINHO	MR. NESBIT D' COSTA AND ANR., Adv.: MR. C.A. FERREIRA FOR RES.2	5 Files kept in CRMA 53/11.	
56	CRIA/33/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S. PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 Files kept in CRMA 221/13.	
57	CRIA/26/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S. PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI. VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 Files kept in CRMA 222/13.	
58	CRIA/30/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S. PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI. VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 Files kept in CRMA 220/13.	
59	CRIA/25/2014	10/09/14	PROVIDENT FUND INSPECTOR SHRI SHRIKRISHNA G. LOTLIKAR Adv.: ADV. P. P. SINGH	M/S. PUSHPARTI PACKS LIMITED THROUGH ITS DIRECTOR SHRI. VALLABH BANDODKAR AND 5 ORS., Adv.: ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 2 TO 4	3 FILES ALONGWITH CRMA/225/2013	
60	CRIA/5/2014	17/07/14	STATE THROUGH OLD GOA POLICE STATION Adv.: ADV. PUBLIC PROSECUTOR	NOORUDIN @ NOOR MOHAMMAD Adv.:	7 Files.	

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61	CRIA/31/2011	24/07/14	STATE Adv.: MR. C. A. FERREIRA (P.P)	MELWYN FRANCIS FERNANDES Adv.: MR. PRONOY KAMAT FOR RESP.	6 Files kept with CRMA 81/11.	
62	CRIA/71/2009	17/07/14	S T A T E THROUGH OLD GOA POLICE STATION Adv.: ADDL. P.P. MAHESH AMONKAR	ASHPAK BENGRE @ JACK @ SAMIR Adv.:	11 files along with crma/173/2009, crma/175/2009	

Destruction for the year 2014

STA – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	STA(F)/2584/2013	10/01/14	MR. GLADSTONE S. C. ALMEIDA (EXPIRED and DELETED) AND 4 ORS., Adv.: ADV. MAHESH AMONKAR	SPL. LAND ACQUISITION OFFICER AND ANR., Adv.:	2 FILES	
2	STA(F)/2485/2013	10/01/14	UNION OF INDIA THROUGH ITS PRINCIPAL SECRETARY AND ANR., Adv.: ADV. MAHESH AMONKAR	MR. IAN D'COSTA AND 2 ORS., Adv.:	3 FILES	
3	STA(F)/2570/2013	10/01/14	MR. JAMES FERNANDES Adv.: ADV. GANESH R. NAIK	STATE OF GOA AND ORS. Adv.:		
4	STA(F)/2459/2013	10/01/14	SHRI. PREMANAND GAJANAN NAIK Adv.: ADV. MANISH DAMODAR SALKAR	SHRI. SANTOSH PRABHAKAR NAIK PROPRIETOR OF THE M/S. PALS BOTTLES AND 5 ORS., Adv.:		
5	STA(F)/2486/2013	10/01/14	SMT. BABY ANUMANTA CHANDAWA AND ANR., Adv.: ADV. SUDESH M. VOLVOIKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	3 FILES	
6	STA(F)/2745/2013	24/01/14	GOA TOURISM DEVELOPMENT CORPORATION LTD. THROUGH ITS DY.GENERAL MANAGER (HOTELS) MR. A. T. FERNANDE Adv.: ADV. VIJAY A. PALEKAR	PROVIDENT FUND COMMISSIONER AND 12 ORS., Adv.:	1 FILE	
7	STA(F)/19/2014	07/02/14	SHRI. RAM P. S. TILVE Adv.: ADV. R. G. RAMANI	LAND ACQUISITION OFFICER AND ANR., Adv.:	1 FILE	
8	STA(F)/3213/2013	07/02/14	SHRI. TULSIDAS ATMARAM SHIRODKAR ALIAS NARVEKAR (SINCE DECEASED) REP. BY HIS LEGAL HEIRS, Adv.: ADV. PRASHEEN LOTLIKAR	SHRI. CHANDRAKANT BHIKRAO NAIK (DECEASED) THROUGH LR'S Adv.:	1 FILE	
9	STA(F)/842/2008	13/02/14	SHRI MADHUKAR GANBA NAIK GAONKAR, PONDA GOA. Adv.: MR. D. J. PANGAM	SHRI VASANT SIDBARAO SARDESSAI AND 5 ORS., Adv.: MR. G. SHIRODKAR AGA FOR RESPS	13 FILES ALONGWITH FA/311/2005, CA/74/2011, CA/348/2005, MCA/506/2008, MCA/669/2007	
11	STA(F)/3083/2013	21/02/14	SHRI MARUTI Y. WADAR (SINCE DECEASED) THROUGH LR'S. Adv.: ADV. V. G. P. DUKLE	DEVI KAMAKSHI TRANSPORT CO-OP. SOCIETY LTD. THROUGH ITS LIQUIDATOR MR. NAGUENDRA V. KUDCHADKAR Adv.:	1 FILE	
17	STA(F)/2065/2004	13/02/14	SHRI A.P. BRAGANZA,MAPUSA-GOA. Adv.: SHRI J.P. MULGAONKAR	SHRI SAGAR R. CHAUHAN AND 2 ORS., Adv.:	7 FILES KEPT WITH FA/215/04 MCA/674/08,	
18	STA(F)/573/2014	04/03/14	RAJAN V. KAMAT AND ANR., Adv.: ADV. T. GEORGE JOHN	SHRI TERTULAO RENATO D'SILVA AND 2 ORS., Adv.:	4 FILES ALONGWITH STA/572/2014	
21	STA(F)/85/2014	09/05/14	SHRI. ANAND V. KAREKAR AND ANR., Adv.: ADV. SEBASTIAN VALES	VASANALI ISANI Adv.:	1 FILE	
22	STA(F)/131/2014	09/05/14	MR. SANTANA FERNANDES Adv.: ADV. IN PERSON	STATE THROUGH PUBLIC PROSECUTOR AND 4 ORS., Adv.:	1 FILE	
23	STA(F)/2327/2004	20/03/14	SMT. KRISHNABAI A.RANE(SIN.DEC.) THROUGH L.RS., Adv.: SHRI PARAG S. RAO	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.:	7 files keptwith fa/126/2004, ca/152/2004	

Destruction for the year 2014

24	STA(F)/294/2014	04/07/14	MAHALAXMI DEVELOPERS AND 7 ORS., Adv.: ADV. IN PERSON	MR. SURENDRA B. BORKAR 9 ORS., Adv.:	1 FILE	
25	STA(F)/1681/2004	12/06/14	EXECUTIVE ENGINEER Adv.: MR. H.D. NAIK, A.G.A.	MARIA PARRAS D'CRUZ Adv.:	16 FILES ALONGWITH FA/279/2004, STA/1682/2004, STA/1683/2004, STA/1684/2004, CA/329/2004, MCA/61/2004, MCA/502/2004, MCA/572/2004, MCA/585/2012, XOB/13/20056	
29	STA(F)/628/2014	04/07/14	GOA STATE POLLUTION CONTROL BOARD Adv.: ADV. DATTAPRASAD LAWANDE	- Adv.:	2 FILES	
30	STA(F)/452/2014	04/07/14	SHRI. DAVID NORONHA Adv.: ADV. SAKHARAY NAIK	SHRI. AUDHUT APTE AND 3 ORS. Adv.:	2 FILES	
31	STA(F)/557/2014	04/07/14	VIJAYKUMAR FADKE Adv.: ADV. TARI ULHAS KAMLAKANT	STATE THROUGH ECONOMIC CELL Adv.:	2 FILES	
32	STA(F)/492/2014	04/07/14	MRS. TARULATA @ SHAILA SHARAD DHUMATKAR AND ANR., Adv.: ADV. SHASHIKANT NARAYAN JOSHI	SHRI REMEDIOS SANTANA DIAS AND 28 ORS., Adv.:	ONE FILE	
33	STA(F)/274/2014	04/07/14	VIJAYKUMAR FADKE Adv.: ADV. TARI ULHAS KAMLAKANT	STATE THROUGH ECONOMIC CELL Adv.:	ONE FILE	
35	STA(F)/1479/2014	19/06/14	SMT. VIJAYA GAJANAN NAIK Adv.: ADV. IN PERSON	SHRI. SURESH BASU NAIK AND 7 ORS., Adv.:	3 files	
36	STA(F)/1124/2014	22/08/14	MR. DILIP B. MAYEKAR AND 11 ORS., Adv.: ADV. ARJUN F. NAIK	SESA GOA LTD AND ANR., Adv.:	1 FILE	
40	STA(F)/1079/2014	22/08/14	MR. NARENDRA BHIMSEN PATIL AND 6 ORS., Adv.: ADV. VILAS P. THALI	MR. SURENDRA B. BORKAR AND 8 ORS., Adv.:	1 FILE	
41	STA(F)/1035/2014	22/08/14	MRS. MARIALA FERNANDES Adv.: ADV. ANOOP GAOKER	ADDITIONAL DIRECTOR OF PANCHAYAT-I AND 2 ORS., Adv.:	2 FILES ALONGWITH STA/1036/2014	
42	STA(F)/1036/2014	22/08/14	MRS. MARIALA FERNANDES Adv.: ADV. ANOOP ATCHUT GAOKER	ADDITIONAL DIRECTOR OF PANCHAYAT-I AND 2 ORS., Adv.:	2 FILES KEPT WITH STA/1035/2014	
43	STA(F)/1267/2014	22/08/14	ADV. MR. ARMANDO MAXIMIANO FERNANDES Adv.: ADV. -	ADV. MR. AJIT KANTAK Adv.:	2 FILES	
44	STA(F)/1415/2014	05/09/14	SMT. TEJASWINI P KURTIKAR Adv.: ADV. SURAJ ROHIDAS NAIK	SHRI ANKUSH GANGARAM SHIRATODE AND ORS., Adv.:	two files	
45	STA(F)/1698/2014	05/09/14	DR. WAMAN SINAI XELDENKAR (SIN.DEC.) BY HIS HEIRS AND ANR., Adv.: ADV. SUDIN MANOHAR USGAONKAR	SMT. PASCOELA FERNANDES AND 25 ORS., Adv.:	one file	
46	STA(F)/1251/2014	05/09/14	MR. ADV. ARMANDO MAXIMIANO FERNANDES Adv.: ADV. ARMANDO MAXIMIANO FERNANDES	MR. VISHNU SURYA WAGH AND 3 ORS., Adv.:	1 FILE	
48	STA(F)/1586/2014	10/10/14	SHRI DEVKI KRISHNA RAVALNATH SAUNSTHAN THR. ITS ATTORNEY MR. SATISH S. KENI Adv.: ADV. V. R. TAMBA	SHRI SHANTADURGA KUMBAJUENKARIN DEVASTHAN THR. ITS ATTORNEY MR. JAYAWANT LADU PARAB Adv.:	1 FILE	
50	STA(F)/3119/2014	15/12/14	SHRI REMIO A. RODRIGUES. Adv.: ADV. NAMRATA NAMDEV GAWDE	M/S. GOA GLASS FIBRE LTD. Adv.:	ONE FILE	

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86	STA(F)/1929/2014	01/08/14	M/S. JORDAN DENTAL CARE PRODUCTS PVT. LTD. NOW KNOWN AS M/S. SCHIFFER AND MENEZES INDIA PVT. LTD. Adv.: ADV. S. M. SINGBAL	SHRI. M. R. CHENDILNATHAN AND ANR., Adv.:	3 Files along with Loose Papers in AAR 11/08.	
101	STA(F)/510/2014	10/04/14	- Adv.:	THE CHIEF SECRETARY, GOVT. OF GOA AND ANR., Adv.: ADV. MANISH DAMODAR SALKAR	9 FILES kept WITH smwp/1/2006 MCA/427/2011, STA/ /2014	

Destruction for the year 2014

TXA – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	TXA/4/2014	11/03/14	M/S. COMMONWEALTH DEVELOPERS REP. BY ITS PARTNER DATTA DAMODAR NAIK Adv.: ADV. SHAILESH REDKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1 Adv.:	4 files along with ca 11/2014	
2	TXA/58/2014	27/11/14	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	APEX PACKING PRODUCTS PVT. LTD., Adv.: ADV. S. R. RIVANKAR FOR RESPONDENT	3 files along with loose papers	
3	TXA/14/2014	20/03/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S. MODEL REAL ESTATE DEVELOPERS Adv.: ADV. DATTAPRASAD LAWANDE FOR RESPONDENT	3 files	
4	TXA/16/2014	09/04/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	SADIA SHEIKH Adv.:	6 files along with txa 15/2014	
5	TXA/15/2014	09/04/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	SADIQ SHEIKH Adv.:	6 files kept with txa 16/2014	
6	TXA/20/2007	05/08/14	DUDHSAGAR INVESTMENTS PVT. LTD. Adv.: MR. AGNELO F. DINIZ	THE ASSTT. COMMISSIONER OF INCOME TAX CIR I Adv.: ADV. ASHA DESAI	10 files along with txa 21/2007	
7	TXA/21/2007	05/08/14	DUDHSAGAR INVESTMENTS PVT. LTD. Adv.: MR. AGNELO F. DINIZ	THE ASSTT. COMMISSIONER OF INCOME TAX CIR I Adv.: ADV. ASHA DESAI	10 files kept with txa 20/2007	
8	TXA/20/2014	02/04/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S SMART LINK NETWORK SYSTEMS (P) LTD. Adv.: ADV. SHASHIKANT NARAYAN JOSHI FOR RESPONDENT	3 files	
9	TXA/13/2014	20/03/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S. MODELS CONSTRUCTION (P) LTD. Adv.: ADV. DATTAPRASAD LAWANDE FOR RESPONDENT	3 files	
10	TXA/57/2007	29/10/14	DR. AJIT T. KOSSAMBE Adv.: MR. SUDIN M. S. USGAONKAR	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	3 FILES ALONGWITH 2 PRIVATE PAPER BOOK	
11	TXA/56/2014	03/11/14	M/S. TERACOM LIMITED Adv.: ADV. S. R. RIVANKAR	ASSISTANT COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI FOR RESPONDENT	5 FILES ALONGWITH CA 120/2014 AND R&P RECEIVED FORM ASSISTANT ITAT, PANAJI	
12	TXA/57/2014	28/10/14	M/S. SRI MAHALASA POWER RENTALS Adv.: ADV. SUDIN MANOHAR USGAONKAR	ASST. COMMISSIONER OF INCOME TAX Adv.:	5 FILES ALONGWITH CA 135/2014	

Destruction for the year 2014

13	TXA/54/2014	10/11/14	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S WATER WAYS SHIPYARD PVT. LTD., Adv.: ADV. SHIVAN DESAI FOR RESPONDENT	3 FILES ALONGWITH 2 BOUND COMPILATIONS	
14	TXA/29/2014	07/07/14	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S MACBROUT ENGINEERING PVT. LTD., Adv.: ADV. BHOBE SHAIENDRA GURUDAS FOR RESPONDENT	3 FILES	
15	TXA/40/2014	07/07/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	B. BRAUN MEDICAL INDIA PVT. LTD. Adv.: ADV. HANUMANT D. NAIK FOR RESPONDENT	3 FILES	
16	TXA/51/2014	07/07/14	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S. MACBROUT ENGINEERING PVT LTD., Adv.: ADV. PIMENTA NINOTSKA LOURDES FOR RESPONDENT	3 FILES	
17	TXA/21/2013	13/01/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S. REIS MAGOS ESTATES PVT. LTD. Adv.:	3 FILES	
18	TXA/3/2014	08/04/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S. DUKLE CONSTRUCTION Adv.: ADV. D. E.ROBINSON FOR RESPONDENT	THREE FILES	
19	TXA/2/2014	28/04/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S RAJ HOSPITALITY PVT. LTD. Adv.:	two files	

Destruction for the year 2014

20	TXA/21/2014	28/04/14	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	V. M. SALGAONKAR AND BROTHERS PVT. LTD. Adv.: ADV. AGNELO F DINIZ FOR RESPONDENT	3 Files.	
21	TXA/12/2014	09/04/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	NOSHIRA DARA MODY Adv.:	3 Files.	
22	TXA/39/2014	15/09/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S. QUARTET DEVELOPERS PVT. LTD. Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT	THREE FILES	
23	TXA/23/2014	05/03/14	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	MELBA MALAIKA COLACO PEREIRA Adv.:	06 Files alongwith TXA 22/2014	
24	TXA/22/2014	05/03/14	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	CAJETANO MARIO PEREIRA Adv.:	06 Files keptwith TXA 23/2014	
25	TXA/34/2007	08/10/14	ZUARI FINANCE LTD. (NAME SINCE CHANGED ZUARI FOREX LTD.) Adv.: MR. YOGESH NADKARNI	THE ASSISTANT COMMISSIONER OF INCOME TAX AND 2 ORS., Adv.: ADV. ASHA A. DESAI	09 Files alongwith TXA Nos. 35, 36/2007	
26	TXA/35/2007	08/10/14	ZUARI FINANCE LTD. (NAME SINCE CHANGED ZUARI FOREX LTD.) Adv.: MR. YOGESH NADKARNI	THE ASSISTANT COMMISSIONER OF INCOME TAX AND 2 ORS., Adv.: ADV. ASHA A. DESAI	09 Files alongwith TXA Nos. 34, 36/2007	
27	TXA/36/2007	08/10/14	ZUARI FINANCE LTD. (NAME SINCE CHANGED ZUARI FOREX LTD.) Adv.: MR. YOGESH NADKARNI	THE ASSISTANT COMMISSIONER OF INCOME TAX AND 2 ORS., Adv.: ADV. ASHA A. DESAI	09 Files alongwith TXA Nos. 34, 35/2007	
28	TXA/59/2014	27/11/14	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	APEX PACKING PRODUCTS PVT. LTD., Adv.: ADV. S. R. RIVANKAR FOR RESPONDENT	3 Files.	
29	TXA/46/2014	28/07/14	COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	V. M. SALGAONKAR AND BROTHERS PRIVATE LIMITED Adv.:	3 Files.	
30	TXA/79/2006	08/10/14	THE COMMISSIONER OF INCOME TAX (CENTRAL CIRCLE), BANGLORE Adv.: ADV. ASHA DESAI	FOMENTO BARGES PVT. LTD., MARGAO, GOA. Adv.: ADV. SUDIN M. S. USGAOKAR.	3 Files.	
31	TXA/55/2014	29/09/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S. TERACOM LTD., Adv.:	3 Files.	
32	TXA/27/2014	06/03/14	M/S GOODLUCK KINETIC REP. HERE BY ITS PARTNER ISMAIL SHAIKH Adv.: ADV. HANUMANT D. NAIK	THE COMMISSIONER OF INCOME TAX AND ANR., Adv.:	03 Files.	
33	TXA/1/2014	28/04/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	M/S GOOD EARTH DEVELOPERS Adv.:	03 Files.	

Destruction for the year 2014

34	TXA/6/2014	03/03/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	NILIMA G. SATOSKAR Adv.:	3 Files.	
35	TXA/38/2007	17/12/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA A. DESAI	MRS. AGATHA MIARANDA Adv.: MR. S.S.GURAV FOR RESP.	3 Files.	
36	TXA/4/2006	13/08/14	THE COMMISSIONER OF INCOME TAX, BANGALORE. Adv.: ADV. ASHA DESAI	V.M. SALGAOCAR AND BROS(P) LTD.,VASCO DA GAMA, GOA. Adv.: MR. A. F. DINIZ, FOR RESPONDENT.	7 FILES	
37	TXA/9/2007	20/11/14	THE COMMISSIONER OF INCOME TAX Adv.:	M/S. TITAN TIME PRODUCTS LTD. Adv.: MR. SUDIN USGAONKAR FOR RESP.	9 Files kept in TXA 10/07 & TXA 22/10 with loose papers.	
38	TXA/10/2007	20/11/14	THE COMMISSIONER OF INCOME TAX Adv.: ADV. ASHA DESAI	M/S. TITAN TIME PRODUCTS LTD. Adv.: MR. SUDIN USGAONKAR FOR RESP.	9 Files kept in TXA 9/07 & TXA 22/10 with loose papers.	
39	TXA/22/2010	20/11/14	THE COMMISSIONER OF INCOME TAX, Adv.: MRS. ASHA DESAI	TITAN TIME PRODUCTS LTD. Adv.: MR. SUDIN M.S. USGAONKAR FOR RESP.	9 Files kept in TXA 9/07 & TXA 10/07 with loose papers.	
40	TXA/70/2006	30/09/14	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: ADV. ASHA DESAI	V. S. DEMPO AND COMPANY LTD., PANAJI, GOA. Adv.: SHRI SUDIN USGAONKAR FOR RESP.	12 FILES & 12 PB ALONG WITH TXA/66/2006, TXA/69/2006, TXA/64/2006	
41	TXA/66/2006	30/09/14	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: ADV. ASHA DESAI	V. S. DEMPO AND COMPANY LTD., PANAJI, GOA. Adv.: SHRI SUDIN USGAONKAR FOR RESP.	12 FILES & 12 PB ALONG WITH TXA/70/2006, TXA/69/2006, TXA/64/2006	
42	TXA/69/2006	30/09/14	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: ADV. ASHA DESAI	V. S. DEMPO AND COMPANY LTD., PANAJI, GOA. Adv.: SHRI SUDIN USGAONKAR FOR RESP.	12 FILES & 12 PB ALONG WITH TXA/66/2006, TXA/70/2006, TXA/64/2006	
43	TXA/64/2006	30/09/14	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: ADV. ASHA DESAI	V. S. DEMPO AND COMPANY LTD., PANAJI, GOA. Adv.: SHRI SUDIN USGAONKAR FOR RESP.	12 FILES & 12 PB ALONG WITH TXA/66/2006, TXA/69/2006, TXA/70/2006	
44	TXA/5/2007	24/12/14	THE COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.: ADV. ASHA DESAI	PALM HOTELS (INDIA) LTD., VASCO DA GAMA, GOA. Adv.: MR. A.F.DINIZ	9 files along with mca/653/14, mca/844/2014.	
46	TXA/63/2014	05/11/14	COMMISSIONER OF INCOME TAX., Adv.: ADV. ASHA A. DESAI	M/S. REGAL BUILDERS (GOA) PVT. LTD., Adv.: ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENT	3 Files.	

Destruction for the year 2014

AAR – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/ Remarks	Remark
1	AAR/11/2013	14/02/14	MR. MARIADAS JOSE COUTO AND ANR., Adv.: ADV. GAURISH N. AGNI	MR. YASHPAL A. RAIKAR Adv.:	two files	
2	AAR/4/2014	31/10/14	M/S. DEVDATTA P. SHIRODKAR THR. ITS PROPRIETOR SHRI RAJIV K. SHIRODKAR Adv.: ADV. KHOLKAR PREMANAND ANAND	THE CHIEF ENGINEER WESTERN ZONE II AND ANR., Adv.: ADV. MAHESH AMONKAR FOR R.NO. 1 and 2	2 Files.	
3	AAR/8/2014	15/11/14	IDBI FEDERAL LIFE INSURANCE COMPANY LTD., REP. THR. ITS AUTHORIZED SIGNATORY MR. SONY GEORGE Adv.: ADV. ETHELWALD OLIMPIO MENDES	MYLES HIGH HOTELS AND TOWERS PVT. LTD REP. THR. ITS AUTHORIZED SIGNATORY MR. ALVARO CAITAN DIAS Adv.: ADV. SHIVAN DESAI FOR RESPONDENT	02 Files.	
4	AAR/8/2007	31/01/14	PASA PROPERTIES AND HOLDINGS AND 2 ORS., Adv.:	MRS. MARIA LUZIA VERONICA FERNANDES AND 4 ORS., Adv.:	14 Files alongwith MCA Nos. 785/10, 835/10, 784/10 and CA Nos. 784/10, 187/10, 188/101.	
5	AAR/8/2013	10/01/14	KING ARTHUR HOSPITALITY AND SOLUTION LTD. Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	M/S. SUN LEISURE (INDIA) PVT. LTD. Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT	2 FILES	
6	AAR/2/2014	05/08/14	MR. JASON ANTHONY WEDGE Adv.: ADV. SOMNATH B. KARPE	M/S CASA DE GOA BUILDERS AND DEVELOPERS REP. BY ITS MANAGING PARTNER MR. PIFRAN SANJIVAN FERNANDES Adv.: ADV. PARAG S RAO FOR RESPONDENT	2 Files.	
7	AAR/7/2014	28/08/14	MR. DAVID ALEXANDER MASCARENHAS Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	MR. HUMBERTO ALEXANDER MASCARENHAS Adv.: ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT	2 Files.	
8	AAR/3/2014	13/08/14	M/S. NIVARAN SOLUTIONS AND 2 ORS., Adv.: ADV. ROHIT BRAS DE SA	M/S.AURA THIA SPA SERVICES PVT.LTD. KNOWN AS M/S.AURA WELLNESS and HEALING SERVICES PVT.LTD. AND AN Adv.:	2 Files.	
9	AAR/12/2014	26/09/14	MR. YENU RUPO TARI Adv.: ADV. ASHWIN D. BHOBE	MR. YASHPAL A. RAIKAR Adv.: ADV. PRANAY A KAMAT FOR RESPONDENT	2 Files.	
10	AAR/10/2014	07/11/14	MR. SOMA SHASHIKANT RAUL Adv.: ADV. JAGANNATH JAYANT MULGAONKAR	MR. SIDDHARTH KISAN SALUNKE AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1 and 2	2 Files.	
11	AAR/16/2014	12/12/14	M/S. S. N. CONSTRUCTIONS, A PROPRIETORSHIP FIRM THR. ITS SHRI SANTHAN NANU Adv.: ADV. NITIN SARDESSAI	UNION OF INDIA THR. THE CHIEF ENGINEER (NAVY-MUMBAI) AND ANR., Adv.:	3 Files.	
12	AAR/7/2013	07/03/14	M/S. BRK COMMODITY INDIA LIMITED(FORMELY KNOWN AS "KLA INDIA PUBLIC LTD."), Adv.: ADV. JOAQUIM GODINHO	MR. VIJAY SAXENA AND ANR., Adv.: ADV. NAND KISHORE DUBEY FOR R.NO. 1	3 FILES KEPT WITH MCA/974/2013	
13	AAR/10/2013	06/03/14	VARSHA JOSHI Adv.:	PRAVIN MULKRAJ ANAND AND 2 ORS., Adv.: ADV. R. G. RAMANI FOR R.NO. 1 and 3	3 FILES	
14	AAR/20/2012	25/04/14	DEMPO SHIPBUILDING AND ENGINEERING PVT. LTD., THROUGH ITS GENERAL MANAGER (WORKS) SHRI S. A. KANEKA Adv.: DEVIDAS J. PANGAM	VINAYAK MULTI MODEL TRANSPORT PVT. LTD., THROUGH ITS DIRECTOR, SHRI M. R. FERNANDES., Adv.:	2 FILES	

Destruction for the year 2014

15	AAR/12/2013	19/06/14	VAIBHAVI BULK CARRIERS THROUGH ITS PROP. MRS. POOJA UDAY NAIK THROUGH ITS P.O.A. MR. UDAY NAIK Adv.: ADV. ROHIT BRAS DE SA	SYNERGY TRADE EXCHANGE REP. BY ITS PROPRIETOR MR. ROHAN LOBO Adv.: ADV. AMIT A. PALEKAR FOR RESPONDENT	2 Files.	
16	AAR/13/2013	19/06/14	VAIBHAVI SHIPPING PVT. LTD. THROUGH ITS MANAGING DIRECTOR MR. UDAY NAIK Adv.: ADV. ROHIT BRAS DE SA	SYNERGY TRADE EXCHANGE REP. BY ITS PROPRIETOR MR. ROHAN LOBO Adv.: ADV. AMIT A. PALEKAR FOR RESPONDENT	3 Files.	

Destruction for the year 2014

CP – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/ Remarks	Remark
1	CP/27/2014	06/05/14	M/S. HIRA STEELS LTD., THROUGH ITS MANAGER (LEGAL), SHRI. DINESH TIWARI. Adv.: ADV. PURUSHOTTAM R. KARPE	MR. AMIT KUMAR AND ANR., Adv.:	11 files kept with wp 152/2014,mca 350/2014,mca 340/2014	
3	CP/20/2012	08/01/14	MR. BALUDAS JAIRAM GAONKAR Adv.: SUDIN USGAONKAR	MS. IRENE SEQUEIRA AND ANR., Adv.:	8 files along with cp 4/2010,mca 492/2011,wp 573/2007	
17	CP/10/2014	11/08/14	ADV. SURENDRA B. BORKAR Adv.: ADV. IN PERSON	M/S. MAHALAXMI DEVELOPERS AND 9 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR	3 files	
18	CP/9/2004	28/07/14	SHRI RUI A.E. FERREIRA, PANAJI-GOA. Adv.:	MR. VILAS M.NARKAR AND 2 ORS., Adv.: SHRI GIRISH SARDESSI	4 files along with mca 685/2004,mca 686/2004	
21	CP/16/2013	26/02/14	MR. ANTONIO GREGORIO BRAGANZA THROUGH HIS P.O.A. MRS. ALDILA BRAGANZA Adv.: ADV. NIGEL DA COSTA FRIAS	MR. LEVINSON MARTINS MEMBER SECRETARY THE GOA COASTAL ZONE MANAGEMENT AUTHORITY Adv.:	5 files kept with loose papers & wp 324/2013	
22	CP/28/2014	19/06/14	SHRI JOHN PHILIP PEREIRA Adv.: ADV. NIGEL DA COSTA FRIAS	SHRI B. VIJAYAN CHIEF SECRETARY GOVT. OF GOA. Adv.: ADV. AMOGH V. PRABHUDESAI AGA FOR RESPONDENT	7 files kept with pilwp 2/2013	
23	CP/23/2014	27/06/14	THE PIRNA URBAN CO-OP. CREDIT SOCIETY LTD.,THROUGH ITS GENERAL MANAGER SHRI. BABAJI SURYA PAL Adv.: ADV. R. G. RAMANI	SHRI VINAYAK G. KAMAT AND 2 ORS., Adv.: MR. VISHWADH SARDESSAI FOR RESP. 1	5 FILES ALONGWITH CRIA 21/2011	
24	CP/3/2014	08/04/14	MR. JOSE RODRIGUES Adv.: ADV. NIGEL DA COSTA FRIAS	SHRI. DATTA DAMODAR NAIK PARTNER OF COMMON WEALTH DEVELOPERS Adv.: ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1	5 FILES ALONGWITH WP 57/2013	
26	CP/30/2014	08/05/14	MRS. MILAN A. NARE., Adv.: ADV. NIGEL DA COSTA FRIAS	SHRI ANIL POWAR THE DIRECTOR OF EDUCATION Adv.:	8 files alongwith wp310/2013, cp/15/2013	
27	CP/31/2014	08/05/14	MR. ANANT KAUSHAL., Adv.: ADV. NIGEL DA COSTA FRIAS	SHRI. ANIL POWAR THE DIRECTOR OF EDUCATION Adv.:	seven files alongwith wp/308/13 cp/14/2013	
28	CP/17/2013	11/06/14	PRADEEP V. SALELKAR Adv.: ADV. RYAN DA PIEDADE MENEZES	AGOSTINHO FERNANDES Adv.: ADV. GALILEO FRANCISCO TELES FOR R.NO. 1	4 Files along with WP 295/13 & MCA 876/13.	
29	CP/29/2014	12/06/14	MR. GOPAL ONDU GAUNS AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR	MRS. MARIA L. J. DA CUNHA THE SARPANCH VILLAGE PANCHAYAT OF CURCA, BAMBOLIM AND TALAULIM AND 2 ORS. Adv.: ADV. MARVIN D'SOUZA FOR R.NO. 1	7 Files along with WP 404/13 & MCA 356/14.	
30	CP/11/2014	27/11/14	MR. AGNELO DIAS AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	MR. ELVINO MORAES AND 4 ORS., Adv.: ADV. CARLOS ALVARES FERREIRA R.NO. 1 TO 4	05 Files alongwith WP-51/14.	
31	CP/8/2014	13/03/14	MR. KASHINATH JAIRAM SHETYE AND 2 ORS., Adv.: ADV. IN PERSON	MANOHAR PARRIKAR CHIEF MINISTER OF GOA Adv.: AG WITH MR.S.R.RIVONKAR,	5 FILES KEPT WITH WP/358/2003	

Destruction for the year 2014

34	CP/7/2012	18/06/14	EASTERN STAR HOTELS and RESORTS PVT. LTD., REP BY GENERAL MANAGER MR. VIKRAM GOHAR Adv.: ADV. SHIVAN DESAI	MR. SAINATH JAIDEV BAGKAR, AND ANOTHER Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 1 and 2	2 FILES	
35	CP/16/1996	04/07/14	SMT ROSA M.FERNANDES E DINIZ Adv.: SHRI V.P.THALI	SMT KALYAN NAIK Adv.: SHRI S.G.BHOBE	5 FILES ALONGWITH CRA/19/1995, MCA/538/1996	

SMCP – 2014

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	SMCP/1/2014	16/06/14	- Adv.: ADV. ..	ADMINISTRATOR OF COMUNIDADES NORTH ZONE Adv.:	9 FILES ALONGWITH MCA/295/2014, IN WP/207/2014,	
2	SMCP/1/2010	25/03/14	. Adv.: .	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ORS., Adv.:	Kept alongwith SMWP 1 of 2005, (R.No.3/SMWP/10), alongwith WP 450 of 2008(R.No.699/WP/08) MCA 526 of 2010.Total 14 Files	

AUE – 2014

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	AUE/13/2006	10/01/14	M/S GUJARAT SWEET MART REP. BY THEIR PARTNER MR. DAMODAR ZAVERI Adv.: SHRI V.A.PALEYAR	REGIONAL DIRECTOR EMPLOYEE STATE INSURANCE CORPORATION and ANR Adv.: MRS. A. A. AGNI, FOR RESPONDENT.	6 FILES ALONGWITH MCA 757/2006	
2	AUE/1/2004	08/04/14	THE REGIONAL DIRECTOR,ALTO PORVORIM,BARDEZ-GOA. Adv.: MRS. A.A.AGNI	M/S SUGRAS BHOJAPALAYA AND ANR., Adv.: SHRI R.G.RAMANI,R-1	5 FILES ALONGWITH CA/49/2004, MCA/793/2012,MCA/785/2012	

EXA – 2014

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	EXA/6/2013	12/02/14	M/S. ALPHA IMPEX PVT. LTD. Adv.: ADV. RAJIVA SRIVASTAVA	COMMISSIONER OF CUSTOMS, CENTRAL EXCISE and SERVICE TAX Adv.:	05 Files	

Destruction for the year 2014

XFA – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	XFA/5/2013	01/07/14	M/S. SOCIEDADE ZARAPKAR AND PARKER LTDA REP. BY ITS MEMBER SHRI. JAYPRAKASH GAJANAN PARKER Adv.: ADV. MARIA ALICE MISQUITA	MARZOOK AND CADAR PVT. LTD. AND 2 ORS. Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1 and 2	4 files	
2	XFA/4/2014	16/07/14	SHRI. JOSE ORLANDO DE ABRANCHES AND ANR., Adv.: ADV. SUDIN MANOHAR USGAONKAR	SHRI. FERNANDO ANTONIO JOSE FRANCISCO SANTANA DO ROSARIO ABRANCHES (DECEASED BY L.RS.) AND ANR., Adv.:	2 FILES	
4	XFA/2/2014	01/04/14	M/S BHARATI INDUSTRIAL SERVICES PVT. LTD. AND 2 ORS., Adv.: ADV. ARJUN F. NAIK	REGIONAL PROVIDENT FUND COMMISSIONER THROUGH PROVIDENT FUND INSPECTOR AND ANR., Adv.:	2 Files.	

PILWP – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	PILWP/4/2013	01/09/14	MR. RABINDRA DIAS AND ANR., Adv.: NIGEL DA COSTA FRIAS	THE VILLAGE PANCHAYAT OF COLVA, VANELIM, SERNABATIM and GAUNDALIM THROUGH ITS SARPANCH AND 10 ORS., Adv.: ADV. KAIF NOORANI , AGA, FOR R. NO 2 TO 7	13 files along with ca 161/2013,mca 357/2014,mca 429/2013	
2	PILWP/9/2014	02/12/14	ADV AIRES RODRIGUES Adv.: ADV. IN PERSON	GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION BY ITS MANAGING DIRECTOR AND 2 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 3	5 files along with mca 715/2014	
5	PILWP/7/2013	10/02/14	MR. WILSON MAZARELLO, AND ANR., Adv.: AIRES RODRIGUES	THE STATE OF GOA BY ITS CHIEF SECRETARY Adv.:	7 files along with wp 699/2013,kept with mca 384/2013	
6	PILWP/24/2013	05/02/14	SMT. JASMINE PIETY BRAGANZA AND 15 ORS., Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 9 ORS., Adv.: ADV. GALILEO TELES (FOR CAVEATOR)	9 files ca/215/2013,mca/882/13	
7	PILWP/25/2013	25/02/14	ADV. AIRES RODRIGUES Adv.: ADV. IN PERSON	COMMUNIDADE OF SERULA BY ITS ATTORNEY AND 4 ORS., Adv.: ADV. PRASHEEN LOTLIKAR FOR R.NO. 4	10 FILES KEPTWITH MCA/565/2014 MCA/33/20145,	
8	PILWP/5/2014	12/08/14	DR. SAMIR GURUNATH KELEKAR Adv.: ADV. ETHELWALD OLIMPIO MENDES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS., Adv.: ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 3	3 FILES	
9	PILWP/6/2014	02/04/14	MS. LUCIANNE FERNANDES AND 4 ORS., Adv.:	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 8 ORS., Adv.:	5 FILES KEPT WITH STA/957/2014	
10	PILWP/26/2012	22/04/14	MR. WENCESLAU FRANCIS D'SOUZA and ANR., Adv.: NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY and 10 ORS., Adv.: ADV. H. D. NAIK FOR R - 7.	7 FILES KEPT WITH MCA/167/2013 MCA/334/2013	

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11	PILWP/26/2013	06/01/14	SHRI. RONALD FERNANDES Adv.: ADV. RYAN DA PIEDADE MENEZES	VILLAGE PANCHAYAT, CANDOLIM THROUGH SARPANCH/SECRETARY AND 5 ORS., Adv.:	3 FILES	
12	PILWP/14/2014	26/08/14	MR. FAZLUR TONSE Adv.: ADV. GALILEO FRANCISCO TELES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS., Adv.: ADV. JAYANT PANDURANG MULGAONKAR FOR R.NO. 2	3 FILES	
14	PILWP/12/2014	05/08/14	ADV AIRES RODRIGUES Adv.: ADV. IN PERSON	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.:	TWO FILES	
15	PILWP/21/2014	12/11/14	MR. SUDEEP DALVI AND 2 ORS. Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 4 ORS. Adv.: ADV. SAHISH MAHAMBREY FOR R.NO. 5	3 Files.	
16	PILWP/10/2014	20/11/14	MASTER SAHIL SUBHODH DESAI THROUGH HIS FATHER SUBHODH SHRIDHAR DESAI AND 3ORS., Adv.: ADV. SHASHIKANT NARAYAN JOSHI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: ADV. VALMIKI MENEZES FOR R.NO. 4	3 Files along with unserved notices.	
17	PILWP/2/2012	06/03/14	SAO JOSE DE AREAL VILLAGERS UNION THROUGH ITS PRESIDENT MR. SALVADOR FERNANDES AND 5 ORS., Adv.: MR. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS., Adv.: MR. Y.V. NADKARNI, FOR R-7	13 Files kept along with MCA 508/13, MCA 1055/12 & MCA 839/12.	
18	PILWP/32/2012	17/07/14	MR. SAYED TAYEEB Adv.: BHUPESH PRABHU DESSAI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.:	16 files along with ca/248/2013, mca/41/2014, mca/1025/2013, sta/883/2013, mca/94/2013	

Destruction for the year 2014

CRMAM – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	CRMAM/234/2013	27/01/14	STATE THROUGH P. I. Adv.: ADV. S. R. RIVANKAR	MR. KINGSLEY CHINYERE Adv.:	2 files	
2	CRMAM/24/2014	24/02/14	STATE THROUGH POLICE INSPECTOR, (MAJOR) Adv.: ADV. S. R. RIVANKAR	SHRI. KIRAN PUJARI (MAJOR) S/O SANKAPPA PUJARI. Adv.:	2 files	
3	CRMAM/31/2014	24/02/14	STATE THROUGH POLICE INSPECTOR (MAJOR) Adv.: ADV. S. R. RIVANKAR	SHRI SURESH SHIRVAIGAR (MAJOR)S/O TIMAPPA SHIRVAIGAR Adv.:	2 files	
4	CRMAM/189/2013	17/01/14	STATE THROUGH PERNEM POLICE STATION Adv.: ADV. S. R. RIVANKAR	SHRI. EKNATH THAKUR Adv.:	2 files	
5	CRMAM/99/2013	06/01/14	MR. ROSARIO JOSEPH NORONHO., Adv.: ADV. SEBASTIAN VALES	STATE OF GOA THROUGH PI OF ANJUNA POLICE STATION AND 2 ORS., Adv.: ADV. MAHESH AMONKAR AGA, FOR R.NO. 1	3 files	
6	CRMAM/234/2014	02/12/14	MR.SAVIO D'CUNHA. Adv.: ADV. ALDRIN MONTEIRO	MRS. CLAIRE FATIMA MENEZES AND 2 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 1 and 2	2 files	
7	CRMAM/277/2014	28/11/14	VIJAYKUMAR KASHINATH FADKE. Adv.: ADV. TARI ULHAS KAMLAKANT	MRS. MADHAVI DESSAI. Adv.:	2 files	
8	CRMAM/41/2014	23/04/14	SHRI. AVELINO J. PINTO Adv.: ADV. IN PERSON	STATE OF GOA THROUGH PUBLIC PROSECUTOR Adv.:	2 files along with crma 42/2014	
9	CRMAM/231/2013	20/02/14	MR. ADVINO FERNANDES Adv.: ADV. NIGEL DA COSTA FRIAS	THE POLICE INSPECTOR, VASCO-DA-GAMA POLICE STATION AND 2 ORS., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO.1 TO 4	2 files	
10	CRMAM/116/2014	26/08/14	MR. SUBHASH SHIRODKAR AND 7 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	3 files along with loose papers	
11	CRMAM/79/2012	08/07/14	AMAR TALWADKAR Adv.: PRASHEEN LOTLIKAR	STATE (THROUGH P.P.) Adv.: MRS. MILENA GOMES E PINTO.	4 files along with crma 250/2012 loose papers	
12	CRMAM/217/2013	28/01/14	SHRI. RAVI KUMAR SHRIVASTAV AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS	THE STATE OF GOA THROUGH P.I. VASCO DA GAMA POLICE STATION Adv.: ADV. MAHESH AMONKAR APP FOR R.NO.1 TO 4	2 files	
13	CRMAM/28/2012	12/08/14	SHRI DINAR TARCAR Adv.: NITIN SARDESSAI	EMPLOYEES STATE INSURANCE CORPORATION AND ANR. Adv.: MRS. A. A. AGNI FIR R-1	6 files along with crma 196/2012,crma 141/2014,crma 36/2013,crma 65/2013	
14	CRMAM/275/2012	15/01/14	STATE THROUGH P.I. MAPUSA POLICE STATION Adv.: S. R. RIVANKAR	SHRI RAVINDRA SINGH NEGI Adv.: ADV. ARUN DE SA FOR RESPONDENT	2 files	
15	CRMAM/139/2014	21/07/14	MR. VIJAYKUMAR FADKE AND ANR., Adv.: ADV. TARI ULHAS KAMLAKANT	CENTRAL BANK OF INDIA REP. BY MANAGER Adv.:	3 files	
16	CRMAM/190/2013	17/01/14	STATE THROUGH PERNEM POLICE STATION Adv.: ADV. S. R. RIVANKAR	MRS. EKNATHI THAKUR Adv.:	2 files	

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17	CRMAM/157/2014	21/08/14	MISS SHABINA GAZI Adv.: ADV. ARUN BRAS DE SA	STATE THROUGH PP AND 2 ORS., Adv.:	2 files	
18	CRMAM/183/2014	22/08/14	MR. HANAMANTH PARSAPPA NATIKAR Adv.: ADV. MARIA CAROLINE COLLASSO	STATE OF GOA THR. THE CHIEF SECRETARY AND 3 ORS., Adv.:	TWO FILES	
19	CRMAM/240/2013	18/03/14	STATE OF GOA THROUGH P.I. Adv.: ADV. S. R. RIVANKAR	SMT. OLGA FERNANDES E GOMES Adv.:	two files alongwith final report in spl.case No.32/2009	

Destruction for the year 2014

STM – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/ Remarks	Remark
1	STM(F)/2586/2013	10/01/14	M/S. COASTAL MINES AND MINERALS THROUGH ONE OF THE PARTNERS THE PETITIONER NO. 2 AND ANR., Adv.: ADV. KULKARNI and ASSOCIATES	SHIVANATH MINERALS AND CHEMICALS AND 2 ORS., Adv.:	3 FILES	
2	STM(F)/2398/2013	10/01/14	REHAN TRADERS THROUGH ITS PROPRIETOR MR. ASGHAR ALI MULLA Adv.: ADV. ARJUN F. NAIK	MR. VASANT VAMAN PATIL AND ANR., Adv.: ADV. MAHESH AMONKAR APP FOR R.NO. 2	2 FILES	
4	STM(F)/2544/2013	17/01/14	GREEN GOA FOUNDATION THROUGH ITS CHAIRMAN MR. RAISON ALMEIDA Adv.: ADV. SACHIT MAUSKAR	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	3 FILES	
5	STM(F)/2540/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SHEKHAR J. YEDVE AND 2 ORS., Adv.:	1 FILE	
6	STM(F)/2539/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	LEENY DA COSTA AND ANR., Adv.:	1 FILE	
7	STM(F)/2538/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	KRISHNA V. PARAB AND 2 ORS., Adv.:	1 FILE	
8	STM(F)/2537/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SANTOSH T. SHETGAONKAR AND 2 ORS., Adv.:	1 FILE	
9	STM(F)/2536/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	MAHESH S. PRABHUDESAI AND 2 ORS., Adv.:	1 FILE	
10	STM(F)/2535/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	DYNESHWAR D. SALGAONKAR Adv.:	1 FILE	
11	STM(F)/2534/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	DNYANESHWAR K. PARAB AND 2 ORS., Adv.:	1 FILE	
12	STM(F)/2533/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SANJAY J. NAIK AND 3 ORS., Adv.:	1 FILE	
13	STM(F)/2532/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	VIJAYA C. BICHOLKAR AND ANR., Adv.:	1 FILE	
14	STM(F)/2531/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	PRAKASH R. NAIK Adv.:	1 FILE	
15	STM(F)/2530/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	VISHNU S. SALGAONKAR AND ANR., Adv.:	1 FILE	
16	STM(F)/2529/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SUNETRA A. MESTRY Adv.:	1 FILE	
17	STM(F)/2528/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	ASLAM ABDUL KADAR SAYYAD AND 2 ORS., Adv.:	1 FILE	
18	STM(F)/2527/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	VISHNU APA PIRANKAR AND 4 ORS., Adv.:	1 FILE	
19	STM(F)/2526/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SHAIKH AMIR GANI AND 2 ORS., Adv.:	1 FILE	

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20	STM(F)/2525/2013	10/01/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SANDEEP NARVEKAR Adv.:	1 FILE	
21	STM(F)/1418/2010	06/02/14	V.P.K URBAN COOPERATIVE CREDIT SOCIETY LTD REP. BY LEGAL OFFICER MS. RATNA S. AMONKAR Adv.: MS. PRASANNA CHAUDIKAR	MRS. NIRMALA A. NAIK AND ANR., Adv.: SHRI C. A. FERREIRA FOR RES.2	3 FILES ALONGWITH CRMA/134/2010	
22	STM(F)/2868/2013	07/02/14	SHRI. VISHAL GAJANAN NAIK Adv.: ADV. IN PERSON	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	2 FILES	
24	STM(F)/3538/2013	28/02/14	SHRI. MANJUNATH BHANDARI Adv.: ADV. PRASAD U. DESSAI	THE STATE OF GOA THROUGH IS CHIEF SECRETARY AND 3 ORS., Adv.:	3 FILES	
25	STM(F)/3128/2013	21/02/14	MR. PRASANNA V. GHOTAGE Adv.: ADV. AMIT PALEKAR	M/S. HIRA STEELS LTD. AND ANR., Adv.:	2 files	
28	STM(F)/83/2014	07/02/14	MR. WILSON D'COSTA AND 10 ORS., Adv.: ADV. A. A. AGNI	THE STATE OF GOA THROUGH CHIEF SECRETARIAT AND 2 ORS., Adv.:	1 FILE	
31	STM(F)/122/2014	09/05/14	PHILIP BAPTISTA FERNANDES Adv.: ADV. ARUN DE SA	THE STATE OF GOA THROUGH THE SECRETARY AND ANR., Adv.:	3 FILES	
32	STM(F)/123/2014	09/05/14	RASHMEE SREELAL Adv.: ADV. ARUN DE SA	THE STATE OF GOA THROUGH THE SECRETARY AND ANR., Adv.:	3 FILES	
33	STM(F)/148/2014	09/05/14	SHRI. SINDHUR NAIK SOLE PROPRIETOR OF M/S. S. N. PLASTICS Adv.: ADV. PRASAD U. DESSAI	M/S. SHARVANI PACKAGING INDUSTRY REP. BY ITS PARTNER MR. RAM MAHADEV SALGAONKAR AND ANR., Adv.:	2 FILES	
34	STM(F)/149/2014	09/05/14	SHRI. SINDHUR NAIK SOLE PROPRIETOR OF M/S. S. N. PLASTICS Adv.: ADV. PRASAD U. DESSAI	M/S. SHARVANI PACKAGING INDUSTRY REP. BY ITS PARTNER MR. RAM MAHADEV SALGAONKAR AND ANR., Adv.:	2 FILES	
35	STM(F)/722/2014	13/06/14	ADV. SMT. ARTI PRABHUDESSAI Adv.: ADV. ASHA A. DESAI	ADV. SHRI AMEY PRABHUDESSAI Adv.:	2 FILES	
36	STM(F)/147/2014	20/06/14	POYSHA FINCORP PRIVATE LIMITED Adv.: ADV. RAUNAQ RAO	M/S. BLUE COAST HOTELS AND RESORTS LTD. AND 7 ORS., Adv.:	1 FILE	
38	STM(F)/482/2014	04/07/14	OFFICIAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	MOHAN G SAVOIKAR AND 2 ORS., Adv.:	ONE FILE	
39	STM(F)/2065/2014	14/08/14	RYAN FERNANDES Adv.: ADV. T. GEORGE JOHN	SPURINTENDENT CENTRAL JAIL AGWADA AND ANR., Adv.:	3 FILES	
41	STM(F)/819/2014	22/08/14	SHRI. PREMANAND GAJANAN NAIK Adv.: ADV. MANISH SALKAR	SHRI. SANTOSH PRABHAKAR NAIK AND 5 ORS., Adv.:	1 FILE	
43	STM(F)/1171/2014	22/08/14	OFFICEAL LIQUIDATOR Adv.: ADV. OFFICIAL LIQUIDATOR	SHAIKH ANIS Adv.:	1 FILE	
44	STM(F)/1417/2014	22/08/14	COIRO MALGO VELIPO AND 7 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	M/S. SOCIEDADE TIMBLO IRMAOS Adv.:	1 FILE	

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45	STM(F)/783/2014	22/08/14	MORGAN VENTURES LIMITED THR ITS COMPANY SECRETARY MR. SHAHZEB KHAN Adv.: ADV. RAUNAQA RAO	M/S. BLUE COAST HOTELS AND RESORTS LIMITED AND 4 ORS., Adv.:	2 FILES	
47	STM(F)/705/2014	22/08/14	H. M. KULKARNI JR. ENGINEER Adv.: ADV. IN PERSON	THE CHIEF ELECTRICAL ENGINEER ELECTRICITY DEPT. GOVT. OF GOA AND 2 ORS., Adv.:	2 FILES	
48	STM(F)/995/2014	22/08/14	SHRI. SHYAMKANT BHAI DESAI AND ANR., Adv.: ADV. ARJUN F. NAIK	STATE THR. PI ATTACHED TO CID ECONOMIC OFFENCE CELL Adv.:	2 FILES	
49	STM(F)/2295/2014	26/09/14	COMMISSIONER OF INCOME TAX., Adv.: ADV. ASHA A. DESAI	M/S. BORKAR PACKAGING PVT. LTD., Adv.:	two files	
50	STM(F)/1411/2014	10/10/14	PHILIP BAPTISTA FERNANDES Adv.: ADV. ARUN BRAS DE SA	THE STATE OF GOA AND ANR., Adv.:	3 FILES	
53	STM(F)/1578/2014	10/10/14	MR. RATIRAM PAL (SINCE DECEASED THR. HIS LEGAL HEIRS) REP. BY SHRI RAM LAKHAN YADAV 2 ORS., Adv.: ADV. ARJUN F. NAIK	MS. CHITRA KESHAV PEDNEKAR @ MRS. CHITRA AJAY PAL Adv.:	TWO FILE	
54	STM(F)/1275/2014	31/10/14	ADV. ARMANDO MAXIMIANO FERNANDES Adv.: ADV. ARMANDO MAXIMIANO FERNANDES	ADV. AJIT KANTAK Adv.:	TWO FILES	
55	STM(F)/1367/2014	31/10/14	ADV. ARMANDO MAXIMIANO FERNANDES Adv.: ADV. ARMANDO MAXIMIANO FERNANDES	THE GOA GOVT. THR. THE CHIEF SECRETARY REP. BY THE ADVOCATE GENERAL OF GOA Adv.:	TWO FILES	
56	STM(F)/1965/2014	21/11/14	MORMUGAO VICTIMS REHABILITATION REP. BY MRS. VENUS HABIB Adv.: ADV. PRASAD DESSAI	THE STATE OF GOA THR. ITS CHIEF SECRETARY AND ANR., Adv.:	TWO FILES	
58	STM(F)/2130/2014	21/11/14	SHRI. PRASAD KHUTWALKAR Adv.: ADV. PRASAD U. DESSAI	SMT. KANTI KHUTWALKAR Adv.:	TWO FILES	
59	STM(F)/2167/2014	21/11/14	MR. ANAEME MADUABU CHUKWA Adv.: ADV. GOPAL MAHADEV KANEKAR	STATE (THR. PERNEM POLICE STATION) Adv.:	TWO FILES	
60	STM(F)/1815/2014	21/11/14	THE EXECUTIVE ENGINEER AND 3 ORS., Adv.: ADV. MANISH SALKAR	MR. P. B. IBRAHIM CLASS I PWD CONTRACTOR Adv.:	TWO FILES	
65	STM(F)/886/2014	27/03/14	MR. ANEET COUTINHO THR. HIS WIFE/NEXT FRIEND MRS. CRUCIFINA COUTINHO Adv.: ADV. RYAN DA PIEDADE MENEZES	MR. ROAQUE COUTINHO AND ANR., Adv.:	2 files	
66	STM(F)/624/2014	12/03/14	M/S. WILLIAM'S BEACH RETREAT PRIVATE LIMITED THROUGH ITS DIRECTOR MR. OSRIC CABRAL AND ANR. Adv.: ADV. NITIN SARDESSAI	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY AND 3 ORS. Adv.:	3 files	
67	STM(F)/1768/2014	17/07/14	MR. YAMANAPPA RAMAPPA MADAR AND 56 ORS., Adv.: ADV. YEMANE D'SOUZA	THE DISTRICT COLLECTOR (SOUTH) AND CHAIRMAN OF SOUTH GOA Adv.:	3 FILES ALONGWITH STA 1769/2014	
68	STM(F)/472/2014	06/03/14	SANTAN ANTAO REBELLO, Adv.: ADV. T. GEORGE JOHN	THE INSPECTOR GENERAL OF PRISONS GOVT. OF GOA Adv.:	2 FILES	

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72	STM(F)/1356/2013	24/04/14	SHRI. PLACIDO PINTO (DEC) BY HIS LR'S., Adv.: ADV. SOMNATH B. KARPE	JOAO FRANCISCO PINTO AND 15 ORS., Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 1 TO 4	3 files kepywith mca/566/2013	
73	STM(F)/1428/2014	17/07/14	MR. SUBHASH DATTA KANULKAR Adv.: ADV. PRITAM ROHIDAS GAUDE	MR. SIDDHARTH SADANAD KAREKAR Adv.:	3 Files kept along with STA 1429/14.	
74	STM(F)/495/2014	02/04/14	VILLAGE PANCHAYAT OF COLVA THROUGH ITS SARPANCH Adv.: ADV. RICHARD ALMEIDA	GOA STATE BIO DIVERISTY BOARD THR. ITS MEMBER SECRETARY AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 2	03 Files alongwith STA No. 496/14.	
75	STM(F)/3618/2008	03/04/14	VPK URBAN CO-OPERATIVE CREDIT SOCIETY LIMITED THROUGH LEGAL OFFICER RATNA AMONKAR Adv.: MR. PRASANNA C. CHAWDIKAR	SHRI. RAMESH MAHABALESHWAR NAIK AND ANR., Adv.:	6 Files along with CRMA 5/09,CRIA 38/09 & CRMA 4/09 with loose papers.	
79	SA/82/2009	14/02/14	SMT. PIEDADE FERNANDES E D'SOUZA Adv.: MR. V. P. THALI	SHRI. SERGIO INACIO VINCY DE SOUZA REBELO (DECEASED) THROUGH LR'S Adv.: SHRI JOAQUIM GODINHO FOR RESPONDENTS.	3 FILES MCA/133/2010	
80	STM(F)/1426/2014	17/06/14	MRS. VICTORIA GLORIA DIAS E ROPOSO AND ANR., Adv.: ADV. VIRENDRA R. PARSEKAR	THE STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 9 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 4	3 Files.	
81	STM(F)/2709/2014	15/11/14	MR. MANGESH BANDODKAR. Adv.: ADV. ANIRUDHA A. SINAI BORKAR	M/S. ALAMEEN CONSTRUCTION REP. BY ITS MANAGING PARTNER MR. K.N. SHARIEFF AND ANR. Adv.:	2 Files.	

Destruction for the year 2014

LPA – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	LPA/8/2013	18/06/14	SMT. RAMABAI SHRIKANT SINAI AMONKAR AND 2 ORS., Adv.: ADV. JAYANT PANDURANG MULGAONKAR	SMT. SULBHADEVI BHALCHANDRA RAU THROUGH ATTORNEY MANISH SALKAR AND 9 ORS., Adv.: ADV. S. M. SINGBAL	13 FILES ALONGWITH WP/157/2008 CA/240/2013,STA/326/2012, MCA/470/2013,MCA/470/2013, MCA/178/2014,	Location 1 -> 0, 2 -> , 3 ->
3	LPA/1/2014	03/03/14	SHRI NAGESH ANANT NAIK (SINCE DECEASED) THROUGH LR'S AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR	TARI SOCIETY, VALPOI REP. BY ITS PRESIDENT VINAYAK J. TARI AND 3 ORS., Adv.: ADV. SUDHA C. PAI KIR ,AGA, FOR R.NO. 3 and 4	04 Files alongwith WP No. 143/13.	Location 1 -> 0, 2 -> , 3 ->
4	LPA/2/2014	20/03/14	SMT. KESHAVA BHARMAPPA JAMUNI Adv.: ADV. ARJUN F. NAIK	SHRI JOAO MANUAL SANTA RITA DA PIEDADE CAMARA (SIN. DEC.) THROUGH LR'S. AND 3 ORS., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR R.1(A) TO1(I),R2	5 Files along with WP 612/13.	Location 1 -> 0, 2 -> , 3 ->
5	LPA/5/2014	12/06/14	SHRI GURUDAS YESHWANT NAIK Adv.: ADV. DEVIDAS J. PANGAM	STATE THROUGH THE MAMLATDAR OF QUEPEM AND ANR., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2	24 FILES KEPT WITH STA/2825/2013, WP/855/2012, STA/2822/2013, WP/833/2012, MCA/796/2014, MCA/795/2014, MCA/780/2014, CA/255/2013, CA/254/2013, MCA/1039/2013, MCA/1036/2013,	Location 1 -> 0, 2 -> , 3 ->
6	LPA/6/2014	12/06/14	SHRI GURUDAS YESHWANT NAIK Adv.: ADV. DEVIDAS J. PANGAM	STATE THROUGH THE MAMLATDAR OF QUEPEM AND ANR., Adv.: ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 2	24 FILES KEPT WITH STA/2825/2013, WP/855/2012, STA/2822/2013, WP/833/2012, MCA/796/2014, LPA/5/2014, MCA/780/2014, CA/255/2013, CA/254/2013, MCA/1039/2013, MCA/1036/2013, MCA/795/2014	Location 1 -> 0, 2 -> , 3 ->

COAPM – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
2	COAPM/7/2014	30/01/14	VICTOR HOTELS AND MOTELS LIMITED., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 files	
4	COAPM/9/2014	30/01/14	DELTA HOSPITALITY AND ENTERTAINMENT PVT. LTD. Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 files	
5	COAPM/8/2014	30/01/14	SHREE MANGESH REALTY PVT. LTD., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 files	
7	COAPM/3/2014	16/01/14	BELLADONA PLASTERS LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 files along with coap 4/2014	
8	COAPM/6/2014	30/01/14	AMAN INFRASTRUCTURE PVT. LTD., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 files	
9	COAPM/5/2014	30/01/14	ARGYLL HOTEL PVT. LTD., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 files	
10	COAPM/33/2014	30/07/14	GOA ENERGY LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	4 files	
11	COAPM/2/2014	16/01/14	BEIERSDORF INDIA PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	3 FILES	

Destruction for the year 2014

12	COAPM/17/2014	20/03/14	JACKSON MARINE INDIA LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 FILES	
13	COAPM/20/2014	20/03/14	HEDE NAVIGATION LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 FILES	
14	COAPM/14/2014	20/03/14	SANQUELIM INVESTMENTS PVT. LTD. Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 Files.	
15	COAPM/15/2014	20/03/14	JWALA INVESTMENTS AND TRADING PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 Files.	
16	COAPM/16/2014	20/03/14	HEDE PLANTATIONS PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 Files.	
17	COAPM/18/2014	20/03/14	HEDE TRANSPORTS PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 Files.	
18	COAPM/19/2014	20/03/14	HEDE INVESTMENTS PRIVATE LIMITED Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	2 Files.	

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CRA – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet adv	Res.Name, Res adv	Decision/Remarks	Remark
1	CRA/43/2014	27/11/14	SHRI. MICHAEL PINTO. Adv.: ADV. V. KORGAONKAR	SHRI JOSEPH EDWARD PINTO AND 5 ORS. Adv.:	3 files along with ca 166/2014	
2	CRA/24/2014	12/12/14	SOCIEDADE VERLEKAR (THR ITS ADMINISTRATORS ASHOK ROULU VERLEKAR) THR. P.O.A. JAYESH AND ANR., Adv.: ADV. PRITAM ROHIDAS GAUDE	SANTOSH RAIKAR AND ANR., Adv.: ADV. SANDESH D. PADIYAR FOR R.NO. 2	3 files along with ca 98/2014	
3	CRA/12/2014	24/07/14	MR. SAVIO REGO Adv.: ADV. SAHISH MAHAMBREY	MRS. FAMILLA BARBOSA AND ANR., Adv.:	2 FILES	
4	CRA/29/2014	03/09/14	THE BICHOLIM URBAN CO-OPERATIVE BANK LTD., THR ITS MANAGIN DIRECTOR MR. SURESH PARRIKAR Adv.: ADV. R. G. RAMANI	MRS. MANOELA D'SOUZA REP. THR. THEIR ATTORNEY MR.ALEX D'SOUZA AND 2 ORS., Adv.:	3 FILES ALONGWITH CA 115/2014	
5	CRA/47/2013	04/03/14	SHRI. PASCOAL LUIS Adv.: ADV. DHAVAL DAMODAR ZAVERI	MORMUGAO MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER AND ANR., Adv.: ADV. MARCELINO C. FERNANDES FOR R.NO. 2	3 FILES ALONGWITH CRA/47/2013	
6	CRA/20/2014	20/08/14	PRASSADA VINAICA FATORPENAR @ PRASAD PHATERPECAR Adv.: ADV. SUDIN MANOHAR USGAONKAR	ROSHNEE BHANA FATORPECAR Adv.:	TWO FILES	
7	CRA/15/2014	07/11/14	M/S WEST COAST SHIPYARD A PARTNERSHIP FIRM, REP. BY ITS PARTNER MR. OSRIC T. CABRAL Adv.: ADV. R. GAWAS	M/S RAI MARINE SERVICES REP. BY MR. ABHISHEK SUBHASH RAI Adv.: ADV. ASHWIN D. BHOBE FOR RESPONDENT	3 Files along with CA 54/14 & Loose Papers.	
8	CRA/51/2013	18/06/14	SHRI. JOITKUMAR B. JAIN Adv.: ADV. ABHAY NACHINOLKAR	SMT. SUREKHA SURESH SATARDEKAR AND 12 ORS., Adv.: ADV. DEVIDAS J. PANGAM FOR R.NO. 1,11 TO13	2 Files.	
9	CRA/22/2014	04/08/14	MR. PRABHAKAR D. SHIRWAIKAR AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	MRS. MALINI XETE PARKER @ MALINI XETE PARCAR AND 4 ORS., Adv.: ADV. GAURISH N. AGNI FOR R.NO. 1	2 FILES PLUS LOOS PAPER	
14	CRA/32/2014	30/10/14	MR. VINCENT GRACIAS ALIAS VINCENT FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	MR. JOSE LUIS JAQUES FERNANDES (DECEASED) THR. HIS LR'S Adv.:	2 files	
15	CRA/39/2014	21/11/14	MRS. BERNICE MOHAN NAYAK and ANR., Adv.: ADV. JOAQUIM GODINHO	MR. ANIL @ AUDHUT B. DHEPE and 10 ORS., Adv.:	3 files along with ca/163/2014	
16	CRA/13/2014	29/04/14	MRS. PRATIBHA DUKLE AND ANR., Adv.: ADV. V.G.P. DUKLE	MRS. SUNITA HALDANKAR AND 26 ORS., Adv.:	10 FILES ALONG WITH SA/36/2004, MCA/796/2010, MCA/115/2009,MCA/496/2008, MCA/806/2004	
19	CRA/45/2013	24/09/14	SHRI. N. S. VERLEKAR AND 3 ORS., Adv.: ADV. R. G. RAMANI	STATE OF GOA REP. BY DIRECTORATE OF SETTLEMENT OF SURVEY AND LAND RECORDS AND 4 ORS., Adv.: ADV. ANTHONY JOE D'SILVA FOR R.NO. 2 TO 5	3 Files along with CA 219/13 & citations attached to it.	
20	CRA/65/2012	18/12/14	MRS. SHRADHA THORWAT Adv.: ADV. PRITHVI BANDEKAR FOR PETITIONER	MR. SHRINIWAS D. THORWAT Adv.:	Kept alongwith WP 123 of 2012,MCA 1032 of 2012, (Total 5 Files)	

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MCA – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
5	MCA/360/2013	19/02/14	SPL.LAND ACQUISITION OFFICER(S.GOA) AND ANR. Adv.: ADV. EMERICO ESTEVAM AFONSO	SHUSHILA SHANTA FAL DESSAI Adv.:	5 Files alongwith FA/160/00, CA/207/00.	
28	MCA/894/2013	30/01/14	SHRI. FRANCISCO CHATEAUBRIAND RODRIGUES Adv.: ADV. PRASHEEN LOTLIKAR	DEPUTY COLLECTOR (L.A.) AND ANR., Adv.:	12 files kept with fa 156/2006,mca 1000/2011,ca 160/2006,mca 628/2006,xob 11/2007	
35	MCA/702/2013	21/01/14	MRS. SHWETA D. HIRVE AND 2 ORS., Adv.: ADV. JOAQUIM GODINHO	U. P. STATE ROADWAYS TRANSPORT CORPORATION Adv.:	12 files kept with fa 101/2010,fa 96/2010,fa 97/2009,mca 152/2009,mca 151/2009,mca 150/2009,cra 22/2010,cra 23/2010	
37	MCA/988/2013	17/01/14	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO	SUDESH ANANT RAIKAR Adv.:	7 files along with fa 988/2013,mca 108/2000,ca 207/1999,mca 938/2004	
40	MCA/628/2013	20/03/14	MR. UMESH SALGAONKAR Adv.: ADV. DEVIDAS J. PANGAM	M/S. R. P. SOUZA AND COMPANY Adv.: ADV. CAETANO MASCARENHAS FOR RESP.	7 files & 5 paper books kept with fa 30/2008,ca 46/2008,mca 588/2008,mca 6/2010,sta 3984/2009	
41	MCA/692/2013	23/06/14	SHREE SHANTADURGA DEVASTHAN THROUGH ITS ATTORNEY SHRI SADAY KESHAV GAUDE AND ANR., Adv.: ADV. DEVIDAS J. PANGAM	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	7 files kept with wp 82/2011	
42	MCA/1009/2013	02/07/14	SMT. KAVITA GAUNS DESSAI AND 2 ORS., Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	THE NEW INDIA ASSURANCE C. LTD. AND 2 ORS., Adv.:	5 files kept with cra 19/2007,mca 41/2008,mca 1024/2012	
43	MCA/927/2013	12/02/14	SHRI. SHAILESH C. GOVEKAR Adv.: ADV. SMITA S. GAWAS	THE BICHOLIM MERCHANT URBAN CO-OPERATIVE CREDIT SOCIETY LTD., Adv.:	6 files kept with stm 501/2013,stm 1728/2013,mca 675/2013	
44	MCA/84/2014	06/02/14	MR. D. M. REDKAR, DEPUTY DIRECTOR OF PANCHAYATS Adv.: ADV. KHOLKAR NEHA UMESH	MRS. JAYASHRI N. RAJEBHOSALE @ BIMABAI RAUJI RANE KRASHIKESH AND ANR., Adv.:	5 files kept with wp 719/2013	
50	MCA/694/2014	22/09/14	MRS. UPASANA MAJGAONKAR AND 7 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	17 FILES KEPT ALONGWITH WP 243/2006	
51	MCA/695/2014	22/09/14	MR. LETELIER SHOLLET PEREIRA AND 6 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	17 FILES KEPT ALONGWITH WP 243/2006	
52	MCA/693/2014	22/09/14	SHRI. SURENDRA F. NAIK AND 31 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	17 FILES KEPT ALONGWITH WP 243/2006	
59	MCA/506/2005	03/03/14	SANVOL SHAMBU NAIK Adv.: IN PERSON	MORMUGAO MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER AND ORS., Adv.: AG WITH MR. S. VAHIDULLAH, AGA FOR R.3	22 FILES KEPT ALONGWITH WP 251/2001	
69	MCA/593/2014	13/08/14	PRASSADA VINAICA FATORPENECAR @ PRASAD PHATERPECAR Adv.: ADV. SUDIN MANOHAR USGAONKAR	ROSHNEE BHANA FATORPECAR Adv.:	3 files kept with WP/408/2014	

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72	MCA/42/2014	10/03/14	SHRI LINDO FURTADO Adv.: ADV. DEVIDAS J. PANGAM	GOA COASTAL ZONE MANAGEMENT AUTHORITY THROUGH ITS MEMBER SECRETARY Adv.:	five files alongwith wp/145/09 mca/234/2013	
73	MCA/727/2014	01/10/14	GOMANTAK MAZDOOR SANGH THROUGH ITS GENERAL SECRETARY SHRI PUTI GAONKAR Adv.: ADV. ARUNKUMAR V. NIGALYE	GOVERNMENT OF INDIA BHARAT SARKAR, AND 7 ORS., Adv.: SHRI J.A. LOBO FOR RESPONDENT NO.2	5 files alongwith wp/44/2010	
74	MCA/498/2014	25/09/14	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., REP. BY ITS MANAGER, LEGAL, Adv.: ADV. SWATI KALYANKAR	SMT. MOGRE RAMACHANDRA GAWDE AND 4 ORS., Adv.:	4 files alongwith sta/3510/2013, sta/3511/2013	
77	MCA/347/2014	16/09/14	GANESH KUBAL Adv.: ADV. ARJUN F. NAIK	REGIONAL PROVIDENT FUND COMMISSIONER AND 3 ORS., Adv.: ADV. CARLOS ALVARES FERREIRA ASG FOR R.NO. 1,3 and 4	5 Files Kept in WP No. 741/2012.	
78	MCA/391/2014	19/06/14	MISS CLANCY ARCANJA DIAS AND ANR., Adv.: ADV. DEVIDAS J. PANGAM	THE NEW INDIA ASSURANCE CO. LTD., Adv.: MR. EMERICO AFONSO	9 Files kept in FA 166/09,MCA 488/12,MCA 626/11,CA 164/09,MCA 598/09.	
79	MCA/1082/2013	26/03/14	SMT. OLIVIA D'SOUZA Adv.: ADV. LORRAINE DE SOUZA	THE DEPUTY COLLECTOR and S.D.O. AND ANR., Adv.: ADV. SUSAN LINHARES AGA FOR R.NO. 1 and 2	7 Files Kept in FA 159/06 and CA 164/06.	
80	MCA/703/2010	05/03/14	THE NEW INDIA INSURANCE CO. LTD. Adv.: SHRI EMERICO AFONSO	UTTAM KUMAR GUCHHAIT THROUGH NEXT FRIEND / WIFE MITHU GUCHHAIT AND ANR., Adv.: MR. C.A.COUTINHO FOR RESP	11 Files Kept in FA 27/08,MCA 181/09,CA 41/08 & MCA 468/2010.	
81	MCA/937/2010	13/02/14	ROSA FERNANDES Adv.: MR. J. A. LOBO	STATE OF GOA Adv.:	7 Files Kept in FA 121/2000, MCA 154/2010, MCA 545/2010, CA 170/2000.	
85	MCA/903/2013	25/02/14	HENRY RODRIGUES AND ANR., Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	SEBASTIAO GOMES AND ANR., Adv.:	7 files alongwith fa/185/2008, ca/31/2009	
87	MCA/972/2013	10/01/14	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO	SHRI. HARI SHIVA NAIK GAONKAR (SIN.DEC.) THROUGH HIS LEGAL HEIR AND ANR., Adv.:	6 files alongwith fa/28/2000 ca/41/2000,mca/193/2000	
88	MCA/588/2014	10/09/14	SHRI KISHORE L. TOLANI Adv.: ADV. DEVIDAS J. PANGAM	M/S UNITED INDIA INSURANCE COMPANY LTD., Adv.:	19 files alongwith fa/290/2005 ca/327/2005,xob/8/2006, mca866/2011,mca/633/2014, mca/626/2009,	
89	MCA/633/2014	10/09/14	M/S UNITED INDIA INSURANCE COMPANY LTD., Adv.: ADV. EMERICO ESTEVAM AFONSO	SHRI KISHORE L. TOLANI AND ANR., Adv.:	19 files alongwith fa/290/2005 ca/327/2005,xob/8/2006, mca/588/2014,mca/867/2011, mca/626/2009,mca/866/2011,	
90	MCA/692/2011	11/04/14	M/S AGARWAL MINERALS (GOA) PVT.LTD. Adv.: MR. A. F. DINIZ	DY.COLLECTOR(DEV) AND L.A.O.COLLECTORATE,AND ANR. Adv.:	9 FILES ALONGWITH FA/16/2002, MCA/202/2014,MCA/235/2002, CA/17/2002	
91	MCA/202/2014	11/04/14	M/S AGRAWAL MINERALS (GOA) PVT.LTD. Adv.: ADV. RAMA GAJANAN RIVANKAR	DY.COLLECTOR(DEV) AND L.A.O.COLLECTORATE,AND ANR. Adv.:	9 FILES ALONGWITH FA/16/2002, MCA/692/2011,MCA/235/2002, CA/17/2002,FA/145/2001	
96	MCA/868/2013	10/04/14	MRS. OLGA GODINHO E GRACIAS Adv.: ADV. VLEDSON LUCIO BRAGANZA	MR. ELEUTERIO JOSE ROQUE GRACIAS (SIN. DC.) THROUGH HIS SUCCESSOR IN TITLE MR. FRANCIS GRACIAS Adv.: ADV. AGNELO F DINIZ FOR RESPONDENT	3 files alongwith wp/162/2012	
97	MCA/516/2013	24/04/14	SHRI. PLACIDO PINTO (DEC) BY HIS LR'S. REP. BY P.O.A. MR. ELIAS I. PINTO Adv.: ADV. SOMNATH B. KARPE	JOAO FRANCISCO PINTO AND 15 ORS. Adv.: ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 1 TO 4	3 files alongwith sta/1356/2013	

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98	MCA/237/2013	31/01/14	SHRI RAGHUNATH KESHAV KAMBLI AND ORS., Adv.: ADV. PRASHEEN LOTLIKAR	MR. ALVARO FARIA, MAPUSA-GOA. Adv.: ADV. SOMNATH B. KARPE FOR RESPONDENTS	4 files alongwith sa/30/2004	
99	MCA/1003/2013	13/02/14	MRS. ANNETA FRANCISCA JOANA RODRIGUES E FERRAO Adv.: ADV. YOGESH S. NAIK	MRS. MARIA RODRIGUES @ MARIA RODRIGUES E AZAVEDO AND 8 ORS., Adv.:	5 files alongwith ao/5/2013, ca/13/2013	
100	MCA/564/2013	20/02/14	THE MEMBER SECRETARY, Adv.: ADV. VIVEK ANGELO RODRIGUES	MR. ARMANDO CARDOZO (SINCE DECEASED) THROUGH LR'S Adv.:	5 FILES ALONGWITH WP/214/2005 MCA/841/2013	
101	MCA/841/2013	20/02/14	SHRI. SUVARN R. BANDEKAR REP. BY P.O.A. SHRI. RAJARAM SHIVRAM SAWANT Adv.: ADV. VISHNUPRASAD A. LAWANDE	THE MEMBER SECRETARY Adv.: ADV. VIVEK ANGELO RODRIGUES	5 FILES KEPTWITH MCA/564/2013 WP/214/2005	
105	MCA/632/2014	04/12/14	GODWIN A.A.GONSALVES THROUGH P.O.A. SHRI JOAQUIM A.A.GONSALVES Adv.: ADV. FERIOL ANDRADE	SPL. LAND ACQUISITION OFFICER AND ANR. Adv.:	6 Files Kept in FA 150/06 (REC. No.250/11)	
106	MCA/100/2014	12/02/14	SMT. BHAVANA P. CHODANKAR AND 2 ORS., Adv.: ADV. SHASHANK NARVEKAR	ROYAL SUNDARAM ALLIANCE INSURANCE COM. LTD. AND 2 ORS., Adv.: MR. E. AFONSO	14 Files Kept in FA 40/2012, CA 86/12 & MCA 185/12 along with 5 paper books.	
110	MCA/1122/2012	15/04/14	NITOLL JINN TRUST Adv.: VALMIKI MENEZES	STATE OF GOA THROUGH CHIEF SECRETARY AND 21 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 7	18 Files Kept in WP 383/07, MCA 574/10, MCA 586/10, MCA 975/07 & MCA 16/10 along with Loose Papers.	
114	MCA/601/2014	12/11/14	SMT. BENNY CARNEIRO AND 4 ORS., Adv.: ADV. AGNELO F DINIZ	UNITED INDIA INSURANCE CO. LTD., Adv.:	13 Files Kept in FA 263/08, CA 280/08, MCA 58/09, & MCA 513/09.	
115	MCA/102/2014	17/02/14	SHRI KUSHNABA BABANI Adv.: ADV. T. GEORGE JOHN	SHRI. PUNDALIK YESHWANT NHAVI AND 4 ORS., Adv.:	6 Files Kept in WP 722/11 (REC.NO. 270/12) & CRA 26/13.	
116	MCA/3/2014	16/01/14	NEELA ARUN HOSKOTE THROUGH P.O.A. MOHAN ANNAJI HOSKOTE Adv.: ADV. IN PERSON	CHANDRASHEKAR R. S. KAKODKAR AND 5 ORS., Adv.:	6 Files Kept in WP 839/09, CP 2/11, MCA 68/13, MCA 738/11 & MCA 639/11	
117	MCA/19/2014	16/01/14	MS. CYZELLA NIANA CRASTO THRO' MOTHER REP. BY GLENCY PEREIRA AND 2 ORS., Adv.: ADV. ASHWINI AGNI	THE PASSPORT OFFICER AND 2 ORS. Adv.:	five files alongwith wp/213/2013	
118	MCA/50/2014	10/02/14	DR. EURICO DA SILVA Adv.: ADV. SHIVAN DESAI	SPECIAL LAND ACQUISITION OFFICER, SOUTH GOA AND ANR., Adv.:	7 FILES ALONGWITH/FA/90/2003, FA/209/20033,CA/196/2003	
119	MCA/51/2014	10/02/14	DR. EURICO DA SILVA Adv.: ADV. SHIVAN DESAI	LAND ACQUISITION OFFICER, P.W.D. CELL AND ANR., Adv.:	9 Files kept in FA 25/03,FA 26/2003, CA 22/03 & MCA 267/03.	
120	MCA/92/2014	05/03/14	THE DIRECTOR OF PANCHAYAT GOVERNMENT OF GOA Adv.: ADV. MANISH DAMODAR SALKAR	MRS. FATIMA FERNANDES Adv.: ADV. ROHIT BRAS DE SA	5 Files kept in WP 219/13.	
121	MCA/145/2014	11/04/14	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO	SHRIRAND DEVRAI RAICAR AND ANR., Adv.: MR.P.A.KAMAT	9 Files kept in FA 231/04(REC. No. 79/10),CA.255/04 (REC.No.90/05) & MCA 423/04 (REC.NO.454/04).	

Destruction for the year 2014

122	MCA/206/2014	18/03/14	CENTRAL BANK OF INDIA WITH REGIONAL OFFICE AT PANAJI GOA THR. ITS BRANCH MANAGER REGIONAL OFFICE Adv.: ADV. SUDIN MANOHAR USGAONKAR	STM. REVA RUDRESH PRABHUDESSAI AND 6 ORS., Adv.:	3 Files kept in AO 8/14.	
124	MCA/237/2014	28/03/14	SADA BICU NAIK DESSAI (SINCE DECEASED) REP. BY HIS LEGAL HEIRS AND 11 ORS., Adv.: ADV. SUDIN MANOHAR USGAONKAR	SMT.VENUM OR LOXIMIM K.NAIK DESSAI AND 8 ORS., Adv.: SHRI A.F. DINIZ FOR R.1,3 TO 6	7 Files kept in SA 110/04, CA 271/04, MCA 1099/12 & MCA 614/13.	
125	MCA/298/2014	17/04/14	POLICE INSPECTOR AND ORS Adv.: ADV. S. R. RIVANKAR	SHRI TAHIR ISANI Adv.:	5 FILES KEPT IN WP 748/13.	
126	MCA/297/2014	16/04/14	MR. ROQUE FERNANDES AND 9 ORS., Adv.: ADV. PURNA BHANDARI	THE DISTRICT COLLECTOR, SOUTH GOA, MARGAO. Adv.:	6 FILES KEPT IN WP 15/14.	
127	MCA/334/2014	30/04/14	SHRI SANDEEP GANGARAM GAONKAR Adv.: ADV. SUSHMA T. MANDREKAR	SHRI. RAVI BHASURAJ MUDEKNAWAR AND 2 ORS., Adv.:	16 FILES ALONGWITH FA/247/2009, FA/244/2009,MCA/336/2014	
128	MCA/336/2014	30/04/14	SHRI. GANGARAM ANANT GAONKAR Adv.: ADV. SUSHMA T. MANDREKAR	SHRI. RAVI BHASURAJ MUDEKNAWAR AND 2 ORS., Adv.:	16 FILES KEPTWITH MCA/334/2014, FA/247/2009,FA/244/2009	
129	MCA/353/2014	06/05/14	MR. ANTONIO FERDINO VARELA REP. THROUGH HIS P.O.A. MRS. ANA VILA VARELA Adv.: ADV. ROHIT BRAS DE SA	MRS. THEREZA MARIA ANGELA VARELA Adv.:	3 FILES ALONGWITH WP/68/2014	
131	MCA/424/2014	17/06/14	THE DIRECTOR OF MINES AND GEOLOGY Adv.: ADV. PURNA BHANDARI	SHRI RAJARAM G. NAIK Adv.:	9 FILES ALONGWITH WP/409/2012, MCA/204/2014,	
132	MCA/204/2014	12/03/14	THE DIRECTOR OF MINES AND GEOLOGY, DIRECTORATE OF MINES AND GEOLOGY Adv.: ADV. PURNA BHANDARI	SHRI RAJARAM G. NAIK Adv.:	9 FILES KEPT WITH WP/409/2012,MCA/424/2014,	
133	MCA/450/2014	01/07/14	SOCIEDADE ZARAPKAR AND PARKAR LTD REP. BY SHRI JAIPRAKASH PARKAR AND ANR., Adv.: ADV. A A RAZAQ	M/S. SALGAOCAR ENGINEERS PVT LTD AND ANR., Adv.: MR. H. D. NAIK	9 Files Kept in AO 2/10, CP 16/10,CA 59/10,MCA 63/10,MCA 812/09 & CA. 3/10 along with Loose Papers.	
135	MCA/477/2014	10/07/14	MRS. SAANVI GURUDAS NAIK @ NAGESHRI VENKATESH MESTA Adv.: ADV. RYAN DA PIEDADE MENEZES	MR. GURUDAS SANVALO NAIK Adv.:	FOUR FILES ALONGWITH XFA/1/2014, CA/2/2014	
136	MCA/146/2014	10/07/14	ADVANI HOTELS AND RESORTS (INDIA) LIMITED REP. BY ITS EXE. DIRECTOR SHRI. HARESH ADVANI Adv.: ADV. KAIF NOORANI	MARGAO CITI CABLE Adv.: MR. C.A.COUTINHO	three files in fa/299/2008 (duplicate main file)	
137	MCA/457/2014	21/07/14	MR. ANDREW D'CUNHA Adv.: ADV. GAJENDRA USGAONKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 7 ORS., Adv.:	9 FILES ALONGWITH WP/268/2013 MCA/277/2014,MCA/583/2013	

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138	MCA/277/2014	09/06/14	STATE OF GOA THROUGH THE CHIEF SECRETARY Adv.: ADV. PAI NIKHIL DEELIP	MR. ANDREW D'CUNHA Adv.:	9 FILES KEPTWITH MCA/457/2014 WP/268/2013,MCA/583/2013
139	MCA/451/2014	01/07/14	SOCIEDADE ZARAPKAR AND PARKAR LTD REP. BY ITS SHRI JAYPRAKASH G. PARKER AND ANR., Adv.: ADV. A A RAZAQ	MARZOOK AND CADAR PVT LTD AND 2 ORS., Adv.:	8 FILES ALONGWITH AO/03/2010, /CP/17/2010,MCA/62/2010,MCA/811/ 2009,CA/4/2010
144	MCA/501/2014	24/07/14	KISHOR B. VEREKAR (SINCE DECEASED) THROUGH HIS LEGAL REPRESENTATIVES Adv.: ADV. J. ABREU LOBO	SUVARNKUMAR V. VERLEKAR AND ANR., Adv.:	7 FILES KEPTWITH SA/36/2013, MCA/1091/2012,MCA/931/2013, MCA/247/2014,
145	MCA/247/2014	02/04/14	MR. SUVARNKUMAR V. VERLEKAR AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR	KISHOR B. VERLEKAR (SINCE DECEASED) THROUGH HIS LR'S Adv.: ADV. J. A. LOBO FOR RESP. 1, 2, 3, 6, 7, 8	7 FILES ALONGWITH SA/36/2013, MCA/1091/2012,MCA/931/2013, MCA/501/2014,CA/66/2013,
152	MCA/135/2014	28/04/14	M/S RESOURCEFUL EARTHMOVERS REP. BY ITS PARTNER MR. DIPAK M. RAJANI AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	MRS. ANA BERTHA DO REGO E FERNANDES AND ANR., Adv.:	39 FILES ALONGWITH WP/852/2012,WP/853/2012,WP/854/2012, STA/3325/2013,STA/3326/2013,STA/3328/2013,STA/3329/2 013,STA/3330/2013,MCA/116/2014,MCA/117/2014,CAREV /3/2014,CAREV/2014,CAREV/4/2014,CAREV/5/2014,CA/2 75/2012,CA/274/2012,CA/273/2012
153	MCA/116/2014	28/04/14	M/S RESOURCES INTERNATIONAL REP. BY ITS PARTNER MR. DIPAK M. RAJANI AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	MRS. ANA BERTHA DO REGO E FERNANDES AND ANR., Adv.:	39 FILES ALONGWITH WP/852/2012,WP/853/2012,WP/854/2012, STA/3325/2013,STA/3326/2013,STA/3328/2013,STA/3329/2 013,STA/3330/2013,MCA/135/2014,MCA/117/2014,MCA/13 5/2014,CAREV/3/2014,CAREV/2014,CAREV/4/2014,CARE V/5/2014,CA/275/2012,CA/274/2012,CA/273/2012
154	MCA/117/2014	28/04/14	M/S RESOURCES INTERNATIONAL REP. BY ITS PARTNER MR. DIPAK M. RAJANI AND 2 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	MRS. ANA BERTHA DO REGO E FERNANDES AND ANR., Adv.:	39 FILES ALONGWITH WP/852/2012,WP/853/2012,WP/854/2012, STA/3325/2013,STA/3326/2013,STA/3328/2013,STA/3329/2 013,STA/3330/2013,MCA/116/2014,MCA/135/2014,CAREV /3/2014,CAREV/2014,CAREV/4/2014,CAREV/5/2014,CA/2 75/2012,CA/274/2012,CA/273/2012
155	MCA/490/2014	11/08/14	MS. ROSA GONSALVES ALIAS ROSA FERNANDES Adv.: ADV. PREETAM TALAULIKAR	MR. DINESH SUKDO GAONKAR (SINCE DECEASED) REP. BY LEGAL HEIRS AND 2 ORS., Adv.:	17 ALONGWITH FA/308/2006, FA/14/2007,STA/3430/2008,STA/2175/2009,1077/2009,STA/ 3429/2008,CRA/44/2013, MCA/298/2009,
170	MCA/239/2014	04/04/14	SMT. PRAFULLATA ANANT SINAI DHARGALKAR AND 3 ORS., Adv.: ADV. AJIT R. KANTAK	LAND ACQUISITION OFFICER P.W.D. CELL AND ANR., Adv.:	28 Files alongwith FA Nos. 213/07, 214/07, 215/07, 217/07 293/07, MCA Nos. 240/14, 241/14, 329/07, 330/07, 331/07, 878/07 and CA Nos. 18/08, 199/07, 200/07, 203/07.
171	MCA/240/2014	04/04/14	SHRI. PRATAP VITHAL DANGUI AND 2 ORS., Adv.: ADV. AJIT R. KANTAK	LAND ACQUISITION OFFICER P.W.D. CELL AND ANR., Adv.:	28 Files keptwith FA Nos. 213/07, 215/07, 214/07 217/07, 293/07, MCA Nos. 239/14, 241/14, 329/07, 330/07, 331/07, 878/07 and CA Nos. 18/08, 199/07, 200/07, 203/07.

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172	MCA/241/2014	04/04/14	SHRI. SADANAND VISHWANATH SINAI DHARGALKAR AND 3 ORS. Adv.: ADV. AJIT R. KANTAK	LAND ACQUISITION OFFICER P.W.D. CELL AND ANR., Adv.:	28 Files keptwith FA Nos. 213/07, 215/07, 214/07 217/07, 293/07, MCA Nos. 239/14, 240/14, 329/07, 330/07, 331/07, 878/07 and CA Nos. 18/08, 199/07, 200/07, 203/07.	
175	MCA/75/2014	19/02/14	SHRI. ARMANDO CARDOZO (SIN. DEC.) THROU LR'S. AND ANR., Adv.: ADV. PRASHEEN LOTLIKAR	SHRI SUVARN R. BANDEKAR REP. BY P.O.A. MR. RAJARAM SHIVRAM SAWANT AND 4 ORS., Adv.:	13 Files alongwith MCA No. 309/13 & WP No. 218/12.	
176	MCA/309/2013	06/01/14	SUVARN R. BANDEKAR, THROUGH P.O.A. RAJARAM SHIVRAM SAWANT Adv.: ADV. VISHNUPRASAD A. LAWANDE	STATE OF GOA THROUGH CHIEF SECRETARIAT AND 5 ORS. Adv.:	13 Files keptwith MCA No. 75/14.	
184	MCA/408/2014	25/07/14	MR. AGNELO ALCACOES Adv.: ADV. GINA MARIA ALMEIDA	STATE OF GOA REP BY DY.COLLECTOR S.D.O,MARGAOAND ANR., Adv.: MR. G.SHIRODKAR AGA	8 FILES ALONGWITH IN FA/93/2000, CA/145/2000,MCA/221/2000,	
185	MCA/377/2014	01/08/14	MR. DAMODAR A. VERENKAR Adv.: ADV. D. R. VERNEKAR	SPECIAL LAND ACQUISITION OFFICE AND ANR., Adv.:	8 FILES ALONGWITH FA/261/2003, CA/254/2003,MCA/306/2004,	
186	MCA/466/2014	04/07/14	SHRI ABHAY JAIRAM SHET VERENKAR AND 2 ORS., Adv.: ADV. GAURISH N. AGNI	DEPUTY COLLECTOR AND S.D.O. AND 2 ORS., Adv.:	24 FILES KEPT WITH FA/242/2002, MCA/920/2004, MCA/524/2011, STA/1363/2013, MCA/98/2013, STA/1818/2005, MCA/58/2003, MCA/543/2005, CA/288/2002, MCA/850/2008, MCA/636/2007	
188	MCA/235/2014	04/07/14	KISHORI DAMODAR NAIK AND 9 ORS., Adv.: ADV. SUSAN LINHARES	UNITED INDIA INSURANCE CO.LTD., Adv.: SHRI E.AFONSO	11 FILES KEPT WITH FA/226/2005, CA/264/2005, MCA/576/2010, MCA/642/2008, MCA/892/2005	
202	MCA/794/2014	20/11/14	SHRI JOHN DENNIS MASCARENHAS AND ANR. Adv.: ADV. J. P. MULGAONKAR	SHRI ANTONIO @ BONY MASCARENHAS AND ANR. Adv.:	3 FILES ALONGWITH WP/545/2014	
203	MCA/850/2014	25/11/14	SHRI PREMANAND G. NAIK, PROP. OF NAIK WINE MART and NAIK WINE STORES. Adv.: ADV. ABHIJEET KAMAT	THE STATE OF GOA THR. ITS CHIEF SECRETARY AND 3 ORS., Adv.: ADV. PAI NIKHIL DEELIP AGA FOR R.NO. 1 and 2	3 FILES ALONGWITH WP/545/2014	
206	MCA/514/2014	03/09/14	SHRI SHEIKH IBRAHIM SHEIKH HUSEN SAB Adv.: ADV. VINAYAK GURUDAS PAI	SHRI. MOHIT TUKARAM CHOPDEKAR AND 8 ORS., Adv.:	4 Files kept along with SA 180/12 with unserved notices.	
208	MCA/761/2014	09/10/14	M/S SESA STERLITE LTD. REP.BY ITS REPRESENTATIVE SHRI. SAUVICK MAZUMDER Adv.: ADV. VIJAY A. PALEKAR	SESA GOA WORKERS UNION REP. ITS WORKMEN MR. RAMESH SINARI, GENERAL SECRETARY AND 2 ORS. Adv.:	5 Files kept along with WP 217/14.	
215	MCA/841/2011	10/09/14	SMT. MARIA CANDIDA RAIMUNDA FERNANDES PEREIRA AND 4 ORS., Adv.: MR. ANTHONY D'SILVA	SMT. ERNESTINA PEREIRA ALIAS ERNESTINA ABREU E PEREIRA (SINCE DEC) THROUGH LR'S Adv.: ADV. SHIVAN DESAI FOR R.NOS.1(II) and 3.	5 Files kept in MCA 66/14, MCA 462/13 and STM 974/11.	
217	MCA/62/2014	19/03/14	SHRI. ASHOK C. RAJADYAX Adv.: ADV. GALILEO FRANCISCO TELES	SHRI. AUGUSTIN LOBO Adv.:	5 FILES ALONGWITH SA 175/2012, CA 256/2012,MCA 803/2012	
218	MCA/890/2014	23/12/14	SMT. NINA NOEMIA PINTO (SIN.DEC.) THROUGH HER L.RS., Adv.:	DEPUTY COLLECTOR (DEV) AND LAND ACQUISITION OFFICER AND ANR., Adv.:	16 Files kept along with FA 65/07, CA 68/07,XOB 19/07 & MCA 892/06.	
219	MCA/47/2014	02/08/14	NANU RESORTS PVT. LTD. Adv.: ADV. DEVIDAS J. PANGAM	CITADEL ARCHITECTURAL SOLUTIONS PVT. LTD., Adv.:	2 FILES	

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221	MCA/392/2013	27/03/14	ROBERTO DE MENDONCA Adv.: ADV. RAUNAQ RAO	THE DEPUTY COLLECTOR (DEV.) AND LAND ACQUISITION OFFICER, PANAJI AND ANR., Adv.:	24 files alongwith fa/202/2000, mca/473/2013,mca/339/2013, mca/903/2009,mca/372/2011, mca/449/2012,mca/889/2012,	
222	MCA/648/2014	29/09/14	SMT. INSIYAH ALIASGAR SHAKIR REP. THROUGH ATTORNEY MR. IDRIS CALCUTTAWALA AND 2 ORS., Adv.: ADV. ANTHONY JOE D'SILVA	THE VILLAGE PANCHAYAT OF CANA-BENALIM THROUGH ITS SARPANCH/SECRETARY AND ANR., Adv.:	7 FILES ALONGWITH WP/382/2013,	
223	MCA/772/2014	13/10/14	THE ASSISTANT COMMISSIONER OF CUSTOMS, MINOR POD,PANAJI. Adv.: ADV. CARLOS ALVARES FERREIRA	SESA RESOURCES LIMITED. Adv.:	5 FILES ALONGWITH WP/366/2014, MCA/773/2014	
224	MCA/773/2014	13/10/14	THE ASSISTANT COMMISSIONER OF CUSTOMS. MINOR POD, PANAJI. Adv.: ADV. CARLOS ALVARES FERREIRA	SESA STERLITE LIMITED. Adv.:	5 FILES ALONGWITH WP/366/2014, MCA/772/2014	
226	MCA/249/2014	16/04/14	AMIT SAXENA Adv.: ADV. ASHA A. DESAI	CALANGUTE UNITED SOCIAL AND CULTURAL ASSOCIATION REPRESENTED BY MR. ANTHONY F. D'SOUZA AND 9 ORS. Adv.: MR. ROHIT BRAS DE SA	11 FILES ALONGWITH WP/372/2009, MCA/497/2013,MCA/654/2009, MCA/497/2013,	
228	MCA/679/2012	09/01/14	THE CHIEF SECRETARY, STATE OF GOA AND 3 ORS., Adv.: DATTAPRASED .V. LAWANDE	THE COMUNIDADE OF SHIRODA REP. BY ITS ATTORNEY SHRI GURUDAS VITHAL P. DESSAI Adv.: ADV. RAMACHANDRA GAJANAN RAMANI	4 FILES ALONGWITH STM/1761/2012, STA/1762/2012	
229	MCA/88/2014	23/04/14	SHRI. BALCHANDRA ANANT WAGLE Adv.: ADV. MS. SONIYA G. CHODANKAR	LAND ACQUISITION OFFICER P.W.D. (CELL) AND ANR., Adv.: ADV. MR. VIVEK RODRIGUES FOR RES. 1	8 FILES FA/32/2003, FA/53/2003, CA/48/2003, MCA/274/2003	
232	MCA/418/2014	16/07/14	SHRI. PEDRO AVELINO LUIS Adv.: ADV. USGAONKAR SUDESH MANOHAR	SHRI. SHRIDHAR KAMBLI Adv.:	4 FILES SA/24/2007, MCA/765/2010	
233	MCA/897/2014	24/12/14	THE DIRECTOR OF TOURISM. Adv.: ADV. NIKHIL PAI	JOHN ANTHONY FERNANDES. Adv.: ADV. JOAQUIM GODINHO	9 Files kept along with MCA 898/14, MCA 429/14 and WP 513/13.	
234	MCA/898/2014	24/12/14	THE DIRECTOR OF TOURISM. Adv.: ADV. PAI NIKHIL DEELIP	ANTONIO MARIO FERNANDES. Adv.: ADV. JOAQUIM GODINHO	9 Files kept along with MCA 897/14, MCA 429/14 and WP 513/13.	
235	MCA/429/2014	11/08/14	THE DIRECTOR OF TOURISM Adv.: ADV. NIKHIL PAI	JOHN ANTHONY FERNANDES Adv.:	9 Files kept along with MCA 897/14, MCA 898/14 and WP 513/13.	
236	MCA/730/2014	29/09/14	BETQUI CANDOLA SAMVARDHAN SAMITI THROUGH ITS CHAIRMAN SHRI. ARUN MADGAVKAR Adv.: ADV. NIGEL DA COSTA FRIAS	M/S GERA DEVELOPMENTS PVT. LTD. REP. BY SHRI. CHETAN KUNKOLIENKAR AND 6 ORS., Adv.:	9 FILES kept along with MCA 722/14 & PILWP 3/11.	
237	MCA/722/2014	24/09/14	CHIEF TOWN PLANNER Adv.: ADV. D. LAWANDE	BETQUI CANDOLA SAMVARDHAN SAMITI Adv.:	9 FILES kept along with MCA 730/14 & PILWP 3/11.	
243	MCA/848/2014	24/11/14	DIRECTOR OF TOURISM. Adv.: ADV. PAI NIKHIL DEELIP	SHRI. DHAKTU SADASHIV NAIK. Adv.: ADV. CHAITANYA PADGAONKAR	8 FILES ALONG WITH CP/39/2014, WP/613/2014.	

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256	MCA/405/2013	18/07/14	SHRIKANT SHAMBA SHETYE Adv.: ADV. SHIVAN DESAI	RESHMA CHANDRAKANT SHETYE Adv.:	3 FILES ALONGWITH AO/10/1988	
257	MCA/123/2014	10/04/14	MR. AUDU M. GAUDE AND 16 ORS., Adv.: ADV. PRASHEEN LOTLIKAR	MR. ROGUNATA BOTO DOVOLKAR AND 9 ORS., Adv.: MR. R.G.RAMANI FOR R-1 and 2	7 FILES ALONGWITH AO/37/2008, XOB/7/2009, MCA/317/2008, MCA/513/2008, CA/102/2008	
270	MCA/709/2014	22/09/14	THE CHIEF TOWN PLANNER, TOWN AND COUNTRY PLANNING DEPT., GOVT. OF GOA Adv.: ADV. VIVEK ANGELO RODRIGUES	SHRI. SHAIKH ABDUL AZEEM Adv.:	4 FILES ALONGWITH WP/412/2014, MCA/492/2014	
271	MCA/492/2014	10/07/14	THE CHIEF TOWN PLANNER, TOWN AND COUNTRY PLANNING DEPT., GOVT. OF GOA Adv.: ADV. VIVEK ANGELO RODRIGUES	SHRI. SHAIKH ABDUL AZEEM Adv.:	4 FILES KEPWITH MCA/709/2014 WP/418/2014,	
273	MCA/767/2014	14/10/14	MR. JOSE THOMAS VAZ. Adv.: ADV. V. KORGAONKAR	SMT. JANERINA TEMUDO (EXPIRED) SINCE DEC. REP. BY LR'S AND ANR., Adv.:	5 FILES ALONGWITH SA/130/2004, CA/304/2004	
277	MCA/834/2014	18/11/14	STATE OF GOA THR. THE MINISTER OF URBAN DEVELOPMENT AND 3 ORS. Adv.: ADV. PRAVIN N. FALDESSAI	SHRI. M. ASHRAF NAGARWALA. Adv.:	5 FILES ALONGWITH WP/612/2014	
278	MCA/381/2014	18/07/14	SMT.SANTAN COLACO AND ANR., Adv.: ADV. JOHNSON SIMOES	KADAMBA TRANSPORT CORPORATION LTD. REP. BY MANAGING DIRECTOR SHRI S.D. DESIA AND ANR., Adv.:	10 FILES ALONGWITH FA/215/2014, CA/263/2002,MCA/238/2013, MCA/41/2005,MCA/337/2000, MCA/486/2000,	
280	MCA/375/2014	09/05/14	DEPUTY COLLECTOR AND L.A.O., AND ANR., Adv.: ADV. PRIYANKA KAMAT	SHRI MOHANDAS T. PRABHU LOLIEM SINCE DECEASED REP. BY LR'S Adv.:	30 files along with fa/23/2014 fa/21/2014,fa/236/2004, fa/237/2004,fa/270/2005, mca/331/2013,mca/939/2009, mca/374/2014,mca/366/2014, mca367/2014,mca/365/2014, mca/377/2010,mca/368/2014, ca/28/2014,mca/329/2013, ca/27/2014,	
281	MCA/331/2013	10/02/14	DY. COLLECTOR (S. D. O.) AND L.A.O. AND ANR., Adv.: ADV. PRIYANKA KAMAT, AGA	SHRI MOHANDAS T. PRABHU SINCE DECEASED REP. BY LR'S., Adv.: ADV. USGAONKAR SUDESH MANOHAR R.NO.1(A) TO 1(G)	30 files along with fa/23/2014 fa/21/2014,fa/236/2004, fa/237/2004,fa/270/2005, mca/331/2013,mca/939/2009, mca/374/2014,mca/366/2014, mca367/2014,mca/365/2014, mca/ /2010,mca/368/2014, ca/28/2014,mca/ /2013, ca/27/2014,	
282	MCA/329/2013	10/02/14	DY. COLLECTOR AND L.A.O., AND ANR., Adv.: ADV. PRIYANKA KAMAT, AGA	SHRI MOHANDAS T. PRABHU SINCE DECEASED REP. BY LR'S Adv.: ADV. USGAONKAR SUDESH MANOHAR R.NO.1(A) TO 1(G)	30 files along with fa/23/2014 fa/21/2014,fa/236/2004, fa/237/2004,fa/270/2005, mca/331/2013,mca/939/2009, mca/374/2014,mca/366/2014, mca367/2014,mca/365/2014, mca/ /2010,mca/368/2014, ca/28/2014,mca/ /2013, ca/27/2014,sta/2526/2013,	
283	MCA/368/2014	09/05/14	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND ANR., Adv.: ADV. PRIYANKA KAMAT	SHRI MOHANDAS T. PRABHU LOLIEM SINCE DECEASED REP. BY LR'S., Adv.:	30 files along with fa/23/2014 fa//2014,fa/236/2004, fa/237/2004,fa/270/2005, mca/331/2013,mca/939/2009, mca/374/2014,mca/366/2014, mca367/2014,mca/365/2014, mca/368/2014,ca/28/2014, mca/329/2013,ca/27/2014, sta/2526/2013,sta/2527/2013	
284	MCA/365/2014	09/05/14	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND ANR., Adv.: ADV. PRIYANKA KAMAT	SHRI. MOHANDAS T. PRABHU LOLIEM SINCE DECEASED REP. BY LR'S., Adv.:	30 files along with fa/23/2014 fa/21/2014,fa/236/2004, fa/237/2004,fa/270/2005, mca/331/2013,mca/939/2009, mca/374/2014,mca/366/2014, mca367/2014,mca/ /2014, mca/368/2014,ca/28/2014, mca/329/2013,ca/27/2014, sta/2526/2013,sta/2527/2013	

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285	MCA/374/2014	09/05/14	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND ANR., Adv.: ADV. PRIYANKA KAMAT	SHRI. MOHANDAS T. PRABHU LOLIEM SINCE DECEASED REP. BY LR'S., Adv.:	30 files along with fa/23/2014 fa/21/2014,fa/236/2004, fa/237/2004,fa/270/2005, mca/331/2013,mca/939/2009, mca/ /2014,mca/366/2014, mca367/2014,mca/ /2014, mca/368/2014,ca/28/2014, mca/329/2013,ca/27/2014, sta/2526/2013,sta/2527/2013
286	MCA/367/2014	09/05/14	DEPUTY COLLECTOR AND L.A.O., AND ANR., Adv.: ADV. PRIYANKA KAMAT	SHRI MOHANDAS T. PRABHU SINCE DECEASED REP. BY LR'S Adv.:	30 files kept with mca/375/14 fa/23/2014 fa/21/2014,fa/236/2004, fa/237/2004,fa/270/2005, mca/331/2013,mca/939/2009, mca/ /2014,mca/366/2014, mca367/2014,mca/ /2014, mca/368/2014,ca/28/2014, mca/329/2013,ca/27/2014, sta/2526/2013,sta/2527/2013
287	MCA/366/2014	09/05/14	DEPUTY COLLECTOR AND L.A.O., AND ANR., Adv.: ADV. PRIYANKA KAMAT	SHRI MOHANDAS T. PRABHU, SINCE DECEASED REP. BY LR'S Adv.:	30 files kept with mca/375/14 fa/23/2014 fa/21/2014,fa/236/2004, fa/237/2004,fa/270/2005, mca/331/2013,mca/939/2009, mca/374/2014,mca/365/2014, mca367/2014,mca/ /2014, mca/368/2014,ca/28/2014, mca/329/2013,ca/27/2014, sta/2526/2013,sta/2527/2013
288	MCA/620/2014	12/11/14	SHRI. PAWAN KUMAR SOHANLAL HISSARIA Adv.: ADV. MATHEW MENEZES	UNITED INDIA INSURANCE CO. LTD., Adv.:	9 FILES ALONG WITH FA/172/2007, MCA/48/2008,MCA/180/2007, CA/161/2007,
331	MCA/657/2014	10/12/14	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: ADV. EMERICO ESTEVAM AFONSO	MADHU SOIRU GOSAVI AND 4 ORS., Adv.:	7 files alongwith f.a. 45/2000,ca-74/2000,mca-347/07,mca-261/2000
345	MCA/36/2014	23/01/14	DR. ARMANDO JOAO BENEDITO MASCARENHAS (SINCE DECEASED) THROUGH LR'S., Adv.: ADV. SOMNATH B. KARPE	SMT. KANCHAN RAMDAS MORASCAR Adv.:	5 Files kept with WP/723/12
351	MCA/766/2014	10/10/14	SHRI STANISLAUS ANAND VEIGA. Adv.: ADV. ASHWIN D. BHOBE	SHRI GEROGIE THARANGAN AND ANR. Adv.:	5 FILES ALONG WITH SA/48/2014, MCA/425/2014, CA/64/2014
352	MCA/425/2014	16/07/14	SHRI GEORGE THARANGAN, AND ANR., Adv.: ADV. ASHWIN D. BHOBE	SMT. MARIA OLGA PIEDADE VIEGA @ OLGA VIEGAS REP. BY SMT. MARIA OLGA PIEDADE B. VIEGA AND 6 ORS., Adv.: ADV. VALMIKI MENEZES (FOR CAVEATOR)	5 FILES KEPT WITH MCA/766/2014
365	MCA/29/2014	25/07/14	MRS. MARIA ANTONIETA RODRIGUES E DA COSTA AND 2 ORS., Adv.: ADV. KAKODKAR SHAMBHU SATCHIDANAND	KADAMBA TRANSPORT CORPORATION LTD. REP. BY THEIR MANAGING DIRECTOR SHRI. SANJAY GOEL Adv.:	8 files kept along with mca/310/2011, ca/237/2008, mca/410/2011, fa/226/2008
376	MCA/902/2014	23/12/14	MR. SHRIRAM S. PAI RAITURKAR. Adv.: ADV. VINOD VISHNU KORGONKAR	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 27 ORS., Adv.: MR. S.D.PADIYAR FOR R-6	20 files along with wp/263/2007 sta/2450/2007,sta/2451/2007, mca/1008/2009,mca/521/2007, mca/404/2009
399	MCA/488/2014	28/11/14	AVERINA INTERNATIONAL RESORTS LTD., Adv.: ADV. VINOD VISHNU KORGONKAR	ANTELEC PVT. LTD., Adv.: SHRI CLEOFATO COUTINHO FO	one file (As the main matter sent to District Court, S.G, Margao).
417	MCA/200/2014	09/10/14	SHRI ARMANDO SERRAO AND ANR., Adv.: ADV. PAVITHRAN A.V	SHRI. JOHN FRANCISCO SERRAO AND 4 ORS., Adv.: MR. E.O. MENDES FOR R. 3 (CAVEATOR)	7 Files kept with AO 39/11, CA 197/11 & CP 50/11.
418	MCA/344/2014	05/05/14	MR. ANIL SHETGAONKAR THE DEPUTY CONSERVATOR OF FOREST Adv.: ADV. SAPNA MORDEKAR	SHRI YASIN TAJDIN MAVANY Adv.:	Kept in FA 199 of 2006, alongwith MCA 263 of 2006, MCA 709 of 2006,CA 202 of 2006 (Total 14 Files)
427	MCA/480/2014	08/08/14	UNITED INDIA INSURANCE CO. LTD., Adv.: ADV. EMERICO ESTEVAM AFONSO	SMT. JAYASHRI LAXMAN PATIL @ LAXMI LAXMAN PATIL AND 4 ORS., Adv.:	12 FILES ALONG WITH FA/201/2005,CA/235/2005, MCA/504/2005, MCA/896/2005, MCA/260/2006, MCA/949/2005, MCA/619/2006

Destruction for the year 2014

432	MCA/1042/2013	17/11/14	INDIAN BUREAU OF MINES, GOVERNMENT OF INDIA Adv.: ADV. MAHESH AMONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 18 ORS., Adv.:	48 files along with 2 spiral file & wp/77/2001(550/WP/2003), MCA/593/2002(372/mca/2002),MCA/596/2002(371/mca/2002),MCA/96/2003(216/mca/2003),MCA/164/2003(217/mca/2003),MCA/242/2003(218/mca/2003),MCA/420/2001(213/mca/2003),MCA/495/2001(212/mca/2003),MCA/502/2001(211/mca/2003),MCA/1042/2013,mca/210/2001(214/mca/2003), mca/228/2001(353/mca/2001),MCA/494/2001(354/mca/2001), mca/504/2002(215/mca/2003),mca/254/2002(370/mca/2002), mca/251/2002(369/mca/2002), mca/166/2002(368/mca/2002), mca/78/2002(367/mca/2002,mca/333/2009,mca/686/2008, mca/546/2008, mca/109/2010,mca/12/2010, mca/373/2009,mca/660/2012, mca/582/2010,carev/13/2009,mca/237/2010
823	MCA/708/2013	24/04/14	EREMITA VITORIA FERNANDES (SIN. DEC.) REP. BY ITS BROTHER LUIS JOSE FERNANDES Adv.: ADV. PRASHEEN LOTLIKAR	STATE OF GOA THROUGH ADDL. COLLECTOR AND LAO. AND ANR., Adv.: ADV. PRIYANKA KAMAT FOR R.NO. 1	8 FILES ALONGWITH FA/65/1993, MCA/361/2001, MCA/631/2002

COAP – 2014

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
2	COAP/1/2014	10/01/14	MR. DILIP TIMBLO Adv.: ADV. ROHIT BRAS DE SA	SOCIEDADE DE FOMENTO INDUSTRIAL PVT. LTD. AND 9 ORS., Adv.:	7 files kept with coa 5/2011	
3	COAP/36/2014	25/07/14	AMAN INFRASTRUCTURE PRIVATE LIMITED., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	5 files kept with cop 5/2014,coap 23/2014	
8	COAP/34/2014	25/07/14	SHREE MANGESH REALTY PRIVATE LIMITED., Adv.: ADV. SUDIN MANOHAR USGAONKAR	- Adv.:	five files alongwith cop/8/2014 coap/24/2014	
11	COAP/43/2013	09/09/14	GOLFERA FOODS (INDIA) PVT. LTD. Adv.: ADV. ROHIT BRAS DE SA	ASHA NATH SALES PVT. LTD. Adv.: ADV. SHIVAN DESAI FOR RESPONDENT	7 Files along with COA 2/14 & COP 9/11.	

Destruction for the year 2014

CRMA – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet adv	Res.Name, Res adv	Decision/Remarks	Remark
2	CRMA/255/2014	19/11/14	SHRI. MENINO FERNANDES, Adv.: ADV. ARUN DE SA	SHRI. AVESH ANKUSH GOVEKAR. Adv.:	3 files kept with crmab 230/2014	
3	CRMA/254/2014	19/11/14	SHRI. MENINO FERNANDES, Adv.: ADV. ARUN DE SA	SHRI. SIDDIK ANKUSH GOVEKAR and ANR Adv.:	3 files kept with crmab 233/2014	
4	CRMA/253/2014	19/11/14	SHRI. MENINO FERNANDES, Adv.: ADV. ARUN DE SA	SHRI AJIT RAMNATH GOVEKAR. Adv.:	3 files kept with crmab 232/2014	
16	CRMA/222/2014	13/10/14	SHRI. MOHAMMED ADIL, C.P. 14/07 CURRENTLY IN CUSTODY AT CENTRAL JAIL, AGUADA. Adv.: ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA, THR ITS CHIEF SECRETARY AND 3 ORS. Adv.:	05 Files keptwith WPCR 95/2014	
18	CRMA/9/2014	18/03/14	M/S. KULMAYA MINERALS AND TRANSPORT CONTRACTOR AND ANR., Adv.: ADV. ARUN DE SA	M/S. MELROSE TRADING REP. BY PROPRIETOR VIJAY KUMAR SAXENA AND ANR., Adv.: ADV. NAND KISHORE DUBEY FOR R.NO. 1	03 Files keptwith CRIR-02/14.	
36	CRMA/14/2014	05/02/14	SHRI ANIL SHETGAONKAR Adv.: ADV. SHASHIKANT NARAYAN JOSHI	THE STATE THROUGH POLICE INSPECTOR Adv.:	3 files WPCR/9/2014	
37	CRMA/12/2014	05/02/14	SHRI PARESH POROBO Adv.: ADV. SHASHIKANT NARAYAN JOSHI	THE STATE THROUGH POLICE INSPECTOR Adv.:	3 FILES KEPT WITH WPCR/8/2014	
38	CRMA/232/2013	03/03/14	MR. CHAUDHARY SATYENDRA SINGH Adv.: ADV. NIGEL DA COSTA FRIAS	MR. PRASAD KAMAT, PROP. OF KAMAT ENTERPRISES AND ANR., Adv.:	8 FILES KEPT WITH CRIA/35/2011 STA/3401/2011 CRMA/12/2011	
39	CRMA/79/2014	17/04/14	CHANDRU ANNAMALAI Adv.: ADV. MARIA CAROLINE COLLASSO	STATE (AS REP. BY OFFICE-IN-CHARGE, PORVORIM POLICE STATION) AND ANR., Adv.:	3 FILES CRMAB/136/2013	
40	CRMA/15/2014	03/03/14	M/S. MAHALAXMI STEELS AND HARDWARE THROUGH ITS MANAGING PARTNER MR. TUSHAR USGAONKAR Adv.: ADV. RAUNAQ RAO	M/S. LAXRA ENGINEERS AND ANR., Adv.: ADV. SOMNATH B. KARPE FOR R.NO. 2	5 FILES KEPT WITH STM/2307/2013 CRMA/179/2013	
41	CRMA/179/2013	23/01/14	M/S. MAHALAXMI STEELS AND HARDWARE THROUGH ITS MANAGING PARTNER MR. TUSHAR USGAONKAR Adv.: ADV. RAUNAQ RAO	M/S. LAXRA ENGINEERS AND ANR., Adv.: ADV. SOMNATH B. KARPE FOR R.NO. 1	5 FILES KEPT WITH CRMA/15/2014 STM/2307/2013	
42	CRMA/72/2014	11/04/14	MR. GANPATI MESTA CONVICT PRISONER NO. 82/2011 Adv.: ADV. AURO DE OLIVEIRA	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	3 FILES KEPT WITH WPCR/5/2014	
43	CRMA/187/2013	02/04/14	SHRIRAM TRANSPORT FINANCE COMPANY LTD. THROUGH ITS AUTHORIZED REP. SHRI. VIDYASAGAR MAHADEO TAPERE Adv.: ADV. GALILEO FRANCISCO TELES	MR. PRASHANT ANKUSH FALKAR AND ANR., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 1	3 FILES KEPT WITH STM/2658/2013	
44	CRMA/97/2014	10/06/14	MRS. SONA LISA GOMES Adv.: ADV. MARIA CAROLINE COLLASSO	MR. CASMIRO COSTA AND ANR., Adv.:	5 FILES ALONGWITH CRIR/2/2012, CRMA/11/2012	
45	CRMA/114/2014	18/06/14	MR. JAYESH VISHNU PARAB Adv.: ADV. HANUMANT D. NAIK	STATE OF GOA THROUGH THE POLICE INSTECTOR AND 8 ORS., Adv.:	6 FILES ALONGWITH CRMAB/30/2014, CRMA/32/2012,CRMA/51/2012	

Destruction for the year 2014

46	CRMA/107/2014	17/06/14	MR. SULEMAN MOHAMMAD KHAN @ MR. SIDDIQUE Adv.: ADV. SUKANT HALANKAR	THE STATE OF GOA THROUGH THE POLICE INSPECTOR AND 2 ORS., Adv.:	4 FILES ALONGWITH CRMAB/105/2014	
47	CRMA/28/2014	17/07/14	STATE OF GOA THOUGH PORVORIM POLICE STATION Adv.: ADV. MAHESH AMONKAR	MR. MOHD. AZAM ASLAM BUTT Adv.:	4 FILES ALONGWITH CRIR/32/2013	
48	CRMA/17/2014	10/03/14	SHRI. SIDDHESH DASHRATH JUVEKAR Adv.: ADV. LIA CLAUDINA DO LIVRAMENTO MESQUITA	THE STATE OF GOA THORUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	7 Files kept in WPCR 65/12 and CRMA 206/13.	
50	CRMA/71/2012	11/02/14	LIDA JOAO, ADVOCATE Adv.: J. ABREU LOBO	STATE OF GOA REP. BY OFFICER-IN-CHARGE, CUNCOLIM P.S. MARGAO TOWN POLICE STATION AND 7 ORS., Adv.: ADV. J. VAZ FOR R NO. 2.	9 Files kept along with STM 3144/11, STA 2223/13, CRMA 16/13, CRMAM 42/12, CRMA 219/12 & CRMA 43/12.	
51	CRMA/32/2014	28/04/14	SHRI. ZAKIR M. KISMATGAR., Adv.: ADV. SURESH K. RAIKAR	SHRI. SHAILESH HALDANKAR., Adv.:	4 Files kept along with STM 1140/13 and CRMA 132/13.	
53	CRMA/160/2013	23/04/14	MRS. FATIMA CARDOZO Adv.: ADV. AMEY JAGDISH SINAI KAKODKAR	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. AND ANR., Adv.: ADV. GALILEO FRANCISCO TELES FOR R.NO. 1	4 Files kept along with CRIR 26/13 and CRMA 183/13.	
54	CRMA/120/2014	14/07/14	MRS. MARIA IVONA SOUZA RODRIGUES Adv.: ADV. SAGAR MALKARNEKAR	MR. PREETAM BORKAR, AND ANR., Adv.:	4 Files kept along with STA 377/14 and STM 375/14.	
55	CRMA/271/2012	25/06/14	SHRI SHANTARAM SHANU GAONKAR Adv.: P.A. KAMAT	SHRI MANGALDAS GAONKAR AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1	4 Files kept along with STM 2106/12 and CRMA 188/13.	
58	CRMA/212/2014	09/10/14	SHRI. AMIT KASHINATH CHODANKAR Adv.: ADV. TARI ULHAS KAMLAKANT	STATE (VALPOI POLICE STATION) Adv.:	4 FILES ALONG WITH CRMAB176/2014	
59	CRMA/126/2014	15/09/14	MR. MOHAMMAD SAMSER ALAM SAYYED AND ANR., Adv.: ADV. AIRES RODRIGUES	STATE OF GOA THROUGH POLICE INSPECTOR AND ANRS., Adv.:	4 FILES ALONGWITH WPCR/27/2014	
72	CRMA/115/2014	26/08/14	SHRI. KALE RAGE PARAB AND 2 ORS., Adv.: ADV. JOAQUIM GODINHO	DIRECTOR OF PROSECUTION THR. ITS DIRECTOR AND 6 ORS., Adv.: ADV. SHRIRAM POLLE FOR R.NO. 3 TO 7	3 FILES ALONGWITH STM/1255/2014	
74	CRMA/210/2014	09/12/14	SHRI. RAJESH BHIKU GAUNS DESAI Adv.: ADV. GANESH R. NAIK	SHRI GANESH RAGHOB GAUNS DESAI AND 4 ORS., Adv.:	5 files alongwith stm/1875/2014	

Destruction for the year 2014

PILSM – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	PILSM/1/2013	26/03/14	Adv.: ADV. NITIN SARDESSAI AMICUS CURIAE	COMMISSIONER OF INCOME TAX AND 2 ORS., Adv.:	3 files	
2	PILSM/2/2013	04/08/14	- Adv.: ADV. -	THE CHIEF SECRETARY AND 4 ORS., Adv.: ADV. ASHWIN D. BHOBE FOR R.NO. 8	3 FILES	

MCAM – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	MCAM/760/2013	12/03/14	MRS. SHABANA NAZIM VIRANI Adv.: ADV. ANARKALI AGNI	MR. NAZIM ROSHANALI VIRANI AND ANR., Adv.: ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1	2 files along with loose papers	

AS – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	AS/1/2014	28/11/14	GULF PERTROCHEM PTE LTD. BY ITS AUTHORIZED REP. MR. GURUDAS SHANTARAM SHETE. Adv.: ADV. SHIVAN DESAI	M.V. BULK MALAYSIA AND HER OWNERS/ MANGERS. Adv.:	3 FILES ALONGWITH CA 168/2014	

CUSA – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	CUSA/4/2014	23/09/14	M/S. INFRASTRUCTURE LOGISTICS PVT. LTD., REP. BY MILIND SARDESSAI Adv.: ADV. RAJIVA SRIVASTAVA	COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND SERVICE TAX Adv.:	3 Files.	
2	CUSA/3/2014	23/09/14	M/S. PRIME MINERAL EXPRORTS PVT. LTD., REP. THR. ITS SIGNATORY AND DIRECTOR KAUSTUBH SAWKAR Adv.: ADV. RAJIVA SRIVASTAVA	COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND SERVICE TAX Adv.:	THREE FILES	

SMCMM – 2014						
Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Decision/Remarks	Remark
1	SMCMM/1/2014	07/07/14	- Adv.: -	MR. CHETAN BANDODKAR AND 2 ORS., Adv.:	3 FILES	

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New Record Number	Supreme Court Register No.	S.C. Case No.	H.C. Case No.	S.C. Disp. Date	No. of Files	Receivers Signature
SC 01/14	SCM 40/05	Special Leave to Appeal/7807/2005	WP/107/2005	07/08/14	1+9	
SC 02/14	SCM 45/03	Civil Appeal/6823 & 6824/2003	WP/164/2002	19/02/14	1+3	
SC 03/14	SCM 46/03	Civil Appeal/6824/2003	WP/165/2002	19/02/14	1+5	
SC 04/14	SCM 33 & 34/08	Special Leave to Appeal (Civil)/ 8121/2008 (SCM 33&34/08)	FA/289/2006	21/08/14	1+13	
SC 05/14	SCM 6/10	PSLSA (Civil) No 30234 of 2009	AO 98 of 2008	22/04/14	1 SC + 03 HC Files	
SC 07/14	SCM 6/09	Petition for Special Leave to Appeal (Civil) No. 3196/07 (SCM 6/09)	FA 311/03	28/03/14	1+3 Files.	
SC 08/14	SCM 32/14	Petition for Special Leave to Appeal (Civil) No.5175/2014 (SCM32//2014)	FA/28/2011	17/02/14	1+12 Files	
SC 09/14	SCM 42/14	(Civil Appeal) No.4002/2014 (SCM/42/2014)	Wp/483/2003	25/03/14	1+ 5 Files	
SC 10/14	SCM 47/14	Petition for Special Leave to Appeal (Civil Appeal) No.8746/2014 (SCM/47/2014)	AAR/15/2012	28/03/14	1+ 5 Files loose papers citation	
SC 11/14	SCM 40/14	Petition for Special Leave to Appeal (Civil Appeal) No.2499/2014 (SCM/40/2014)	Wp/317/2013	10/03/14	1+ 2 Files	

SC File

SC 12/14	SCM 37/14	Petition for Special Leave to Appeal(Civil Appeal) Nos.37790-37791/2013 (SCM/37/2014)	Wp/552/2013	03/01/14	1+ 5 Files citation	
SC 13/14	SCM 33/14	Petition for Special Leave to Appeal(Civil Appeal) No.5532/2014 (SCM/37/2014)	SA/178/2012	17/02/2014	1+ 2 Files	
SC 14/14	SCM 10/14	Petition for Special Leave to Appeal(Civil Appeal) No.1456/2014 (SCM/10/2014)	LPA/5/2013 in WP/80/2011	13/01/14	1+ 10 Files + citation+u/s notices	
SC 15/14	SCM 16/14	Petition for Special Leave to Appeal(Civil) No.1524/2014 (SCM/16/2014)	SA/48/2011	09/04/2014	1+ 6 Files + Commissioners Report	
SC 16/14	SCM 39/14	Petition for Special Leave to Appeal(Criminal) No.843 /2014 (SCM/39/2014)	Crma/128/2013	24/02/14	1+ 2 Files	
SC 17/14	SCM 28/14	Petition for Special Leave to Appeal(Criminal) No.602/2014 (SCM/28/2014)	Cria/57/2010	17/01/14	1+ 2 Files	
SC 18/14	SCM 126/11	Petition for Special Leave to Appeal(Civil) No.15695/2011 (SCM/126/2011)	WP/323/2010	07/01/14	1+ 9 Files + loose papers	
SC 19/14	SCM 31/14	Petition for Special Leave to Appeal(Civil) No.5176/2014 (SCM/31/2014)	.	17/02/2014	1+10 Files	
SC 20/14	SCM 62/12	Petition for Special Leave to Appeal(Civil) No.21222/2012 (SCM/62/2012)	WP/453/2003	17/02/2014	1+4 Files	
SC 21/14	SCM 9/14	Petition for Special Leave to Appeal(Civil) No.37759/2013 (SCM/09/2014)	WP/68/2006	03/01/2014	1+3 Files	
SC 22/14	SCM 49/14	Petition for Special Leave to Appeal (Civil) No. 8156 of 2014 (SCM 49/2014)	FA 318 of 2007	04/07/14	1 + 3 Files	

SC File

SC 23/14	SCM 17/14	Petition for Special Leave to Appeal (Civil) No.1413 of 2014 (SCM 17 of 2014)	WP 368 of 2013	03/10/14	1 + 2 Files	
SC 23/14 I	SCM 14/14	Petition for Special Leave to Appeal (Civil) Nos 1949-1951 of 2014	SA 138 of 2012	25/02/14	1 + 5 Files	
SC 24/14	SCM 24/14	Petition For Special Leave to Appeal (Civil) No. 24512 – 24513 of 2013 (SCM-24/14)	WP 32 of 2010	25/03/14	1 + 7 Files	
SC 25/14	SCM 65/13	Petition for Special leave to Appeal (Criminal) No. 5642 of 2013 (SCM 65 of 2013)	CRIA 60 of 2007	15/09/14	1 + 9 Files	
SC 26/14	SCM 70/14	Petition for Special Leave to Appeal (Crl) No. 2270 of 2014) (SCM-70/14)	WPCR 34 of 2013	28/02/14	1 + 5 Files	
SC 27/14	SCM 36/14	Petition for Special Leave to Appeal (Civil) No. 37700 of 2013 (SCM 36-2014)	SA 133 of 2004	01/02/14	1 + 5 Files	
SC 28/14	SCM 81/14	Petition for Special Leave to Appeal (Criminal) No. 4147-4150 of 2013 (SCM 81-2014)	CRIA 61 of 2009 and CRIA 29 of 2010	05/05/14	1 + 12 Files	
SC 29/14	SCM 94/14	Petition for Special Leave to Appeal (Civil) No. 28097/14 (SCM-94/2014)	WP 540 of 2014	26/09/14	1 + 10 Files	
SC 30/14	SCM 67/14	Petition for Special Leave to Appeal (Civil) No. 13056 of 2014	WP 62 of 2011	05/02/14	1 + 5 Files	
SC 31/14	SCM 1/13	Petition for Special Leave to Appeal (Civil) No. 33457 of 2012 SCM - 01/2013	AAR 6 of 2012	18/07/14	1 + 3 Files	
SC 32/14	SCM 60/14	Petition for Special Leave to Appeal (Civil) No.10683 of 2013 (SCM 60 of 2014)	WP 783 of 2013	05/02/14	1+ 7 Fies	

SC File

SC 33/14	SCM 8/05	Petition for Special Leave to Appeal (Civil) 561-562 of 2005 (SCM-8/2005)	F,A, 241 -250 of 2000	11/05/14	1 + 8 Files	
SC 34/14	SCM 63/10	Civil Appeal 10372 of 2010 (SCM – 63 of 2010)	FA 166 of 2005	23/09/14	1 + 6 Files + Loose papers.	
SC 35/14	SCM 51/14	Petition for Special Leave to Appeal Civil Nos 7600 of 2014 (SCM – 51 of 2014)	AUE 5 of 2009	03/10/14	1 + 2 Files	
SC 36/14	SCM 97/14	Petition for Special Leave to Appeal (Civil) No.35633 of 2013 (SCM – 97 of 2014)	FA 32 of 2013	14/10/14	1 + 9 Files + 2 Spiral Files	
SC 38/14	SCM 96/14	Petition for Special Leave to Appeal Nos 29499-29500 of 2014 (SCM 96-14)	AO 38 of 2014	11/05/14	1 + 4 Files	
SC 39/14	SCM 18/14	Petition for Special Leave to Appeal No. 1974 of 2014 (SCM-18 of 2014)	AUA 3 of 2005	03/11/14	1 + 11 Files	
SC 40/14	SCM 95/14	Review Petition (Civil) Noa 2807-2808 of 2014 (SCM – 95 of 2014)	CRA 19 of 2012	16/10/14	1 + 6 Files	
SC 41/14	SCM 93/14	Petition for Special Leave to Appeal (Civil) No. 27634 of 2014 SCM 93/2014	WP 480 of 2013	26/09/14	1 + 2 Files	
SC 42/14	SCM 37/12	Petition for Special (Civil) No.9862 of 2012 (SCM-37 of 2012)	WP 801 of 2011	08/05/14	1 + 5 Files	
SC 43/14	SCM 86/14	Petition for Special Leave to Appeal (Civil) No. 22130 of 2014 (SCM 86 of 2014)	FA 190 of 2008	25/08/14	1 + 7 Files	
SC 44/14	SCM 65/14	(Petition for Special Leave to Appeal (Civil) No.8054 of 2014) (SCM – 65 of 2014)	--	04/04/14	(1 + 6 Files)	

SC File

SC 45/14	SCM 78/14	PSLA(Civil) No.13075 of 2014 (SCM-78 of 2014)	WP 479 of 2013	07/02/14	1 SC + 2 HC Files
SC 46/14	SCM 57/14	SCM-57 of 2014 PSLA (Civil) 5857/2014	WP 199 of 2008	31/03/14	1 SC File + 4 HC Files
SC 47/14	SCM 52/14	SCM-52 of 2014 (PSLSA Civil No. 6506 of 2014)	WP 651 of 2013	14/03/14	1 SC File + 3 HC Files
SC 48/14	SCM 61/14	SCM-61 of 2014 (PSLSA Civil No.11961 of 2014)	WP 466 of 2012	04/02/14	1 SC File + 6 HC Files
SC 49/14	SCM 80/14	SCM -80 of 2014 (Criminal Appeal No.2100 of 2014)(SLP Criminal No. 432 of 2014)	CRIA 6 of 2013	22/09/14	1 SC File + 6 HC Files
SC 50/14	SCM 6/15	SCM 6/2015 PSLA (Civil) No.1127 of 2015	WP 78 of 2013, 79 of 2013	24/11/14	1 SC File + 13 HC Files
SC 52/14	SCM 7/15	PSLA (Civil) No.25746 of 2014 (SCM -07 of 2015)	SA 52 of 2012	24/11/14	1 SC + 07 HC Files
SC 53/14	SCM 1/15	PSLA (Civil) No.29671 of 2014 (SCM -01 of 2015)	FA 237 of 2006	31/10/2014	1 SC File + 5 HC Files
SC 54/14	SCM 3/15	PSLA (Civil) No. 3278 of 2014 (SCM – 03 of 2015)	WP 564 of 2009	24/11/14	1 SC File +10 HC Files
SC 55/14	SCM 11/15	PSLA (Civil) No. 15719 of 2012	WP 648 of 2013	12/12/14	1SC File + HC 02 Files
SC 56/14	SCM 15/15	PSLA (Civil) No. 31476 of 2014	CRIR 38/13	05/12/14	1SC File + HC 12 Files + 2 Spiral Files

SC File

SC 57/14	SCM 16/15	PSLA (CRL) No. 5006 of 2013 (SCM 16 of 2015)	CRIA 75 of 2010	17/10/14	1 SC File + 6 HC Files	
SC 58/14	SCM 8/15	PSLA(Civil) No.31644 of 2012 (SCM-78 of 2012)	F.A.255 of 2002 and FA 313 of 2002	20/01/14	1 SC + 26 HC Files	
SC 59/14	SCM 27/10	SLP (C) NO. 36516/2009	AO 64/09 & CA 190/09	09/10/14	1 SC File + 3 HC Files	
SC 60/14	SCM 48/14	SCM 104/2013, SLP(C)-24296-24297/2011	WP 109/14	13/01/2014	1 SC FILE +HC 14 FILES	
SC 61/14	SCM 5/15	SLP NO. 33252-33255/14	WP 624/12, WP 625/12, WP 685/12, WP 730/12	--	--	
SC 62/14	SCM 2/15	SLP NO. 31476/14	WP 84/14	--	--	
SC 63/14	SCM 4/15	SLP NO. 30045/14	CRA 22/12	--	--	
SC 64/14	SCM 104/13	SLP NO. 24296-24297/11	FA 266 & 267/04	--	--	
SC 65/14	SCM 84/14	SLP (C) NO. 35713/13	FA 22/13, MCA332/13 & XOB 11/13	28/04/2014	1 SC File + 5 HC Files	
SC 66/14	SCM 1/14	SLP (C) NO. 3666/13	WP 622/13	02/07/2014	1 SC + 2 HC FILES)	
SC 67/14	SCM 90/14	SLP (C) NO. 26202/14	WP 617/2013	05/09/2014	1 SC + 2 HC FILES)	
SC 68/14	SCM 59/14	SLP (C) NO. 9107/14	WP 364/12, MCA 859/12, MCA 573/12, 737/11, WP 557/06 & MCA 253/09, MCA 162/07, MCA 748/07, MCA 935/08, MCA 1074/12	15/04/2014	1 SC + 27 HC FILES	
SC 69/14	SCM 66/14	SLP (C) NO. 12145-12147/14	WP 138/12, WP 147/12 & WP 144/12	25/04/2014	1 SC + 9 HC FILE)	
SC 70/14	SCM 73/14	SLP (C) NO. 8237/14	AUE 3/04	17/07/2014	1 SC + 2HC FILE	
SC 71/14	SCM 87/14	SLP (C) NO. 20742/14	WP 71/11, MCA 887/11 & MCA 645/12	14/08/2014	1 SC + 4 HC FILES)	
SC 72/14	SCM 68/14	SLP (CRI) NO. 4179/14	CRIA 40/09 & CRMA 150/09	07/05/2014	1 SC + 8 HC FILES)	

SC File

SC 73/14	SCM 69/14	SLP (C) NO. 12388-12389/14	PILWP 17/13, CAREV 1/2014, CA 118/13, MCA 524/13 & MCA 456/2013	01/07/2014	1 SC + 11 HC FILES	
SC 74/14	SCM 88/14	SLP (C) NO. 18510/14	CAREV 35/12, MCA 640/13, MCA 140/14 & CA 159/12	11/08/2014	1 SC + 6 HC Files	
SC 75/14	SCM 92/14	SLP (C) NO. 22365-22366/2014	WP 158/05, CAREV 6/14, STA 2372/12, STA 2373/12, MCA 584/12, MCA 1001/05, MCA 855/05	11/08/2014	1 SC + 16 HC FILES	
SC 76/14	SCM 89/14	SLP (C) NO. 17514-17515/14	CAREV 28/14, WP 45/14, WP 407/13, MCA 879/13 & WP 411/13	15/09/2014	1 SC + 15 HC FILES	
SC 77/14	SCM 46/14	SLP (C) NO. 7564/14	MCA 749/15, MCA 25/04, MCA 547/03, FA 270/04, MCA 996/05, MCA 801/10, MCA 324/03, MCA 664/03, MCA 55/15, MCA 322/06, MCA 821/14, MCA 26/04, MCA 998/13 & FA 76/03	07/03/2014	2 SC + 19 HC FILES	
SC 77-A/14	SCM 29/14	SLP (C) NO. 4968/14		14/02/2014		
SC 79/14	SCM 68/12	C.A. No. 011491 / 2014	WP 462/10, MCA 777/10	12/12/2014	1 SC + 3 HC FILES	
SC 80/14	SCM 85/11	SLP(CrI) No. 006160 - 006164 / 2011	CRIR 4/11, CRMA 26/11, CRIR 5/11, CRMA 28/11, CRIR 6/11, CRMA 27/11, CRIR 7/11, CRMA 29/11, CRIR 8/11, CRMA 30/11	24/11/2014	1 SC + 15 HC FILES	

SC File

SC 81/14	SCM 22/14	S.L.P.(C)...CC No. 001951 - 001964 / 2014 , SLP(C) No. 004906 - 004919 / 2014, SLP(C) No. 004906 - 004919 / 2014	CP 22/14, WP 739/9 MCA 252/14 MCA 1054/13MCA 16/12 CP 17/14 WP 746/9 MCA 10436/13 MCA 19/12 MCA 250/14 CP 26/14 WP 768/9 MCA 257/14 MCA 11/12 MCA 1052/13 MCA 263/14 WP 36/10 MCA 1046/13 CP 21/14 WP 219/10 MCA 261/14 MCA 1056/13 MCA 133/12 CP 14/14 WP 779/9 MCA 255/14 MCA 1053/13 MCA 2/12 CP 19/14 WP 760/9 MCA 1045/13 MCA 251/14 MCA 4/12 CP 25/14 WP 778/9 MCA 258/14 MCA 1044/13 MCA 1071/11 CP 24/14 WP 220/10 MCA 1051/13 MCA 262/14 MCA 136/12 CP 13/14 WP 815/9 MCA 256/14 MCA 1047/13 MCA 998/11 CP 15/14 WP 752/9 MCA 259/14 MCA 18/12 CP 16/14 WP 758/9 MCA 260/14 MCA 1045/11 MCA 1055/13 CP 18/14 WP 227/10 MCA 253/14 MCA 1050/13 MCA 212/12 CP 20/14 WP 777/9 MCA 254/14 MCA 1049/13 MCA 134/12	14/02/2014	1 SC + 164 HC FILES	
SC 82/14	SCM 12/01	C.A. No. 003439 / 2001 ,SLP(C) No. 000206 / 2001	WP 72/91, MCA 95/91, WP 349/88, MCA 403/89, MCA 110/89, MCA 112/89, MCA 272/95, MCA 98/90	22/09/2014	1 SC + 23 HC FILES	
SC 83/14	SCM 13/01	C.A. No. 003438 / 2001 , SLP(C) No. 000203 / 2001	WP 211/91	22/09/2014	1 SC + 3 HC FILES	
SC 84/14	SCM 74/00 & 11/01	C.A. No. 003434 - 003435 / 2001 , SLP(C) No. 015101 - 015102 / 2000	WP 64/92, MCA 87/92, MCA 570/96, WP 47/89, MCA 404/89	22/09/2014	1 SC + 14 HC FILES	
SC 85/14	SCM 85/04	C.A. No. 003917 - 003918 / 2007,SLP(C) No. 020519 - 020520 / 2004	MCA 802/15, FA 46/98, MCA 419/15, FA 31/698, CA 65/98, MCA 23/99, MCA 648/04, MCA 681/98, CA 103/98, MCA 490/04, CA 66/98	05/11/2014	1 SC + 25 HC FILES	
SC 86/14	SCM 51/02 - A	Cri.A. No. 001972 / 2013 SLP(Cri) No. 003502 / 2002	CRIA 58/00	21/11/2013	2 SC +1 HC FILES	
SC 87/14	SCM 51/02 - B					